Fourth Series, No.3

Wednesday, February 19, 1969
Magha 30, 1890 (Saka)

LOK SABHA DEBATES

Seventh Session
(Fourth Lok Sabha)

सत्यमेव जयते

LOK SABHA SECRETARIAT
New Delhi

CONTENTS

No. 3—*Wednesday, February 19, 1969/Magha 30, 1890 (Saka).*

	COLUMNS
Oral Answers to Questions—	
*Starred Questions Nos. 31 to 34	1-32
Written Answers to Questions—	
Starred Questions Nos. 35 to 59	32-51
Unstarred Questions Nos. 201 to 204, 206, 208 to 234, 236 to 255 257 to 276, 278 to 309, 311 to 329, 331 to 339, 341 to 343, 345, 346, 348 to 352 and 356 to 360	51-177
Statement correcting reply to USQ 4196 dated 11th December, 1968 .	177
Calling Attention to Matter of Urgent Public Importance—	
Propaganda by Moscow 'Peace and Progress Radio' against certain political parties in India	177-94
Estimates Committee—	
Sixty-fourth Report .	195
Public Accounts Committee—	
Thirty-ninth and Forty-second Reports	195
Committee on Public Undertakings—	
Twenty-third Report . .	195
Business Advisory Committee—	
Twenty-eighth Report	196-97
Railway Budget, 1969-70—*Presented* . .	197-213
Dr. Ram Subhag Singh	197-213
Motion of No-confidence in the Council of Ministers	213-344
Shri Manubhai Patel	214-23
Shri Atal Bihari Vajpayee . .	223-38
Shrimati Tarkeshwari Sinha .	238-55
Shri George Fernandes . .	255-71
Shri Y. B. Chavan .	271-85
Shri Nath Pai . . .	285-99
Shri Chandra Jeet Yadav .	299-311
Shrimati Gayatri Devi . .	311-17
Shri Ebrahim Sulaiman Sait .	317-22
Shri Chintamani Panigrahi .	322-26
Shri S. Kandappan . . .	326-32
Shrimati Ila Palchoudhury . . .	332-36
Shri M. N. Reddy	336-41
Shri Kartik Oraon	341-44

*The sign + marked above the name of a Member indicates that the question was actually asked on the floor of the House by that Member.

LOK SABHA

Wednesday, February 19, 1969/Magha 30, 1890 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY-SPEAKER: *in the Chair*]

ORAL ANSWERS TO QUESTIONS

MR. DEPUTY-SPEAKER: Shri Manibhai Patel.

श्री मणिभाई जे० पटेल : उपाध्यक्ष महोदय, मैं यह जानना चाहता हूं ... (इंटरप्शंज)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Probably he is suggesting that the next question also may be taken up along with this.

MR. DEPUTY-SPEAKER: All right. Questions 31 and 32 can be clubbed together.

Indo-Iranian Industrial Collaboration

\+

*31. SHRI MANIBHAI J. PATEL:
SHRI N. K. SOMANI:
SHRI N. SHIVAPPA:
SHRI K. M. KOUSHIK:
SHRI R. K. AMIN:
SHRI D. N. PATODIA:
SHRI J. MOHAMMAD IMAM:
SHRI C. C. DESAI:
SHRI SHIV KUMAR SHASTRI:
SHRI K. P. SINGH DEO:
SHRI SHIVA CHANDRA JHA:
SHRI NARAIAN SWARUP SHARMA:
SHRI RAM SWARUP VIDYARTHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the result of the discussions held between the Indian and Iranian delegations for Industrial collaboration between the two countries;

(b) whether any agreement has been signed;

(c) if so, the details thereof; and

(d) the extent to which India is likely to be benefited as a result of this agreement ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) to (c). Following discussions between the Shahanshah of Iran and the Prime Minister of India, letters were exchanged on 22nd January, 1969, between the Government of India and Iran setting up the Indo-Iranian Joint Commission for Economic, Trade and Technical Cooperation. The agreement stipulates that the joint Commission will apply itself to further developing economic, trade and technical cooperation between the two Governments. To facilitate the task of the Commission sub-committees dealing, with trade, petroleum, petrochemicals, engineering industries, power and water development and transportation have been established.

(d) It will be difficult at this stage to quantify the benefits likely to accrue as a result of the Agreement. However, the Government of India believes that increased economic, trade and technical cooperation between the two countries will be mutually advantageous.

Indo-Iranian Economic Cooperation

*32. SHRI SITARAM KESRI:
SHRI MEETHA LAL MEENA:
SHRI VISHWA NATH PANDEY:
SHRI BIBHUTI MISHRA:
SHRI NARENDRA SINGH MAHIDA:
SHRI SRADHAKAR SUPAKAR:
SHRI SHASHI BHUSHAN:

Will the Minister of EXTERNAL

AFFAIRS be pleased to state:

(a) whether it is a fact that the Shah of Iran during his visit to India in January 1969, proposed a joint machinery at Ministers' level to work out measures for economic, commercial and technical cooperation between the two countries;

(b) whether Government have agreed to the proposal; and

(c) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c). Yes, Sir. Following discussions between the Shahanshah of Iran and the Prime Minister of India, letters were exchanged, on 22nd January, 1969, between the Governments of India and Iran setting up the Indo-Iranian Joint Commission for Economic, Trade and Technical Cooperation. The agreement stipulates that the Joint Commission will apply itself to further developing economic, trade and technical cooperation between the two Governments. To facilitate the task of the Commission sub-committees dealing, *inter alia*, with trade, petroleum, petrochemicals, engineering industries, power and water development and transportation have been established.

श्री मणिभाई जे० पटेल : इस समय हमारे देश का जो-जो माल जाता है उसको छोड़कर बाकी और कौन सी ऐसी चीजें आपने रखी हैं जिससे कि भारत का कोई लाभ हो सकता है ?

श्री दिनेश सिंह : हमारे यहां से कई तरह का सामान जाता है और इसकी एक लम्बी लिस्ट है । जहां तक इसका सम्बन्ध है कि और क्या सामान जा सकता है, किस तरह से व्यापार हमारे दोनों देशों के बीच बढ़ सकता है, इसी चीज को करने के लिए तो यह कमिशन बना है ।

श्री मणिभाई जे० पटेल : कौन-कौन सी चीजें हैं जो जाती हैं । बहुत सी चीजें तो जाती हैं लेकिन उनके नाम क्या हैं ? ऐसी चीजों के लिए कोलैबोरेशन होना चाहिये जिससे ज्यादा से ज्यादा लाभ हो ।

SHRI DINESH SINGH : If you wish, Sir, I can place it on the Table.

MR. DEPUTY-SPEAKER: For the information of the House, it may be placed on the Table.

SHRI N. K. SOMANI: As a result of continuous delay and procrastination at the door of the Government of India, the Shahanshah of Iran made a definite demand that a joint panel should be established between the two countries to promote trade and economic matters between them. In view of that, may I know whether this joint panel will set a time-limit for itself in the matter of taking a final decision for important projects like the Mithapur fertiliser project ?

SHRI DINESH SINGH: If I may say so, the premise of the hon. member is not correct. This commission has not been set up to eliminate any so-called delay to which the hon. member has made a reference. This has been established to further strengthen the economic cooperation between the two countries.

So far as any specific project is concerned that has to be a decision of our national government.

SHRI N. SHIVAPPA: May I know what are the terms assigned with the agreement ? If you are taking our capital to Iran what is your share as against their's ? If they come here with their capital assistance and technical know-how what is the nature of that ? Secondly, instead of having a separate joint panel for collaboration between India and Iran, why not have a common Board of India with all other countries in order to improve our trade ? Thirdly, what are the manufactured and agricultural commodities agreed to be exported under the agreement to Iran ? Is rice one of the commodities to be exported; if so, will it not affect the internal food needs which are still not met ? Also, is crude oil to be imported to India from Iran ?

SHRI DINESH SINGH: I am sorry the hon. Member has not followed what I said. The agreement has been made to discuss these matters.

SHRI N. SHIVAPPA: What about forming a common Board with all other countries instead of having one Board for two countries ?

SHRI DINESH SINGH: We have had discussions with different countries and also on a regional basis. This is working reasonably well. I do not think that a common Board on a global basis will be of any advantage just now.

SHRI K. M. KOUSHIK: May I know whether this agreement which has been entered into precludes directly or indirectly any trade agreements with countries like Israel ?

SHRI DINESH SINGH: It does not preclude any direct discussions with any other country.

SHRI R. K. AMIN: I would like to have an answer to a specific question. In the Tata fertiliser project we wanted to import ammonia from Iran and export salt. Can we arrive at an agreement by which we can participate in the manufacture of ammonia in Iran and at the same time establish a salt-based chemical industry in Iran by exporting our own salt so that we can simultaneously solve the question of foreign exchange difficulty in this matter ?

SHRI DINESH SINGH: Quite right. That is the kind of discussions we are anticipating on this.

MR. DEPUTY-SPEAKER: Shri Chintamani Panigrahi.

SHRI CHINTAMANI PANIGRAHI: Sir, I would like to have a specific answer to my question. In view of the shortage of crude in the coming years......

SOME HON. MEMBERS: Sir, his name is not there on the list of hon. Members who have tabled this question.

MR. DEPUTY-SPEAKER: If I were to exhaust all the names from one Party then others will object. I have called four of them. I am keeping it open for others (*Interuptions*). Order, order. If all the names on the list are to be called one Question will take at least 15 minutes (*Interuptions*). I have put a time limit for one question. I must stick to that (*Interuptions*). Order, order. Shri Panigrahi may resume his seat. I will call him later.

SHRI RANGA: I hope what you have said is not a ruling, because you have no right to give such rulings without consulting the Business Advisory committee or the leaders of the Opposition.

MR. DEPUTY-SPEAKER: Am I to give all the time to one question ? More than 10 to 12 minutes for one question is not possible.

SHRI RANGA: You may ask for the co-operation of the House; I agree with you. But you cannot go against past conventions.

SHRI SURENDRANATH DWIVEDY: If you want to make a departure from the procedure that we are following, there can be only two possibilities. One is that you can fix a time-limit to a question and go on calling the names in the list until the time is exhausted; it does not matter if they all belong to the same party, because they have given notice and there is no question of party during the question hour. Because another member of the same party has been given an opportunity, you cannot deprive him of an opportunity. If you feel that one question is taking much of time you may limit the time for one question. That is a different matter altogether. But you cannot brush aside members who have given notice.

MR DEPUTY-SPEAKER: That is agreed. That is the practice we follow. It is a question of time.

SHRI RANGA: Before you make a departure you have to consult the House.

SHRI BAL RAJ MADHOK: I have often been pleading that we should cover at least ten questions a day. But for that you cannot make a departure only for one single day and then revert to the old

practice. It should be done with the co-operation of the leaders of the opposition.

MR. DEPUTY-SPEAKER: Those who give notice of questions are generally not allowed to ask supplementaries on other questions.

SHRI RANGA: If there is some procedure in the House, we have to follow that. You cannot change it without consulting the House.

श्री शिव नारायण : उपाध्यक्ष महोदय, आपके आशीर्वाद से मैं तीन हाउसिज़—एसेम्बली, कौंसिल और इस पार्लियामेंट—का मेम्बर रह चुका हूं। (**व्यवधान**) मैं निवेदन करना चाहता हूं कि इस हाउस में आप की सुप्रीम एथारिटी है। आप यहाँ की कार्यवाही को रेगुलेट कर सकते हैं। आपको यह राइट है कि आप एक मेम्बर को बुलायें या चार मेम्बरों को। लेकिन मैं समझता हूं कि किसी सवाल के साथ दस बीस सदस्यों के नाम रखने का सिस्टम बिल्कुल ग़लत है।

Any hon. Member who is standing in the House, you may call him.

SHRI D. N. PATODIA: At present, India's trade with Iran is small and in order to develop our trade relationship it is necessary that we should improve our exports. In this context, Iran has shown willingness to import Indian engineering goods and also to set up many engineering factories in Iran in collaboration with India. May I know the type of industries that are in contemplation for establishment in collaboration with Iran and what are the engineering goods that are likely to be exported from India in course of time?

SHRI DINESH SINGH: As the hon. Member is aware, there has been considerable increase in the export of iron and steel from India to Iran last year and it is our expectation that many more items such as railway equipments, transmission towers, telecommunication equipments and other manufactured items like pumps and engines would find a favourable market in Iran. The Committee has set up a number of sub-committees which are going into the details of indentifying the field as well as specific items which can be of interest to the two countries. All the details will then be available.

SHRI D. N. PATODIA: What about setting up of factories there for engineering goods in collaboration ?

SHRI DINESH SINGH: That is exactly what I said. This committee will go into it and see what are the possibilities of it.

SHRI D. N. PATODIA: What are the items under contemplation ?

SHRI J. MOHAMED IMAM: The Mithapur project, to which my hon. friend here referred, was originally contemplated to be started with the collaboration of the American Government which has since been withdrawn. Is there any proposal for collaboration of Tata Fertilisers with the Iranian Government so that they may supply them with ammonia and other important basic materials which are needed for a fertiliser plant ? Also, is there any proposal for collaboration between the Mangalore fertiliser plant and the Iranian Government because important basic materials, ammonia and other petroleum products, are to be obtained from Iran ? What are the various things under contemplation for which collaboration is sought?

SHRI DINESH SINGH: It was not our intention at this stage to discuss any specific proposal with a specific firm in India. we are discussing the possibility of collaboration between India and Iran in the manufacture of ammonia and fertilisers. This matter will be discussed in very specific terms.

श्री मीठा लाल मीना : मैं यह जानना चाहता हूं कि इन उप-समितियों की पहली मीटिंग्ज कब हो रही हैं और वे तेहरान में होंगी या दिल्ली में। इस तरह के समझौते अन्य किन किन देशों के साथ हो रहे हैं और

उन से हमारे देश को कितना फ़ायदा या नुकसान होता है ? मान लीजिए कि इन से कोई फ़ायदा नहीं हो रहा है, तो ये समितियां आदि बनाने से क्या फ़ायदा है ।

श्री दिनेश सिंह : मुझे ताज्जुब है कि माननीय सदस्य कहते हैं कि इस से कोई फ़ायदा नहीं हुआ । इस के फ़ायदे कई मर्तबा अखबारों में आ चुके हैं और यहां पर भी उन का जिक्र हुआ है । कई सालों से इस की चर्चा हो रही है । जहां तक ईरान का सवाल है, इन उप-समितियों की दो मीटिंग्ज़ भारत में हो चुकी हैं । हम आशा करते हैं कि दोनों देशों के मिनिस्टर मई तक मिल सकेंगे और उस से पहले इन उप-समितियों की बैठकें हो जायेंगी ।

SHRI NARENDRA SINGH MAHIDA: May I know whether the Government of Iran has replied to the Government of India about the collaboration on the Mithapur Project and whether the firm of Kamanis have been given certain contracts for erecting electrical towers etc. in Iran ?

SHRI DINESH SINGH: So far as the Mithapur Project is concerned, I mentioned specifically at the very beginning that it is a matter for us to consider ourselves here and the question of any foreign government coming into the picture does not arise. So far as Kamanis are concerned, I believe, Kamanis have received some orders to supply Transmission Lines to Iran.

SHRI K. P. SINGH DEO: With reference to the answer given by the hon. Minister to my colleague Shri Shivappa's question, I would like to know what are the disadvantages at the moment to have a global panel and what are the advantages for having a panel for individual countries.

SHRI DINESH SINGH: The Ministry of Foreign Trade itself is a global panel. It will be discussing economic collaboration with all countries of the world. But I am talking of the specific discussions for which committees are set up.

श्री शिव कुमार शास्त्री : मैं आप के द्वारा माननीय मंत्री जी से यह जानना चाहता हूं कि क्या ईरान सरकार ने कुछ भारतीय उद्योगपतियों को अपने यहां नये उद्योगधन्धे प्रारम्भ करने के लिए निमंत्रित किया है ? यदि किया है तो उस बातचीत का परिणाम क्या है और वह कब से प्रारंभ होने जा रहा है ?

श्री दिनेश सिंह : मैं नहीं जानता हूं कि कोई खास निमंत्रण ईरान सरकार से आया है लेकिन यह मैं जानता हूं कि ईरान सरकार ने यह जाहिर किया है कि भारत के उद्योगपति जो उद्योग खड़ा करना चाहते हैं वहां के लोगों से मिल कर या और तरीके से उस पर वह जरूर गौर करेंगे ।

SHRI SWELL: As a measure of promoting economic cooperation between India and Iran, I would like to know whether the Shah of Iran, during his last visit, broached to the Government of India the idea of opening up of a new transport communication......

श्री शिव चन्द्र झा : मेरा नाम उस में है, मुझे पहले प्रश्न पूछने का मौका दिया जाना चाहिए ।

MR. DEPUTY-SPEAKER: I will call you.

श्री कंवर लाल गुप्त : अध्यक्ष महोदय, यह सिद्धान्त की बात है कि जिस का नाम है उस को पहले मौका मिलना चाहिए । जिसका नाम नहीं है उस को बाद में बुलाया जाना चाहिए ।

MR. DEPUTY-SPEAKER: Will you please resume your seat? I am going to call him.

श्री कंवर लाल गुप्त : नो सर, मेरा एतराज है प्रिंसिपल के बारे में...।

श्री शिव चन्द्र झा : एक प्रश्न चल रहा है तो उस में जिस का नाम है पहले उस को बुलाइए, तब दूसरे को बुलाइए ।

SHRI SWELL: I would like to know whether the Shah of Iran broached to the Government of India the idea of opening up of new transport and communication route from the Persian Gulf through the Iranian land-mass, through the Soviet Union, by utilising the waters and lakes of that country, on to western Europe and, if so, I would like to know whether the Government of India has given any commitment in that regard.

SHRI DINESH SINGH: During the discussions, it was brought to our notice that Iran had developed certain port facilities, certain transport facilities, which could be utilised for sending our goods to the Soviet Union and to Europe. This matter will be considered by us in details.

श्री शिव चन्द्र झा : मैं मंत्री महोदय से जानना चाहता हूं कि ईरान से जो बातें चल रही हैं, कोलैबोरेशन होगा तो जो लागत ईरान की लगेगी भले ही तफसील की बातें बाद में हों लेकिन एक रफ हिसाब बतायंगे कि कितने की लागत का ईरानियन इन्वेस्टमेंट होगा और एक रफ हिसाब से प्रति साल कितना रिटर्न ईरान को जायगा मुनाफे के रूप में हो या इन्टेरेस्ट के रूप में हो ?

श्री दिनेश सिंह : क्या बताऊं उपाध्यक्ष महोदय, माननीय सदस्य व्यापार की एक ऐसी बात कर रहे हैं जो कि हम लोगों की समझ में नहीं आती है। अभी बातचीत चल रही है, उस के पहले ही हम फायदा जोड़ने लगें तो मैं समझता हूं कि जरा सा जल्दी है। कुछ बातचीत कर लेने दीजिए।

श्री शिव चन्द्र झा : अध्यक्ष महोदय, यह क्या जवाब देते हैं ? बातचीत चल रही है ; यह क्या जवाब है ? यह सदन को गुमराह करते हैं।

श्री दिनेश सिंह : मैं कह रहा था कि कितनी रकम लगेगी यह भी तो बातचीत करके ही तय होगा। पहले कैसे तय होगा ?

SHRI JAIPAL SINGH: Sir, this is my maiden utterance in this session, not my maiden speech. Earlier on, I was somewhat shocked to see some senior Members of Parliament trying to teach you how you should conduct the business of Question Hour. The question Hour is meant for eliciting information and nothing else. It does not matter whose name is there......

AN HON. MEMBER: Is it a question or a point of order?

SHRI JAIPAL SINGH: The point has been made that the names that are there must be called first.

If the Chair is satisfied that the information has been exhausted, he need not bother about the other names.

SHRI CHINTAMANI PANIGRAHI : I would like to know from the hon. Minister whether he is aware that the present drain on foreign exchange because of import of crude by foreign oil companies comes to about Rs. 80 crores a year. In view of the fact that the gap between the indigenous crude and the demand for crude for the refineries is going to increase to more than 7 million tonnes a year, may I know whether the Government, taking advantage of the present co-operation between India and Iran, is considering to have direct import of crude through the IOC from Iran, so that we can save the drain on foreign exchange?

Secondly, in the petro-chemical complex that is going to be developed with the co-operation of Iran, what is the total participation of Iranian Government which has been discussed with the Government of Iran?

SHRI DINESH SINGH : The hon. Member knows that the meeting has not yet taken place. How can I say what will be the capital involved?

So far as the first part of the question is concerned, we shall bear the suggestion of the hon. Member in mind.

Monopoly Of Newspapers

+

*33. SHRI D. R. PARMAR:
SHRI YOGENDRA SHARMA:
SHRI S. C. SAMANTA:
SHRI BHARAT SINGH CHAUHAN:
SHRI BAL RAJ MADHOK:
SHRI YASHPAL SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether Government have finalized their policy in respect of monopoly of newspapers;

(b) if so, the broad details thereof; and

(c) if not, the reasons for the delay and when the decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (c). A statement is laid on the Table of the House.

Statement

Government is fully alive to the danger of concentration of ownership in newspaper industry which may result in regimentation of thought and opinion and is anxious to prevent such developments as far as practicable. In this direction, the following steps are being taken :—

(i) The Press Registrar makes an annual review of the ownership of newspapers and periodicals, and studies the development of common ownership units and publishes them in "Press in India", so that the public may become aware of the facts relating to the ownership of newspapers.

(ii) Under the Registration of Newspapers (Central) Rules, 1966 framed under the press and Registration of Books Act, 1867, it is obligatory on the newspapers to publish annually in the first issue after the last day of February, information, *inter alia*, relating to the individuals who own the newspaper and partners or shareholders holding more than one per cent of the total share capital. Failure to comply with this statutory obligation is an offence under the Press and Registration of Books Act, 1867 which is punishable with fine which may extend to Rs. 500/-.

(iii) Under the Newsprint Allocation Policy, additional newsprint is not issued to a group or chain of newspapers for bringing out a fresh publication. In other words, the group or chain has to make do within their existing quota in respect of a fresh publication.

(iv) On the recommendation of the Diwakar Committee, of the total annual foreign exchange made available for printing and composing machinery 50% is allotted to small newspapers (upto 15,000 circulation), 35% to medium newspapers (circulation 15,000—50,000) and only 15% is allotted to big newspapers (circulation over 50,000).

(v) Government's advertisement policy aims at staggering and releasing advertisement to newspapers in suitable rotation in order to ensure the use of as many papers as possible, so that papers with big circulation do not get the lion's share of Government's advertisements.

(vi) The Press Council of India is charged with the responsibility of studying developments which may tend towards monopoly or concentration of ownership of newspapers, including a study of the ownership or financial structure of newspapers, and, if necessary, to suggest remedies therefor. Some time back, they circulated a questionnaire to elicit public opinion and information on this subject, but they found that the replies received were inadequate

in number as well as in contents, and, therefore, were of no avail to arrive at a definite conclusion. The Council, however, decided to make a fresh attempt and accordingly appointed a Sub Committee for the purpose. The Council, however, noted that there were several lacunae in the Press Council Act as regards the facilities and powers the Council had in the matter of calling for information to carry out an effective study of the problem. Nevertheless, the Council has asked the Sub Committee to proceed to the extent it could with the powers at present available.

(vii) The Monopolies and Restrictive Trade Practices Bill, under which the Monopolies and Restrictive Trade Practices Commission will be set up, is before Parliament.

SHRI D. R. PARMAR : May I know from the hon. Minister whether the Government have adopted any firm policy for giving financial help to small groups of newspapers and if so, the details thereof stating the conditions and the precautions proposed to be taken to ensure the freedom of newspapers ?

Secondly, has the Government granted financial help to such groups of newspapers as *Jansatta* and *Loksatta* of Gujarat State and if so, may I know the details thereof ?

SHRI I. K. GUJRAL : On the advice of the press Council the Government has not given any financial help to these newspapers.

So far as giving help to smaller newspapers in difficulties is concerned, the Government had referred the question to the Press Council for their recommendations, and the Press Council have suggested that a Press Finance Corporation should be set up in such a way that the independence of the press is duly ensured...

SHRI PILOO MODY : And independence of the Corporation also.

SHRI I. K. GUJRAL :...and independence of those members also who read the newspapers and not only those who own the papers.

We have asked them to give the details of the set-up that they would wish to have.

SHRI D. R. PARMAR : The Government had appoined a committee headed by Shri R. R. Diwakar to inquire into small newspapers. I think, they had submitted a report and that was under Scrutiny with the Press Council. May I know from the hon. Minister whether the Press Council has scrutinised that report and has made recommendations to the Government and if not, by what time they would submit their report to the Government ?

SHRI I. K. GUJRAL : So far as the Diwakar Committee's report is concerned, a good portion of their recommendations has been implemented. There are only a few itmes remaining which are under examination.

श्री योगेन्द्र शर्मा : अभी जो वक्तव्य दिया गया है, खुशी की बात है कि उस में इस बात को स्वीकार किया गया है कि बढ़ती हुई जो मोनोपली है प्रेसों की उससे रेजिमेंटेशन का खतरा है और इस खतरे को दूर करना चाहिये। उस वक्तव्य में कुछ उन चीजों का भी जिक्र है जिन्हें लिया गया है उस कंसेन्ट्रेशन को रोकने के लिए। लेकिन अभी वास्तविक स्थिति यह है कि यह तमाम मेजर्स फेल कर गए हैं। फेल ही नहीं कर गए हैं बल्कि इनका नतीजा वही हुआ है जिसको हम रोकना चाहते हैं। तो क्या मंत्री महोदय यह आश्वासन देंगे कि जो उद्देश्य वह सिद्ध करना चाहते हैं उस उद्देश्य की सिद्धि के लिए जो कदम उठाए गए हैं उन कदमों का फिर रिव्यू किया जायगा ताकि उससे उलटा नतीजा न हो जो कि हो रहा है। अभी हो यह रहा है कि ओनरशिप, प्रेस और भी सम्पन्न हो रहे हैं। अफसोस की

बात है कि तथाकथित राष्ट्रीय प्रेस जो तीन चार पुराने इजारेदार हैं उनकी मुट्ठी की चीज़ बन गए हैं, वे ही हमारे विचारों और समाचारों को कन्ट्रोल करते हैं, हमारे जनमानस को तैयार करते हैं। ऐसी हालत में हमारे देश का क्या होगा ? क्या मंत्री महोदय यह चीज़ स्वीकार करते हैं कि जो भी कदम उठाये गए हैं, वे नाकाफ़ी हैं, वे न केवल नाकाफ़ी हैं, बल्कि उनसे विपरीत परिणाम पैदा हो रहे हैं तथा उन कदमों का पुनरीक्षण करने के लिए तथा कन्सेन्ट्रेशन को तोड़ने के लिए सक्षम कदम उठाये जायेंगे ?

SHRI I. K. GUJRAL : I am in agreement with my hon. friend to this extent that so far as the present situation is concerned, that trend has increased and it has not been stopped. We have taken some steps as have been enunciated in the statement itself. But I think the real steps will come only after this House has passed the Monopolies Bill, because that Bill will cover this aspect of life as well. Therefore, I would request the hon. Member to kindly concentrate on that because it is only under that Bill that monopolies can be stopped. Otherwise, I am afraid that this concentration is still on the increase.

SHRI S. C. SAMANTA : According to the Press Council Act, the Press Council is responsible for finding out the monopolistic tendencies in newspapers and other things. I would like to know whether the lacunae that have been pointed out by the Press Council for their not having been able to do the work will be removed by amending the Press Council Act.

SHRI I. K. GUJRAL : We have asked the Press Council about it. The Press Council Committee of Parliament which had recently met has also submitted its report to the Government. They have also suggested some steps which should be taken in this direction. We have asked the Press Council not only to study but to give specific recommendations as to what we can do about it.

SHRI BAL RAJ MADHOK : In this modern age of complicated technology, there is a tendency for the smaller units to fade out because they have to exist in competition with bigger units with more complicated technology. That is true of the newsprint industry also, and, therefore, the bigger newspapers which have rotary and other things are flourishing, and they are having more and more branches while the smaller newspapers are not coming up. Therefore, a sort of control over newspapers is coming up. Secondly, there is also monopoly of some newspapers by the political parties. According to the statement laid on the Table of the House by Shri K.K. Shah during the last session, officially, 65 papers are controlled by political parties, but actually only one party, namely the communist party controls more than 200 papers. May I know what Government are going to do to stop or check this monopoly by a political party which is using that monopoly for regimenting the thoughts or controlling the thoughts of the people ? Is that not more dangerous than the monopoly of any group of papers controlled by any one owner or limited company? What steps are Government taking in this regard ? May I also know whether this check on monopoly will be exercised by the Press Council or by the Monopolies Commission which is going to be set up ?

SHRI I. K. GUJRAL : So far as the first part of the question is concerned, I think the hon. Member is unduly concerned about the political parties. I think the more the political parties, we should welcome it because it is in the interests of democratic life. The real thing which the hon. Member must pay his attention to is this. At the moment in the country there are 10 large ownership concerns which control more than half the total circulation; similarly, there are about 62 ownership units which control 74.3 per cent of the total circulation. The difficulties are in this sphere. Even if any political party has more papers to project its own thinking— I think the Jan Sangh has also a good slice of it—I would not like to stand in the way.

But I would like the House to take cognizance of the fact that here are some

groups which are concentrating and monopolising a very big chunk of the total circulation. The monopoly comes in here. So far as control of monopolies is concerned, I do not think that I am in a position to indicate what we can do at the moment, because the House is already seized of the Monopolies Bill and the Press Council has not yet given its specific views.

श्री यशपाल सिंह : क्या यह सही है कि जिन न्यूजपेपर्स ने स्ट्राइक की थी, उन को स्पेशल कोटा ज्यादा दे दिया गया है और जिन्होंने नहीं की थी, उनकी बात भी नहीं पूछी गई ?

श्री इ० कु० गुजराल : यह बात इतनी सही नहीं है । इतनी सही जरूर है कि जिन अखबारों ने स्ट्राइक नहीं की थी, उनको ज्यादा न्यूजप्रिन्ट दिया गया ताकि वे ज्यादा अखबार छाप सकें, लेकिन जिन्होंने स्ट्राइक की थी उनके न्यूजप्रिन्ट कोटे के मुताल्लिक अभी फैसला नहीं किया गया है ।

SHRI ANANTRAO PATIL : With reference to the reply given by the hon. Minister, I would like to know whether Government are aware of the increasing concentration of ownership in newspapers, and if so, whether they have included monopoly of newspapers also in the monopolies and restrictive trade practices abolition Bill which is going to come before the House very soon along with the report of the Select Committee ? If not, may I know whether Government are not aware of the recommendations made by the Press Commission fourteen years back for the diffusion of ownership on which Government have not taken any step so far ?

SHRI I. K. GUJRAL : Government are aware of the recommendations of the Press Commission made 14 years ago, and it was at that stage that the consciousness on this problem arose. Since then all these steps have been taken. I have already said that the Monopolies Bill is pending before the House, and it is for this august body to decide its fate. So far as the other steps which Government can take or have taken are concerned, I have already indicated them in the statement laid on the Table of the House.

श्री भारत सिंह चौहान : जो स्टेटमेन्ट सभा-पटल पर रखा गया है, उसके अनुसार रजिस्ट्रेशन आफ पेपर्स एक्ट के अन्तर्गत जो कम्पनी रिपोर्ट पेश नहीं करती है, उस की सजा ५०० रु० तक है । मैं जानना चाहता हूं कि ऐसे कितने पेपर्ज हैं, जिन्होंने इस नियम का पालन नहीं किया है तथा कितनों को इस एक्ट के अन्तर्गत सजा दी गई है ?

SHRI I. K. GUJRAL : By and large, almost all the newspapers give us this information and we are very much up-to-date in our information.

श्री प्रेम चन्द वर्मा : जो स्टेटमेन्ट मंत्री महोदय ने सभा-पटल पर रखा है, उस में जो प्रश्न पूछा गया था—मोनोपली को रोकने के लिये सरकार की क्या पालिसी है तथा कब तक इस बारे में नीति का फैसला किया जायेगा—इन दोनों प्रश्नों का जवाब नहीं दिया गया है । मैं यह भी जानना चाहता हूं कि क्या यह दुरुस्त है कि प्रेस कौन्सिल के बारे में जो कमेटी बैठी थी, उस की भी यह राय थी कि मोनोपली के बारे में मोनोपली कमीशन का जो बिल पालियामेन्ट के सामने आ रहा है, उस मोनोपली और समाचारपत्रों की मोनोपली में फर्क है यानी इण्डस्ट्रीज की मोनोपली और समाचार पत्रों की मोनोपली में फर्क है । क्या सरकार को यह बात मालूम है, यदि हां, तो जो विधेयक आ रहा है, उस में प्रेस की मोनोपली के बारे में कोई कमेटी बना कर या स्वयं सरकार इस बात पर विचार करेगी कि प्रेस की मोनोपली को रोकने के लिये क्या ठोस इकदामात उठाये जा सकते हैं ? मैं इस सवाल के बारे में मंत्री महोदय से स्पष्ट उत्तर चाहता हूं ।

श्री इ० कु० गुजराल : उपाध्यक्ष जी,

मैंने अभी अर्ज किया था कि इसके मुताल्लिक हमने प्रेस कौंसिल से कहा है कि वह हमको बताये कि इस सिलसिले में क्या-क्या कदम उठाने चाहियें। वे जो भी इकदामात बतायेंगे उन पर हम गौर करने के लिये तैयार हैं। जहां तक बिल का ताल्लुक है, उसमें क्या क्या चीज होनी चाहिये, वह इस हाउस के प्रिवलेज की बात है, वह जो चाहे फैसला कर सकता है।

SHRI UMANATH : As early as 1964, the Monopolies Commission held that about 6 groups of industrialists are controlling the bulk of circulation, as the hon. Minister has said, as well as concerning the advertisements. They also identified some of the main groups as Tatas, Birlas, Goenkas, Dalmias, Mafatlals etc. The hon. Minister says that Government are against the policy of concentration and therefore are in favour of restriction and all that. But in practice I find something different. I find that important Government leaders are themselves patronising further expansion of the chains. The Deputy Prime Minister himself inaugurated a new link in the chain of one of the groups by inaugurating the Gujarat edition of *The Times of India* recently. On the one hand, Government say they are against concentration ; on the other, the Deputy Prime Minister goes about patronising further expansion of an existing chain. I would like to know the reason why such important leaders of Government go on patronising in practice further expansion and further concentration of newspaper chains. Is it because that these groups which are controlling the industry are the bulk financiers of the Congress Party ? If not, what is the other reason ?

SHRI I. K. GUJRAL : As usual, the hon. Member is swept away more by superficialities......

SHRI UMANATH : No, no. It is not a superficiality ; it is a matter of fact.

SHRI I. K. GUJRAL : The issue before us is not whether a newspaper is inaugurated or not, but whether this trend can be stopped or not.

SHRI UMANATH : But they are encouraging the trend by inaugurating such expansions. What is the point in saying that they are against concentration and are taking action thereon ?

SHRI I. K. GUJRAL : The main thing I am trying to put before the House is that Government are committed to stoppage of this expansion and concentration (*Interruptions*). After I reply, if they are not satisfied, they may ask a further question.

SHRI UMANATH : But he must reply to the question.

SHRI I. K. GUJRAL : That he will know after I finish, not before.

As I said, the main point is that we are as much committed as others to this policy that this concentration must be halted. That is why the steps we have taken have also been indicated in the statement. Also I have said that we have asked the Press Council to make specific recommendations. We have also brought a Bill before the House......

SHRI UMANATH : This is bypassing my question.

SHRI I. K. GUJRAL : Let me conclude. We have brought a Bill before the House. We have also expressed our anxiety that in spite of the steps we have taken, the situation still seems to be uncontrolled. Therefore, we are taking further steps to arrest this trend.

As for the hon. Member's pointing out whether government functionaries participating in a function furthers the trend or not, that is not the issue.

SHRI UMANATH : But that is my question.

SHRI I. K. GUJRAL : There is no ban on opening a new newspaper. The point is that if the trend continues, it does not help us.

SHRI UMANATH : My question has not been answered. He says that is not the question. But that is precisely my question. When Government say that they are against further expansion and concentration of these chains and when the Deputy Prime Minister, who is an important representative of the Government, just goes and inaugurates a new link in an existing chain, how do they reconcile both these, the fact as well as their declaration ? Was it because they are the bulk financiers of the Congress Party ? That was my question. Also has any further quota been given to that paper by reason of expansion. Let him come out straight with the answer.

SHRI I. K. GUJRAL : As I have already said, opening a new newspaper is not banned by law.

SHRI UMANATH : Not that. The question is whether it does not encourage and accentuate the trend.

SHRI I. K. GUJRAL : He is a good communist ; he should be bothered more about fundamental issues than about superficialities.

Regarding quota, no additional quota was given.

श्री प० ला० बारूपाल : मन्त्री जी ने अभी बताया कि जिन समाचारपत्रों ने हड़ताल नहीं की थी उनको विशेष कोटा दिया गया। यह प्रसन्नता की बात है लेकिन मैं जानना चाहता हूं कि जिन समाचारपत्रों ने हड़ताल की थी और उनको प्रतिदिन के इस्तेमाल के लिये जो कोटा मिलता था, जो कि उन्होंने इस्तेमाल नहीं किया, क्या वही कोटा काटकर उन पत्रों को दिया गया जिन्होंने कि उन दिनों में अपने समाचार-पत्र प्रकाशित किये थे ?

SHRI I. K. GUJRAL: I have already replied to this question.

SHRI JYOTIRMOY BASU : May I refer to sub Para (3) of the statement laid on the Table of the House and ask the hon. Minister how much extra newsprint was allotted to these big monopolies after the strike to enable them to net more profit by taking out supplements ? What is the total quantity in weight and in value ?

SHRI I. K. GUJRAL: Allocation is not made month by month but annually. Therefore, we shall have to consider all these things in April when we declare our new policy.

SHRI JYOTIRMOY BASU: You have given newsprint quota to compensate the closure for 59 days. One day I bought an edition of the *Times of India* for which I got eight annas selling it by weight whereas I bought it as a newspaper for 18 paise.

SHRI I. K. GUJRAL : We have not given any additional quota. The issue under examination is whether the newsprint quota should be reduced or not. It is not that we have given any additional quota.

SHRI LOBO PRABHU: I need not remind the hon. Minister or the House that this is a free country. With respect to newspapers there is no compulsion on any reader to buy this or that paper. If the reader prefers a paper because of its quality, may I enquire from the Minister if it is not due to the monopoly of quality? You cannot muzzle a reader or restrict his right to read a newspaper on the ground of monopoly as long as this country is free. My second question is this. Has the Government found any abuse of monopoly ? Has any newspaper been identified for propagating particular views which are harmful to the country? If not, what is the justification of this Government to come to the conclusion that newspaper monopoly is bad ?

SHRI I. K. GUJRAL: To reply to the last question first, Government came to their conclusion on the recommendation of the Press Commission and also on the recommendation of the Press Council. As far as the freedom of the reader is concerned, we are anxious that it should be assured and that he has a wide variety to choose from; it can be achieved not by limiting his choice. We want to give him a wider choice so that he can have larger freedom. If what is happening today is allowed to continue, the freedom

of the readers will be limited to these 62 groups or ten groups.

कच्चातीवू के प्रश्न का समाधान

+

*34. **श्री यशवन्तसिंह कुशवाह :**
,, हेमराज :
,, वि० नरसिम्हा राव :
,, जार्ज फरनेन्डीज :
,, कंवर लाल गुप्त :
,, नारायण रेड्डी :
,, ओंकार सिंह :
,, समर गुह :
,, रवि राय :
,, कामेश्वर सिंह :
,, रामावतार शर्मा :
,, भोलानाथ मास्टर :
,, क० लकप्पा :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रमंडलीय प्रधान मंत्रियों के सम्मेलन में भाग लेने के लिए जाते हुए श्रीलंका के प्रधान मंत्री ने कराची में यह कहा था कि कच्चातीवू के प्रश्न का समाधान हो गया है ;

(ख) क्या उपरोक्त वक्तव्य सही है; और

(ग) यदि हां, तो इस सम्बन्ध में हुए समझौते का ब्यौरा क्या है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) से (ग), सरकार को मालूम है कि श्रीलंका के प्रधान मंत्री राष्ट्रमंडल प्रधान मंत्री सम्मेलन में शामिल होने के लिए लन्दन जाते समय जब थोड़ी देर के लिए रुके थे उस समय संवाददाताओं ने उनसे यह प्रश्न किया था कि क्या वे कच्चातीवू-विवाद के प्रश्न को सम्मेलन में उठायेंगे तो जबाब में उन्होंने बताया था कि वे ऐसा नहीं करेंगे क्योंकि इस मामले को सम्बद्ध दोनों देशों की सरकारें यानी भारत और श्रीलंका की सरकारें आपस में ही सुलझा रही हैं ।

श्री यशवन्त सिंह कुशवाह : क्या मन्त्री जी बताने की कृपा करेंगे कि कच्चातीवू के बारे में दोनों देशों के प्रधान मंत्रियों या विदेश मंत्रियों के बीच में चर्चा हो कर के क्या कोई रास्ता निकल आया है ?

श्री दिनेश सिंह : उपाध्यक्ष महोदय, अभी कोई हल नहीं निकला है । बातें हो रही हैं ।

श्री यशवन्त सिंह कुशवाह : क्या मन्त्री महोदय बताने की कृपा करेंगे कि भारत सरकार ने इस कच्चातीवू द्वीप के सम्बन्ध में अपने रिकार्ड को ठीक ढंग से देख लिया है ? और अपने नकशे को ठीक ढंग से देख लिया है या नहीं ? ताकि इस प्रश्न के सम्बन्ध में अन्य घटनाओं की तरह से कोई दूसरी घटना घटित न हो ?

श्री दिनेश सिंह : उपाध्यक्ष महोदय, जो हमारा नकशा है और जो हमारा केस है उसको हमने अच्छी तरह से देखा है ।

श्री हेमराज : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि सीलोन के प्रधान मंत्री का कच्चातीवू के बारे में जो स्टेटमेंट आया है कि इस का समझौता हो चुका है तो क्या इस की कोई तसदीक सरकार की तरफ से की गयी ?

श्री दिनेश सिंह : जी नहीं, उपाध्यक्ष महोदय, अभी कोई समझौता नहीं हुआ ।

श्री जार्ज फरनेन्डीज : मैं मंत्री महोदय से यह जानना चाहता हूं कि क्या भारत सरकार के मन में कच्चातीवू, जो भारत का है, भारत का था और भारत का रहना चाहिए, इस के बारे में कोई संदेह है ?

श्री दिनेश सिंह : उपाध्यक्ष महोदय, पहले भी संसद के अधिवेशन में इस बारे में काफी बातचीत हो चुकी है और उस के बाद यह रास्ता अख्तियार किया गया था कि दोनों देशों में इस के बारे में बातें होनी चाहिये। मेरे लिए इस वक्त कठिनाई है कि इस में बहुत विस्तार से मैं अभी जाऊं जब कि दोनों देशों के बीच में बातें हो रही हैं। लेकिन जो कुछ भी माननीय सदस्य सुझाव मुझको देना चाहें वह बड़ी खुशी से दे सकते हैं।

श्री जार्ज फरनेन्डीज : मेरा सीधा प्रश्न है जिसका सीधा उत्तर मंत्री जी दें। मैं भारत सरकार से प्रश्न पूछ रहा हूं, लंका के विदेश मंत्री से नहीं। मैं जानना चाहता हूं कि कच्चातीवू भारत का है, भारत का था और भारत का रहना चाहिए इस के बारे में आप के मन में कोई संदेह है क्या ? सीधा उत्तर दीजिये।

श्री दिनेश सिंह : इस में मेरे मन के संदेह की बात नहीं है, आज जब दोनों देशों के बीच में एक बात पर बातचीत हो रही है। अगर हमको यह ख्याल होता कि हमारा नहीं है तो बातचीत करने का कोई मतलब नहीं था। तो जब दोनों देशों में बात हो रही है

... ...

श्री हुकम चन्द कछवाय : आप कह दीजिए कि हमारा है और हमारा रहेगा।

MR. DEPUTY-SPEAKER : It is not proper. You cannot dictate in what words he should reply.

श्री मधु लिमये : उन्होंने पूछा कि आप के मन में संदेह है क्या ? (व्यवधान) . . .

साफ जवाब आना चाहिये। घिचपिच जवाब नहीं देना चाहिये।

MR. DEPUTY-SPEAKER : In his reply he has made it clear. Let him conclude it.

श्री रवि राय : कोई जवाब नहीं मिलता। यह देश की अखंडता का सवाल है।

श्री मधु लिमये : प्रश्नों का जवाब आना चाहिये। इसी तरह विदेश मंत्रालय चलायेंगे आप।

MR. DEPUTY-SPEAKER : The hon. Member feels that he has evaded; he has not evaded. He has replied. You cannot dictate that the reply should be in the same language and in the same terms.

श्री मधु लिमये : व्यापार मंत्रालय से मंत्री जी आये हैं। कुछ अच्छा काम करो। इस तरह से काम थोड़े ही चलेगा।

श्री एस० एम० जोशी : हम लोग यहाँ के सदस्य हैं और हमारे अधिकारों की रक्षा करना मान्यवर, आपका कर्तव्य है। हम लोग सीधा सवाल पूछ रहे हैं कि इसके बारे में संदेह है या नहीं ? हाइपोथेटिकल जवाब नहीं चाहिये।

MR. DEPUTY-SPEAKER : When the hon. Minister replied that we are nogotiating it, it means that it is ours. (*Interruption*)

श्री मधु लिमये : यह बातचीत कर रहे हैं इसका मतलब ही है कि संदेह है।

श्री एस० एम० जोशी : बातचीत का मतलब यह है कि यह छोड़ने के लिए भी तैयार हैं।

श्री कंवर लाल गुप्त : यह मामला काफी दिनों से लटक रहा है। मेरा कहना है कि इस को सुलझाने में सरकार जान बूझ कर देर करना चाहती है क्योंकि वह इधर सीलोन की सरकार को भी नाराज नहीं करना चाहती है, इधर देश के लोगों को भी नाराज नहीं करना चाहती। सरकार की नीति डिले करने की है। तो मैं मंत्री महोदय से यह पूछना चाहता हूं कि आज की पोजीशन क्या है ? कहाँ तक बात पहुंची है ? क्या आप ने सीलोन के प्राइम मिनिस्टर से बात की ?

दूसरा मेरा प्रश्न यह है कि जो पैट्रोलिंग, पैंडिग सैटिलमेंट है, तो क्या हमारी पैट्रोलिंग वहाँ हो रही है ? और अभी मार्च में जो फेस्टीवल होने वाला है, पिछले साल यह हुआ था कि बहुत सारे यात्री बहुत दिन तक वहाँ किनारे पर बैठे रहे, उसके बारे में आप ने क्या प्रबन्ध किया ?

श्री दिनेश सिंह : जहाँ तक जो यात्री वहाँ जायेंगे उनके प्रबन्ध के सम्बन्ध की बात है इस बारे में हम सीलोन की सरकार से बात कर रहे हैं कि उन यात्रियों को वहाँ वह क्या साधन देंगे ? क्या साधन वह अपने यात्रियों को जो सीलोन से आते हैं उन को देंगे और क्या साधन हम अपने यात्रियों को देंगे जो कि भारत से जाते हैं ।

दूसरा सवाल जो माननीय सदस्य ने देर करने का कहा तो मैं उनसे यह कहना चाहता हूं कि इसमें कोई हमारी तरफ से देर नहीं हो रही है । बातचीत हो रही है, बातचीत के दौरान में बहुत सी चीजें देखनी होती हैं, बहुत से कागज होते हैं, वह अपना केस रखते हैं, हम अपना केस रखते हैं, इस पर बातें करते हैं । लेकिन न हमारा और न उन का कोई इरादा है कि इस में कोई देर की जाय ।

श्री कंवर लाल गुप्त : मैंने जानना चाहा कि पैट्रोलिंग अब हमारी हो रही कि नहीं पैंडिग सैटिलमेंट । और क्या बातचीत हुई है ?

श्री दिनेश सिंह : मैंने शुरू में कहा कि सीलोन के प्रधान मंत्री से बातचीत हुई थी ।

अध्यक्ष महोदय, जहाँ तक पैट्रोलिंग का सवाल है जिस तरह से वहाँ पैट्रोलिंग होती थी वह अभी जारी है ।

SHRI M. N. REDDY : It has appeared in this morning's newspapers that the Ceylon Government send their planes and helicopters for making reconnaissance flights to see whether there is any smuggling or immigrants are coming to Ceylon. Is it proper for the Ceylon Govenment to make such flights when the talks between the two Governments are going on to settle this issue? Is it meant to prevent or in any way obstruct the patrolling of the island by the Indian side?

SHRI DINESH SINGH : No, Sir; it is not to prevent anything that we have been doing. From my reading of the newspaper report, the idea seems to be that Ceylon Government want to ensure that this particular fair next March will not give an opportunity for illicit immigrants to go there. This will also be a matter that we shall discuss.

श्री रवि राय : उपाध्यक्ष महोदय, मेरा यह सवाल है कि आज के स्टेट्समैन में जो खबर निकली है उस के प्रति मंत्री महोदय का ध्यान खींचा गया है जिसे मैं पढ़ कर सुनाना चाहता हूँ ।

"All pilgrims visiting Kachativu island for the annual St. Anthony's festival in mid-March will have to obtain special permits from the Government to undertake the pilgrimage."

तो क्या भारत के यात्री जो वहाँ जायेंगे वह भी सीलोन सरकार से परमिट लेंगे ? हिन्दुस्तान के जो यात्री जायेंगे उस पर कोई पाबन्दी नहीं है क्या ?

श्री दिनेश सिंह : उस को आगे और पढ़ें माननीय सदस्य तो साफ हो जायगा । यह जो प्रतिबन्ध है वह सीलोन के नागरिकों के लिये है जिसको लेकर वह वापस जा सकें और वह चैक कर सकें कि इल्लिसिट लोग तो नहीं आये ।

श्री रवि राय : वहाँ अफसर किस सरकार के रहेंगे ? पिछले साल सीलोन सरकार के थे ।

श्री दिनेश सिंह : सदन को मालूम है कि

वहाँ पर अफसर बीच-बीच में दोनों सरकार के जाते रहे हैं ।

श्री रवि राय : इस साल क्या व्यवस्था हुई है ?

श्री दिनेश सिंह : इसी की बात कर रहे हैं ।

SHRI RAM AVTAR SHARMA : Since there is sufficient documentary and other evidence to show that the ownership of Kachchativu was in the hands of our country and also to prove that the island was all along in our hands, how did the Government accept the position that it is a disputed territory, instead of insisting that it is our property? If the Government has not got sufficient records, I have sufficient records in my hands. Last year also I said I could place them on the Table. A copy of the records was sent to the Prime Minister also. How and why did the Government accept that it is a disputed territory?

SHRI DINESH SINGH : All this matter, as you are aware, Sir, has already been discussed in the house. It is no something that we have accepted. It is something on which the Governments of India and Ceylon have been talking even before Independence.

श्री भोला नाथ मास्टर : यह गलतफहमी इसलिए हुई है कि सीलोन के बारे में प्राइम मिनिस्टर ने यह कहा था :

"that the Kachhativu Island issue has been settled between Ceylon and India."

लेकिन अभी मंत्री महोदय ने जवाब दिया है कि इस मामले में आपस में बातचीत चल रही है तो इस के कंट्रेडिक्शन के लिए क्या कार्यवाही की जा रही है यह मैं आप से पूछना चाहता हूँ वरना यह सवाल ही पैदा नहीं होता ।

May I know whether this matter has been settled or it is still pending ?

श्री दिनेश सिंह : उपाध्यक्ष महोदय, अभी तय नहीं हुआ है ।

SHRI K. LAKKAPPA: Mr. Deputy-Speaker, Sir, May I put a straight and categorical question to the Prime Minister of India? So far as Kachhativu is concerned even foreigners are making statements. Very recently even the Pakistan Law Minister when he crossed Kachhativu made a statement that Kachhativu belongs to Ceylon. May I know whether the Government of India are aware that foreign agencies are working to see that Ceylon gets the priority and right over Kachhativu Island? May I know what is the reaction of the Government of India to this? When the Pakistan Law Minister made a statement in Ceylon with respect to their right over Kachhativu Island may I know whether this Government has protested so far as that aspect is concerned? I would like to know what is the intention of the Government of India, whether they would state categorically that this Island belongs to India so far as the negotiations are concerned?

SHRI DINESH SINGH: So far as the statement made by the hon. Minister of Pakistan is concerned I can only say that it was none of his business to make any statement on something that we were discussing with Ceylon. So far as this question is concerned we have discussed it recently. It is our feeling and it has been our feeling even before Independence—as I explained that this matter has been under discussion—that this belongs to India. The hon. Member talked about the future. When we are discussing the matter with that Government it will be difficult to prejudge the issue.

Mr. DEPUTY-SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Tarapur Atomic Power Plant

*35. SHRI MADHU LIMAYE: Will the PRIME MINISTER be pleased to state:

(a) Whether she has received a note with a covering letter from a Member of Parliament regarding certain defects in the construction of the Tarapur Atomic Energy Plant;

(b) if so, what are the main points in the note;

(c) Whether the immediate or long-term safety is endangered by these defects in construction;

(d) if so, the action taken by Government to ensure that the construction firms carry out safety measures as required by the agreement as expeditiously as possible; and

(e) When the plant is likely to be commissioned?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The note draws attention to certain defects noticed in some components of the Tarapur Atomic Power Station. It suggests that adequate warranties be obtained to safeguard the Government of India's interest during the operation of the Plant and the adoption of measures for ensuring safety.

(c) and (d). Necessary repairs have been carried out at the cost of the supplier in conformity with the best technical advice available to the Atomic Energy Commission. The standards adopted for the repairs were no less stringent than those adopted elsewhere under similar circumstances. The reactor is commissioned only on its complying with the required safety criteria.

(e) The first reactor of the Power Station achieved "criticality" on February 1, 1969. Full commercial operation of the Station at 380 M.We is expected to be achieved by July this year.

Detention of the "Indian Express" Chief Editor by the Chinese in Nepal.

*36. SHRI HARDAYAL DEVGUN:
SHRIMATI ILA PAL CHOUDHRUI:
SHRI HEM BARUA:
SHRI A. SREEDHARAN:
SHRI R. V. NAIK:
SHRI MAHENDRA MAJHI:
SHRI S. M. BANERJEE:
DR. SUSHILA NAYAR:
SHRI J. B. SINGH:
SHRI SHARDA NAND:
SHRI SHRI GOPAL SABOO:
SHRI P. VISWAMBHARAN:
SHRI SURENDRANATH DWIVEDY:
SHRI D. C. SHARMA:
KUMARI KAMLA KUMARI:
SHRI RANJIT SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether it is a fact that the Editor-in-chief of the "Indian Express" was detained and insulted by the Chinese Nationals in Nepal during his visit to that country in January, 1969; and

(b) if so, the steps taken by Government in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) According to our information the Editor-in-Chief was held up and harassed on the Kathmandu-Kodari Road by some Chinese technicians moving in Nepal.

(b) The matter was promptly taken up with the Nepalese authorities who took necessary action in the matter.

Naga Truce Period

*37. SHRI N. R. LASKAR:
SHRI R. BARUA:
SHRI P. C. ADICHAN:
SHRI S. K. TAPURIAH:
SHRI S. S. KOTHARI:
SHRI BENI SHANKAR SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether it is a fact that Naga tuce period has been further extended and

if so, for what period and the reasons therefor; and

(b) whether peaceful conditions in Nagaland have improved during the last few months and if so, to what extent and the steps taken for further improvement in the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). The Governor of Nagaland has extended the period of Suspension of Operations upto the 28th February, 1969 after an assessment of the overall situation in Nagaland. The State Government are taking effective measures to counteract hostile activities and maintain law and order. The situation has shown a definite improvement in the last few months.

Export of Films

*38. SHRI BISWANARAYAN SHASTRI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) to how many countries Indian Films were exported during the years 1966-67, 1967-68 and 1968-69 so far;

(b) the number of films exported country-wise and year-wise; and

(c) the total amount of foreign exchange earned in each year ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAIN SINHA):

(a) Year	Total No. of Countries
1966-67	89
1967-68	94
1968-69 (Upto Oct. 68)	104

(b) Indian films were exported to about 100 countries. In 1966-67, 621 films were exported. Figures in respect of the years 1967-68 and 1968-69 are being collected from the Reserve Bank of India.

(c) Year	Foreign Exchange Earned
1966-67	Rs. 1.35 crores.
1967-68	Rs. 3.89 crores.
1968-69 (Upto Oct. 1968)	Rs. 1.55 crores.

दिल्ली का योजना परिव्यय

*39. **श्री ओम प्रकाश त्यागी :**
,, म० ला० सोंधी :

क्या **प्रधान मंत्री** 18 दिसम्बर, 1969 के अतारांकित प्रश्न संख्या 5014 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली प्रशासन के योजना सम्बन्धी प्रस्ताव पर इस बीच विचार किया गया है;

(ख) यदि हां, तो उसका व्यौरा क्या है; और

(ग) क्या दिल्ली की विशेष स्थिति को ध्यान में रखते हुए योजना परिव्यय में कुछ वृद्धि की जायेगी ?

प्रधान मंत्री, अणु शक्ति मंत्री तथा योजना मंत्री (श्रीमती इन्दिरा गांधी) : (क) जी, हां ।

(ख) योजना परिव्ययों को अभी अन्तिम रूप नहीं दिया गया है ।

(ग) सभी सम्बन्धित तथ्यों को ध्यान में रखा जायेगा ।

Soviet Migs For Pakistan

*40. SHRI BEDABRATA BARUA:
SHRI CHINTAMANI PANIGRAHI:
SHRI R. R. SINGH DEO:
DR. KARNI SINGH:

Will the Minister of DEFENCE be pleased to state :

(a) whether Government have any

knowledge of the proposed Soviet Supply of MIG aircraft to Pakistan as referred to in different newspapers;

(b) whether an agreement in this regard has also been entered into between the two countries; and

(c) if so, Government's reaction thereto and whether Government have taken up the matter with the Government of U. S. S. R. ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) to (c). Government have no information.

Lord Mountbatten's Letter Regarding Privy Purses

*41. SHRI R. K. SINHA:
SHRI RAMACHANDRA AMIN:
SHRI KIKAR SINGH:
SHRI GANESH GOSH:
SHRI DEVEN SEN:
SHRI P. N. SOLANKI:
SHRI UMANATH:
SHRI VISWANATHA MENON:
SHRI BHOGENDRA JHA:
SHRI JYOTIRMOY BASU:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Lord Louis Mountbatten, former Governor General of India, has written to the Prime Minister suggesting that the assurances given to the former rulers regarding privy purses be honoured;

(b) if so, the details thereof and Government's reaction thereto;

(c) whether a reply has been sent to Lord Louis Mountbatten;

(d) if so, the contents thereof; and

(e) the final decision taken by Government regarding the privy purses and privileges of former rulers ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b). More than a year and a half ago, the Prime Minister received a letter from Lord Mountbatten concerning the question of Privy Purses. This was intended by Lord Mountbatten to be what he called a "very private" communication. The House will, therefore, appreciate that it would not be proper to disclose the contents of the letter.

Government's policy decision on the question has been taken entirely in its own judgement.

(c) No, Sir.

(d) Does not arise.

(e) Government have taken a decision in principle to abolish Privy Purses.

A. I. R. Carnatic Musicians

*42. SHRI MANGALATHUMADAM: Will the minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that certain highly talented musicians in the field of Carnatic music are still in the contract of the A. I. R. in B-High Class with Rs. 65 royalty;

(b) when such musicians will be eligible for enhanced royalty, in view of their growing popularity and service to the cause of promoing the music; and

(c) whether any specific topics were discussed in this respect in the recent conference of Station Directors in Delhi ?

THE MINISTER OF INFORMATION AND BROADCASTING AND, COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) Yes, Sir.

(b) Fees of music artists are fixed in accordance with the quality of their performance for broadcast purposes. For assessing the performance quality of artists, AIR has an audition system Artists can apply for re-audition for upgradation if they so desire, and if on the basis of the

addition test they are considered deserving of higher grade, they are placed in higher grade, and their fees increased accordingly.

(c) No' Sir.

Central Assistance to Kerala

*43. SHRI P. P. ESTHOSE:
SHRI C. K. CHAKRAPANI:
SHRI A. K. GOPALAN:

Will the PRIME MINISTER be pleased to state:

(a) the proposed allocation of the Central assistance to Kerala during the Fourth Plan;

(b) the allocation to Kerala for the 1969-70 annual plan;

(c) whether the Chief Minister had written about the inadequacy of Central assistance to Kerala during the Fourth Plan; and

(d) if so, Government's reaction thereto ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b). The allocations have not yet been finalised.

(c) No sir.

(d) Does not arise.

Creation Of Mallapuram Disrtrict in Kerala

*44. SHRI JAGANNATH RAO JOSHI :
SHRI RAM GOPAL SHALWALE :
SHRI SURAJ BHAN :
SHRI BRIJ BHUSHAN LAL :
SHRI ATAL BIHARI VAJPAYEE :

Will the minister of DEFENCE be pleased to state :

(a) whether a delegation from Kerala has drawn the attention of Government to the defence problems arising out of the proposed creation of Mallapuram District ; and

(b) if so, the details thereof and the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). A few persons from Kerala, accompanied by a Member of Parliament, expressed to the Defence Minister their concern over the proposed creation of Mallapuram District. It was explained to them that the creation of this District may not have any serious implications at present purely from the defence point of view, but it may affect the law and order situation.

चीन के साथ बातचीत

*45. **श्री रघुवीर सिंह शास्त्री** :
श्री रामावतार शास्त्री :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने भारत और चीन के बीच विवादों के हल के लिए चीन के साथ सरकारी स्तर पर बातचीत शुरू करने का निर्णय किया है जैसा कि 1 जनवरी 1969 को पत्रकार सम्मेलन में उन्होंने उल्लेख किया था ;

(ख) यदि हां, तो यह बातचीत किस आधार पर शुरू की जायेगी ; और

(ग) इस बारे में चीन की क्या प्रतिक्रिया है ?

वैदेशिक-कार्य मंत्री श्री दिनेश सिंह : (क) और (ख)। सरकार की स्थिति स्पष्ट है। हम किसी भी ऐसे आधार पर चीन के साथ बातचीत करने के लिए तैयार हैं, जो भारत की प्रादेशिक अखंडता, प्रभुसत्ता और राष्ट्रीय सम्मान के अनुकूल हो। 1 जनवरी 1969 को जो पत्रकार सम्मेलन हुआ था उसमें प्रधान मंत्री ने फिर से यह स्थिति दोहराई थी।

(ग) इस संबंध में चीन की ओर से कोई प्रतिक्रिया नहीं हुई है।

General Outlay For The Fourth Five Year Plan

*46. SHRI INDRAJIT GUPTA:
SHRI H. N. MUKERJEE :

Will the PRIME MINISTER be pleased to state :

(a) the amount of Central outlay proposed by the Planning Commission for the Fourth Plan ;

(b) Whether it is a fact that several Chief Ministers have demanded larger share for the State in the total Fourth Plan outlay ; and

(c) if so, whether the Central outlay is likely to be cut down to meet the demand of the Chief Ministers ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) The Fourth Five Year Plan is under finalisation. The Draft plan is expected to be placed before the National Development Council for consideration shortly.

(b) Yes, Sir.

(c) The question of the overall size of the national Plan, public sector plan as well as the Central sector and State sector plans, will shortly be placed before the National Development Council for decision.

Tamil Nadu Government's Protests against the change in A. I. R. news Bulletin's Timings

*47. SHRI YAJNA DATT SHARMA:
SHRI B. K. DASCHOWDHURY:
SHRI DHIRESHWAR KALITTA:
SHRI C. JANARDHANAN :
SHRI NAMBIAR :
SHRI K. ANIRUDHAN :
SHRI K. RAMANI :
SHRI SEZHIYAN :
SHRI DEORAO PATIL :
SHRI E. K. NAYANAR :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the Tamil Nadu Government have protested against the change in timings of the All India Radio news bulletins in the morning;

(b) whether it is also a fact that the Chief Minister of that State also met him in this regard; and

(c) the reaction of the Central Government thereto ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARYAN SINHA): (a) to (c). No formal protest from Tamil-Nadu Government has been received. However, the late Chief Minister and the Minister of Information of Tamil Nadu Government had discussed this matter informally with the then Minister of Information and Broadcasting who had explained to them the background to this decision and Government of India's policy in this regard.

Offer from Shah of Iran to mediate on Kashmir

*48. SHRI CHENGALRAYA NAIDU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Shah of Iran, during his recent visit to India, offered to mediate on Kashmir and other issues between India and Pakistan; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

Corporation for A. I. R.

*49. SHRI J. MOHAMED IMAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have rejected the Chanda Committees' recommendation regarding the placing of All-India Radio under an autonomous Corporation;

(b) if so, whether Government now propose to constitute for running of the All India Radio a Governing board with a measure of freedom than the organisation has been enjoying uptill now; and

(c) if so, the details thereof and on what basis Government have decided to constitute the Governing board for running the All India Radio?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINGH): (a) to (c). The recommendations of the Chanda Committee on this point are still under consideration and a final decision about change in the organisational structure of All India Radio has not yet been taken.

Entry of Immigrants to U. K.

*50. SHRI HIMATSINGKA: will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government of U. K. had lately warned its Commonwealth partners on or about January 10, 1969 that it would not only continue to restrict the entry of immigrants from their countries but will also enforce stricter measures into Britain; and

(b) if so, what specific information was given to Government in this regard and Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). No such warning or intimation was received from U. K. Government on or about 10th January, 1969. However, British Government through their High Commission in New Delhi intimated to us on the 29th January, 1969 that the concession whereby husbands and male Commonwealth citizens who are normally admitted there to join their wives and finances for permanent settlement will be withdrawn. The Government of India informed the British Government of their hope that the implementation of this restrictive measure would not lead to break up of families.

पाकिस्तान के लिये रूसी ट्रांसमीटरों की सप्लाई

*51. **श्री वंश नारायण सिंह** : क्या **सूचना और प्रसारण मन्त्री** यह बताने की कृपा करेंगे कि : (क) क्या यह सच है कि रूस की सरकार का विचार पाकिस्तान को बड़े शक्तिशाली ट्रांसमीटर देने का है, और

(ख) यदि हां, तो इसके बारे में सरकार की क्या प्रतिक्रिया है ?

सूचना तथा प्रसारण और संचार मंत्री (श्री सत्य नारायण सिंह) : (क). जी, हां। इस बारे में समाचार अखबारों में छपे हैं।

(ख). आकाशवाणी की घरेलू और वैदेशिक दोनों सेवाओं में सुधार के लिए सरकार कदम उठा रही है।

पाकिस्तान तथा चीन द्वारा भारतीय क्षेत्र का उल्लंघन

52. **श्री प्रकाशवीर शास्त्री** : क्या

प्रति रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन मास में चीन तथा पाकिस्तान ने भारतीय क्षेत्र का भूमि, वायु तथा जल क्षेत्र में कितनी बार उल्लंघन किया ;

(ख) इसी अवधि में ऐसे उल्लंघन करने पर भारतीय सुरक्षा बल तथा सीमा सुरक्षा बल द्वारा कितने व्यक्ति गिरफ्तार किये गये ;

(ग) क्या इस संबंध में संबन्धित सरकारों से कोई विरोध प्रकट किया गया है ;

(घ) यदि हां, तो इस बारे में संबन्धित सरकारों की प्रतिक्रिया क्या है ; और

(ङ) इन उल्लंघनों को रोकने के लिए भारत सरकार द्वारा क्या कार्यवाही की गई है ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) 1 नवम्बर 1968 और 13 जनवरी 1969 के बीच पाकिस्तानी सशस्त्र सेविवर्ग ने हमारे भूक्षेत्र में निम्न अतिलंघन किए :—

स्थल अतिलंघन —15
अन्तरिक्ष अतिलंघन —7
सागर अतिलंघन—एक भी नहीं

इस अवधि में चीनी सेविवर्ग द्वारा कोई अतिलंघन नहीं किए गए थे ।

(ख) तथा (घ) . पाकिस्तान अधिकरणों को स्थानीय तथा केन्द्रीय सरकार स्तरों पर विरोध पत्र भेजे गए थे । युद्धविराम रेखा के इस पार अतिलंघनों की संयुक्त राष्ट्रों के प्रेक्षकों को रिपोर्ट की गई है । राजनयिक माध्यमों से भेजे गए विरोधपत्रों के पाकिस्तान सरकार से कोई उत्तर प्राप्त नहीं हुए ।

(ङ) हमारी सुरक्षा सेनाएं सीमा पर सतर्क रही हैं ।

Trade With Rhodesia

53. DR. RANEN SEN :
SHRI JAGESHWAR YADAV :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether it is a fact that Rhodesia continues to trade with several countries despite U. N.'s. decision to impose mandatory sanctions against that country;

(b) if so, which countries are the major trade partners of Rhodesia at present; and

(c) Whether Government intend to take this issue in the U. N. with a view to ensure strict observation of the U. N. sanction against Rhodesia by all member nations ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) and (c) . The Committee set up by the U. N. Security Council to examine the implementation of sanctions against Southern Rhodesia has reported that South Africa has become the main trading partner of Southern Rhodesia. The Committee has also noted that Portugal has permitted a free flow of goods to and from Southern Rhodesia. Government have implemented U. N. resolution on the subject and have been supporting moves for strict observance of the resolution by other countries.

Emergency Commissioned Officers

*54. SHRI NANJA GOWDER :
SHRI J. M. BISWAS :

Will the Minister of DEFENCE be pleased to state :

(a) the total number of Emergency Commissioned Officers released recently who have been rehabilitated with the help of the Central Government;

(b) the total number of officers who are still to be rehabilitated and the action being taken in this regard by Government;

(c) whether Government have assessed the hardship being encountered by several released officers who have not been in a position to get a suitable opening till now; and

(d) the amount of compensation if any, paid by the Government of India in the form of gratuity, pension etc. to the released Emergency Commissioned Officers ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) to (d). The total number of Emergency Commissioned Officers recruited during the Emergency (excluding Medical and Veterinary Officers about whose rehabilitation there is no problem), was 9,087. Leaving out of account 76 granted Short Service Commissions, 11 transferred to Remounts and Veterinary Corps and 150 killed or otherwise deceased, 8,850 ECOs required to be considered, for grant of Permanent Commission or other modes of rehabilitation. Since the release of ECOs is taken up in batches, so far 5,067 have come up for consideration. The position in regard to these is as follows :

No. granted PCs	...	1,821
No. rehabilitated in other Government and Public bodies	...	1,728
Break Up		
IAS etc. on the results of UPSC examination		73
N. C. C.		416
T. A.		13
BSF and other Central Police Forces		602
Other Central Govt. services and posts		84
State Govt. services and posts	...	57
Public Sector Undertakings	...	78
Private Sector	...	143
Reverted to civil posts	...	213
Self-employed	...	49
		1,728
No. still requiring rehabilitation (excluding 70 released on disciplinary grounds and 378 resigned or released as non-optees).	...	920

The Chief Ministers/Governors of the States/Union Territories have recently been requested to absorb the ECOs belonging to their States in the State Services/Posts and in the posts in the Public Sector Undertakings under them. A request has also been made to the Union Ministers concerned with the various Central Government Public Sector Undertakings to absorb the released ECOs to the maximum extent.

Government are fully alive to the problem and have taken various steps to solve it. The various measures taken in this respect have been announced on the floor of the House from time to time.

Released Emergency Commissioned Officers (other than those disabled, those commissioned from the ranks and those in Permanent Civil Government service) are entitled to a terminal gratuity at the rate of Rs. 1,000/- for each completed year of service. If the total service exceeds completed years by 6 months or more, then an additional gratuity of Rs. 500/- is payable for that period. Those commissioned from the ranks have the option to elect either the service pension as admissible under the relevant rules or the terminal gratuity benefit. Those ECOs who revert to civil posts held by them prior to the grant of Commissions are not eligible for any military pension or gratuity but their service as ECOs counts for civil pension.

Berubari

*55. SHRI D. AMAT :
SHRI G. C. NAIK.

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether it is a fact that a Conference of representatives of India and Pakistan was held at Calcutta during December 1968 to discuss the demarcation work at Berubari; and

(b) if so, the nature of decision taken at that conference ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). A conference of the Directors of Land Records of West Bengal and East Pakistan was held in Culcutta on the 27th and 28th December, 1968 to discuss the programme of demarcation work during the current field season. In regard to Berubari Union No. 12 the Director of Land Records, West Bengal explained his inability to proceed with demarcation as the matter was *sub Judice*, because of an appeal pending before the Supreme Court of India.

गढ़वाल का पिछड़ापन

*56. **श्री ओंकार लाल बेरवा :** क्या **प्रधान मंत्री** यह बताने की कृपा करेंगी कि :

(क) क्या उन्होंने गढ़वाल के अपने दौरे के बाद कहा था कि स्वतंत्रता प्राप्ति के बीस वर्ष बाद भी पहाड़ी क्षेत्रों के लोगों के रहन-सहन का स्तर बहुत अधिक नीचे है;

(ख) यदि हां, तो क्या सरकार उनका रहन-सहन का स्तर बढ़ाने के लिए कोई ठोस योजना बनाने का विचार कर रही है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मन्त्री, अणु शक्ति मन्त्री तथा योजना मन्त्री (श्रीमती इन्दिरा गांधी) : (क) प्रधान मंत्री ने कहा था कि यद्यपि काफी विकास कार्य हुआ है फिर भी पहाड़ी क्षेत्रों का विकास करने तथा वहां के लोगों के रहन सहन के स्तर को ऊंचा उठाने के लिए अभी बहुत कुछ करना शेष है।

(ख) जी, हां। योजना आयोग के निर्देशन में चौथी योजना की स्कीमें तैयार करते समय राज्य सरकार द्वारा इन क्षेत्रों की आवश्यकता और क्षमताओं को ध्यान में रखा जा रहा है।

(ग) प्रश्न नहीं उठता।

Financial Help To Bhutan

*57. SHRI SHRI CHAND GOYAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state the Amount of the Financial help which Government have agreed to give to Bhutan in 1968-69 to strengthen its revenue resources and for its economic and industrial development and for meeting the situation arising out of the recent floods there ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Government of India have, at the request of the Government of Bhutan, agreed to give the following amounts :—

(1) Developmental Subsidies ... ... Rs. 427 lakhs.

(2) For Flood Relief Measures ... ... Rs. 20 lakhs.

Newsprints Plants

*58. SHRI K. M. ABRAHAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total Number of Newsprint plants to be established in India during the Fourth Plan with their proposed locations and total investment including foreign exchange involved;

(b) whether the Kerala Government have approached to the Central Government for Newsprint plant to be started in Kerala; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA): (a) At present, there is a proposal under consideration to establish one Newsprint Plant in the Public Sector in Kerala and one in the Private Sector in Himachal Pradesh. The estimate of total investment in the Kerala Plant amounts to Rs. 21 crores and that for the Himachal Pradesh Plant has yet to be worked out by the private party. The foreign exchange expenditure envisaged for the Kerala Plant is Rs. 10.54 crores.

(b) and (c). The Government of Kerala have not made any formal approach as such in the matter but they have assured the supply of adequate raw materials, land, water, power, etc. The Scheme is at present under active consideration of the Central Government.

Indian Immigrants To U. K.

*59. SHRI P. M. SAYEED : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Britain Home Minister made a request to her during her recent visit to the Commonwealth Prime Ministers' Conference for assistance to restrict Indian immigrants to that country ;

(b) if so, the nature of assistance sought ;

(c) the proposals made by her to the British Home Minister in this regard ;

(d) the reaction of the British Home Minister to these proposals ;

(e) whether the proposed restrictions to be imposed by Britain will affect the Indian residing in Britain in any way ; and

(f) if so, in what way ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir.

(b) to (f). Do not arise.

Visitors to Pakistan

201. SHRI M. L. SONDHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that unnecessary police harassment is experienced by the intending visitors to Pakistan for verification ; and

(b) if so, the steps Government have taken to redress the grievances of the public ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH)

(a) The Government of India have not received any complaints in this regard.

(b) Does not arise.

Arms Aid to Pakistan

202. SHRI BABURAO PATEL :
SHRI GADILINGANA GOWD :
SHRI SHRI CHAND GOYAL :
SHRI K. M. MADHUKAR :
SHRI YOGENDRA SHARMA :

Will the MINISTER OF DEFENCE be pleased to state :

(a) the nature, quantity and value of military equipment by way of aid or purchase Pakistan got from America, China, Iran, Soviet Russia and West Germany, nation-wise, after the Indo-Pakistan war of 1965 till now as per latest information available with the Government of India ;

(b) as against the above, the value of military equipment we got from America, West Germany and Soviet Russia and other nations, nation-wise during the same period ; and

(c) short summary of the protests lodged by us with various countries for supplying arms to Pakistan and whether these protests proved effective and if so, to what extent and with which nations ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) The types and quantities of various weapons and equipment which Pakistan

had obtained from China were brought to the notice of the House in reply to Unstarred Question No. 431 answered on 13th November, 1968. In addition Pakistan had also obtained substantial quantities of electronic equipment, anti-tank missiles, ammunition and spares from several countries. The total value of all the military equipment acquired by Pakistan since 1965 would be well over $ 700 millions. It would not be desirable to disclose further details.

(b) Appropriate measures to deal with the threat arising from the arms build-up in Pakistan have been taken by the Government by importing, where necessary, items that could not be manufactured indigenously. It will not be in the interests of security to disclose the value or the sources of these supplies.

(c) Government's views on the question of arms supplies to Pakistan have been made known to all friendly countries. It has been pointed out to them that any accretion to Pakistan's armed strength would only make it more intransigent in its attitude towards normalisation of relations with India and would accentuate tension in the sub-continent. These approaches have borne results in some cases.

Pensions of Old Soldiers

203. SHRI BABURAO PATEL : Will the Minister of DEFENCE be pleased to state :

(a) whether as a result of the constantly increasing cost of living, Government have decided to increase suitably the pensions of old soldiers who fought for our country ;

(b) if so, the details thereof rank-wise, and group-wise of those who completed 20 years of service ;

(c) the number of groups observed for service pensions and the type of soldiers falling under each group ; and

(d) the reasons why the pensions of higher officers have not been suitably revised ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) :

(a) to (d) : A statement is laid on the Table of the House. [*Placed in Library. See* No. LT—23/69]

Land Allotted to Foreign Embassies in India

204. SHRI BABURAO PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of foreign embassies and the area of the land allotted to each of them in Delhi for the purposes of constructing their buildings with location in each case and the price or rent charged per yard or acre in each case;

(b) whether any concession in price was made in comparison with the ruling market price of land in Delhi; if so the ruling price and the Embassies who were given the concession and reasons therefor;

(c) the names of countries who have allotted land to Indian Embassies with area in each case and the terms or price at which these have been allotted to us;

(d) whether it is a fact that the Holy See is also treated as a nation and Embassy and given a plot; and

(e) if so, which other religious institutions are treated similarly and if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) 34 Diplomatic Mission in new Delhi have acquired plots so far for the purposes of constructing their buidings in "Chanakyapuri" as per details given below:—

Name of Mission	Area
Afghanistan	5.998 acres
Australia	11.88 ,,
Belgium	5.48 ,,
Burma	5.98 ,,
Canada	8.859 ,,
Ceylon	3.917 ,,

Name of Mission	Area	
China	30.595	acres
Czechoslovakia	8.443	,,
Ethiopia	5.864	,,
Finland	5.142	,,
Germany	5.995	,,
Ghana	5.404	,,
Holy See	3.777	,,
Hungary	4.346	,,
Indonesia	4.22	,,
Italy	9.637	,,
Japan	11.988	,,
Malaysia	5.406	,,
Netherlands	5.998	,,
Norway	4.323	,,
New Zealand	4.640	,,
Pakistan	11.95	,,
Philippines	4.00	,,
Portugal	5.957	,,
Sudan	5.980	,,
Sweden	9.846	,,
Switzerland	6.098	,,
Thailand	4.00	,,
Turkey	4.556	,,
U. S. S. R.	21.831	,,
U. A. R.	4.147	,,
Britain	24.11	,,
U. S. A.	27.972	,,
Yugoslavia	5.981	,,

The price charged was between Rs. 40,000 and Rs. 50,000 per acre depending on the location of plot during the period from 1950 to 30th of June 1958. Thereafter, up to January 1964, the price was raised by 30%.

These prices are exclusive of the annual ground rent, which was 2½% of the initial premium paid. Foreign Missions were, however, given the option to commute the ground rent on plots at a flat rate of Rs. 40,000 per acre and pay nominal annual ground rent of Re. 1/- per acre.

(b) Yes Sir. The plots were given to the Missions of the above-mentioned countries at concessional rates, *i.e.* on no profit, no loss basis—only the cost of acquisition and development of land was charged. The prevailing market price of land at that time was Rs. 1,01,000/- per acre—the price fetched in auction at that time.

25 Foreign Missions bought land prior to July, 1958, and 9 Missions, *i.e.* those of Philippines, Ghana, Netherlands, U.A.R., Turkey, New Zealand, Czechoslovakia, Hungary and Japan from July, 1958.

(c)

Name of country	Area	Terms	Price
Addis Ababa (Ethiopia)	22,333 sq. metres	This plot is acquired in exchange of the plot given to the Ethiopian Embassy in Chanakyapuri 99 years lease.	By mutual exchange
Islamabad (Pakistan)	51866.2 sq. yd.	Perpetual lease	Rs. 9.6 lakhs (Rs. 18.51 per sq. yd.)
Karachi (Pakistan)	10470 sq. yd. (Clifton plots)	99 years lease	Rs. 3,03,440 (Rs. 28.95 per sq. yd.)
Kabul (Afghanistan)	10 Jaribs	99 years lease	Rs. 1,89,125.20 (Rs. 18.91 per sq. metre).
Ankara (Turkey)	12015 sq. metre	Free hold	Rs.3,48,822 (Rs. 29.03 per sq. metre).

Name of Country	Area	Terms	Price
Brasilia (Brazil)	25000 sq. metre	Free hold	Eree gift from the Government of Brazil.
Trinidad (Port-of-Spain)	24291 sq. feet (2 plots)	99 years lease initial premium annual premium	Initial premium TS 2880 Annual premium TS 2160 (Rs. 10827.07 & Rs. 8120.30).

(d) Yes. This is according to the established diplomatic practice.

(e) Nil. Question does not arise as the Holy See is not a religious institution.

Newsprint Quota of "Jansatta"

205. SHRI D. R. PARMAR:
SHRI R. K. AMIN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether the transfer of newsprint quota of "Jansatta" was not allowed when it sold out its concern to "Indian Express"; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI I. K. GUJRAL):

(a) Government do not have information that the Jansatta Group of newspapers have been sold to the Indian Express Group. Permission sought by this Group for transfer of its newsprint quota to the Express Group in the event of a sale taking place was not granted.

(b) Under the Newsprint Allocation Policy, no newsprint is allocated to any new paper of a Common Ownership Unit. Express Newspapers are a 'Common Ownership Unit' and newspapers belonging to the Jansatta Group will become new newspapers of the Express Group, if acquired by them.

राष्ट्रमंडल प्रधान मंत्रियों का सम्मेलन

208. श्री यशवंत सिंह कुशवाह :
श्री हरदयाल देवगुण :
श्री देवव्रत बरुआ :
श्री यशपाल सिंह :
श्री रघुवीर सिंह शास्त्री :
श्री यज्ञ दत्त शर्मा :
श्री चेंगलराया नायडू :
श्री प्रकाशवीर शास्त्री :
श्री समर गुह :
श्री कामेश्वर सिंह :
श्री देवकी नंदन पाटोदिया :
श्री न० कु० सांघी :
श्री क० प्र० सिंह देव :
श्री जनार्दनन :
श्री बे० कु० दास चौधरी :
श्री चिन्तामणि पाणिग्रही :
श्री सु० कु० तापड़िया :
श्री अदिचन :
श्री हेम बरुआ :
श्री मणिभाई जे० पटेल :
श्री रा० कु० सिंह :
श्री स० चं० सामन्त :
श्री जार्ज फरनेन्डीज :
श्री ए० श्रीधरन :
श्री भि० रं० लास्कर :

श्री रा० बरुआ :
श्री ओंकार लाल बेरवा :
श्री सीताराम केसरी :
श्री श्रीचंद गोयल :
श्री क० लकप्पा :
श्री महाराज सिंह भारती :
श्री रणजीत सिंह
श्री बलराज मधोक :
श्री वी० चं० शर्मा :
श्री वेणी शंकर शर्मा :
श्री भारत सिंह चौहान :
श्री हुकम चंद कछवाय :
श्री हिम्मतसिंहका :
श्री वाल्मीकी चौधरी :
श्री श्रद्धाकर सूपकार :
श्री शिव कुमार शास्त्री :
श्री इन्द्र जीत गुप्त :
श्री स्वतन्त्र सिंह कोठारी :
श्री विश्व नाथ पाण्डेय :
श्री बबरुबुजा :
श्री रवि राय :
श्री शिव चंद्र झा :
श्री ज्योतिर्मय बसु :
श्री नाथू राम अहिरवार :
श्री य० अ० प्रसाद :
श्री म० ल० सोंधी :
श्री महन्त दिग्विजय नाथ :

क्या **वैदेशिक कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उन्होंने हाल ही में लंदन में हुए राष्ट्रमंडलीय प्रधान मंत्रियों के सम्मेलन में भाग लिया था ;

(ख) यदि हां, तो उपरोक्त सम्मेलन में उनके द्वारा उठाई गई भारतीय हित की बातों का विवरण क्या है ; और इस संबंध में उन्हें इसमें कितनी सफलता मिली है ; और

(ग) उस सम्मेलन में और किन-किन विषयों पर चर्चा की गयी थी और उस चर्चा के क्या परिणाम निकले ?

वैदेशिक कार्य मंत्री (श्री दिनेश सिंह) : (क) जी हां।

(ख) और (ग) . इस सम्मेलन से सम्बन्धित बातचीत अनौपचारिक और गोपनीय है । इस बैठक की बातचीत का ब्यौरा बताने की प्रथा नहीं है।

आकाशवाणी केन्द्र, रायपुर का दर्जा बढ़ाना

209. **श्री लखन लाल गुप्ता :** क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी केन्द्र, रायपुर केवल 'रिले' केन्द्र है;

(ख) यदि हां, तो क्या इसे पूर्ण केन्द्र के रूप में बदलने का सरकार ने निर्णय किया है; और

(ग) यदि हां, तो इस सम्बन्ध में कब तक कार्य आरम्भ किये जाने की सम्भावना है ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) रायपुर एक सहायक केन्द्र है और भोपाल केन्द्र से मूल रूप से प्रसारित होने वाले कार्यक्रमों को रिले करता है। यह 35 मिनट की अवधि के मूल कार्यक्रम भी प्रसारित करता है।

(ख) चौथी पंचवर्षीय योजना अवधि के दौरान इसे पूर्ण केन्द्र बनाने का प्रस्ताव है।

(ग) योजना के अंतिम रूप से स्वीकृत होने के बाद।

रानीखेत के लिये आकाशवाणी केन्द्र

210. **श्री जं० ब० सिंह बिष्ट :** क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पहाड़ी क्षेत्रों में नए आकाशवाणी केन्द्र स्थापित करने के प्रश्न पर विचार कर रही है;

(ख) यदि हां, तो क्या रानीखेत (ज़िला अलमोड़ा) उत्तर प्रदेश में आकाशवाणी केन्द्र स्थापित करने का कोई निर्णय किया गया है; और

(ग) यदि हां, तो कब तक इसके स्थापित किये जाने की सम्भावना है और यदि नहीं, तो इसके क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल): (क) चौथी योजना अवधि के दौरान आकाशवाणी की विस्तार योजना में देश के अन्य भागों के अतिरिक्त, पहाड़ी क्षेत्रों में भी रेडियो केन्द्र स्थापित करने के प्रस्ताव शामिल हैं ।

(ख) जी, हां । उत्तर प्रदेश के कुमायूं रीजन में एक रेडियो केन्द्र स्थापित करने का निर्णय किया गया है ।

(ग) 1971-72 तक ।

"विशिष्ट क्षेत्र" की सूची में क्षेत्र-विशेष को सम्मिलित करना

211. **श्री कुशोक बाकुला : क्या प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या किसी क्षेत्र विशेष को 'विशिष्ट क्षेत्र' की सूची में सम्मिलित करने का काम केन्द्रीय सरकार द्वारा किये गये सर्वेक्षण के आधार पर किया जाता है अथवा राज्य सरकार की सिफारिशों के आधार पर ; और

(ख) क्या लद्दाख क्षेत्र को इसके आर्थिक, सामाजिक तथा शैक्षिक पिछड़ेपन, उद्योगों की कमी और बड़े पैमाने पर बेरोजगारी को ध्यान में रखते हुए 'विशिष्ट क्षेत्र' घोषित किया जायेगा ?

प्रधान मंत्री, अणु-शक्ति मंत्री तथा योजना मंत्री (श्रीमती इन्दिरा गांधी) : (क) कदाचित मान्य सदस्य के ध्यान में योजना आयोग की यह सलाह है कि राज्यों को विशेष रूप से अल्प विकसित क्षेत्रों को पिछड़े क्षेत्रों के रूप में मान्यता दी जानी चाहिए । जम्मू तथा कश्मीर सरकार ने बताया है कि इस हेतु उनके पास अपेक्षित पूरे आंकड़े नहीं हैं । लेकिन योजना आयोग ने आसाम तथा नागालैण्ड की समस्याओं की भांति जम्मू तथा कश्मीर की समस्याएं भी विशेष रूप से ध्यान में रखी हैं ।

(ख) प्रश्न नहीं उठता ।

Expansion of Electronics Industry

212. SHRI HARDAYAL DEVGUN:
SARI K. P. SINGH DEO:

Will the Minister of DEFENCE be pleased to state:

(a) Whether Government have decided to expand the electronics industry in the country; and

(b) if so, the datails thereof ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). Yes, Sir. The Bhabha Committee had assessed that the annual production of electronics items in the country which was about Rs. 26.5 crores in 1964-65 had to be stepped up to Rs. 300 crores per annum by 1975. Production during 1967-68 was Rs. 65 crores and is expected to be Rs. 85 crores in 1968-69. Steps are being taken to expand the electronics industry in the country to meet the increasing demands.

A. M. I. E. Qualified Persons in Ordnance Factories

213. SHRI N. R. LASKAR:
SHRI ONKAR LAL BERWA:
SHRI R. BARUA:

Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 6299 on the 28th August, 1968 regarding A.M.I.E. qualified persons in Ordnance Factories and state:

(a) Whether the necessary information has since been collected;

(b) If so, the details thereof and the decision taken by Government in this respect; and

(c) if not, the reasons for delay and when the information is likely to be collected and the decision taken?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (c). Necessary information was already collected and placed on the Table of the House on 20-12-1968 as in the statement laid on the Table of the House [*placed in Library*, See No. LT-24/69] Government orders have since been issued on 4-2-1969 to the effect that a civilian employee paid from the defence Services Estimates, who acquires a degree in Engineering or an equivalent qualification (including A. M. I. E.), while he is serving in a non-gazetted technical scientific grade shall have his pay refixed with effect from the date on which he acquires the above mentioned qualification, at the stage in his scale of pay which would give him three advance increments. Those employees who pass section 'A' of AMIE will also be granted one advance increment. Subsequently, on passing section 'B', they will be allowed two increments. The financial benefit on account of the above decision would be allowed from 1-12-1968 to those who have already acquired the qualification and from the date of announcement of the results of the concerned examinations to those who attain the requisite qualifications after 1-12-1968.

Peace Observer Group's Visit to Mozema

214. SHRI N. R. LASKAR:
SHRI ONKAR LAL BERWA:
SHRI R. BARUA:
SHRI RAGHUVIR SINGH SHASTRI:

Will the Minister of EXTERNAL AFFAIRS pleased to state:

(a) Whether it is a fact that the peace observers group which visited the vicinity of mozema, the scene of the clashes between Indian Security Forces and underground Nagas on the 2nd December, 1968 appealed to the underground Nagas and Security Forces not to violate the ceasefire agreement;

(b) if so, whether it is also a fact that they have alleged that Security Forces are not keeping with the terms of the Ceasefire Agreement; and

(c) if so, how far this statement is true?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Government have no information.

(b) and (c). Do not arise.

Liberalisation of restrictions on entry into Nagaland.

215. SHRI N. R. LASKAR:
SHRI R. BARUA:
SHRI SRINIBAS MISRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether Government are considering the liberalising of restrictions on entry into Nagaland of people from other parts of India;

(b) whether the Government of Nagaland have been consulted and if so, their reactions;

(c) whether that decision of Government is likely to further complicate the existing problem of the state arising out of the activities of rebel Nagas; and

(d) if so, whether Government propose to reconsider their decision in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) to (d). The question of liberalisation of restrictions on the entry of people from the rest of India into Nagaland is under consideration of the Government of India and has not been taken up yet with the Government of Nagaland.

Hindi Bulletin for Srinagar station

216. SHRI BISWANARAYAN SHASTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether there is any demand or proposal before him to stop broadcasting of Hindi News Bulletin of A. I. R. from Srinagar Centre of A. I. R.; and

(b) If so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) Does not arise.

Equal Status for Hindi and regional languages in A. I. R. Broadcasts

217. SHRI BISWANARAYAN SHASTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whther it is a fact that Hindi is given equal status with English in A. I. R. broadcasts;

(b) if so, whether other regional languages will also be given equal status with English in A. I. R.; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI I.K. GUJRAL): (a) The total time devoted to Hindi programmes in All India Radio broadcasts far exceeds than that given to Programmes in English. The status of Hindi in AIR broadcasts cannot, therefore, be said to be inferior to that of English.

(b) The same is the case with regional languages. The time devoted to programmes in regional languages is much more than that devoted to programmes in English.

(c) Does not arise.

अफ्रीकी-एशियाई देशों को संसद् सदस्यों का शिष्ट मंडल

218. श्री ओम प्रकाश त्यागी :
श्री नारायण स्वरूप शर्मा :
श्री रा० बरुआ :
श्री मि० रं० लास्कर :

क्या वैदेशिक कार्य मन्त्री 18 दिसम्बर, 1968 के अतारांकित प्रश्न संख्या 5006 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या संसद् सदस्यों के एक शिष्ट मण्डल को 1969 में विभिन्न अफ्रीकी और एशियाई देशों को भेजने के सम्बन्ध में इस बीच निर्णय कर लिया गया है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है और उनकी यात्रा का उद्देश्य क्या होगा;

(ग) क्या इस शिष्ट मण्डल के लिए सदस्यों की संख्या निर्धारित करते समय, शिष्ट मण्डल में सभी राजनीतिक दलों को

उचित प्रतिनिधित्व दिया जायेगा; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) अभी तक नहीं ।

(ख) से (घ). प्रश्न नहीं उठते ।

सूचना और प्रसारण मंत्रालय द्वारा निकाले गये प्रकाशन

219. **श्री मोलहू प्रसाद :**
,, ओम प्रकाश त्यागी :
,, राम चरण :

क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) 1967 और 1968 में उनके मंत्रालय, इससे संलग्न तथा अधीनस्थ कार्यालयों द्वारा कुल कितने प्रकाशन निकाले गये;

(ख) उनमें से कितने प्रकाशन अलग-अलग हिन्दी तथा अंग्रेजी में निकाले गये;

(ग) क्या सरकार का विचार सब प्रकाशनों को मूलतः हिन्दी में भी निकालने का है;

(घ) यदि हां, तो कब; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल): (क) और (ख). 1967-68 में प्रकाशित पुस्तकों, पुस्तिकाओं तथा एलबमों की संख्या के बारे में सूचना निम्न प्रकार है :–

	कुल	अंग्रेजी में	हिन्दी में
1967	295	75	47
1968	210	50	40

इसके अतिरिक्त प्रकाशन प्रभाग ने इन दो वर्षों में 10 पत्रिकायें—4 हिन्दी में, एक उर्दू में तथा पांच अंग्रेजी में प्रकाशित कीं । इसके अलावा, आकाशवाणी कार्यक्रम पत्रिकायें छापता है ।

(ग) से (ङ). प्रकाशन प्रभाग के सभी प्रकाशनों को मूलतः हिन्दी में भी निकलना सम्भव नहीं है । 'इण्डियन एन्ड फारेन रिव्यू' आदि जैसे प्रकाशनों को, जो विदेशों में रहने वाले पाठकों के लिये हैं, हिन्दी में प्रकाशित करना सम्भव नहीं है । यह भी व्यावहारिक नहीं है कि उन प्रकाशनों को मूलतः हिन्दी में प्रकाशित किया जाए जिनकी सामग्री केवल अंग्रेजी में उपलब्ध होती है । तथापि, मूलतः हिन्दी में अधिक से अधिक प्रकाशन निकालने के प्रयत्न किये जा रहे हैं । इस उद्देश्य को ध्यान में रखते हुए उप-निदेशक जैसे वरिष्ठ पद पर नियुक्ति करके प्रभाग के हिन्दी अनुभाग को समृद्ध किया गया है । प्रभाग द्वारा बच्चों के लिए जो साहित्य छापा जाता है वह अधिकतर हिन्दी में होता है । इनमें इन नामों की पुस्तकें शामिल हैं जैसे 'भारत के गौरव', 'भारत के अमर चरित्र', 'ज्ञान सरोवर', 'भारत की लोक कथायें', 'सरल पंचतन्त्र' आदि ।

सूचना और प्रसारण मंत्रालय की ओर से प्रभाग द्वारा जो तीन पत्रिकायें प्रकाशित होती हैं, उनमें से दो—'आजकल' और बच्चों की पत्रिका 'बाल भारती' हिन्दी में प्रकाशित होती हैं ।

अखबारों को दिये गये सरकारी विज्ञापन

220. **श्री मोलहू प्रसाद :**
,, ओम प्रकाश त्यागी :
,, राम चरण :

क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1967-68 में भारत सरकार द्वारा अंग्रेज़ी और हिन्दी के अखबारों को अलग-अलग कितने मूल्य के विज्ञापन दिये गये;

(ख) क्या सरकार को इस बात की जानकारी है कि हिन्दी के अखबारों के पाठकों की संख्या अंग्रेज़ी के अखबारों के पाठकों की संख्या से अधिक है और बहुत से व्यक्ति केवल हिन्दी के ही अखबार पढ़ते हैं;

(ग) यदि हां, तो क्या सरकार का विचार अंग्रेज़ी और हिन्दी के समाचार पत्रों को अंग्रेज़ी और हिन्दी भाषी व्यक्तियों की प्रतिशतता के आधार पर विज्ञापन देने का है; और

(घ) यदि नहीं, तो अंग्रेज़ी के अखबारों को प्रोत्साहन देने और हिन्दी के अखबारों के साथ भेदभाव बरतने के क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) 1967-68 में जारी किये गये विज्ञापनों का मूल्य :—

		सजावटी रु०	वर्गीकृत रु०
1.	अंग्रेजी समाचार पत्रों को	11,14,481	27,36,073
2.	हिन्दी समाचार पत्रों को	5,20,984	4,52,321

(ख) प्रेस इन इण्डिया, 1968 (भाग 1), अध्याय 3, तालिका संख्या 23, पृष्ठ 41, जिसकी एक प्रति 28 अगस्त, 1968 को सदन की मेज पर रख दी गई थी, में दिये गये डाटा के अनुसार अंग्रेज़ी और हिन्दी के दैनिक समाचार पत्रों तथा पत्रिकाओं की खपत संख्या निम्न प्रकार थी :

	खपत संख्या 1965	1966
अंग्रेज़ी	61,92,000	61,18,000
हिन्दी	46,89,000	49,55,000

1966 में अंग्रेज़ी दैनिकों की कुल खपत संख्या 16,77,000 थी और हिन्दी दैनिकों की 9,71,000 ।

(ग) और (घ). विज्ञापन देने के लिये निम्नलिखित सिद्धान्त ध्यान में रखे जाते हैं :

(1) प्रभावी खपत (सामान्यतः 1000 से कम बिक्री वाले समाचारपत्रों का उपयोग नहीं किया जाता) ।

(2) प्रकाशन में नियमितता (लगातार 6 महीने का प्रकाशन आवश्यक है) ।

(3) पाठकों की श्रेणी ।

(4) पत्रकारिता सम्बन्धी नैतिकता के स्वीकृत स्तरों का पालन ।

(5) अन्य बातें जैसे निर्माण स्तर, उपलब्ध-धन के अन्दर अन्दर किन किन भाषाओं और क्षेत्रों में विज्ञापन देते हैं ।

(6) विज्ञापन की दरें जो सरकार को प्रचार की आवश्यकताओं के लिये उचित और स्वीकृत समझी जायें ।

हिन्दी में प्रकाशित समाचार-पत्रों के साथ भेदभाव नहीं बरता जाता ।

लोक सभा की बैठक में उत्तर दिए जाने के लिए पाकिस्तान से विचार विमर्श

221. **श्री ओम प्रकाश त्यागी :**
श्री नारायण स्वरूप शर्मा :
श्री राम स्वरूप विद्यार्थी :
श्री स० मो० बनर्जी :
श्री गंगा गौडर :

श्री न० कु० सांघी :
श्री रा० रा० सिंह देव :
श्री नन्द कुमार सोमानी :
श्री रा० की० अमीन :
श्री कृ० मा० कौशिक :
श्री एन० शिवप्पा :
श्री म० ला० सोंधी :
श्री विभूति मिश्र :
श्री ही० ना० मुकर्जी :
श्री इन्द्रजीत गुप्त :
श्री इसहाक सम्भली :
श्री रघुवीर सिंह शास्त्री :
श्रीमती इला पालचौधरी :
श्री भोगेन्द्र झा :
श्री अकिंचन :
श्री हेम बरुआ :
श्री प्रकाशवीर शास्त्री :
श्री सीता राम केसरी :
श्री रा० बरुआ :
श्री नि रं० लास्कर :
श्री श्रीचन्द गोयल :
श्री रणजीत सिंह :
श्री बलराज मधोक :
श्री हरदयाल देवगुण :
श्री वी० चं० शर्मा :
श्री वेणी शंकर शर्मा :
श्री चं० चु० देसाई :
श्री नरेन्द्र सिंह महीडा :
श्री हुकम चन्द कछवाय :
श्री म० सुवर्शनम :
श्री सु० कु० तापड़िया :
श्री मणिभाई जे० पटेल :
श्री ज्योतिर्मय बसु :
श्री बाल्मीकी चौधरी :
श्री यशवन्त सिंह कुशवाह :
श्री बे० कु० दासचौधरी :
श्री य० आ० प्रसाद :
श्री राम चन्द्र वीरप्पा :
श्री देवव्रत बरुआ :
श्री कंवर लाल गुप्त :
श्री जि० बं० सिंह :
श्री शारदा नन्द :
श्री चेंगलराया नायडू :
श्री ओंकार सिंह :
श्री श्रीगोपाल साबू :
श्री जे० मुहम्मद इस्लाम :
श्री नरेन्द्र कुमार साल्वे :
श्री शिव चन्द्र झा :
श्री हिम्मतसिंहका :
श्री क० प्र० सिंह देव :
डा० सुशीला नैयर :
श्री वंशनारायण सिंह :

क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने भारत-पाक विवादों को हल करने के लिये हाल ही में पाकिस्तान सरकार से एक संयुक्त व्यवस्था बनाने का प्रस्ताव किया है और युद्ध न करने की सन्धि के बारे में पुनः अपना प्रस्ताव रखा है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है और इस बारे में पाकिस्तान सरकार की क्या प्रतिक्रिया है ?

वैदेशिक कार्य मंत्री (श्री दिनेश सिंह) : (क) और (ख). जी हां। सरकार ने पाकिस्तान को सुझाव दिया था कि एक द्विपक्षीय संयुक्त व्यवस्था क़ायम की जाए जो युद्ध न करने की संधि पर हस्ताक्षर हो जाने के तुरन्त बाद ही भारत-पाक सम्बन्धों को सामान्य बनाने के लिए तथा दोनों देशों के बीच की सभी कठिनाइयों को दूर करने के लिए बातचीत शुरू करे। इस संयुक्त संस्था का उद्देश्य होना चाहिए—स्थिति को सामान्य बनाना और दोनों देशों के बीच के सभी मतभेदों को एक-एक करके निबटाना। इस तरह संयुक्त संस्था स्थापित करना ताशकंद घोषणा की व्यवस्थाओं के अनुरूप भी होगा।

पाकिस्तान के प्रवक्ताओं ने अब तक जो बयान दिए हैं वे उत्साहवर्धक नहीं हैं ।

हिन्दी समाचार अभिकरण

222. **श्री राम चरण :**
श्री ओम प्रकाश त्यागी :
श्री मोलहू प्रसाद :

क्या **सूचना और प्रसारण मंत्री** यह बताने की कृपा करेंगे कि :

(क) देश में इस समय हिन्दी के समाचार अभिकरणों की संख्या कितनी है;

(ख) सरकार ने प्रेस ट्रस्ट आफ इंडिया और यूनाइटेड न्यूज आफ इंडिया को, जो अंग्रेजी समाचार अभिकरण हैं, उनके प्रारम्भिक काल में कौनसी विशिष्ट सुविधायें दी थीं;

(ग) क्या सरकार का विचार हिन्दी समाचार अभिकरणों को भी विशिष्ट सुविधायें देने का है ताकि वे अंग्रेजी समाचार अभिकरणों के स्तर तक आ सकें; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) देश में इस समय कितनी हिन्दी समाचार एजेन्सियां हैं इसके बारे में सरकार के पास ठीक जानकारी नहीं है, क्योंकि समाचार एजेन्सियों को पंजीकृत करने का इस समय कोई कानून नहीं है। तथापि, हिन्दी की दो समाचार एजेन्सियों अर्थात हिन्दुस्तान समाचार और समाचार भारती को सरकार के मुख्यालयों में प्रत्यायन सुविधाएं दी गई हैं ।

(ख) प्रेस ट्रस्ट आफ इण्डिया और यूनाइटेड न्यूज आफ इण्डिया को प्रारम्भिक अवस्था में उनके आवेदन पर प्रत्यायन सुविधाओं और सामान्य भाड़े पर दूर संचार कनेक्शनों को छोड़कर और कोई विशेष सुविधाएं नहीं दी गई थीं। ये सुविधाएं सामान्यतः सभी समाचार एजेन्सियों को दी जाती हैं। (ग) और (घ) : प्रश्न के भाग (क) में उल्लिखित हिन्दी की दो समाचार एजेन्सियों को भी वही सुविधाएं दी गई थीं। इसके अतिरिक्त, सरकार ने आवश्यक सुरक्षण का ध्यान रखते हुए टेलीप्रिन्टर आदि खरीदने के लिए समाचार भारती को 5 लाख रुपए का ऋण देना स्वीकार किया है। यह ऋण ब्याज मुक्त होगा और ऋण लेने की तारीख से 5 साल के बाद 10 किश्तों में देना होगा। 75,000 रुपए की पहली किश्त दी जा चुकी है और दूसरी किश्त के लिए उनके आवेदन-पत्र पर कार्रवाई हो रही है। दो लाख रुपए के ऋण के लिए हिन्दुस्तान समाचार का आवेदन-पत्र विचाराधीन है ।

रस्टरवर्ग में भारतीयों को दिया गया आदेश

223. **श्री ओम प्रकाश त्यागी :**
श्री नारायण स्वरूप शर्मा :
श्री प० मु० सैईद :
श्री राम स्वरूप विद्यार्थी :
श्री म० ला० सोंधी :
श्री रामगोपाल शालवाले :
श्री देवकीनन्दन पटोदिया :
श्री रा० कु० सिंह :
श्री सीताराम केसरी :
श्री समर गुह :
श्री सुरेन्द्रनाथ द्विवेदी :
श्री दिनकर देसाई :
श्री क० लकप्पा :
श्री अ० अहमद :
श्री भारत सिंह चौहान :
श्री हुकम चन्द कछवाय :
श्री विश्वनाथ पाण्डेय :

क्या **वैदेशिक-कार्य मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार का ध्यान

दक्षिण अफ्रीका द्वारा रस्टरवर्ग में रहने वाले 867 भारतीय व्यापारियों को दिये गये इस आदेश की ओर दिलाया गया है कि वे अपना व्यापार एक वर्ष में बन्द कर दें और अन्यत्र चले जाएं; और

(ख) यदि हां, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

वैदेशिक कार्य मंत्री (श्री दिनेश सिंह) : (क) और (ख). भारत सरकार ने इस आशय की खबरें अखबारों में देखी हैं। अगर ये खबरें सच हैं तो यह इस बात का एक और उदाहरण है कि दक्षिण अफ्रीकी सरकार जातीय पृथग्वासन की निष्ठुर और अन्यायपूर्ण नीति पर बराबर चल रही है जिसके खिलाफ संयुक्त राष्ट्र के अधिकांश सदस्यों के साथ मिलकर भारत लड़ रहा है।

ताशकंद घोषणा

224. **श्री श्रीगोपाल साबू :**
श्री ओम प्रकाश त्यागी :
श्री कंवर लाल गुप्त :
श्री शारदानन्द :
श्री जि० ब० सिंह :
श्री रा० की० अमीन :
श्री रघुवीर सिंह शास्त्री :
श्रीमती तारा सप्रे :
श्री श्रद्धाकर सूपकार :
श्री क० प्र० सिंह देव :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत और पाकिस्तान के बीच अच्छे संबंध स्थापित करने की दृष्टि से दोनों देशों ने ताशकंद घोषणा के उपबंधों को किस हद तक क्रियान्वित किया है;

(ख) वह उपबंध क्या हैं जिनको दोनों देश क्रियान्वित नहीं कर सके;

(ग) इन उपबंधों को कौन सा देश क्रियान्वित करने में हिचकिचा रहा है;

(घ) क्या भारत द्वारा इस करार का एक पक्षीय रूप से पालन किये जाने के फलस्वरूप कोई लाभ होता है; और

(ङ) यदि हां, तो वह लाभ क्या है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) से (ग)। सदन की मेज पर एक विवरण रख दिया गया है, जिसमें यह बताया गया है कि ताशकंद घोषणा की व्यवस्थाओं की क्रियान्विति की दिशा में कितनी प्रगति हुई है; ताशकंद घोषणा की एक प्रति भी इसके साथ रखी गई है।

[**पुस्तकालय में रख दिया गया। देखिये** संख्या LT-25169]

(घ) और (ङ). भारत, ताशकंद घोषणा की व्यवस्थाओं की क्रियान्विति के लिए इसलिए तत्पर है कि पाकिस्तान के साथ हमारे संबंध बेहतर हों।

आकाशवाणी से वार्ताएं

225. **श्री मोलहू प्रसाद :**
श्री ओम प्रकाश त्यागी :
श्री राम चरण :

क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1968 में आकाशवाणी, दिल्ली से वार्ता प्रसारित करने के लिये निमन्त्रित व्यक्तियों के नाम क्या थे और उन्हें किन-किन विषयों में विशेष योग्यता प्राप्त थी और वे किन विषयों के विद्वान थे;

(ख) कुछ व्यक्तियों को एक बार से अधिक आमन्त्रित करने के क्या कारण थे; और

(ग) इस बारे में कुल कितनी धनराशि दी गई है ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) से (ग). सूचना एकत्र की जा रही है और यथासमय सदन की मेज़ पर रख दी जायेगी ।

समाचार पत्र वित्त निगम

226. **श्री ओम प्रकाश त्यागी :**
श्री नारायण स्वरूप शर्मा :
श्री प० मु० सईद :
श्री रामस्वरूप विद्यार्थी :
श्री म० ला० सोंधी :
श्री योगेन्द्र शर्मा :
श्री बेंगलराया नायडू :
श्री जार्ज फरनेन्डीज :
श्री नरेन्द्र सिंह महीडा :
श्री ओंकार लाल बेरवा :
श्री ए० श्रीधरन :
श्री सीताराम केसरी :
श्री रा० की० अमीन :
श्री द० रा० परमार :
श्री वाल्मीकी चौधरी :
श्री नि० रं० लास्कर :
श्री रा० बरुआ :
श्री रा० बें० नायक :
श्री एस० पी० राममूर्ति :
श्री धी० ना० देब :
श्री कु० मा० कौशिक :
श्री बे० कु० दासचौधरी :
श्री भगवान दास :
श्री देवकी नन्दन पाटोदिया :
श्री हुकम चन्द कछवाय :
श्री शिव चन्द्र झा :
श्री स्वतन्त्र सिंह कोठारी :
श्री रा० रा० सिंह देव :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अब सरकार का विचार उन छोटे समाचारपत्रों के लिये समाचार पत्र वित्त निगम स्थापित करने का है जिनके पास संसाधनों की कमी है,

(ख) प्रस्ताव की मुख्य बातें क्या हैं, और

(ग) इस बारे में सरकार द्वारा कब तक निर्णय लिये जाने की सम्भावना है ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) से (ग). कुछ समय पूर्व प्रेस परिषद को भेजे गये एक पत्र के उत्तर में, मैंने यह सलाह दी थी कि समाचारपत्रों को आर्थिक कठिनाइयों में सहायता देने के लिये एक समाचारपत्र वित्त निगम की स्थापना की जाए जिसका एक स्वतन्त्र बोर्ड हो । इसके अनुसार परिषद को एक पत्र भेजा गया है कि वे इस मामले में मार्गदर्शन के लिये समाचार वित्त निगम की योजना के ब्यौरे, विशेष रूप से निदेशक बोर्ड की रचना उनके चयन के तरीके तथा संविधान के अन्तर्गत प्रदत्त प्रेस की स्वतन्त्रता को बनाये रखने की आवश्यकता को ध्यान में रखते हुए उन मोटे-मोटे सिद्धान्तों, जिनके आधार पर समाचारपत्रों को आर्थिक सहायता दी जानी है, के बारे में सलाह दें । परिषद ने यह बताया है कि वे फरवरी, 1969 के अन्त तक अपने विचार दे सकेंगे । परिषद के उत्तर आ जाने पर मामले पर आगे विचार किया जायेगा ।

पूर्वी अफ्रीका के देशों में रहने वाले भारतीयों द्वारा प्रस्तुत ज्ञापन

227. **श्री नारायण स्वरूप शर्मा :**
श्री ओम प्रकाश त्यागी :
श्री प० मु० सईद :
श्री राम स्वरूप विद्यार्थी :
श्री म० ला० सोंधी :

क्या **वैदेशिक कार्य मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या लोक सभा के गत सत्र में पूर्वी अफ्रीका के देशों में रहने वाले भारतीयों का कोई प्रतिनिधि मंडल अथवा ब्रिटिश पारपत्र वाले भारतीयों का प्रतिनिधि मंडल सरकार से मिला था;

(ख) क्या उन्होंने सरकार को कोई ज्ञापन दिया था जिसमें वहां रहने वाले भारतीयों की कठिनाइयों का उल्लेख था और इन कठिनाइयों के समाधान करने के लिये कुछ सुझाव दिये गये थे; और

(ग) यदि हां, तो क्या सुझाव दिये गये थे तथा उसके बारे में सरकार की क्या प्रतिक्रिया है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) और (ख). जी हां । कीनिया में रहने वाले भारतीय मूल के ब्रिटिश पासपोर्टधारी व्यक्तियों का एक प्रतिनिधि मंडल डा० सांढू के नेतृत्व में नवम्बर '67 में भारत आया था और उसने भारत सरकार को एक ज्ञापन दिया था।

(ग) इस प्रतिनिधि मंडल ने यह सुझाव दिया था कि (i) कीनिया में रहने वाले ब्रिटिश पासपोर्टधारी भारतमूलक लोगों पर जो वीजा व्यवस्था लागू होती है वह खतम होनी चाहिए और (ii) जो लोग भारत ब्रिटिश करार के अन्तर्गत नहीं भी आते उन्हें भी स्थायी रूप से बसने के लिए भारत आने की इजाजत दी जानी चाहिए। विचार विनिमय के बाद यह प्रतिनिधि मंडल इस बात से संतुष्ट हो गया कि वीजा व्यवस्था जारी रहना आवश्यक है । बहरहाल, भारत सरकार ने इस प्रतिनिधि मंडल को आश्वासन दिया कि वह भारत में फिर से बसने के लिए उन व्यक्तियों के मामलों पर सहानुभूतिपूर्ण विचार करेगी जिन पर मौजूदा भारत ब्रिटिश करार लागू नहीं होता।

इसरायली नागरिकों का भारत में आना

228. **श्री मोलहू प्रसाद :**
श्री ओम प्रकाश त्यागी :
श्री बलराज मधोक :

क्या **वैदेशिक कार्य मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार इसरायली नागरिकों को भारत आने से निरुत्साहित करती है;

(ख) यदि नहीं, तो पिछले पांच वर्षों में कितने इसरायली अधिकारियों, नागरिकों तथा मंत्रियों ने भारत आने के लिए वीज़ा मांगे थे और कितने लोगों को वीज़ा दिये गये ;

(ग) क्या सरकार का विचार गुटों से अलग रहने की अपनी नीति को ध्यान में रखते हुए इसरायली सरकार के विरुद्ध अरब लोगों को अपना सक्रिय समर्थन न देने का है; और

(घ) यदि नहीं, तो क्या 1965 में भारत-पाकिस्तान संघर्ष के दौरान अरब देशों द्वारा पाकिस्तान का खुले रूप में समर्थन किये जाने के बावजूद भी अरब लोगों का सक्रिय समर्थन करना भारत के हित में है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह):

(क) जी नहीं।

(ख) सूचना इकट्ठी की जा रही है।

(ग) और (घ). भारत ने अरब को जो समर्थन दिया है, वह इस सुदृढ़ विश्वास पर आधारित है कि किसी भी आक्रमण से प्राप्त लाभ आक्रमणकारी के पास नहीं रहने चाहिए। यह गुट निरपेक्षता की नीति के

अनुकूल नहीं है और यह भारत के राष्ट्रीय हित में है।

विदेशों के लिये प्रसारण

229. **श्री मोलहू प्रसाद :**
श्री ओम प्रकाश त्यागी :
श्री रामजी राम :

क्या **सूचना और प्रसारण मंत्री** 18 दिसम्बर, 1968 के तारांकित प्रश्न संख्या 820 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी के विदेश सेवा प्रसारणों में हिन्दी के लिये 2 घन्टे 30 मिनट का समय और तमिल के लिये 1 घंटे 45 मिनट का समय नियत करने का क्या आधार है;

(ख) इस समय में से कितना समय हिन्दी फिल्मों के संगीत के लिये और कितना समय तमिल फिल्मों के संगीत के लिये नियत है;

(ग) क्या सरकार का विचार मारिशस, ब्रिटिश गियाना, अमरीका, कनाडा, ब्रिटेन आदि देशों में तमिल की अपेक्षा हिन्दी अधिक जानने वाले भारतीयों की भारी संख्या को ध्यान में रखते हुए हिन्दी के लिए नियत किये गये समय को बढ़ाने का है; और

(घ) यदि हां, तो कब से और यदि नहीं, तो उसके क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) :

(क) समय का नियतन नीचे लिखी बातों के आधार पर किया जाता है—

(1) ट्रांसमीटरों की उपलब्धि,

(2) सापेक्ष अग्रता,

(3) श्रोताओं की रुचि।

(ख) (1) हिन्दी फिल्म संगीत—हिन्दी सेवा का 27 प्रतिशत।

(2) तमिल फिल्म संगीत—तमिल सेवा का 25 प्रतिशत।

(ग) इस समय कोई विचार नहीं है।

(घ) आकाशवाणी की वैदेशिक सेवाओं को नियंत्रित करने वाली अग्रताओं के अनुसार प्रथमत: विदेशी भाषाओं की सेवाओं के लिए पर्याप्त सेवाएं देनी होती हैं।

Formulation of Fourth-Five Year Plan

230. SHRI BEDABRATA BARUA:
SHRI GEORGE FERNANDES:
SHRI RAGHUVIR SINGH SHASTRI:
SHRI J. MOHAMMAD IMAM:
SHRI K. P. SINGH DEO:
SHRI R.R. SINGH DEO:
SHRI C. MUTHUSWAMI:
SHRI R. K. AMIN:
SHRI CHINTAMANI PANIGRAHI:
SHRI C. C. DESAI:
SHRI D. N. PATODIA:
SHRI S. K. TAPURIAH:
SHRI HIMATSINGKA:
SHRI A. SREEDHARAN:
SHRI YAJNADATT SHARMA:
SHRI PRAKASH VIR SHASTRI
SHRI S. M. BANERJEE:
SHRI SITARAM KESRI:
SHRI YOGENDRA SHARMA:
SHRI BHOGENDRA JHA:
SHRI RANEN SEN:
SHRI INDRAJIT GUPTA:
SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI HARDAYAL DEVGUN
SHRI D. C. SHARMA:
SHRI BENI SHANKER SHARMA:
SHRI NARENDRA SINGH MAHIDA:
SHRI SHIV KUMAR SHASTRI
SHRI SRADHAKAR SUPAKAR:
SHRI VISHWANATH PANDEY:

DR. MAHADEVA PRASAD:
SHRI RABI RAY:
SHRI SHIVA CHANDRA JHA:
SHRI CHENGALRAYA NAIDU:
SHRI SHRI CHAND GOYAL:
SHRI OM PRAKASH TYAGI:
SHRI D.R. PARMAR:
SHRI S.M. SOLANKI:
SHRI MANGLATHUMADAM:
SHRI YASHWANT SINGH KUSHWAH:
SHRI KANWAR LAL GUPTA:
SHRI MAHANT DIGVIJAI NATH:
SHRI HEM BARUA:

Will the **Prime Minister** be pleased to state :

(a) whether the Fourth Plan has been finalised ;

(b) if so, what is the latest estimate of the size of the Plan and proposed outlays for private and public sectors;

(c) when the Fourth Plan is expected to begin; and

(d) if the reply to part (a) above be in the negative, the reasons for the delay and when it will be finalised ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI):

(a), (b) and (d). The Draft Fourth Plan is at an advanced stage of preparation. It will be placed before the National Developement Council shortly.

(c) The Fourth Plan period will begin from April, 1969.

Chinese Hydrogen Bomb Explosion

231. SHRI R. K. SINHA:
SHRI HEM RAJ:
SHRI BAL RAJ MADHOK:
SHRI HEM BARUA:
SHRI S.K. TAPURIAH
SHRI RAGHUVIR SINGH SHASTRI:
SHRI N. SHIVAPPA:
SHRI MEETHALAL MEENA:
SHRI B. K. DASCHOWDHARY
SHRI NARAIN SWARUP SHARMA:
SHRI RAM SWARUP VIDYARTHI:
SHRI R. K. AMIN:
SHRI KANWAR LAL GUPTA:
SHRI BANSH NARAIN SINGH:
SHRI GADILINGANA GOWD:
SHRI K. LAKKAPPA:
SHRI HUKAM CHAND KACHWAI:
SHRI VALMIKI CHOUDHURI:
SHRI R. BARUA:
SHRI YASHWANT SINGH KUSHWAH:
SHRI CHENGALARAYA NAIDU:
SHRI D. N. PATODIA:
SHRI NARENDRA SINGH MAHIDA:
DR. SUSHILA NAYAR:
SHRI HIMATSINGKA:
SHRI A. SREEDHARAN:
SHRI R. R. SINGH DEO:
SHRI YAJNA DATTA SHARMA:
SHRI K. M. KOUSHIK:
KUMARI KAMLA KUMARI:
SHRI OM PRAKASH TYAGI:
SHRI D. R. PARMAR:
SHRI J. B. SINGH:
SHRI SHARDA NAND:
SHRI ONKAR SINGH:
SHRI BHARAT SINGH CHAUHAN:
SHRI SAMAR GUHA:
DR. KARNI SINGH:
SHRI N. R. LASKAR:
SHRI GEORGE FERNANDES:

Will the Minister of **Defence** be pleased to state:

(a) whether China exploded a hydrogen bomb in December, 1968 and is preparing to launch an I. C. B. M. in the Indian Ocean;

(b) if so, whether the implications of these developments on our defence has been examined; and

(c) whether Government propose to review their stand relating to the manufacture of nuclear weapons?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) China exploded a hydrogen bomb on the 27th December 1968. It is also known that China is now engaged on the development of inter-continental ballistic missiles, but no clear indications are available when and where such a missile would be tested.

(b) and (c). The effect of these developments on our security is a subject of continuous assessment by the Government. The policy of the Government on the manufacture of nuclear weapons has been made clear to the House on a number of occasions earlier.

Officials Who Accompanied P. M. to London

232. SHRI MANGALATHUMADAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of officials/non-officials who accompanied the Prime Minister during her recent foreign tour to London; and

(b) the amount of foreign exchange spent on them?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) During her visit to London, P.M. was accompanied by the Minister of State in the Ministry of External Affairs, Secretary to the Prime Minister, two officers of the Government of India and four members of her personal staff.

(b) Rs. 38,500. (Approximately).

Deputy Defence Minister's visit to Laccadive and Minicoy Islands.

233. SHRI MANGALATHUMADAM: Will the Minister of DEFENCE be pleased to state:

(a) whether the Deputy Minister of Defence visited some areas in the Laccadive and Minicoy Islands recently;

(b) the main deliberations he had with the Local Administratorse specially in regard to the settlers there; and

(c) whether any discussion took place in regard to the re-settlement of some Kerala landless peasants in the Islands thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M.R. KRISHNA): (a) to (c). The Deputy Defence Minister visited certain of the Laccadive and Minicoy Islands a few weeks ago. He had general discussions with the Administrator regarding the development of the Islands and the encouragement of youth activities. The Deputy Defence Minister also visited a Junior Division Naval Boys' Camp of the National Cadet Corps held at Amini Island, and addressed an NCC Rally.

Cochin Naval Base

234. SHRI MANGALATHUMADAM: Will the Minister of DEFENCE be pleased to state:

(a) whether any suggestions have come from the Kerala Government in regard to the developments and improvements of the Cochin Naval Base, keeping in view the increasing population of the Cochin area; and

(b) if so, the reaction of the Central Government thereto ?

235. THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) No, Sir.

(b) does not arise.

समाचारपत्रों को वित्तीय सहायता

236. श्री जगन्नाथ राव जोशी :
श्री स्वतन्त्र सिंह कोठारी :
श्री राम गोपाल शालवाले :
श्री सूरज भान :

श्री बृज भूषण लाल :
श्री अटल बिहारी बाजपेयी :

क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) उन समाचारपत्रों के क्या नाम हैं जिन्होंने चालू वर्ष के दौरान अब तक वित्तीय कठिनाइयों तथा अन्य कठिनाइयों के कारण सरकार से सहायता प्राप्त की है,

(ख) इस सम्बन्ध में सरकार की क्या नीति है और सरकार ने इस बारे में अब तक क्या कार्यवाही की है, और

(ग) कुछ समाचारपत्रों को किस आधार पर सहायता दी गई है और अन्य को सहायता देने से इंकार किए जाने के क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मन्त्रालय में राज्य मन्त्री (श्री इ० कु० गुजराल) : (क) एक विवरण सदन की मेज पर रख दिया गया है।

विवरण

अप्रैल, 1968 से जनवरी, 1969 तक की अवधि के दौरान उन समाचार-पत्रों तथा समाचार-पत्रहितों की सूची जिनसे वित्तीय सहायता प्राप्त करने के लिए आवेदन पत्र प्राप्त हुए।

1. अग्रगामी, बालनगर
2. ताईनाडू, बंगलौर
3. प्रभात, अहमदाबाद।
4. कर्मवीर, खण्डवा, मध्य प्रदेश।
5. इण्डियन जरनल आफ़ एग्रीकलचर कैमिस्टस, इलाहाबाद।
6. गुजरात राज्य स्माल न्यूजपेपर्स एडिटर्स एसोसियेशन, राजकोट (अपने सदस्य समाचारपत्रों के लिये छपाई मशीनें खरीदने के लिये ऋण के लिये)
7. प्रजातन्त्र, इम्फाल।
8. गांधी मैमोरियल कोओपरेटिब न्यूजपेपर सोसायटी लि०, बंगलौर
9. 'जनसत्ता', 'लोकसत्ता' समाचारपत्र समूह, बड़ौदा। अहमदाबाद।
10. यूथ एन्ड इन्टरनेशनल, जरनल, नई दिल्ली।
11. कैप्टन डी० एन० द्विवेदी से एक समाचार-पत्र को (नाम नहीं बताया गया) आरम्भ करने के लिए आवेदन पत्र।

(ख) और (ग). अभी तक किसी भी समाचार पत्र को वित्तीय सहायता नहीं दी गई है। प्रेस परिषद यह पसन्द नहीं करती कि सरकार समाचारपत्रों को सीधे ऋण दे। इस बारे में प्रेस परिषद के परामर्श से एक दीर्घकालीन नीति विचाराधीन है।

Production in Ordnance Factories

237. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether production in Ordnance Factories has abnormally increased in 1968 ;

(b) if so, the value of production in 1968; and

(c) how it compares with figures of 1967 ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (c). The value of issues from Ordnance Factories' production from 1966-67 onwards is as under :—

Year	*Value of issues* (Rs. in crores)
1966-67	103.87
1967-68 (Provisional)	97.17
1968-69 (Estimated)	107.60

The figures are salf-explanatory.

Delhi Administration's Tableau For 26th January, 1969

238. SHRI YAJNA DATT SHARMA:
SHRI HARDAYAL DEVGUN:
SHRI BHARAT SINGH CHAUHAN:
SHRI HUKAM CHAND KACHWAI:

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Central Government have objected to the Delhi Administration's January 26th Tableau about Swami Shradhanand;

(b) if so, the reasons therefor;

(c) whether some other States also did not participate in the Republic Day pageantry; and

(d) if so, the names of the States and the reasons for their non-participation ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). The proposal of the Delhi Administration for putting up a tableau in the Republic Day Parade, 1969, was considered by a Committee (Consisting of Secretary Ministry of Information and Broadcasting, representatives of Directorate of Song and Dramma Division and Ministry of Defence etc.) constituted for considering propsals for tableaux and folk dances. The Committee did not favour this proposal and considered that it would be more impressive if the Delhi Administration put up a tableau on the theme 'Face Lift of Delhi' showing models of renovations, beautification plans, etc.

(c) and (d). Certain State Governments/ Union Administrations *viz.*, Andaman & Nicobar Islands, Bihar, Dadra & Nagar Haveli, Kerala, Orissa and Pondicherry, intimated that they would not be able to put up tableaux in Republic Day Parade, 1969. They however, did not give any specific reasons.

Non-Aligned Conference

239. SHRI CHENGALRAYA NAIDU:
SHRI B.K. DASCHOWDHURY:
SRIMATI ILA PALCHOWDHURI:
SHRI N.R. LASKAR:
SHRI R. BARUA:
SHRI R.K. SINHA:
SHRI A. SREEDHARAN:
SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI HARDAYAL DEVGUN:
SHRI D.C. SHARMA:
SHRI BENI SHANKER SHARMA:
SHRI SURENDRA NATH DWIVEDY:
SHRI DINKAR DESAI:
SHRI K. LAKKAPPA:
SHRI SAMAR GUHA:
SHRI S. KUNDU:
SHRI GEORGE FERNANDES:
SHRI MANIBHAI J. PATEL:
SHRI D.N. PATODIA:
SHRI RAGHUVIR SINGH SHASTRI:
SHRI SHIVA CHANDRA JHA:
SHRI CHENGALRAYA NAIDU:
SHRI ONKAR LAL BERWA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the consultation on the proposal for another Conference of non-aligned countries during this year, has been concluded with the Government concerned;

(b) whether the concerned members have agreed for the said conference;

(c) if so, when it is likely to be held; and

(d) the issues likely to be discussed in the said conference ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) to (d). Inter-governmental consultations between Ethiopia, India, UAR and Yu go slavia have been in progress. Thesefo ur countries will now embark on preliminary

consultations with the other non-aligned States. It is only when these wider consultations are completed that the consensus of opinion among the non-aligned States will become clear.

Hindustan Aeronautics Limited

240. SHRI PREM CHAND VERMA: Will the Minister of DEFENCE be pleased to state:

(a) when the Hindustan Aeronautics Limited was set up and its aims and objects;

(b) whether the targets of setting up units according to project reports and their production and development targets were achieved and if so, when and how, and if not, the reasons therefor;

(c) whether any foreign collaboration was involved in the setting up of company and if so, the names of countries which collaborated, the terms of collaboration and how much foreign exchange, as aid, was received;

(d) the items the Company is at present producing and the extent of production and whether these products are upto international standards; the figures of production and sale during the last three years and how much of this production was exported; and

(e) whether there are any difficulties with which the company is faced at present, and if so, the steps Government propose to take to remove them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Hindustan Aeronautics Limited came into existence on 1st October 1964 by the amalgamation of the Hindustan Aircraft Limited and Aeronautics India Limited. The Object of the amalgamation was to make the best use of limited resources to manufacture aircraft and aeroengines in India.

(b) The Units at Nasik, Hyderabad and Korapurt set up by Hindustan Aeronautics Limited after its inception have gone into prodution. Although there have been delays in the commissioning of certain shops, mainly due to longer time taken in completion of civil work and receipt of equipment, the schedule of production of aircraft as finally drawn up has been broadly kept up.

(c) Hindustan Aeronautics Limited has been set up as a wholly Government owned undertaking. There is no financial participation from any foreign countries.

(d) Various types of aircraft (including helicopters) aero-engines, electronic equipment and gliders are being produced by HAL. These products are up to international standard. Value of prodution, sales and exports during the last three years are as follows:-

(Rupees in Lakhs)

	1965-66	1966-67	1967-68
(1) Value of production	1772.86	3492.38	4636.34
(2) Sales	1646.33	2928.76	4137.54
(3) Value of exports	0.54	19.97	5·75

(e) The production of aircraft is beset with difficulties of various kinds, and in India, where the industry is not so advanced as in certain other countries, the problems faced are even greater. The more important of these relate to production planning, procurement of materials and technical problems pertaining to aircraft. HAL have taken several measures to overcome these difficulties, but a continuous watch is necessary and solutions have to be found as and when specific difficulties arise. The Government has also made certain changes in the organisation of HAL to enable it to function more efficiently.

पर्वतीय विकास बोर्ड

241. श्री श्रीगोपाल साबू :
श्री वंशनारायण सिंह :

श्री जे० सुन्दर लाल :
श्री ओंकार सिंह :
श्री शारदा नन्द :
श्री शिवचरण लाल :
श्री अर्जुन सिंह भदौरिया :

क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि :

(क) 1 अगस्त, 1968 से 31 दिसम्बर, 1968 तक पर्वतीय विकास बोर्ड की कितनी बैठकें किस-किस तारीख को हुई हैं ;

(ख) उनमें मुख्य रूप से किन-किन विषयों पर चर्चा की गई है ;

(ग) क्या पर्वतीय विकास बोर्ड ने, पौड़ी गढ़वाल जिले की सड़कों की खराब स्थिति को देखते हुए उनकी शीघ्रता से मरम्मत करने का निर्णय किया है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मन्त्री, अणु शक्ति मंत्री तथा योजना मंत्री (श्रीमती इन्दिरा गांधी) : (क) 1 अगस्त, 1968 से 31 दिसम्बर, 1968 के बीच पर्वतीय विकास बोर्ड की कोई बैठक नहीं हुई ।

(ख) प्रश्न नहीं उठता ।

(ग) पर्वतीय विकास बोर्ड ने पौड़ी गढ़वाल जिले की कई सड़कों के विकास की सिफारिश की है ।

(घ) प्रश्न नहीं उठता ।

Suggestions by the Federation of Chambers of Commerce and Industry for more plan outlay

242. SHRI HIMATSINGKA:
SHRI P. C. ADICHAN:
SHRI S. K. TAPURIA:
SHRI GADILNGANA GOWD:
SHRI P. M. SAYEED:
SHRI MANIBHAI J. PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the pamphlet issued by the Federation of Chambers of Commerce and Industry in December last suggesting an outlay of Rs. 18,000 crores in the Fourth Five Year Plan for achieving a feasible growth rate of nearly 5 per cent and has cautioned against a 'too ambitious' plan; and

(b) if so, what specific suggestions were made their in and Government's reaction to each of them ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) Yes. Sir.

(b) Attention is invited to the answer given in the Lok Sabha to Unstarred Question No. 3274, dated 4th December, 1968.

Annual plan outlay for 1969-70 in respect of different states

243. SHRI HIMATSINGKA:
SHRI S.K. TAPURIAH:
SHRI P.C. ADICHAN:
SHRI NARENDRA SINGH MAHIDA:
SHRI VALMIKI CHAUDHARY:

Will the PRIME MINISTER be pleased to state:

(a) the annual plan out-lay fixed for 1969-70 for the different States;

(b) the break up of this out-lay amongst different sectors of economy and for different social services like health and education;

(c) the rate of growth achieved in 1966-67, 1967-68 and 1968-69 and the state of growth envisaged for 1969-70; and

(d) the extent of increase in agricultural and industrial production and whether annual income and *per capita* income over that in 1967-68 and 1968-69 is likely to be achieved under that 1969-70 plan ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b). These have not yet been finalized.

(c) and (d). Comparable estimates of State income for these years are not yet available.

MIG Aircraft

244. SHRI HIMATSINGKA:
SHRI S. K. TAPURIAH:
SHRI R. K. AMIN:
SHRI RANJIT SINGH:
SHRI HARDAYAL DEVGUN:
SHRI BENI SHANKER SHARMA:
SHRI SRADHAKAR SUPAKAR:
SHRI A. SREEDHARAN:
SHRI S. M. BANERJEE:
SHRI CHENGALRAYA NAIDU:
SHRI BAL RAJ MADHOK:
SHRI D. C. SHARMA:
SHRI P. C. ADICHAN:
SHRI S. S. KOTHARI:

Will the Minister of DEFENCE be pleased to state:

(a) whether the first MIG aircraft has been assembled by the MIG workshop at Koraput and Nasik respectively;

(b) if not, the progress so far made in this direction and the time by which the first plane would be ready;

(c) if the plane has already been manufactured whether it has been subjected to test flight and is so, with what results and how far it is found suitable to Indian conditions and the requirements of the Indian Air Force; and

(d) the possible production of MIGs or its parts during 1969 ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) The first MIG aircraft has been assembled at H. A. L., Nasik Division. The factory at Koraput manufactures only aeroengine for MIG-21 aircraft and they had delivered the first engine to H. A. L., Nasik Division.

(b) does not arise.

(c) The Planes manufactured are always tested before delivery to the satisfaction of the Air Force.

(d) Manufacture of MIG aircraft from raw materials which is the last phase in the production programme will commence in 1969.

Nationalisation of Industry by Burma

*245. SHRI S. K. TAPURIAH:
SHRI HIMATSINGKA:
SHRI SAMAR GUHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Burmese Government have recently nationalised certain industries and concerns in Burma including those owned by the Indians as a measure of establishing socialist-economic system in that country;

(b) if so, which were the industries so nationalised since December, 1968;

(c) how many Indian concerns were affected thereby and the extent of assets of these firms; and

(d) the steps taken by Government to ensure that the Indian owners and proprietors of these firms get full compensation for the assets taken over by the Burmese Government and if necessary to repatriate these Indians along with their assets ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes, Sir.

(b) Cinemas, Saw Mills, Textile Mills, Engineering Works, Chemical Works and other general industries numbering about 170.

(c) About 10 to 15 of these industries belong to Indian nationals. The extent of their assets is not, however, known.

(d) The Indian Embassy in Rangoon is taking necessary action through diplomatic channels to ensure that the Indian nationals, whose industries have been nationalised, get the maximum compensation and to have them repatriated along with their assets.

All India Newspapers Editors Conference

246. SHRI S. K. TAPURIAH:
SHRI HIMATSINGKA:
SHRI A. SREEDHARAN:
SHRI CHENGALRAYA NAIDU:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the All India Newspapers Editors Conference met at Bangalore in the 4th week of December, last year;

(b) if so, whether the Conference suggested any measures for preventing unfair restrictive practices or aggressive competition based on resources of newspapers; if so the specific suggestions made in this regard;

(c) whether any legislation is being brought forward to prevent such practices in the light of these suggestions and if not what other measures are being taken in the light of these proposals; and

(d) what other suggestions were made at the said meeting of the Conference and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) and (c). The following statement gives the specific suggestions made by the All India Newspapers Editors Conference and action taken or contemplated thereon:

Specific suggestion	Action taken or contemplated
(i) Lowering of postal rates applicable to Newspapers.	Under consideration with P. &. T. Department.
(ii) Government should not buy shares in any newspaper venture nor offer any direct subsidy or grant or loan to any newspaper or periodical even to tide over a temporary difficulty.	Noted. Government have no such intention at present.
(iii) Government should do nothing that may strengthen monopolistic forces in the Press.	Measures taken by Government to prevent growth of monopolistic tendencies in the Press are spelt out in reply to Starred Question No. 33 answered on 19. 2. 69. The Monopolies and Restrictive Trade Practices Bill is also before Parliament.
(iv) Government should set up an	The question of a long-term policy for

Specific suggestion	Action taken or contemplated
autonomous financial institution for making adequate financial aid without strings available to newspapers and periodicals in distress. The proposed newspaper finance organisation should be totally free from official influence, interference or control and its management should be vested in non-officials who are familiar with the working of newspapers and periodicals.	giving financial assistance to newspapers is being considered in consultation with the Press Council. These suggestions will be taken into consideration if an institution to finance newspapers is set up.

(d) Resolution No. 2 offers the cooperation of the Press in any legitimate measures taken by Government to stop violence, to punish and root out lawlessness and Resolution No. 3 suggests recasting suitably of the Bill to codify the law of contempt to define contempt in positive terms and to eliminate the clauses which militate against modern concepts of justice. These have been brought to the notice of the Ministries concerned.

Summit Conference in Karachi

247. SHRI HIMATSINGKA:
SHRI P. C. ADICHAN:
SHRI S. K. TAPURIAH:
SHRI CHENGALRAYA NAIDU:
SHRI NARAIN SWARUP SHARMA:
SHRI RAM SWARUP VIDYARTHI:
KUMARI KAMLA KUMARI:
SHRI OM PRAKASH TYAGI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the Joint Communique issued at the end of the two-day summit between Pakistan, Iran and Turkey in December last at Karachi, in regard to Kashmir and Farakka barrage and other issues between India and Pakistan;

(b) if so, the exact text of the communique; and

(c) Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b). The text of the communique is laid on the Table of the House. [*Placed in Library. See* No. LT—26/69].

(c) The Government's view is that all Indo-Pak questions should be settled peacefully by bilateral discussions.

Upgrading of A. I. R. Stations of Cuddapah and Vishakhapatnam

248. DR. RANEN SEN:
SHRI ESWARA REDDY:
SHRI V. NARASIMHA RAO:
SHRI CHANDRA SHEKHAR SINGH:
SHRI P. C. ADICHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to up-grade the relaying stations of A. I. R. at Cuddapah and Vishakhapatnam in Andhra Pradesh to fulfledged stations during the Fourth Plan;

(b) if so, the steps taken in this regard; and

(c) the estimated cost of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I.K. GUJRAL): (a) No, Sir.

(b) and (c). Do not arise.

Bharat Electronics Limited

249. SHRI A. SREEDHARAN :
SHRI K. LAKKAPPA :
DR. SUSHILA NAYAR :

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have made any assessment of loss which the Bharat Electronics Limited suffered since its inception on account of irregularities, thefts, stock shortage;

(b) if so, the the result thereof; and

(c) the steps taken by Government to remove the drawbacks and effect improvements in working?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Details of losses suffered by Bharat Electronics Limited on account of the reasons mentioned, since inception, are as under :-

(i) Irregularities	...	Rs. 36,093.00
(ii) Thefts	...	Rs, 15,267.00
(iii) Stock Shortages	...	Rs. 84,870.00

(b) All cases of irregularities, thefts and shortages have been duly investigated by Bharat Electronics Limited and necessary steps taken by the Company to avoid recurrence of such irregularities. Major cases of theft or fraud have also been reported to Police.

(c) Does not arise in view of the reply to part (b) of the question.

Indian Rare Earths Limited

250. SHRI A. SREEDHARAN:
SHRI K. LAKKAPA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have made the general assessment about the working of Rare Earths Limited during the last five years;

(b) if so, the nature of irregularities found during the same period; and

(c) the action taken in this regard?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) to (c). A review on the working of the Company is made every year by the Director of Commercial Audit on behalf of the Comptroller & Auditor General of India, which is included in the Annual Report of the Company. The Annual Report together with a review by Government is annually presented to both the Houses of Parliament. These reports have not disclosed any irregularities calling for Government action.

Hindustan Aeronautics Ltd.

251. SHRI K. LAKKAPPA:
SHRI A. SREEDHARAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have made the assessment of working of Hindustan Aeronautics Limited during the last 5 years;

(b) if so, the nature of irregularities found during the same period; and

(c) the nature of action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c). A detailed examination of the working of Bangalore Division of Hindustan Aeronautics Ltd, was undertaken recently and certain measures have been taken to improve its performance. It has revealed that the productivity has been affected, particularly during 1967-68, by technical and production problems and delay in receipt of essential supplies and not due to any irregularities. As a remedial measure, the Production Planning Department is being re-organised with the assistance of a Team from the Administrative Staff College, Hyderabad. The Aeronautics Committee has also made certain recommendations regarding reorganisation of Hindustan Aeronautics Ltd. and based on these recommendations necessary changes are being made in the organisational structure of the Company.

The Committee is expected to make further recommendation to improve the working of Hindustan Aeronautics Ltd.

Extensions to Officers in the Ministry

252. SHRI K. LAKKAPPA:
SHRI A. SREEDHARAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of cases in which extensions or re-appointments have been given to Class I Officers in his Ministry who were going to be retired at the age of 58 years during the year 1968;

(b) the name of those officers; and

(c) the reasons for these extensions or reappointments?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS: (SHRI I. K. GUJRAL)

(a) one.

(b) Shri S. M. Mazumdar.

(c) Extension of service for 4½ months from 13th November, 1968 to 31st March, 1969, was given to Shri Mazumdar, Director of Programmes, Commercial Broadcasting in the Directorate-General, All India Radio. This became necessary because commercial broadcasting was a new field and his continued association with this work for some period was necessary in the context of proposal to extend the service to Delhi and Madras stations and a suitable officer to replace him was not immediately available.

आकाशवाणी से गढ़वालियों के बारे में प्रसारण

253. **श्री ओंकार लाल बेरवा :** क्या **सूचना और प्रसारण मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी के एक प्रसारण के बारे में, जिसमें गढ़वालियों के बारे में अपमानजनक बातें कही गई थीं तथा जिसके सम्बन्ध में 28 अगस्त, 1968 को "गढ़वाल नवजागरण समिति" ने प्रदर्शन किया था और प्रधान मन्त्री को एक ज्ञापन दिया था, वह उन्हें प्राप्त हो गया है;

(ख) यदि हां, तो उस पर क्या कार्यवाही की गई है; और

(ग) यदि कोई कार्यवाही नहीं की गई तो उसके क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल)

(क) जी, हां। इस विषय पर प्रधान मंत्री को एक ज्ञापन 23 अगस्त, 1968 को दिया गया था।

(ख) और (ग) : आकाशवाणी के किसी भी प्रसारण में गढ़वाली समाज के बारे में न कोई अनादर करने का इरादा था और न कोई अनादर किया गया। अत: कोई कार्रवाई करने का प्रश्न नहीं उठता।

Extensions Granted to Class I Officers

254. Dr. SUSHILA NAYAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of cases in which extensions or re-appointments have been given to Class I Officer of Ministry of External Affairs who were going to be retired at the age of 58 during the year 1968;

(b) the name of such officers; and

(c) the reasons for their extension or re-appointment?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) and (b). The following Class I Officers

were granted extension of service/re-employed for the periods indicated:-

Shri R. G. Rajwade Extension	4.6.68 to 30.11.68
Shri C.S. Jha Extension	13.11.68 to 24.12.68
Shri M.K. Kidwai Re-employed.	6.2.68 to 21.3.69
Shri R.K Tandon Re-employed.	10.2.68 to 4.8.68

(c) In the public interest.

Expulsion of Indians From Uganda

255. SHRI SHRI CHAND GOYAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a large number of Asians of Indian origin in Uganda are facing expulsion;

(b) the number of such people;

(c) whether they are likely to come to India as refugees;

(d) the steps taken by the Government to prevent their expulsion; and

(e) whether the matter was discussed in the Commonwealth Conference held recently ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (d). The Asian Community in Uganda is at present not facing expulsion though the Government of Uganda are contemplating to take some measures which would reserve certain sectors of trade in certain areas of the country as well as some jobs exclusively for their own citizens. The number of British passport holders of Asian origin in Uganda is estimated to be about 30,000 (Thirty thousand) Since the affected persons are British citizens, they would qualify for migration to U.K.

(e) Matters relating to certain problems of migration were informally discussed out side the Conference among some Commonwealth countries. The Secretary General of Commonwealth Secretariat has been asked to make further Studies.

जम्मू रेडियो स्टेशन से स्वामी दयानन्द जी के बारे में वार्ता

257. **श्री रामगोपाल शालवाले :**

श्री शिव कुमार शास्त्री :

क्या **सूचना और प्रसारण** मंत्री 17 अप्रैल, 1968 के अतारांकित प्रश्न संख्या 1281 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने स्वामी दयानन्द तथा उनकी शिक्षा के बारे में वार्ता प्रसारित करने के लिये जम्मू रेडियो स्टेशन के अधिकारियों को कोई आदेश दिये हैं; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) जी, हां।

(ख) स्वामी दयानन्द के जीवन तथा उनकी शिक्षा के बारे में एक वार्ता उनकी जयन्ती के अवसर पर 15 फरवरी, 1969 को प्रसारित की गई थी।

छावनी बोर्ड

258. **श्री महाराज सिंह भारती** : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 23 मार्च, 1968 को छावनी बोर्डों को भेजे गये परिपत्र में उन लोगों को, जिन्होंने अपने मकानों में नया कमरा बना लिया है, पुराने पट्टे के स्थान पर नया पट्टा प्राप्त करने के लिये कहा गया है;

(ख) यदि हां, तो क्या सरकार को इस परिपत्र के विरोध में छावनी बोर्डों से अभ्यावेदन प्राप्त हुए हैं ; और

(ग) यदि हां, तो उन पर सरकार क्या कार्यवाही कर रही है ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) यह सच है कि 'पुरानी ग्रांटों' के स्थानों पर भवन निर्माण को नियमबद्ध करने संबंधी विभिन्न पहले पत्रों को समेकित करते हुए 23 मार्च, 1968 को एक पत्र जारी किया गया था। इस पत्र में सरकारी भूमि के लाई-सेंसदारों से प्रार्थना की गई है कि अतिरिक्त निर्माण करने से पहले वह पट्टे ग्रहण करें।

(ख) कुछ छावनी बोर्डों से अभिवेदन प्राप्त हुए हैं।

(ग) चूंकि इस पत्र को कार्यान्वित करने से ढंग के विकास और समेकित छावनी निधियों को उचित आय में सहायता प्राप्त होगी, इसमें संशोधन करने का विचार नहीं है।

सूअर का सूखा मांस तैयार करने का कारखाना

259. **श्री महाराज सिंह भारती** : क्या **प्रतिरक्षा मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सेना की आवश्यकताओं की पूर्ति के लिये सूअर का सूखा मांस तैयार करने का कारखाना स्थापित करने का निर्णय किया है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

टूण्डला कारखाना

260. **श्री महाराज सिंह भारती** : क्या **प्रतिरक्षा** मंत्री यह बताने की कृपा करेंगे कि राजस्थान में अकाल के कारण भेड़ों तथा बकरियों के सस्ते दामों पर उपलब्ध होने के कारण चालू वर्ष में टूण्डला कारखाने को कितना लाभ होने की सम्भावना है ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : फैक्टरी के साधित उत्पादन बेचे नहीं जाते, बल्कि यह निश्शुल्क वितरणों के तौर पर ऊंचाइयों पर नियुक्त किए गए सशस्त्र सेनाओं के सेविवर्ग को जारी किए जाते हैं। इसलिए भेड़ों और बकरियों की सस्ते दरों पर प्राप्यता के कारण एक्सेलरेटिड फ्रीज ड्राईंग फैक्टरी को लाभ होने का प्रश्न नहीं उठ पाता।

Independence of Fiji

261. SHRI KAMESHWAR SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the question of independence to Fiji as recommended by the United Nations special committee was discussed with the British Foreign Secretary during his last visit to India ; and

(b) if so, the outcome of the talks ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b). The discussions with the British Foreign Secretary included an exchange of views on the question of the independence of Fiji. The U. N. Special

Committee has decided to continue its consideration of this question during 1969.

Economy Due to Reduction of Staff in India High Commission, London

262. SHRI KAMESHWAR SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4113 on the 11th December, 1968 and state :

(a) the total amount of economy affected after the reduction of staff in Indian High Commission, London in 1966-67, 1967-68 and 1968-69 ;

(b) Whether Government have further planned to economise the expenditure during the years 1969-70 and 1970-71 ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) The estimated savings after reductions of staff in the High Commission of India, London during the years 1966-67, 1967-68 and 1968-69 are shown below :

Year		Estimated Savings Pounds sterling			
1966-67	...	29,741	or	Rs.	5,83,956
1967-68	...	62,500*	or	Rs.	12,42,187
1968-69 (Upto 31. 1. 69)	...	22,000	or	Rs.	3,96,000

* "On the basis of the forecast made in November, 1968, 76 posts were expected to be reduced during 1967-68. However, the actual reduction amounted to only 61. Consequently the savings amounted to £62,500 as against £93,621 estimated in November, 1968."

(b) and (c). Yes, Sir. In order to assess the scope for effecting further economy it is proposed to send Foreign Service Inspectors to the Missions during this year; further steps to reduce the expenditure will be taken on the basis of their recommendations.

(b) Does not arise.

National Defence Academy

263. SHRI KAMESHWAR SINGH :
SHRI RANJIT SINGH :
SHRI JAGANNATH RAO JOSHI:
SHRI RAMGOPAL SHALWALE:
SHRI BRIJ BHUSHAN LAL :
SHRI ATAL BIHARI VAJPAYEE :
SHRI SURAJ BHAN :

Will the Minister of DEFENCE be pleased to state :

(a) Whether Government have decided to award degrees to the Cadets passing out of the National Defence Academy ; and

(b) if so, whether the scheme has been enforced ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). A Committee under the Chairmanship of Dr. G. S. Mahajani, Vice-Chancellor, Udaipur University has been set up with a term of reference *inter alia*, of revising the syllabus of the three-years course at the National Defence Academy so that Cadets achieve a standard of education equivalent to a degree in Science or in Humanities on completion of the full course of study at the Academy. The Committee's report is awaited.

Union Ministers Going Abroad

264. SHRI KAMESHWAR SINGH : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 425 on the 13th November, 1968 and state :

(a) whether Government have formulated any principles as to when Central Ministers, during the course of their visit abroad, are in the capacity as Union Ministers and when they are in personal and non-official capacity ; and

(b) if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). The position is well understood and no specific rules in the matter have been found to be necessary.

Defence Public Relation Department

265. SHRI P. VISWAMBHARAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 2310 on the 27th November, 1968 and state:

(a) whether the proposal for the amalgamation of the journalistic staff of the Defence Public Relations Department and the Central Information Service has since been implemented; and

(b) if so; the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Not yet, Sir.

(b) The proposal is still under consideration in consultation with the other authorities concerned.

India Leaving Commonwealth

266. SHRI R. V. NAIK:
SHRI N. K. SOMANI:
SHRI R. K. AMIN:
SHRI K. M. KAUSHIK:
SHRI N. SHIVAPPA:
SHRI CHENGALRAYA NAIDU:
SHRI PRAKASH VIR SHASTRI:
SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI HARDAYAL DEVGUN:
SHRI D. C. SHARMA:
SHRI BENI SHANKER SHARMA:
SHRI C. C. DESAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether she made some remarks about India leaving the Commonwealth;

(b) whether her remarks have aroused concern in British Government circles; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) No Sir. The Prime Minister only stated members of the Commonwealth would continue in that organisation as long as it proved useful to them.

(b) and (c). Do not arise.

नेफा और लद्दाख को चीन का भाग दिखाना

267. श्री कंवर लाल गुप्त :
,, हेमराज :
,, समर गुह :
डा० महादेव प्रसाद :
श्री मृत्युंजय प्रसाद :
,, श्रद्धाकर सूपकार :
,, प० क० देव :
,, रा० की० अमीन :
,, क० प्र० सिंह देव :
,, वि० नरसिम्हा राव :

क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रूस ने अपनी कुछ नयी एटलसों में नेफा तथा लद्दाख को चीन का भाग दिखाया है;

(ख) यदि हां, तो सरकार ने किन किन तिथियों को रूस को इस संबंध में विरोधपत्र भेजे और इस बारे में उनके क्या उत्तर मिले;

(ग) क्या यह भी सच है कि पहले भी रूस ने अपनी एटलसों में भारत के कुछ भागों को अन्य देशों का भाग दिखाया था; और

(घ) यदि हां, तो रूस द्वारा इस गलती को बार-बार करने के क्या कारण हैं ?

वैदेशिक (कार्य मंत्री) श्री दिनेश सिंह: (क) जी, हां।

(ख) सरकार ने राजनयिक सूत्रों के माध्यम से इस मामले को उठाया है और इस भ्रान्तिपूर्ण को ठीक करने की मांग की है।

(ग) जी, हां।

(घ) सोवियत रूस के अधिकारियों ने इस मामले की जांच पड़ताल करने का वचन दिया है।

चीन और पाकिस्तान को भेजे गये विरोध पत्र

268. **श्री कंवर लाल गुप्त :** क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत द्वारा अब तक चीन और पाकिस्तान को कुल कितने विरोध पत्र भेजे गये और दोनों देशों द्वारा कितने विरोध पत्रों का उत्तर दिया गया;

(ख) दोनों देशों ने कितने विरोध पत्रों को स्वीकार किया और कितने विरोध पत्रों को स्वीकार नहीं किया गया; और

(ग) विरोध पत्र भेजने के अतिरिक्त भारत सरकार ने जिन मामलों में कुछ अन्य कार्यवाही की है उन मामलों की संख्या कितनी है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) (क) से (ग). जहां तक चीन के साथ पत्राचार का प्रश्न है ये 14 श्वेत पत्रों में शामिल किए गए हैं जो समय-समय पर संसद की मेज पर रखे गये हैं। पाकिस्तान सरकार के साथ सैकड़ों पत्रों का विनिमय किया गया है। विरोधपत्र भेजने के अलावा भारत सरकार ने प्रत्येक मामले में आवश्यकतानुसार उपयुक्त कार्रवाई की है।

Chinese Embassy Letter To Marxist Worker

269. SHRI HEM RAJ:
SHRI HEM BARUA:
SHRI R. BARUA:
SHRI N. R. LASKAR:
SHRI SAMAR GUHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the investigation into the authenticity of the Chines Embassy's letter to the Marxist worker in Kerala, namely Shri Balakrishnan has been completed; and

(b) if so, the result thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) There are reasons to believe that the letters have been written by the Chinese Embassy.

Administrative Reforms Commission Report on Community Development and Cooperation

270. SHRI HEM RAJ : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 1367 on the 20th November, 1968 state:

(a) whether the Report of the Administrative Reforms Commission on Community Development and Co-

operation has been examined by Government; and

(b) if so, the conclusions arrived at ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) (a) and (b). The Administrative Reforms Commission has not submitted any report on Community Development and Cooperation. However, its report on the machinery of the Government of India and its procedures of work contains a recommendation that there should be only one small, combined Department of Community Development and Cooperation, instead of two separate Departments as at present. The report is under examination.

Expansion in Cabinet Secretariat

271. SHRI M. SUDARSANAM : Will the PRIME MINISTER be pleased to state :

(a) whether the Cabinet Secretariat has been expanded or strengthened with a view to maintaining a better liaison between the Centre and the States on important matters; and

(b) if so, the details thereof and the extent of additional cost involved ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI)

(a) No, Sir.

(b) Does not arise.

Supply of American Tanks to Pakistan by Turkey

272. SHRI M. SUDARSANAM:
SHRI K. P. SINGH DEO:
SHRI VASUDEVAN NAIR:
SHRI C. JANARDHANAN:
SHRI ISHAQ SAMBHALI:
SHRI BHOGENDRA JHA:
SHRI M. L. SONDHI:
SHRI INDRAJIT GUPTA:
SHRI K. LAKKAPPA:
SHRI SHRI CHAND GOYAL:
SHRI A. SREEDHARAN:
SHRI PRAKASH VIR SHASTRI:
SHRIMATI ILA PALCHOUDHURI:
SHRI NARENDRA SINGH MAHIDA:
SHRI P. M. SAYEED:
SHRI RAM SWARUP VIDYARTHI:
SHRI NARAIN SWARUP SHARMA:
SHRI OM PRAKASH TYAGI:
SHRI B. K. DASCHOWDHURY:
SHRI R. BARUA:
SHRI CHENGLRAYA NAIDU:
SHRI P. C. ADICHAN:
SHRI BHOLA NATH MASTER:
SHRI ONKAR LAL BERWA:
SHRI N. R. LASKAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Turkey has agreed or already given American Patton Tanks to Pakistan;

(b) whether the Government of India had protested to Turkey in this regard;

(e) if so, the reaction of that Government; and

(d) if Turkey has over-ruled the protest, the steps taken by Government to take up the matter with the Government of U.S.A.?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) (a) to (d). According to our information, no agreement has yet been signed by Turkey for supply of tanks to Pakistan. The views of the Government of India on the subject of arms supplied to Pakistan have been conveyed on more than one occasion to the Governments of Turkey and U.S.A., among other friendly countries.

Sainik Samachar

273. SHRIMATI ILA PAL CHAUDHURI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Army's newspaper "*Sainik Samachar*" is published in seven Indian languages;

(b) if so, the names of languages and the number of copies of the Sainik Samachar published in each of them;

(c) whether Bengalee is one of the languages in which the paper is not published;

(d) if so, whether Government would consider printing the newspaper under reference in Bengalee also in view of the fact that Bengalee servicemen in India's Armed Forces, generally speaking, do not know any language other than Bengalee; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) Sainik Samachar, a pictorial weekly of the Armed Forces, is at present published in nine languages.

(b) The names of languages and the number of copies printed in each of them are as follows :—

Sl. No.	Language	No. of copies (as per print order for the issue dated 16-2-1969)
1.	English	4,332
2.	Hindi	9,669
3.	Gorkhali	483
4.	Marathi	1,773
5.	Punjabi	3,797
6.	Urdu	819
7.	Telugu	504
8.	Tamil	1,061
9.	Malayalam	2,486

(c) to (e). The question of publishing the journal in Bengali and also in some other Indian languages in which it is not being printed at present, is under consideration.

Arvankadu Cordite Factory

274. SHRI K. RAMANI:
SHRIMATI SUSEELA GOPALAN:
SHRI NAMBIAR:
SHRI UMANATH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a large number of workers of Arvankadu Cordite Factory at Nilgiri Hills were dismissed for participating in the strike on the 19th September, 1968;

(b) if so, the total number of workers so dismissed;

(c) whether Government have received representation for reconsideration of their cases; and

(d) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L.N. MISHRA): (a) and (b). No worker has been dismissed. However, the services of 134 temporary employees were terminated in accordance with their terms and conditions of employment.

(c) Yes, Sir. Representations from a number of employees have been received.

(d) The representations are under consideration.

P. M.'s B. B. C. Interview About East African Indians

275. SHRI D. N. PATODIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the "*Hindustan Times*", dated the 10th January, 1969 where the Prime Minister is reported to have stated in a TV interview

with BBC that she did not know whether the British citizens of Indian ancestory forced out of East Africa would be welcomed in India;

(b) whether the above statement of the Prime Minister means that India would, under no circumstances accept such migrants even if they are refused entry in England; and

(c) if not, what is the import of the Prime Minister's above statement ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Government have seen the press report. Prime Minister did not make the alleged statement during her interview with BBC Television. She stated that each case of British citizen of Indian ancestory would have to be considered individually. She also stated that she had sympathy for their problems.

(b) and (c). Do not arise.

Aid from Pak and China to Nagas.

276. SHRI D. N. PATODIA:
SHRI N. R. LASKAR:
SHRI R. BARUA:
SHRI PRAKASH VIR SHASTRI:
SHRI RAM SWARUP VIDYARTHI:
SHRI BHARAT SINGH CHAUHAN:
SHRI BAL RAJ MADHOK:
SHRI NARAIN SWARUP SHARMA:
SHRI OM PRAKASH TYAGI:
SHRI RANJIT SINGH:
SHRI HARDYAL DEVGUN:
SHRI D. C. SHARMA:
SHRI BENI SHANKER SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the rebel Naga leaders despite their earlier assurances continue to get supplies of arms from Pakistan and China;

(b) whether it is also a fact that despatch of rebel Nagas for training to these countries are still continuing;

(c) if so, whether Government consider it desirable to pursue the policy of conciliation towards the rebel Nagas; and

(d) if not, what changes in Government policies towards the rebel Nagas are envisaged?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b). The Underground Nagas have not yet abandoned their efforts to seek arms aid and receive training from China and Pakistan and have been attempting to send batches of men to these countries for this purpose, though their efforts in this direction have been frustrated by our Security Forces in recent months.

(c) and (d). The Underground Nagas constitute a law and order problem; the State Government and the Security Forces operating in that area are taking all possible measures to protect the peace-loving Nagas from the depredations of the Underground. All unlawful activities of the Underground are being dealt with firmly. The Naga people have elected to power the party which is entirely in favour of the arrangements arrived at with the Naga leaders in 1960, under which the State of Nagaland was constituted.

Kidnapping of Indian Girl by Hanoi Consulate Official In Delhi

278. DR. MAHADEVA PRASAD:
SHRI R. V. NAIK:
SHRI K. P. SINGH DEO:
SHRI S. K. TAPURIAH:
SHRI GADILINGANA GOWD:
SHRI KANWAR LAL GUPTA:
SHRI C. C. DESAI:
SHRI HUKAM CHAND KACHWAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that an Indian

girl was kidnapped by Hanoi Consulate official in New Delhi recently; and

(b) if so, the reaction of Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The Government of India has no information to this effect.

(b) Does not arise.

A. I. R. Station for Gorakhpur

279. DR. MAHADEVA PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a Radio Station has been sanctioned for Gorakhpur; and

(b) if so, the progress made upto-date in its installation?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION, BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) Site for installation of the transmitter has been acquired and construction work is likely to commence soon. Steps to secure land for construction of studio building are under way.

Communal Writings in Newspapers

280. SHRI N. K. SANGHI:
SHRI BIBHUTI MISHRA:
SHRI B.K. DASCHOWDHURY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government propose to create a suitable machinery to scrutinise the Newspapers and periodicals containing communal writings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION, BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b). Scrutiny of communal writings in the newspapers and periodicals in various languages is already being done by the Press Information Bureau, and the Chief Press Adviser's organisation.

Unemployment Problem Of Technicians And Post-Graduates

281. SHRI YAMUNA PRASAD MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission have considered the growing unemployment problem amongst the technicians and post-graduates in the country;

(b) if so, the schemes formulated for inclusion in the Fourth Five Year Plan in this regard;

(c) whether the implications of the 'technological dilemma' and the 'Japanese way' referred to in the speech of the Deputy Chairman, Planning Commission in November last, have been studied; and

(d) if so, Governments' reaction thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The schemes to be included in the Fourth-Five Year Plan are under consideration.

(c) and (d). These are being studied. While there is scope in India for the adoption of an intermediate type of technology, a considerable amount of research has to go into its adaptation.

'अंडर ट्वेंटी फाइव' के अन्तर्गत वार्ता का प्रसारण

282. **श्री विभूति मिश्र** : क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि;

(क) क्या यह सच है कि जनवरी, 1969 में आकाशवाणी के दिल्ली 'ख' केन्द्र से 'ग्रंडर ट्वेंटी फाइव' वार्ता प्रसारित की गई थी;

(ख) यदि हां, तो क्या यह भी सच है कि उक्त वार्ता में जिन दो युवकों ने भाग लिया था उनकी आयु 25 वर्ष से अधिक थी; और

(ग) यदि हां, तो उक्त युवकों को वार्ता में क्यों भाग लेने दिया गया था ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल):

(क) जनवरी, 1969 में दिल्ली केन्द्र से "ग्रंडर ट्वेंटी फाइव" नामक दो कार्यक्रम प्रसारित किए गए थे, वार्ता नहीं।

(ख) इन दोनों कार्यक्रमों में भाग लेने वाले मोडरेटरों को छोड़ कर विद्यार्थी थे। विश्वास किया जाता है कि उनकी आयु 25 साल से कम थी। भाग लेने वाले विभिन्न व्यक्तियों की ठीक आयु के बारे में जानकारी एकत्र की जा रही है और यथासमय सदन की मेज पर रख दी जाएगी।

(ग) फ़िलहाल सवाल नहीं उठता।

Industrial Projects in the Central Public Sector

283. SHRI P.C. ADICHAN:
SHRI VISWANATHA MENON:
SHRI B. K. MODAK:
SHRI A. K. GOPALAN:
SHRI UMANATH:

Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has ruled out almost all new industrial projects in the Central public sector during the Fourth Five Year Plan, excepting the projects for fertilisers;

(b) if so, the reasons therefor and the major projects dropped or postponed in the light of this decision;

(c) the main proposals/projects including those relating to fertilizers to be implemented in the Central public sector during the Fourth Plan period?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

(c) The programmes and projects for the Fourth Plan are yet to be finalised.

Squeeze on Indian Settlers in Zambia

284. SHRI BALRAJ MADHOK:
SHRI OM PRAKASH TYAGI:
SHRI RAM SWARUP VIDYARTHI:
SHRI NARAIN SWARUP SHARMA:
SHRI M.L. SONDHI:
SHR R.K. SINHA:
SHRI D.C. SHARMA:
SHRI SAMAR GUHA:
SHRI SURENDRANATH DWIVEDY
SHRI SRADHAKAR SUPKAR:
SHRI DINKAR DESAI:
SHRI K. LAKKAPPA.
SHRI S. KUNDU:
SHRI NARENDRA KUMAR SALVE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Zambia has also started the operation of squeezing out of the settlers of Indian or Asian origin on the model of Kenya;

(b) if so, the number of such person affected thereby; and

(c) the steps Government have taken to safeguard the interests of Indian settlers there?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) According to the economic reform policy of the Zambian Government announced in April, 1968, trade licences were not to be renewed after 31st December, 1968, to non-Zambians, except in certain specified areas and for some specified goods.

(b) According to reports received from our High Commission approximately 700 heads of families—all of them holding British passports-are likely to be affected.

(c) As nearly all the persons affected are British citizens the responsibility for safeguarding their interests rests primarily on the Government of the United Kingdom.

Politicians as Heads of Indian Missions

285. SHRI SITARAM KESRI:
SHRI R.K. AMIN:
SHRI PARKASH VIR SHASTRI:
SHRI S. R. DAMANI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there is a lot of discontentment amongst the officers of the Indian Foreign Service over the policy of appointment of Politicians as Heads of missions abroad;

(b) whether any representation has been received by Government from the I.F.S. Officers in this regard; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) No, Sir. There has been no indication of any such discontentment.

(b) No, Sir.

(c) Does not arise.

फिल्म वित्त निगम

286. **श्री वेवेन सेन :** क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फिल्म वित्त निगम के धन का उपयोग कला के स्तर को ऊंचा उठाने अथवा धन अर्जित करने के लिये किया जा रहा है और उक्त निगम ने अब तक कितनी फिल्मों को अनुदान दिये हैं;

(ख) क्या यह सच है कि जिन फिल्मों के लिये धन राशि दी गयी थी उन को न कोई अतिरिक्त आय हुई है और न ही उनकी कला का स्तर ही ऊंचा हुआ है; और

(ग) यदि हां, तो सरकार घाटे पर चल रहे इस कारोबार को क्यों कर रही है और इस बारे में और क्या कार्यवाही करने का सरकार का विचार है?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) फिल्म वित्त निगम की निधि का उपयोग स्तर और श्रेणी की सोद्देश्य फिल्मों के निर्माण के लिए धन देने के लिए किया जा रहा है ताकि निगम के मेमोरंडम आफ एसोसिएशन में दिए गए उद्देश्यों और कारणों के अनुसार, फिल्मों का स्तर ऊंचा हो। ऋण मंजूर करते समय इस बात का पूरा ध्यान रखा जाता है कि ऋण ब्याज सहित वसूल हो जाये। निगम ने अपनी स्थापना अर्थात् मार्च, 1960 से लेकर 31 जनवरी, 1969 तक 63 फिल्मों को ऋण दिए थे।

(ख) यह सही नहीं है कि निगम ने जिन फिल्मों को धन दिया है उन्हें न तो अतिरिक्त आय हुई है और न ही उनकी कला का स्तर ऊंचा हुआ है। रिलीज हुई

कुल फिल्मों में से आधी फिल्मों से ब्याज सहित पूरा ऋण वसूल कर लिया गया है, और रिलीज़ हुई कुल फिल्मों में से लगभग आधी फिल्मों को उनके विषय, मूल्य और कलात्मक श्रेष्ठता के कारण पुरस्कार, इनाम, श्रेष्ठता प्रमाण-पत्र, राष्ट्रीय-अन्तर्राष्ट्रीय मान्यता मिली है या उन्हें मनोरंजन कर से छूट दी गई है।

(ग) निगम को पूंजी लगाने की दृष्टि से ही नहीं देखा जा सकता। इसका प्रेरणात्मक काम अधिक महत्वपूर्ण है, जो कई कारणों से हुए आरंभिक नुकसानों के बावजूद भी महत्वपूर्ण हैं। तथापि, ये प्रयत्न किए जा रहे हैं कि अधूरी फिल्में पूरी हो जाएं, निर्मित फिल्में खुले स्थानों में पूरी तरह से प्रदर्शित हों और जहां सम्भव हो उचित कानूनी कदमों द्वारा बकाया राशि वसूल हो जाए।

Persons Resigning from Factory at Koraput

287. SHRI DEVEN SEN: Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that highly qualified personnel are resigning from the factory at Koraput;

(b) if so, the number of persons who have resigned with their respective designations;

(c) the reasons for such resignations; and

(d) the steps taken to prevent such resignations?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L.N. MISHRA):

(a) to (c). Information about resignation from Koraput Division during the last three years is given below:

	1966	1967	1968 (Up to 15.12.68)
Technical			
Rs. 350-600	1	2	2
Rs. 500-860	2	1	-
Rs. 700-1250	1	-	1
Rs. 1600-2000	-	-	1
Managerial			
Rs. 350-600	2	4	2
Rs. 700-1250	-	1	-
Total:	6	8	6

One resignation was on grounds of health and the others were for personal reasons.

(d) Since there have been no large scale resignations no special steps appear to be called for.

कानपुर में विमान निर्माण कारखाना

288. श्री देवेन सेन : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) कानपुर में बनाये जा रहे विमानों में कितने प्रतिशत विदेशी पुर्जे लगाये जाते हैं;

(ख) क्या सरकार इन विमानों के शत प्रतिशत पुर्जों का आयात करती है और उन्हें वहां पर केवल जोड़ा जाता है किन्तु जनता को बताया जाता है कि ये विमान भारत में बनाये गये हैं : और

(ग) बंगलौर में कितने पुर्जे बनाये जाते हैं और कितने पुर्जे कानपुर स्थित विमान निर्माण कारखानों द्वारा प्रयोग किये जाते हैं और कितने पुर्जों का निर्यात किया जाता है?

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री मं० रं० कृष्ण) : (क) और (ख) : यह सच नहीं है कि एच० एस० 748 विमान के शत प्रतिशत

अंश आयात किए जाते हैं और उन्हें कानपुर में केवल संयोजित किया जाता है। कानपुर में एच० एस० 748 विमान के एयरफ्रेम का निर्माण प्रावस्थाओं में हस्तगत किया गया है। पहली प्रावस्था कि जिसके लिए सभी अंश आयात किए जाते थे, पहले से सम्पूर्ण हो चुकी है। दूसरी प्रावस्था में कानपुर में कई अंशों का निर्माण हस्तगत किया गया था, और इस प्रावस्था में निर्मित किए गए कुछ विमान वितरित कर भी दिए गए हैं। इस प्रावस्था में विमान की कुल लागत के विरुद्ध आयात मदें 54 प्रतिशत थीं।

(ग) कानपुर में निर्मित एच० एस० 748 विमान डार्ट आरू० डी० ए० 7 इंजनों से सज्जित किए गए हैं जो एच० ए० एल० के बंगलौर डिवीज़न द्वारा निर्मित और सप्लाई किए जाते हैं। इस विमान के किसी और अंश का निर्माण बंगलौर में नहीं किया जाता। बंगलौर डिवीज़न ने अब तक 119000 पौंड की लागत के इंजन और इंजन के अंश निर्यात किए हैं।

Settlement of Kenya Indians in India

289. SHRI DEVEN SEN:
SHRI GEORGE FERNANDES:
SHRI SHRI CHAND GOYAL:
SHRI D.C. SHARMA:
SHRI D.N. PATODIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Kenya Indians holding British passports have sent a representation to government expressing their desire to settle in India;

(b) if so, Government's reaction in the matter;

(c) whether they have also urged to consider helping financially Asians displaced by Kenya Laws to enable them to emigrate to India instead of to Britain;

(d) if so, the reaction of Britain to this request of the Kenya Indians and Government's attitude in the matter; and

(e) the total number of Kenya Indians holding British passports?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b), Yes, Sir. Arrangements have already been made with the British Government with regard to resettlement of persons of Indian origin holding British passports resident in Kenya, who are compelled to leave Kenya and may wish to come to India.

(c) A proposal has been received to this effect. Some more details are awaited before consideration is given to it by the Government.

(d) The Government of India are not aware of this.

(e) The number of British passport holders of Asian origin in Kenya is estimated to be between 60,000 to 80,000.

Demolition of Towers in Fazilka Sector

290. SHRI GADILINGANA GOWD:
SHRI RAGHUVIR SINGH SHASTRI:
SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI HARDAYAL DEVGUN:
SHRI D.C. SHARMA:
SHRI BENI SHANKAR SHARMA:
SHRI ONKAR SINGH
SHRI HUKAM CHAND KACHWAI:
SHRI BABURAO PATEL:
SHRI NERENDRA SINGH MAHIDA:
SHRIMATI ILA PALCHOUDHURY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that an agreement was entered into with Pakistan in 1961 according to which the observation

towers and pickets constructed in the Fazilka sector were to be demolished;

(b) whether it is also a fact that Pakistan has not demolished these towers and pickets so far; and

(c) if so, the reasons therefor and the steps taken by Government to get those towers and pickets demolished?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c). Under the agreement Pakistan was to demolish five towers within the 150 yard limit of the Punjab-West Pakistan border. They demolished only two of them.

Pakitsan's failure to implement the agreement was subject of protest notes lodged with the Government of Pakistan during 1962 and 1963. During the 1965 conflict. our forces demolished two more of those towers. One still remains standing.

Picking up signals of Apollo-8

291. SHRI GADILINGANA GOWD: Will the PRIME MINISTER be pleased to state:

(a) whether India's space observatory was able to pick up the signals sent by Apollo-8; and

(b) if so, to what extent?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GNADHI): (a) No, Sir.

(b) Does not arise.

Infiltration of Chinese in Nagaland

292. SHRI GADILINGANA GOWD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a few Chinese have entered into India along with the underground Nagas and are residing in Nagaland and Assam;

(b) if so, the details thereof; and

(c) the reaction taken by Government against such infiltration ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) No, Sir.

(b) and (c). Do not arise.

Labour Newspapers

293. SHRI GADILINGANA GOWD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of newspapers/weeklies/fortnightlies published in the country pertaining to labour and their cause;

(b) the names of the trade unions to which they pertain;

(c) the names of States from where they are published;

(d) whether Government received any complaint in respect of their anti-labour activities and the misrepresentation of Indian labour in International eyes; and

(e) if so, the details thereof and the action being taken by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) The requisite information, as available in the records of Registrar of Newspapers for India, is given below :—

Weeklies	— 23
Fortnightlies	— 41
Monthlies	—111
Others	— 14
Total :	189

(b) and (c). Information is being compiled and will be laid on the Table of the House shortly.

(d) No, Sir.

(e) Does not arise.

Talks With Nagas

294. SHRI CHINTAMANI PANIGRAHI:
SHRI HUKAM CHAND KACHWAI:
SHRI GEORGE FERNANDES:
SHRI VALMIKI CHOWDHRY:
SHRI RAGHUVIR SINGH SHASTRI:
SHRI OM PRAKASH TYAGI:
SHRI NARAIN SWARUP SHARMA:
SHRI RAMSWARUP VIDYARTHI:
SHRIMATI ILA PALCHOUDHURI:
SHRI P. C. ADICHAN:
SHRI HIMATSINGKA:
SHRI S. K. TAPURIAH:
SHRI S. S. KOTHARI:
SHRI ONKAR LAL BERWA:
SHRI N. R. LASKAR:
SHRI CHENGALRAYA NAIDU:
SHRI MEETHA LAL MEENA:
SHRI P. K. DEO:
SHRI D. N. DEO:
SHRI R. K. AMIN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any of the underground Naga factions have expressed their desire to resume talks with Government;

(b) if so, which of them and what is the status of their leaders; and

(c) Government's reaction to their requests to hold talks ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b). The House will recall that in August 1968, the Naga Public Conference had passed a resolution suggesting the resumption of talks between the Government of India and the Naga National Council in association with Naga leaders of Public Confidence.

Government have recently received a communication from the leaders of the so-called Zungti faction of the Underground seeking resumption of talks,

(c) Government are of the view that a settlement of the Naga problem was reached with Naga leaders in 1960 and, in the present context, there is no scope for further talks. The Government of India intend lending full support to the lawfully constituted Government of Nagaland to enforce law and order in the State.

Aircraft Industry

295. SHRI S. K. TAPURIAH: Will the Minister of DEFENCE be pleased to state:

(a) whether the Aircraft Industry in India has made any plans for the development of combat aircraft;

(b) if so, the names of foreign manufacturers with whom collaboration or know-how agreements have been made or are being negotiated; and

(c) whether there is any proposal to bring all the Research Sections of aircraft industry under one unit to expedite the plan ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) There are plans for the development of a combat aircraft in the country.

(b) No foreign collaboration is proposed to be sought for the development of this aircraft.

(c) The only unit in the country at present engaged in the design and development of aircraft is the Hindustan Aeronautics Ltd., Bangalore Division. No question of merger arises though all available facilities in the country would be made use of.

Centralisation of Government Publicity

296. SHRI S. K. TAPURIAH:
SHRI CHENGALRAYA NAIDU:

SHRI HARDAYAL DEVGUN:
SHRI P. C. ADICHAN:
SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI D. C. SHARMA:
SHRI BENI SHANKER SHARMA
SHRI VALMIKI CHOUDHURY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a scheme to centralise Government publicity both at the Centre and in the States;

(b) if so, the details thereof; and

(c) the steps taken for implementing the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (c). At the recent Zonal Conferences with the State Information Ministers, a view was expressed that all publicity outfits of the Central and State Governments should be centralized in the respective Information Departments in the interest of economy of expenditure and avoidance of duplication and wastage of effort. This recommendation will be processed by the Central and State Governments in due course.

Naval Training Institute at Chilka

297. SHRI SRADHAKAR SUPAKAR: Will the Minister of DEFENCE be pleased to refer to the reply given to starred Question No. 232 on the 20th November, 1968 and state:

(a) whether the report of the Naval Board regarding the establishment of a Naval Training Institute at Chilka lake in Orissa has been considered by Government; and

(b) the date by which the proposed training institute is likely to be established?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) The proposal based on the report of the Board is still under consideration.

(b) It is not possible to indicate the date at this stage.

Government Stores

298. SHRI M. L. SONDHI : Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that some officers of MES at Ferozepore are utilising Government stores and property for private purposes;

(b) if so, whether Government propose to hold an enquiry into the matter; and

(c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). Government are not aware that some officers of the MES at Ferozepore are utilising Government stores and property for private purposes. An anonymous communication, however, been received on 31st December, 1968 and is being looked into.

Passport Forms

299. SHRI M. L. SONDHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that passport forms are not available in Delhi office; and

(b) if so, the steps Government have taken to make these forms available to the intending visitors to Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) No, Sir. There is no dearth of application forms for India-Pakistan passports in the Delhi Passport Office.

(b) Does not arise.

Electric Computer in the Planning Commission

300. SHRI SHASHI BHUSHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the electronic computer installed in the computer centre of the Planning Commission which is being operated at an annual expenditure of a few lakhs of rupees is not being utilised to its fullest capacity; and

(b) if so, the measures taken by Government to derive full advantage of this fast data processing device?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) No.

(b) Does not arise.

Problem of Regional Imbalances

301. SHRI N. K. SOMANI:
SHRI K. SURYANARAYANA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that as a result of discussions held at the National Development Council and the Planning Commission, two official working groups have been appointed to study the problem of regional imbalances;

(b) whether the reports of these working groups have been received and finalised; and

(c) the steps likely to be taken by Government in the direction of removing regional imbalances?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) The reports are expected to be received shortly.

(c) Further steps required in this regard would be considered after the receipt of the reports.

Repatriates From Ceylon

302. SHRI RANJIT SINGH :
SHRI BAL RAJ MADHOK :
SHRI HARDAYAL DEVGUN :
SHRI D. C. SHARMA :
SHRI BENI SHANKER SHARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of repatriates from Ceylon who have arrived in India so far ;

(b) whether any phased programme has been chalked out for their repatriation ; and

(c) the arrangements made to rehabilitate them ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) The number of repatriates from Ceylon who have arrived in India to the end of October 1968 is about 6500.

(b) No phased programme has been chalked out for the repatriation of Indian nationals from Ceylon.

(c) A statement of rehabilitation assistance sanctioned by the Department of Rehabilitation for the repatriates from Ceylon is laid on the Table of the House.

Statement

(1) Loans will be given for trade and business purposes upto a ceiling of Rs. 5,000/—per family.

(2) Priority has been recorded to repatriates from Ceylon for appointment under the Central Government through the Employment Exchanges.

(3) The Upper age limit has been relaxed to 45 years (50 years for Scheduled Castes and Scheduled Tribes) for appointment under the Central Government through the Employment Exchanges.

(4) The upper age limit has been relaxed by 3 years and fee concessions have also been granted in respect of appointments made through the competitive examinations held by the Union Public Service Commission.

(5) The Governments of Madras, Andhra Pradesh and Kerala have granted similar age and fee concessions for employment to the posts and services in their states. Other state Governments have also been requested to take action on similar lines

(6) Special Employments Liaison Officers, appointed at Visakhpatnam and Madras, will render employment assistance to repatriates.

(7) Loans assistance will be given for purchasing plots and construction of houses to the repatriates, who settled in non-agricultural and agricultural occupations, as under :

	Urban areas Rs.	Rural areas Rs.
(a) Cost of plot	600 (loan)	200 (loan)
(b) Cost of Construction of house.	2,000 (loan)	1,250 (loan Grant)
(c) Development of land	1,500 (loan)	600 ,,
(d) For business premises	500 (loan)	200 (loan)
	4,600	2,250

(8) A book grant, ranging from Rs. 5/- to Rs. 100/- per annum will be sanctioned to the children of repatriates studying in schools and colleges for purchasing books. Stipends, ranging from Rs. 40/- to Rs. 60/- per month may also be sanctioned to students studying in High schools and Colleges provided the student is staying in a hostel away from parents and their income is less than Rs. 250/- per month, subject to ascertain stipulations regarding marks obtained by the students.

(9) The agriculturist repatriates allotted land may be given a loan for purchasing bullocks, seeds, fertilizers etc. as under.

(b) An additional loan of Rs. 165/- may be given for fertilizers in those cases where the land allotted to the repatriates is deficient in Nitrogen, Phosphates and Potash.

(10) The following schemes have been sanctioned by the Department of Rehabilitation.

Items	Ceiling per family
(a) (i) For a pair of bullocks	550/-
(ii) For seeds and fertilizers	125/-
(iii) For agricultural implements	175/-
	850/-

State	Name of Scheme	Cost (Rs. in lakhs)
Tamil Nadu	Nilgiris Tea Plantations Scheme	92.71
	Coconut Plantations scheme	3.60
Mysore	Sullia Rubber Plantations scheme	275.13
Andaman & Nicobaer Islands.	Rubber Plantation in Katchal Island	450.00

First Defence Plan

303. SHRI RANJIT SINGH :
SHRI BAL RAJ MADHOK :
SHRI HARDAYAL DEVGUN :
SHRI D. C. SHARMA :
SHRI BENI SHANKER SHARMA:

Will the Minister of DEFENCE be pleased to state :

(a) whether a review has been made of the performance of the first Defence Plan (1964—68) ;

(b) if so, the progress made in the field of defence during the period ; and

(c) how far the country has become self-reliant in matters of defence ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir. The performance under the Defence Plan (1964—69) has been reviewed from time to time.

(b) Modernisation and re-equipment of the Armed Forces is a continuing process and has generally proceeded according to the plan.

(c) Our aim is to have a self-sufficient production base. This is a continuous process and more and more items are being added for indigenous development and production. Production in civil industries is also encouraged by giving them technical guidance and special assistance in the procurement of materials. We have, however, still to depend on foreign sources for non ferrous metals, some special steels and alloys and sophisticated components in the field of electronics, aeronautics and instrumentation, and in these fields efforts are being made to achieve increasing self-sufficiency with the assistance of the developing industrial base in the country.

Staff attached to Indian Embassy in U.A.R. knowing Foreign Languages

304. SHRI BENI SHANKER SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the total number of staff attached is to the Indian Embassy in U.A.R. and how many of them are conversant with Arabi or French or both the languages ; and

(b) the number of Press Attaches attached to the said Embassy and how many of them know both or either of the above languages?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) and (b). Information is being collected and will be laid on the Table of the House.

Publicity Section of the Indian High Commission in U.K.

305. SHRI M. N. REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that during her recent visit to U. K. to attend the Commonwealth Prime Ministers' Conference her address to the Indian students was marred by this ugly note of dissent due to their having formed poor impression of the country's performance in all the fields through the foreign media of information ;

(b) if so, whether this impression tells upon the lack of initiative on the part of the Indian High Commission to counteract the distorted picture shown by the foreign publicity media ; and

(c) the steps now being taken to strengthen the publicity section of the Indian High Commission so that they might effectively function in the matter of giving true image of the country ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

Behaviour of Indian Emigrants to U. K.

306. SHRI M. N. REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that on account of the undignified and unmannerly acts of behaviour by the emigrants from India to U. K. from time to time, the image of country has been badly depicted resulting in lowering of country's prestige;

(b) whether the High Commission in London have made any survey over the matter;

(c) what types of controls and checks are exercised by the High Commission on these emigrants so as to avoid recurrence of such acts of misbehaviour; and

(d) how many of the emigrants have been deported as a result of their misdemeanour during the last four years?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) It is not correct to say that the Indian emigrants as a whole or even most of them behaved in an unmannerly and undignified manner.

(b) No survey has been carried out.

(c) No checks are enforceable on immigrants by our High Commission. However the High Commission endeavour to advice them suitably.

(d) There was only one case of deportation to India on account of bad behaviour in 1968.

Institute of Mass Communication in Delhi

307. SHRI M. N. REDDY: Will the Minister of INFORMATION & BROAD CASTING be pleased to state:

(a) the extent to which the Institute of Mass Communication in Delhi has been effectively functioning from the point of accruing tangible results and benefits to the people;

(b) the quantum of grants it receives from the foreign foundation and the Government of India; and

(c) how the grants are effectively utilised since its inception detailing separately expenditure incurred by way of staff publicity, buildings, T. A. & D. A. and other major heads?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (c). A statement is laid on the Table of the House. [*Placed in Library. See* No. LT—27/69]

Attempted entry of an Indian Boy into U. K. in the Guise of a Girl

308. SHRI MAYAVAN: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4983 on the 18th November, 1968 and state:

(a) whether the matter regarding an Indian boy's attempt to enter U. K. in the disguise of a girl has since been looked into;

(b) if so, the result thereof;

(c) whether Government have received any official communication in this regard from the Government of U. K.; and

(d) if so, the broad details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) to (d). The matter is still under investigation and a report will be laid on the Table of the House.

Firms Licensed to Manufacture T. V. Sets

309. SHRI MAYAVAN:
SHRI GEORGE FERNANDES:

Will the Minister of DEFENCE be pleased to state:

(a) the number of firms licensed to manufacture TV sets;

(b) their annual capacity;

(c) the probable time by which India made sets are likely to be available in the market; and

(d) the approximate price of these sets?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). Two large scale firms have been licensed to manufacture 10,000 TV sets per annum each. Two consortia of Small Scale firms are setting up capacity for manufacture of 5,000 sets per annum each. One of the two large scale firms has commenced production and their sets are in the market. Besides these four units, Central Electronics Engineering Research Institute (CEERI); Pilani is also manufacturing 1,000 TV sets on a pilot plant basis.

(d) CEERI, Pilani have priced their 23" screen set at Rs. 1500 and the 19" screen set at Rs. 1350/-. The firm which has gone into production has announced Rs. 1900/- as the price of the 23" screen set.

Suggestions by the Late Prime Minister to the Planning Commission regarding Unemployment

311. SHRI SHASHI BHUSHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the late Prime Minister had given a number of suggestions to the Planning Commission in 1957 to remove unemployment in the country;

(b) if so, whether in view of the growing uneployment in the country, Government have re-examined those suggestions and adopted remedial measures suggested by the late Prime Minister; and

(c) if so, the nature thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) The late Prime Minister Shri Jawaharlal Nehru, in his capacity as Chairman of the Planning Commission had, from time to time, made various suggestions including those relevant to the problem of employment. These have been incorporated in the successive Five Year Plan documents.

(b) and (c). Government have been keeping a close watch on the employment situation and taking suitable remedial measures from time to time.

Reorganisation of Planning Commission

312. SHRI SHASHI BHUSHAN : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an Internal Reorganisation Committee which was set up to implement the Report of the Administrative Reforms Commission on reorganisation of Planning Commission, has still not finalised its recommendations ; and

(b) when Government propose to take final action on the recommendations of the Administrative Reforms Commission in this regard ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) An Internal Reorganisation Committee was set up in the Planning Commission to review the working and staffing of the Commission's office and make recommendations for short-term and long-term reorganisation having regard to the Report of the Administrative Reforms Commission on the Machinery for Planning. The Committee submitted its interim Report last year and its final Report is awaited.

(b) Action on certain recommendations of the Administrative Reforms Commission regarding the organisation and staffing of the Planning Commission has already been taken, while action on the other recommendations which are being examined by the Internal Reorganisation Committee will be taken after the final Report of the Committee is received.

Refusal of Licences to Indian Traders in Kenya and Malawi

313. SHRI SAMAR GUHA :
SHRI SURENDRANATH DWIVEDY :
SHRI DINKAR DESAI :
SHRI K. LAKKAPPA :
SHRI S. KUNDU :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Indian Trading Community in Kenya and Malawi have been refused licence to trade in these countries ;

(b) if so, whether Government have taken any steps to meet the situation and assist the Indian Trading Community ; and

(c) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) As far as Kenya is concerned, on December 31, 1968, the Government of Kenya announced the withdrawal of trade licences for people who are not Kenya citizens. According to this announcement nearly 3,000 licensees will be affected in the first half of 1969. Notices have already been served on 700 of such licensees. No such measures have been taken by the Government of Malawi so far.

(b) and (c). Since the affected persons in Kenya are British citizens, they are the responsibility of the British Government. As far as U.K. citizens of Indian origin in Kenya are concerned, arrangements have already been made between the Government of India and the United Kingdom with regard to the resettlement of those who may be compelled to leave Kenya and may wish to come to India.

News About Apollo-8's Landing

314. SHRI SAMAR GUHA :
SHRI SURENDRANATH DWIVEDY :
SHRI DINAKAR DESAI
SHRI K. LAKKAPPA :
SHRI S. KUNDU :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the All India Radio did not give the news about Apollo-8' s landing at the right time; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No, Sir.

(b) Does not arise.

Birlas Visit to Ethiopia

315. SHRI SURENDRANATH DWIVEDY :
SHRI K. LAKKAPPA :
SHRI SAMAR GUHA :
SHRI J. AHMED :
SHRI S. KUNDU :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Sarvashri G. D. Birla, B. K. Birla and A. V. Birla recently visited Ethiopia and held discussions with the Ministers of Ethiopian Government on the economic co-operation between the two countries ; and

(b) if so, whether Government had given them the necessary authority to discuss the country's economic situation and give assurances of economic assistance to Ethiopian Government ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The Birlas are already operating some joint industrial ventures in Ethiopia. Government were informed that Sarvashri G.D. Birla, B.K. Birla and A.V. Birla had recently visited Ethiopia on an invitation from the Imperial Ethiopian Government and that while in Ethiopia they discussed, in their private capacities, the possibilities of further collaboration in the industrial field.

(b) Does not arise.

मार्लबोरो हाउस के सामने प्रदर्शन

316. **श्री ओंकार सिंह :**
श्री हुकमचन्द कछवाय :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जनवरी, 1969 में प्रधान मंत्री की इंगलैंड की यात्रा के दौरान जब वह मालबोरो हाउस पहुंचीं, तो उनके सामने एक प्रदर्शन किया गया था; और

(ख) यदि हां, तो उसके क्या कारण थे और इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह): (क) और (ख). राष्ट्रमंडल प्रधान मंत्री सम्मेलन के समय मार्लबोरो हाउस के बाहर प्रदर्शनकारियों के छोटे-छोटे दल थे। ये प्रदर्शन शान्तिपूर्ण थे, अलग-अलग दलों ने किए थे और तरह-तरह की समस्याओं को लेकर किए थे जिनमें बियाफा के समर्थन से लेकर कीटाणु युद्ध पर प्रतिबंध लगाने तक के मसले शामिल थे। कुछ प्रदर्शनकारियों के पास ऐसी तख्तियां भी थीं जिन पर काश्मीर में जनमत संग्रह की मांग की गयी थी। भारत सरकार की ओर से किसी कार्रवाई की जरूरत नहीं है।

चीन और तिब्बत में भारतीय सम्पत्ति की क्षति

317. **श्री ओंकार सिंह :**
श्री हुकमचन्द कछवाय :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों में चीनी नागरिकों द्वारा किये गये प्रदर्शनों, घेराओं तथा अन्य हिंसात्मक घटनाओं के परिणामस्वरूप चीन और तिब्बत में कितनी भारतीय सम्पत्ति की क्षति हुई;

(ख) उक्त अवधि में भारतीय सम्पत्ति को कितनी बार क्षति पहुंचाई गई; और

(ग) उक्त हानि के लिये भारत सरकार ने चीन सरकार से कितनी धनराशि के मुआवजे की मांग की थी और चीन ने वास्तव में कितनी धनराशि का भुगतान किया ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) और (ख). 1962 में ल्हासा और शंघाई से अपने प्रधान कोंसलावास और तिब्बत से व्यापार अभिकरण हटा लेने के बाद, चीन में पीकिंग के बाहर वारदातों की संख्या भारतीय सम्पत्ति को होने वाले नुकसान के बारे में ठीक-ठीक जानकारी प्राप्त करने का कोई साधन नहीं है। पीकिंग में जून, 1967 में सिर्फ एक वारदात हुई थी और इसकी वजह से भारतीय राजदूतावास को अनुमानतः 18,200 रुपये का नुकसान पहुंचा था।

(ग) चीनी प्राधिकारियों ने पीकिंग, शंघाई और तिब्बत में सरकारी सम्पत्तियों पर तथा शंघाई और त्येनत्सिन के पारसी धार्मिक संस्थानों पर एकतरफा तरीके से कब्जा कर लिया। लेकिन, चीन सरकार ने चीन में भारत सरकार की अधिग्रहीत सम्पत्ति के लिए मुआवज़ा देने की पेशकश की है। हमने चीनी प्राधिकारियों की इस मनमानी और ग़ैर-कानूनी कार्रवाई के खिलाफ़ विरोध प्रकट किया है और अपने हितों की सुरक्षा के लिए आगे कार्रवाई करने का अपना अधिकार सुरक्षित रखा है।

फिल्म वित्त निगम

318. **श्री हुकमचन्द कछवाय :** क्या **सूचना और प्रसारण मंत्री** यह बताने की कृपा करेंगे कि :

(क) फिल्म वित्त निगम ने फिल्म निर्माताओं को 1 जनवरी, 1962 से लेकर अब तक कुल कितना ऋण दिया है तथा यह ऋण कितने फिल्म निर्माताओं को दिया गया है;

(ख) उपर्युक्त तारीख से ऋण के लिए कितने आवेदन-पत्र प्राप्त हुए थे तथा कुल कितना ऋण मांगा गया था; और

(ग) निगम को उपर्युक्त तारीख से कुल कितना ब्याज मिला है तथा उसने अभी कितना ऋण वसूल करना है ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) 1 जनवरी, 1962 से लेकर 31 दिसम्बर, 1968 तक की अवधि के दौरान 60 फिल्मों के निर्माताओं को फिल्म वित्त निगम, बम्बई द्वारा 39,21,087 रुपये के ऋण दिए गए थे।

(ख) उक्त अवधि के दौरान 7,03,54,154 रुपए के ऋण के लिए 242 आवेदन-पत्र प्राप्त हुए थे।

(ग) उक्त अवधि के दौरान निगम ने ब्याज के रूप में 20,47,148 रुपए अर्जित किए और आरम्भ से 31 दिसम्बर, 1968 तक ब्याज सहित जो ऋण वसूल करना था उसकी राशि 76,07,795 रुपए थी। इसमें 12,66,089 रुपए की यह राशि शामिल नहीं है जो पहले ही बट्टे खाते में डाली जा चुकी है।

चीनी दूतावास द्वारा माओ प्रचार साहित्य का परिचालन

319. **श्री हुकम चंद कछवाय :** क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) चीनी दूतावास ने 18 जनवरी, 1966 से लेकर अब तक कितनी माओवादी प्रचार पुस्तकें तथा तत्संबंधी अन्य प्रचार सामग्री परिचालित की है;

(ख) क्या यह सच है कि चीनी दूतावास राजनयिक नियमों का उल्लंघन करते हुए समय-समय पर प्रचार के भिन्न-भिन्न तरीके अपनाता है; और

(ग) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) विभिन्न राजनयिक मिशन, जिनमें चीनी राजदूतावास भी शामिल है, कितनी प्रचार सामग्री आदि प्रचारित करते हैं, इसके आंकड़े सरकार नहीं रखती।

(ख) और (ग). जब भी चीनी राजदूतावास ने, प्रचार सामग्री को प्रचारित करने के मामले में राजनयिक मिशनों के लिए निर्धारित अनुदेशों का पालन नहीं किया है सरकार ने उचित रूप से उनका ध्यान आकर्षित किया है।

भारत तथा चीन के राजदूतों के बीच वार्ता

320. **श्री हुकम चन्द कछवाय :** क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नवम्बर तथा दिसम्बर, 1968 में फ्रांस में भारत तथा चीन के राजदूतों के बीच बातचीत हुई थी; और

(ख) यदि हां, तो इस वार्ता की विषय सामग्री क्या थी ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

Hindustan Aeronautics LTD.

321. SHRI INDRAJIT GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether the first MIG Engine to be delivered by Hindustan Aeronautics Ltd. on the 2nd January, 1969 was actually assembled in the U. S. S. R. and then imported;

(b) if so, whether the Koraput Plant is behind schedule in its target of indigenous assembly and output; and

(c) by when it is expected to go into full production from sub-assemblies?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) The first MIG engine which was received in an assembled but untested condition from USSR was stripped, examined, reassembled and tested by HAL, Koraput Division and delivered.

(b) The progress is broadly according to schedule.

(c) During 1969.

Propaganda by Pakistan

322. SHRI SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government been drawn to the statement made by President Ayub in which he has stated that 30 divisions strong India army which is capable of attacking Pakistan within a week's time;

(b) if so, whether such propaganda is directed against India with a view to divert the attention of the people of Pakistan from their movement for restoration of democracy in that Country; and

(c) if so, whether Government have made any protest against such tendentious propaganda indulged in by the President of Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The Government has seen press reports to this effect in the Pakistan press.

(b) It is difficult to define the reasons for making such incorrect statements. One reason for such propaganda could be to influence foreign governments to give more arms to Pakistan.

(c) No, Sir. It is not considered necessary to give importance to such allegations by protesting against them everytime they are made.

Flight Trials of UAR-300 Engines

323. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 2300 on the 27th November, 1968 and state:

(a) whether by now flight development trials of the U. A. R.—E 300 engines have been completed;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

(c) The E-300 engine is being developed by UAR Govt. The development of an engine of this type requires considerable time. The first two phases of flight trials of the E-3oo engines have been completed. The third phase of flight trials with reheat system is in progress.

Increase in Pak Airforce

324. SHRI S. S. KOTHARI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistan has considerably increased her air force since the Indo-Pak war;

(b) if so, what is her estimated strength and nature; and

(c) what countervailing steps Government have taken to augment the Indian air force ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). Yes, Sir. Pakistan has virtually doubled the number of combat aircraft.

(c) Government have taken note of Pakistan's build-up and have been taking suitable steps to augment the capability of the Indian Air Force.

अरब देशों से यहूदियों का प्रव्रजन

325. **श्री रामावतार शर्मा :** क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इसरायल ने अरब देशों में इस समय रह रहे सब यहूदियों के प्रव्रजन के लिए भारत सरकार से मध्यस्थ का कार्य करने का प्रस्ताव किया था ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या निर्णय किया है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह): (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Circulation of "Statesman" Calcutta

326. SHRI JYOTIRMOY BASU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether circulation of "Statesman" an English daily published from Calcutta, has gone down during the recent period;

(b) if so, to what extent;

(c) whether in view of the reduced circulation; the newsprint quota allotted for this paper will like-wise be reduced; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b). Information in regard to the circulation of the paper will be available when the Registrar of Newspapers receives the Annual Statement for the year ending 31st December, 1968, the

last date for the submission of which is 28th February, 1969.

(c) and (d). Do not arise at this stage. It may, however, be mentioned that when newsprint allocated to a newspaper, in accordance with the provisions of, and subject to the conditions laid down in the Public Notice issud by Government, is not fully utilised in any year, the unutilised quantity is adjusted against its entitlement during the next year.

Shifting of Part of Office of Director General of Ordnance Factories

327. SHRI JYOTIRMOY BASU: Will the MINISTER OF DEFENCE be pleased to state:

(a) whether it is a fact that the citizens Co-ordination Committee of Calcutta in their recent memorandum addressed to the West Bengal Governor, have urged Government to revise their decision to shift a part of the office of the Director General of Ordnance Factories from Calcutta to Kanpur;

(b) if so, what is the content of the said memorandum; and

(c) the action, if any, taken by Government on that memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L.N. MISHRA): (a) Yes, Sir.

(b) It has been mentioned in the Memorandum that the separation of the Ordnance Equipment Factories Group from the main office of the Directorate General of Ordnance Factories will not do any good either to the Government or to the people. The shifting of the office is ill-advised in the present context of the economic and social conditions in West Bengal. It has, therefore, been urged that the decision to shift the office to Kanpur should be revoked failing which a movement will be launched against the same.

(c) The decision to shift the office to Kanpur was taken after very careful consideration of all aspects and in the larger public interest to increase administrative efficiency. It is also felt that the shifting of a very small portion of the office should not materially affect the economic position of the State of West Bengal or the employment opportunities for residents of that State. In the circumstances, it has been decided that the decision already taken after careful consideration, should stand.

***Per Capita* Income in the Districts of Ballia and Deoria**

328. SHRI VISHWA NATH PANDEY: Will the PRIME MINISTER be pleased to state:

(a) the *per capita* income in the Districts of Ballia and Deoria of Uttar Pradesh in 1960, 1967 and 1968; and

(b) how it compares with the National Income as in 1960 and 1968?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b). Estimates of *per capita* income are prepared by the Statistical Bureaux of the States for each state as a whole, and not district-wise. It is, therefore, not possible to compare the *per capita* income at the national level with the *per capita* income of the two districts mentioned.

Rehabilitation of Ex-servicemen in U. P.

329. SHRI VISHWANATH PANDEY: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any Scheme for rehabilitating the ex-servicemen in Uttar Pradesh by allotting agricultural land to them and if so, the progress made so far in this respect;

(b) the number of applications received

by the State Government from ex-servicemen for the allotment of land;

(c) the number of applicants among them as had retired from service before the 15th August, 1947;

(d) the number of applications received from military personnel injured during the attacks by China and Pakistan and from dependents of these soldiers who were killed during these attacks separately;

(e) the number of applicants who have since been allotted land and the number of those who have not been allotted land and the time by which land would be allotted to such applicants; and

(f) the class-wise priority fixed in these cases and the proportion in which land is distributed amongst them?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) to (f). The information is being obtained from the State Government and will be laid on the Table of the House when received.

Running Aground of Patrol Vessel at Nizampatnam

331. SHRI TENNETE VISWANATHAM : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Patrol vessel belonging to the Navy ran aground at Nizampatnam on or about the 13th May, 1968;

(b) whether it has been salvaged and if not, the reasons therefor ; and

(c) the value of the vessel?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) INS-SUKAYA, which is a customs craft-manned, maintained and operated by the Indian Navy for the Central Board of Excise & Customs went aground near Nizamapatnam on 13-5-1968.

(b) Every effort was made to salvage the craft soon after it ran aground but the operations were seriously hampered by continuous bad weather, rough seas heavy swell and inaccessibility. The salvage operations had, therefore, to be suspended. After the monsoon, it was found that the craft was completely buried in the sand and this development has adversely affected the prospects of salvaging the vessel.

(c) The craft was worth about Rs. 13 lakhs when it ran aground. All the movable items including movable stores have since been removed from the craft.

New Transmitters

332. SHRI SITARAM KESRI: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) whether Government have decided to instal more transmitters at different stations of A. I. R.;

(b) if so, the names of the stations to be installed with more transmitters; and

(c) the total cost to be incurred on the installation of new transmitters ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b). Yes Sir. More transmitters in addition to the existing ones are proposed to be installed, at Panaji, Jodhpur, Simla, Calcutta and Rajkot.

(c) Rs. 634 lakhs approximately.

Television Sets

333. SHRI GEORGE FERNANDES: Will the Minister of DEFENCE be pleased to state :

(a) whether any assessment of India's need for television sets during the next 5 years has been made;

(b) whether it is proposed to import television sets from other countries; and

(c) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) The assessment of requirement of Television Sets during the next 5 years would be based on the progress of setting up of more Television stations in the country.

(b) and (c). Television Sets are being manufactured on the basis of indigenous know-how and as such it is not proposed to import Sets from other countries.

विदेशी दूतावासों के कर्मचारियों द्वारा तस्करी

334. **श्री रामावतार शर्मा :** क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष विदेशी दूतावासोंके जो कर्मचारी तस्करी करते हुए गिरफ्तार किये गये थे उनकी संख्या कितनी है; और

(ख) इस प्रकार की तस्करी को रोकने के लिए क्या प्रयास किये जा रहे हैं ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) और (ख). सूचना इकट्ठी की जा रही है।

राजदूतों के लिए वाणिज्य तथा व्यापार का ज्ञान

335. **श्री भोला नाथ मास्टर :** क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रधान मन्त्री के आदेशों के अनुसार विदेशों में राजदूतों की नियुक्ति के लिए वाणिज्य तथा व्यापार का ज्ञान जरूरी है और क्या इन आदेशों का पालन किया जा रहा है;

(ख) ये आदेश कब से लागू किये गये हैं;

(ग) क्या इस प्रयोजन के लिये कोई प्रशिक्षण पाठ्यक्रम शुरू किया गया है; और

(घ) ऐसे आदेश जारी करने के क्या कारण हैं।

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) से (घ). सरकार समझती है कि विदेश-स्थित भारतीय मिशन प्रमुखों के लिए दूसरी बातों के साथ-साथ वाणिज्यिक और आर्थिक मामलों की जानकारी अनिवार्य है। मिशन प्रमुखों को वाणिज्यिक और आर्थिक मामलों पर तथा अपनी आर्थिक नीति के उद्देश्यों की मोटी रूपरेखा के बारे में विदेश मंत्रालय में और आर्थिक कार्यों से सम्बन्धित अन्य मंत्रालयों में जानकारी दी जाती है। प्रधान मंत्री के कहने पर 23-3-1968 को निर्देश जारी किए गए थे जिनमें यह बात दोहराई गई थी कि सभी मिशन प्रमुखों को विदेशों के साथ भारत के आर्थिक सम्बन्धों के विकास में गहरी और व्यक्तिगत रुचि लेनी चाहिए।

Chinese Military installations along Indo-Tibetan Border

336. SHRI S. M. KRISHNA:
SHRI A. SREEDHARAN:
SHRI SRINIBAS MISRA:
SHRI K. LAKKAPPA:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the military installation constructed by the Chinese all along the Indo-Tibetan border; and

(b) if so, the steps being taken to safeguard the interests of the country ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) Suitably equipped troops have been deployed on our side with appropriate communication facilities to fit in with our operational plans for dealing with any attacks on our territory.

Suggestions By Kenya Indians

337. SHRI BAL RAJ MADHOK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that ad elegation of Kenya's Asian population of Indian origin led by Mr. Sandhu had visited New Delhi in December, 1968 and put forth certain suggestions to Government to minimise the hardships of Indian settlers in Kenya affected by the recent decision of Kenya Government to cancel their trade licences; and

(b) if so, what have Government done regarding his suggestion in the light of new situation developing in Kenya ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b). Yes, Sir. A delegation of persons of Indian origin in Kenya holding British passports led by Dr. Sandhu visited India in November, 1968, and submitted a memorandum to the Government. The delegation suggested that (i) the existing visa system which is applicable to people of Indian origin holding British passports resident in Kenya be abolished and (ii) that persons who are not covered by Indo-British Agreement be also permitted to come to India for permanent settlement. After discussion the delegation was satisfied that the continuance of the visa system was necessary. The Government of India however, assured the delegation to consider sympathetically the cases for resettlement in India of those persons of India origin who are not covered by the present Indo-British Agreement.

Tank Factory at Avadi

338. SHRI RANJIT SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether the tank factory at Avadi has been progressing according to schedule; and

(b) the dates as per schedule of the following and the actual dates of:

(i) completion of first stage;

(ii) Completion of complete factory;

(iii) Completion of first tank;

(iv) starting of full capacity production?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) (i) The decision to set up the factory was taken in 1961 and the first stage was completed in 1963, when the tool room of the factory was commissioned.

(ii) Construction of civil works which had commenced in June 1962 was completed.in phases, by December, 1966.

(iii) As anticipated the first tank was rolled out by the end of the year 1965.

(iv) The production programme of the Factory is under constant review with a view to obtaining the maximum production in the light of the experiences gained. Achievements so far have been satisfactory.

U. S. Base In Pakistan

339. SHRI CHINTAMANI PANIGRAHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether U. S. Air Force Base in Pakistan has been closed; and

(b) the broad details of the information which Government have in this respect ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b). The U. S. Ambassador in Pakistan stated at a Press Conference in November 1968 that the dismantling of the U. S. Air Force Base near Peshawar would begin in January 1969 and would be completed by July 17. 1969.

भारत पाकिस्तान संघर्ष के दौरान पाकिस्तान द्वारा जब्त की गई युद्ध सामग्री

341. **श्री नाथूराम अहिरवार** : क्या **प्रतिरक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) गत भारत-पाकिस्तान संघर्ष के दौरान, जो भारतीय युद्ध सामग्री पाकिस्तान द्वारा जब्त की गई थी उसमें से पाकिस्तान द्वारा कितनी सामग्री लौटाई जानी बाकी है;

(ख) उस सामग्री को वापस लेने के लिये भारत सरकार ने अब तक क्या प्रयत्न किये हैं;

(ग) भारत द्वारा पाकिस्तान को ऐसी कितनी सामग्री लौटाई जानी बाकी है; और

(घ) यदि उपरोक्त भाग (ख) का उत्तर 'नहीं' हो तो इसके क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) विश्वमान्य प्रक्रिया के अनुसार संक्रियाओं के दौरान दोनों द्वारा पकड़े गए यौद्ध सामान जैसे कि आयुध, टैंक इत्यादि लौटाए नहीं जाते;

(ख) से (घ). प्रश्न नहीं उठते।

पाकिस्तान को शस्त्रों की सप्लाई

342. **श्री नाथूराम अहिरवार** : क्या **प्रतिरक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) सोवियत संघ तथा अमेरिका के अतिरिक्त उन देशों के क्या नाम हैं जिन से पाकिस्तान को शस्त्र प्राप्त हुए हैं अथवा प्राप्त होने की संभावना है;

(ख) इन देशों को विरोध-पत्र भेजने के बारे में सरकार ने क्या कार्यवाही की है; और

(ग) उनसे किस प्रकार के उत्तर प्राप्त हुए हैं ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) पाकिस्तान विभिन्न अन्य देशों से विशेषकर चीन से हथियार प्राप्त करता रहा है।

(ख) और (ग). पाकिस्तान को आयुधों की सप्लाई के प्रश्न पर भारत सरकार के विचार सुविख्यात हैं, और सभी मित्र देशों को अच्छी तरह स्पष्ट कर दिए गए हैं।

Reduced Rations for Armed Forces

343. SHRI NITIRAJ SINGH CHAUDHARY: Will the MINISTER OF DEFENCE be pleased to state :

(a) the reasons why reduced rations are being supplied to armed forces and the percentage of reduction ; and

(b) Since when reduced rations are being supplied and when full ration supply would begin ?

THE MINISTER OE DEFENCE (SHRI SWARAN SINGH): (a) and (b). A statement giving the required information is attached.

Statement

The atta ration for troops is 680 grams per head per day in the field areas and 600 grams per head per day in the peace areas. From 21st February 1966, a voluntary experimental cut of 60 grams of atta per head per day for the troops in the field area, other than those in the high altitude, was made by Army Headquarters. This was done as a voluntary gesture in view of the then difficult food situation in the country. This cut is still in force and its continuance is reviewed by the Army Headquarters from year to year. It has had no ill effect on the health of the troops. Nor has there been any adverse reaction from the troops.

2. From 1st September 1968, certain adjustments have been made in the peace. scales of rations of the three Services with a view to remove the disparities to the maximum extent possible and at the same time ensure that the revised scales are sufficient to meet the nutritional requirements of the Defence Forces and do not in any way adversely affect their efficiency. The revised scales have been evolved in consultation with expert medical advice.

3. Some changes in the field scale of rations for troops have also been made during 1968. Studies conduted showed that the dal ration authorised was on the high side and the full quantity was generally not consumed. On the other hand, sugar ration was found to be on the low side. Dal ration was, therefore, reduced from 130 grams to 90 grams per head per day and sugar ration increased from 60 grams to 90 grams.

4. Since the changes/adjustments in the scales have been made on expert medical advice with a view to rationalise the same and meet the full nutritional requirements, there is no proposal to revert to the earlier scales. The position is, however, reviewed from time to time and changes considered necessary are duly made.

Outer Space Treaty

345. SHRI SHIVA CHANDRA JHA:
SHRI B. K. DASCHOUDHURY:
SHRI BENI SHANKER SHARMA:
SHRI HARDAYAL DEVGUN:
SHRI BAL RAJ MADHOK:
SHRI D. C. SHARMA:
SHRI D. N. PATODIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether the Government of India have sponsored an outer space treaty proposal in the United Nations; and

(b) if so, the details thereof and the reaction of the other nations thereto ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes, Sir.

(b) At the Seventh Session of Outer Space Legal Sub-Committee of the U. N. held at Geneva in June 1968, the Government of India tabled a draft convention concerning liability for damage caused by the launching of objects into outer space. The reaction of other

member of the Legal Sub-Committee to the proposal made by India has been quite favourable.

Assistance to Indian Nationals by our Missions Abroad

346. SHRI LOBO PRABHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether our Foreign Missions keep a register of Indian nationals residing in the country in charge of the mission;

(b) the nature of services rendered by the Indian Missions to Indian nationals on their own initiative in respect of their economic and cultural interests; and

(c) if no services are rendered, the reasons therefor ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, sir. Indian Missions/Posts abroad keep a register of Indian nationals resident in the countries of their accredition.

(b) and (c). The problems of Indian nationals abroad vary from country to country and, as far as practicable, every possible assistance is rendered to them in the sphere of their economic and cultural activities.

Unemployment of Labour and Capital

348. SHRI LOBO PRABHU : Will the PRIME MINISTER be pleased to state :

(a) whether the Planning Commission has considered the unemployment of labour and capital as an addition to the cost our production which is the highest in the world in spite of the low wages ;

(b) whether the Planning Commission has any plan for use of idle capacities of land, labour, capital and credit ; and

(c) if not, the reason therefor ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b). Fuller utilisation of human and material resources is being kept in view while formulating development programmes for the Fourth Plan.

(c) Does not arise.

Location of Second Unit of Bharat Electronics Ltd.

349. SHRI LOBO PRABHU : Will the Minister of DEFENCE be pleased to state :

(a) the estimated cost respectively of establishing the second unit of the Bharat Electronics at Nainital and at Bangalore ;

(b) the reasons why the advantageous situation of Bangalore from defence point of view is not being given due consideration, considering that the hostile borders of the country are only in the North :

(c) what will be the addition to the cost of production from the lack of Railway connection to Nainital ; and

(d) what advantages are possessed by Nainital which are lacking in Bangalore and inversely whether a hill sitution is suitable for industrial production, which requires many ancilliary facilities ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (d). The question is based on the assumption that there is a proposal to locate the proposed second unit of Bharat Electronics Limited at Nainital. There is, however, no such proposal.

Squeeze of Indian Traders in East African Countries

350. SHRI LOBO PRABHU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the steps government have taken on the reported squeeze of Indian traders and others in East African countries ;

(b) whether the legal implications of the squeeze have been examined so that action can be taken in local courts or in international courts ; and

(c) whether a settlement on the pattern of that with Ceylon has been considered and presented to these countries, and if not, the reasons therefor ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c). Nearly all the persons affected or likely to be affected by such measures are British citizens of Asian origin. The primary responsibility for safeguarding their interests thus lies with the Government of United Kingdom.

As the affected persons are British citizens, the question of our having a settlement with these countries on the pattern of that with Ceylon does not arise.

New Cachar Road

351. SHRI M. MEGHACHANDRA : Will the MINISTER OF DEFENCE be pleased to state :

(a) the progress made in the construction of the New Cachar Road after the work of construction was taken over by the Border Roads Organisation since the 1st April, 1968 ;

(b) the Scheduled date for completion of the said work ; and

(c) the total amount proposed to be spent in completing the said construction during the Fourth Plan period ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) The reconnaisance and survey taken up from both ends of the alignment are in the concluding stages. The improvement of the road between KM 204 and KM 237 commenced in December 1968 and works are in progress.

(b) It is planned to complete an all-weather 3-ton road with temporary bridges by March 1971.

(c) It has been assessed that the total cost of construction of the all-weather road with temporary bridges would be about Rs. 720 lakhs, if requisite number of civilian labour becomes available. A sum of Rs. 45 lakhs is likely to be spent in 1968-69 and the balance during the Fourth Plan Period.

चुनाव सम्बन्धी प्रसारण

352. श्री रामावतार शास्त्री :
श्री ओम प्रकाश त्यागी :
श्री राम स्वरूप विद्यार्थी :
कुमारी कमला कुमारी :
श्री नारायण स्वरूप शर्मा :
श्री देवकी नन्दन पाटोदिया :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मान्यता प्राप्त राजनीतिक दलों द्वारा मध्यावधि चुनाव के दौरान आकाशवाणी से प्रचार-कार्य करने के बारे में उनके साथ बातचीत की है,

(ख) यदि हां, तो उसके क्या परिणाम निकले हैं, और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) इस मामले में किसी भी राजनैतिक दल से कोई प्रस्ताव प्राप्त नहीं हुआ था।

Resumption of trade with Pakistan

356. SHRI N. K. SANGHI:
SHRI RAMACHANDRA VEERAPPA
SHRI R. R. SINGH DEO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps taken by Government to resume trade between India and Pakistan, operation of Civil Airlines, opening of border check posts and release of properties seized by Pakistan in 1965 conflict; and

(b) the progress made in regard thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The Government of India have repeatedly proposed to the Government of Pakistan that the two countries should resume civil air-flights and trade between themselves, open all the border check-posts, and discuss the restoration of properties and assets seized by either side during and after the 1965 conflict as provided for in the Tashkent Declaration signed by both the countries. There has been no response from the Government of Pakistan to any of these proposals so far.

(b) Does not arise.

रेडियो मास्को द्वारा भारत के मंत्रियों की आलोचना

357. **श्री हुकम चन्द कछवाय :** क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिसम्बर, 1968, जनवरी और फरवरी, 1969 में रेडियो मास्को पर विभिन्न राजनैतिक दलों, उनके नेताओं तथा कुछ केन्द्रीय मंत्रियों की आलोचना की गई थी;

(ख) क्या इस तरह की आलोचना भारत के आन्तरिक मामलों में हस्तक्षेप है; और

(ग) यदि हां, तो इस बारे में सरकार ने क्या कार्यवाही की है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) जी, नहीं।

(ख) और (ग). प्रश्न नहीं उठते।

पाकिस्तान की जेल में भारतीय राष्ट्रजन

358. **श्री हुकम चन्द कछवाय :**
श्री रा० कृ० सिंह :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 31 जनवरी, 1969 के दैनिक 'हिन्दुस्तान' में छपे इस समाचार की ओर दिलाया गया है कि लाहौर कैम्प जेल में लगभग 250 भारतीय बन्दी बनाये हुए हैं; और

(ख) यदि हां, तो सरकार की इसके प्रति क्या प्रतिक्रिया है तथा उन्हें मुक्त कराने के लिए क्या कार्यवाही की गई है ?

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) और (ख)। जी हां। भारत सरकार की सूचना के अनुसार 1968 के अन्त में लाहौर बन्दी शिविर में 213 बन्दी थे, जो भारत लौटने की प्रतीक्षा कर रहे थे। इनमें से इस महीने लगभग 45 बन्दियों को

स्वदेश लाया जा रहा है और 60 बन्दी ऐसे हैं जो या तो बहरे हैं या गूंगे या पागल। अत: उनकी राष्ट्रिक स्थिति का सत्यापन करने में भारत सरकार को कठिनाई का सामना करना पड़ रहा है। उनके फोटो और उनके सम्बन्ध में जो वैयक्तिक विवरण प्राप्त हुए हैं, उन्हें, सम्बन्धित राज्य सरकारों के पास भेज दिया गया है। पाकिस्तान स्थित हमारे हाई कमीशन के अधिकारी समय-समय पर लाहौर बन्दी शिविर का दौरा करते रहते हैं और शिविर में आने वाले नए बन्दियों के बारे में विशेष बातें मालूम करते हैं। फिर उनकी राष्ट्रीय स्थिति के सत्यापन के लिए सम्बन्धित राज्य सरकारों को, इन विशेष बातों से तुरंत अवगत कराया जाता है और जिन व्यक्तियों की भारतीय राष्ट्रीयता निश्चित हो जाती है, उन्हें उसी समय स्वदेश ले आया जाता है।

T. V. Manufacture

359. SHRI VALMIKI CHOUDHURY: Will the Minister of DEFENCE be pleased to state:

(a) whether it has been possible to manufacture T. V. Receiving Sets with entirely Indian know-how and components;

(b) if so, which company has produced such sets and the salient features and cost thereof; and

(c) the present rate of production of such manufacturing units and the installed capacity therein?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir. Central Electronic Research Institute (CEERI) Pilani have developed the indigenous know-howfor the manufacture of TV sets. The value of the imported components per set is about Rs. 250/-.

(b) and (c). Based on technical know-how developed by CEERI Pilani, two firms in the large scale sector have been licensed for the manufacture of 10,000 TV sets per annum each and two consortia of small scale firms are setting up capacity for manufacture of 5,000 TV sets per annum each.

One of the two large scale units has commenced production and their sets are in the market.

They have announced Rs. 1900 as the price of the 23" screen set. The other firms are also likely to go into production during the current year.

CEERI, Pilani, is also manufacturing 1,000 TV sets on a pilot plant basis. The prices of their 23" and 19" screen sets are Rs. 1500 and Rs. 1350 respectively.

बिहार के राज्यपाल द्वारा राज्य की चौथी पंचवर्षीय योजना के प्रारूप पर विचार करने के लिए बुलाई गई बैठक

360. **श्री रामावतार शास्त्री : क्या प्रधान मंत्री** यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि बिहार के राज्यपाल ने राज्य की चौथी पंचवर्षीय योजना के प्रारूप पर विचार करने के लिए बिहार के संसद् सदस्यों तथा विधान परिषद् के सदस्यों की गत 18 जनवरी को पटना में एक संयुक्त बैठक बुलाई थी ;

(ख) यदि हां, तो कितने सदस्यों ने इस बैठक में भाग लिया तथा बैठक में भाग लेने वाले अन्य सदस्यों के नाम क्या हैं;

(ख) क्या यह भी सच है कि बैठक आरम्भ होने के तुरन्त बाद अधिकतर सदस्यों ने बैठक का बहिष्कार किया था और वे बैठक छोड़कर चले गये थे ; और

(ग) यदि हां, तो बहिष्कार करने वाले सदस्यों के नाम क्या है तथा बहिष्कार करने के क्या कारण थे ?

प्रधान मन्त्री, अणु शक्ति मंत्री तथा योजना मंत्री (श्रीमती इन्दिरा गांधी) : (क) से (घ). राज्य सरकार से सूचना की प्रतीक्षा की जा रही है ।

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 4196 DATED 11-12-1968 REGARDING GRANT OF LOAN BY FILM FINANCE CORPORATION, BOMBAY TO CERTAIN FILMS RELEASED BY CENTRAL BOARD OF FILM CENSORS.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI I. K. GUJRAL): In answer to part (b) of the Unstarred Question No. 4196 given on 11th December, 1968, it was stated that the films 'Charulata', 'Saat Pake Bandha', 'Majhli Didi' and 'Panchaswar' were granted loans by the Film Finance Corporation, Bombay. The Film 'Devar' in Hindi was also granted loan by the Film Finance Corporation, Bombay. The inconvenience caused to the House is regretted.

—

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

PROPAGANDA BY MOSCOW 'PEACE AND PROGRESS RADIO' AGAINST CERTAIN POLITICAL PARTIES IN INDIA

श्री अटलबिहारी वाजपेयी (बलरामपुर) : उपाध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर नये वैदेशिक-कार्य मन्त्री का ध्यान दिलाना चाहता हूं और प्रार्थना करता हूं कि वह इस बारे में एक वक्तव्य दें :-

"मास्को शान्ति तथा प्रगति रेडियो द्वारा भारत के कुछ राजनीतिक दलों के विरुद्ध प्रचार की ओर, जोकि देश के आन्तरिक मामलों में हस्तक्षेप है,"

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Sir, Radio Peace and Progress located in U. S. S. R., has from time to time criticised the Indian political parties and personalities in its broadcasts. The Government have drawn the attention of the Soviet Government to such references by the Radio Peace & Progress. The Soviet Government have taken the position that this Radio Station is not a Government concern but an independent organisation. They have drawn our attention to many statements and publications appearing in India which are critical of the Soviet leaders and Soviet policies and stated that their official Radio Stations and newspapers do not criticize our government or make references to which Government could take exception.

The Government have noticed that in the critical references towards India Radio Peace & Progress make considerable use of quotations from the Indian newspapers.

In view of some of the critical broadcasts on Radio Peace & Progress during the recent elections, the Government have again brought the matter to the notice of the Soviet authorities.

श्री अटलबिहारी वाजपेयी : क्या भारत सरकार सोवियट सरकार के इस कथन से सहमत है कि रेडियो पीस एन्ड प्रोग्रेस यह एक स्वतंत्र संस्थान है और उस पर सोवियत सरकार का नियंत्रण नहीं है ? सोवियट रूस की शासन व्यवस्था और समाज व्यवस्था से परिचित सभी व्यक्ति जानते हैं कि सोवियट रूस में जो कुछ भी होता है वह सरकार के नियंत्रण में और निर्देश पर होता है । क्या भारत सरकार इस तथ्य से अनभिज्ञ है और अगर अनभिज्ञ नहीं है तो केवल सोवियट सरकार का ध्यान दिलाने के बजाय इस मामले में भारत सरकार ने अभी तक कोई विरोध पत्र क्यों नहीं भेजा है ?

हम सोवियट रूस के मित्र हैं और मित्रता के उन सम्बन्धों को मजबूत करना

चाहते हैं लेकिन मित्रता का आधार हमारे घरेलू मामलों में खुला हस्तक्षेप नहीं हो सकता। जब सोवियट सरकार इस तरीके का हस्तक्षेप करेगी तो हमें उसका विरोध करना होगा और अगर हमारी सरकार उस हस्तक्षेप का सामना व विरोध नहीं करती तो हमें यह कहने के लिए विवश होना पड़ेगा कि हमारी सरकार सोवियट रूस के पिछ-लग्गूपन का परिचय दे रही है।

उपाध्यक्ष महोदय, प्रश्न केवल मास्को 'पीस एन्ड प्रोग्रेस' का ही नहीं है बल्कि इस चुनाव के दौरान में मास्को रेडियो ने ऐसे ब्रौडकास्ट किये हैं जिनमें भारत के राजनी-तिक दलों की आलोचना की गई। मैं उद्धरण देना चाहता हूं। जनवरी 23, 1969 को मास्को रेडियो ने अपने बंगला समाचारों में साढ़े 4 बजे एक प्रसारण किया जिसमें भारतीय जनसंघ पर आक्षेप किये गये। मेरा नाम लेकर आलोचना की गई और कहा गया कि हम साम्राज्यवाद के हित में भारत की विदेश नीति को बदलना चाहते हैं। अभी तक सोवियत सरकार 'पीस एन्ड प्रोग्रेस' रेडियो की आड़ में हमारे घरेलू मामलों में हस्तक्षेप करती थी लेकिन अब उसने वह नकाब उतार कर फेंक दिया है और मास्को रेडियो से इस तरह के प्रसारण किये जा रहे हैं। एक दूसरा प्रसारण जनवरी 27, 1969 को किया गया जो कि 4 बजे था और जिसमें श्री शंकराचार्य महोदय का नाम लिया गया और कहा गया कि प्रतिक्रियावादी ताकतें मध्यावधि चुनावों के पूर्व गऊ के नाम पर कोई आन्दोलन करना चाहती हैं।

मैं जानना चाहता हूं कि क्या मन्त्री महोदय के ध्यान में रेडियो मास्को के यह प्रसारण नहीं हैं? केवल जनसंघ पर आक्षेप नहीं किया जा रहा है। रेडियो पीस एन्ड प्रोग्रेस ने 10 फरवरी 1969 को एक प्रसारण किया जिसमें कांग्रेस अध्यक्ष श्री निजलिंगप्पा पर हमला किया गया है। एक बार श्री मोरार जी देसाई और श्री पाटिल पर आक्रमण हो चुका है और अब श्री निजलिंगप्पा को आक्र-मण के लिए छांटा गया है। मैं शब्दों को उद्धृत करना चाहता हूं:

"At a pre-election meeting in Patna (India) Mr. Nijalingappa has made a speech which has infuriated all honest people."

यह ओनेस्ट पीपुल कहां रहते हैं? क्या रूस में उसके बाद श्री निजलिंगप्पा के बारे में कहा गया है कि वह भी भारत की विदेश नीति को बदलना चाहते हैं और स्वर्गीय नेहरूजी जो कुछ करना चाहते थे उस सब को उलटना चाहते हैं?

उपाध्यक्ष महोदय, मेरा प्रश्न स्पष्ट है और मैं फिर उसे दुहराना चाहूंगा कि क्या भारत सरकार सोवियट सरकार के उस कथन से सहमत है कि रेडियो पीस एन्ड प्रोग्रेस का सोवियट सरकार से कोई सम्बन्ध नहीं है?

दूसरी बात क्या मास्को रेडियो का प्रसारण उसके ध्यान में आया है?

सोवियत रूस दूसरे देशों के घरेलू मामलों में हस्तक्षेप न करने के बारे में घोषणायें करता रहता है, वह नान-अलाइन-मेंट की नीति का हिमायती बनता है, जिसका आधार यह है कि हर एक देश की स्वतंत्रता और सर्व-प्रभुता का समादर किया जायेगा और किसी के घरेलू मामलों में हस्तक्षेप नहीं किया जायेगा।

मैं जानना चाहता हूं कि भारत सरकार इस बारे में सोवियट रूस को औपचारिक रूप से विरोध-पत्र क्यों नहीं भेजती, और यह चेतावनी क्यों नहीं देती कि अगर इस तरह का हस्तक्षेप जारी रहा तो हमारे और सोवियट सरकार के सम्बन्धों में तनाव पैदा होगा?

श्री दिनेश सिंह : माननीय सदस्य ने जिन सिद्धान्त की बातों का उल्लेख किया है मैं उन से सहमत हूं कि एक देश को दूसरे देश के घरेलू मामलों में हस्तक्षेप नहीं करना चाहिए, लेकिन जहां तक अपने विचारों को प्रकट करने का सम्बन्ध है, उस में कुछ फर्क आता है। माननीय सदस्य जानते हैं कि बहुत से देश हमारे करीब हैं, जो अपने विचार रेडियो पर और अखबारों में प्रकट करते हैं, जो हमारे अनुकूल नहीं हैं, या जो हमारी संस्थायें हैं अथवा जो हमारी राजनीतिक बनावट है, उसके खिलाफ भी बातें करते हैं, उन्हें बहुत कुछ कहते हैं, जिनको हम पसन्द नहीं करते हैं। लेकिन हम लोगों के यहां अपने अपने देशों के अलग अलग तरीके हैं, और हमको उनके हिसाब से चलना पड़ता है। जहां तक एक देश से दूसरे देश के सम्बन्धों का ताल्लुक है, हमें एक जाब्ते से, एक तरीके से काम करना होता है। जो दूसरा देश करता है उसको हम पसन्द करते हैं या नापसन्द करते हैं, इसका सवाल नहीं हैं। सवाल इसका है कि हम जाब्ते से, कायदे से क्या चीज कर सकते हैं और क्या नहीं कर सकते हैं। एक देश की सरकार जब हम से कहती है कि उसका नियन्त्रण—मैं सम्बन्ध की बात नहीं कर रहा हूं, नियन्त्रण की बात कह रहा हूँ—उसके इस रेडियो पर नहीं है, तब हम कैसे कह सकते हैं कि नहीं आपका उस पर नियन्त्रण है, चाहे वह बात हमारे पसन्द की हो या न हो. . .(**व्यवधान**)

SHRI RANGA (Srikakulam) : Are there political parties there bying with each other as they are doing here ? Are there newspapers which are criticizing their Government as is the case in this country ? Why does he shut his eyes to the fact ?

SHRI DINESH SINGH : We are not discussing here the Soviet system, nor the Indian system; we are discussing a particular fact, a statement made by a Government and how we deal with these statements so far as government to-government relation concerned.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : Do you accept what China says, namely, that they have occupied their own territory ?

SHRI DINESH SINGH : So far as the views of hon. Members are concerned, they have already been fully expressed and will be taken note of everywhere......

(*Interruption*).

श्री अटलबिहारी बाजपेयी : मन्त्री महोदय ने मेरे सवाल का जवाब नहीं दिया है। मैंने कहा है कि मास्को रेडियो प्रसारण कर रहा है। मैं यह मानने के लिये तैयार नहीं हूं कि रेडियो पीस ऐंड प्रोग्रेस पर सरकारी नियन्त्रण नहीं है। लेकिन सरकारी प्रसारण के बारे में मन्त्री महोदय का क्या कहना है? उनमें कोई राष्ट्रीय गरिमा की भावना है या नहीं? यहां दूसरे देशों की सरकारों से हमें गालियां खिलवाई जा रही हैं और विदेश मन्त्री मुंह पर ताला डाले बैठे हैं। इस स्थिति को बर्दाश्त नहीं किया जायगा।

श्री शशि भूषण (खारगोन) : उपाध्यक्ष महोदय, जब वायेस आफ अमेरिका हिन्दुस्तान की सरकारी संस्थाओं के बारे में कहता है खिलाफ क्यों प्रदर्शन नही किया जाता। जो भी हमारे मुल्क के खिलाफ कहे, उसका विरोध किया जाना चाहिए।

श्री अटलबिहारी बाजपेयी : अगर वायेस आफ अमेरिका ऐसी बात करता है तो उसका भी विरोध किया जाना चाहिए। यह भी गलत है।

SHRI BAL RAJ MADHOK (South Delhi) : The question is about Russia, not America. If America does it, we can take up that also. Russia has a particular system of government. There is no democracy there. Let him deny that............

(*Interruption*)

SHRI DINESH SINGH : I have said in my statement that we had brought this to the notice of the Soviet Government. That is an expression of our concern and unhappiness over this.

SHRI RANGA : What is their reply ?

श्री अटल बिहारी वाजपेयी : मैं व्यवस्था का प्रश्न उठाना चाहता हूं। सवाल को इस तरह से टालने नहीं दिया जायगा। मन्त्री महोदय के उत्तर में मास्को रेडियो का कोई उल्लेख नहीं है। जितना उल्लेख है वह रेडियो पीस एन्ड प्रोग्रेस का है। उस के प्रसारण की ओर सोवियट सरकार का ध्यान दिलाया गया है। मास्को रेडियो सरकार का खुला रेडियो है। उसके बारे में कोई बहानेबाजी नहीं चल सकती। उसके प्रसारण के बारे में मन्त्री महोदय का क्या कहना है ?

MR. DEPUTY-SPEAKER : So far as Radio Moscow is concerned, Government has expressed its concern. He has said that.

SHRI ATAL BIHARI VAJPAYEE : He has not said it.

MR. DEPUTY-SPEAKER : Is it not correct that regarding Moscow Radio also you have drawn their attention ?

श्री शिव नरायण (बस्ती) : मैं यह जानना चाहता हूं कि कांग्रेस प्रेजीडेंट श्री निजलिंगप्पा के खिलाफ क्या कहा गया है। यह मामूली बात नहीं है। देश का अपमान है।

MR. DEPUTY-SPEAKER : That is not the question.

SHRI DINESH SINGH : Sir, this is the Calling Attention notice in respect of 'Peace and Progress Radio' and, therefore, I have given reply with reference to 'Peace and Progress Radio'. So far as Radio Moscow is concerned, the Soviet Government have stated that their Radio does not attack any other Government as such but their Radio is free to express their opinions. Even so, we have expressed our unhappiness that this should not have been done at the time of elections when the different parties were contesting and that their Official Radio as such and their official organ should not do anything.

SHRI D. N. PATODIA (Jalore) : Sir 'Peace and Progress Radio' started its tirade against India's national interests and sentiments two years back. On the floor of this very House, this matter has been raised in many forms on more than one occasion. Four Ministers are already on record having expressed their different views, the Prime Minister, the previous Minister of Information and Broadcasting, Shri K.K. Shah, the previous External Affairs Minister, Shri B. R. Bhagat and the Home Minister, Shri Y. B. Chavan and now he is the fifth Minister giving his views and, along with the coming of the fifth Minister, the Government's position appears to have completely shifted. Therefore, it is necessary for me to quote what the previous Ministers have said on previous occasions before I put a question.

On 7th December, 1967, when a question was put to the Home Minister as to whether the Home Minister treats such an act as friendly or unfriendly, the Home Minister states :

"About this Radio broadcast, we have taken up the matter with the Soviet authorities and when they have said that it is being considered by them it would be rash on my part to come to any conclusion as to whether it is a friendly or unfriendly act."

Then, on the next occasion, on 20th December, 1967, the previous Minister of Information and Broadcasting, Shri K. K. Shah, states as follows :

"Whatever happens on the soil of U. S. S. R. can anybody say that U. S. S. R. is not responsible ? That summarises the correct position. Under the political system prevalent in U.S.S.R., it

is the Government of U.S.S.R. which is supposed to sponsor everything that happens on the soil of Russia."

That is how the Government of India is on record and today, by making this statement, the hon. Minister has clearly indicated that the Government of India have permitted the national interests and sentiments of India to be continuously humiliated and interfered with by Soviet Russia. May I, therefore, ask the hon. Minister whether, after making continuous efforts for two years, after making several representations, the Government of India now treats this act as friendly, or unfriendly or whether they would take another 10 years to arrive at a decision about it and, secondly, in view of the fact that they are not stopping this tirade against India's national sentiments, is the Prime Minister prepared to write a personal note to the Prime Minister of U.S.S.R. expressing the sentiments of Indian people and telling them that unless they stop it, it will be considered as an unfriendly act against India ?

SHRI DINESH SINGH : With due respect to the hon. Member, I would request the hon. Member to consider whether the statements that he has read out are really inconsistent. I do not see any inconsistency.

SHRI D. N. PATODIA : They are hundred per cent inconsistent. They are in respect of 'Peace and Progress Radio' made on the floor of the House by the Ministers concerned.

SHRI BAL RAJ MADHOK : Yours is inconsistent with them.

SHRI DINESH SINGH : What I have said and what my colleagues have said are consistent. (*Interruptions*)

SHRI PILOO MODY (Godhra) : Let us listen to his consistency.

SHRI DINESH SINGH : I am very grateful to the hon. Member for making the suggestion. I was thinking of doing it myself. So far as the statement that the hon. Member has read out which was made by my colleague, the then Minister of Information and Broadcasting, he said that whatever happens on the soil of U.S.S.R., the Soviet Government is responsible. Naturally, they are responsible for what is happening on their soil as we are responsible for what happens on our soil. (*Interruptions*)

SHRI D. N. PATODIA : Under the political system prevalent in USSR, it is the Government of USSR which sponsors everything. ...(*Interruptions*)

SHRI DINESH SINGH : If the hon. Member allows me to complete and then makes his comments, then it will be very much easier for all of us to understand the matter.

What I was saying was this. So far as the Government is concerned, it is responsible for the Government of this country. Whether it wishes to exercise any control or does not wish to exercise any control is a separate issue. So far as we are concerned, we have certain control and we have no control over certain sections which belong to the public like newspapers and others. The Soviet Government have expressed their position that they do not exercise control on these, and this is what I was trying to make out ...(*Interruptions*). This is a statement made by that Government that they do not exercise control on them. It expresses its own opinion. ...(*Interruptions*)

SHRI D. N. PATODIA : It is a question of sponsoring. Here it has been said that under the political system prevalent in the USSR, it is the Government of USSR which is supposed to sponsor everything that happens on the soil of Russia. This was a positive statement made by Shri Shah. Therefore, the Government of USSR has sponsored 'Radio Peace and Progress'.

My second question was whether Government considered this as a friendly act or an unfriendly act and whether the Prime Minister would write a letter.

SHRI DINESH SINGH : It may have sponsored, but it says that it does not wish to exercise any control. What am I to do about that ?

SHRI D. N. PATODIA : What about my second question, whether the Prime Minister would write a letter......

MR. DEPUTY-SPEAKER : That is a suggestion.

SHRI D. N. PATODIA : What about the second part, whether they consider it to be a friendly act or an unfriendly act?

SHRI DINESH SINGH: Considering an action as an unfriendly act, in the diplomatic language, has a very special connotation. I would not say at this stage that this is an unfriendly act. So far as we are concerned, we have expressed our concern at this and this is what they have said.

SHRI SURENDRANATH DWIVEDY: The position would be clarified if the hon. Minister says whether the plea of the Government of USSR that they do not control 'Radio Peace and Progress' is accepted by him or not.

MR. DEPUTY-SPEAKER: Mr. Kanwar Lal Gupta.

श्री कंवरलाल गुप्त (दिल्ली सदर) : जो जवाब मंत्री महोदय ने दिया है उसको सुनकर मुझे बहुत दुख हुआ है। मुझे ऐसा लगा है कि मंत्री महोदय इस समस्या को ओवर सिम्प्लीफाई कर रहे हैं। ऐसा भी मुझे मालूम हुआ है, मुझे लगा है कि रूस के रोष के कारण भी वह ऐसी भाषा बोल रहे हैं जैसी भाषा रूस के फैलो ट्रेवलर्ज बोलते हैं। वहां जिस प्रकार का पोलिटिकल सैटअप है उसमें कोई आटोनोमी की बात करे, सम्भव नहीं है। वहां पर रेडियो पीस एण्ड प्रोग्रेस पर सरकार का कंट्रोल न हो, इसको कोई मान नहीं सकता है। आप उपाध्यक्ष महोदय इत्तिफाक करेंगे कि रूस ने अपने यहां के रेडियो को तो क्या चैकोस्लोवाकिया के रेडियो तक को कंट्रोल कर रखा है, जो प्राग रेडियो है उसको भी कंट्रोल कर रखा है। दूसरे जो रेडियो हैं उनके ऊपर भी अपना नियंत्रण कर रखा है। इस वास्ते पीस और प्रोग्रेस रेडियो उनके नियंत्रण में नहीं होगा यह चीज़ सम्भव नहीं है। हम ने जो कुछ भी अपनी एंग्ज़ाइटी शो की और हमारे मंत्री जी ने जो बातचीत की थी उसका रिएकशन पीस एण्ड प्रोग्रेस रेडियो पर क्या हुआ है, इसको मैं **हिन्दुस्तान टाइम्ज़** से जो कि 28 सितम्बर 1968 का है, आप की आज्ञा से थोड़ा सा पढ़ कर बताना चाहता हूं :

> "In a commentary on September 16, Radio Peace and Progress acknowledged the growing criticism of the interference in India's internal politics. It is an interesting coincidence that on that very day Mr. B.R. Bhagat, Minister of State for External Affairs, made a pointed reference to these commentaries at his talks with the Russian Deputy Foreign Minister. The Radio commentary made no reference to the objections raised by the Government of India spokesman from time to time and sought to justify its activities by saying, 'Reactionary circles in India continued their attacks on Radio Peace and Progress. The Swatantra and the Jan Singh are attempting to accuse the Station—which reflects Soviet public opinion—of conducting harmful propaganda against India and interfering in that country's internal affairs. It told its listeners that Americans and local reactionaries or circles were trying to spread slander against the radio station. It made a similar attack on them again on September 23rd."

मेरा कहना यह है कि यह सवाल पार्टी का नहीं है, यह सवाल सिद्धान्त का है। मेरा सवाल यह है कि सरकार जो कुछ हो रहा है, मास्को रेडियो कर रहा है या पीस

एण्ड प्रोग्रेस रेडियो कर रहा है, इसको अपने इंटर्नल मैटर्ज में इंटरफीयरेंस समझती है या नहीं समझती है ? क्या सरकार रूस के दबाव में आकर एड के कारण या किसी और कारण से अपनी ज़बान बन्द किये रखना चाहती है ? क्या यह देश भारत सरकार के अधीन चलता है या इस देश को चलाने के लिए आपने कोई ट्रस्ट बना रखा है ? इसका एक तो ट्रस्टी अमरीका बना हुआ है, एक रूस है और एक आप स्वयं बने हुए हैं। यह देश भारत सरकार के अन्दर चलना चाहिए न कि इसको ट्रस्टियों को सौंप दिया जाना चाहिए। इस तरह से देश का काम नहीं चलना चाहिए। मैं सरकार से तीन प्वाइंटिड क्वेश्चन पूछना चाहता हूं। पहला तो यह है कि जो कुछ मास्को रेडियो ने किया है या पीस एण्ड प्रोग्रेस रेडियो ने किया है, क्या सरकार उसको इंटरनल इंटरफीयरेंस समझती है या नहीं समझती है ?

दूसरी बात यह है कि जो जवाब आप को मिला है कि यह आटोनोमस है, उसके बारे में क्या सरकार को तसल्ली है और अगर नहीं है क्योंकि जैसा श्री बी. आर. भगत ने बातचीत की है, उससे मालूम होता है कि सरकार को तसल्ली नहीं है, तो क्या सरकार रूस सरकार को कोई प्रोटैस्ट नोट भेजेगी कि मास्को रेडियो या पीस एण्ड प्रोग्रेस रेडियो ने जो कुछ किया है यह ठीक नहीं है ?

मैं इन तीनों सवालों का स्पेसिफिक जवाब चाहता हूं।

श्री दिनेश सिंह : जहां तक इस देश का सम्बन्ध है माननीय सदस्य की बात को सुनकर मैं कुछ ताज्जुब में पड़ गया हूँ। मैं समझ नहीं पा रहा हूँ कि वह क्यों इस तरह की एक गलतफहमी पैदा करना चाहते हैं कि इस देश पर किसी और का भी अधिकार है या किसी और देश से पूछ कर यह सरकार चलती है।

जहां तक कि· · ·

श्री कंवरलाल गुप्त : जब सब लोग गालियां दे रहे हैं, आपके प्रेजीडेंट को गालियां दे रहे हैं, आप ज़बान तक नहीं खोलते हैं। जो हमारे इंटरनल मैटर्ज में इंटरफीयर कर रहे हैं, उनको आप डिफेंड करना चाहते हैं· · ·

श्री दिनेश सिंह : मैं कहूंगा कि हम दोनों एक साथ नहीं बोल सकते हैं। उनके जो मन में आया वह कह गए और मैंने उनकी बात को बहुत ध्यान से सुना। अब वह मुझे भी सुनने की कोशिश करें तो शायद वह समझ जाएंगे कि मैं क्या कह रहा हूं।

मैं अर्ज कर रहा था कि जहां तक हमारे देश का सम्बन्ध है, यहां जनता की चुनी हुई सरकार है और वह ही इस देश को चला रही है। और माननीय सदस्य ने इसको कई बार आजमा कर देख भी लिया है और जान भी गए हैं कि यह सरकार इस देश की चुनी हुई है और कहीं बाहर से नहीं आई है।

जहां तक इस का सम्बन्ध है कि रेडियो पीस एण्ड प्रोग्रेस ने जो किया है वह हस्तक्षेप है हमारे देश में या नहीं, इसके बारे में मैं कहना चाहता हूँ कि इस तरह का जो प्रचार होता है, कोई देश हमारे देश के खिलाफ करता है, जो हमारी संस्थायें हैं, सामाजिक और राजनीतिक, उनके खिलाफ करता है, तो हम इसमें से किसी को पसन्द नहीं करते हैं और जब हमें मौका मिला है हमने इस पर बातचीत की है। कोई देश अपने यहां किस तरह से अपनी संस्थाओं को चलाना चाहता है यह उस देश का अपना काम है, इससे उस देश का सम्बन्ध है। जिस तरह से हम अपने देश में अपनी संस्थाओं को

[श्री दिनेश सिंह]

चलाने के लिए आज़ादी चाहते हैं उसी तरह से वे भी चाहते हैं ।

माननीय सदस्य ने विरोध पत्र भेजे जाने की बात भी कही है । उन्होंने देखा होगा कि हमने बहुत ऊँचे स्तर पर यह बात उठाई है । कागज पर लिख देने से उसका कोई सम्बन्ध नहीं है । बहुत ऊंचे स्तर पर हम ने उसको उठाया है और कहा है कि इस तरह का जो प्रचार है उससे दोनों देशों के सम्बन्धों को कोई फायदा नहीं होता है, वे मजबूत नहीं होते हैं । सोवियत सरकार का इस पर नियंत्रण है या नहीं, इसको बिना उठाये हुए हम उन से चाहते हैं कि इस तरह का जो प्रचार है इसको उनको रोकना चाहिये ।

श्री कंवरलाल गुप्त : उपाध्यक्ष महोदय, मेरे सवाल का जवाब नहीं दिया गया है ।

MR. DEPUTY-SPEAKER: The hon. Member may not be satisfied, but the hon. Minister has replied already.

श्री कंवरलाल गुप्त : मैंने यह पूछा है कि रूस की तरफ से जो जवाब दिया गया है, क्या सरकार उस से सैटिसफाइड है । मैंने यह भी पूछा है कि क्या सरकार इसको हमारे इनटर्नल मामलों में इन्टरफीयरेंस समझती है या नहीं । वह अच्छा है या बुरा, यह सवाल नहीं है । सवाल यह है कि क्या वह हमारे आन्तरिक मामलों में इंटरफीयरेंस है या नहीं । मैंने ये पायंटिड सवाल पूछे हैं । मिनिस्टर साहब को उन के जवाब को ईवेड नहीं करना चाहिए ।

SHRI PILOO MODY: It is a moment of conscience; let him reply to the question.

श्री दिनेश सिंह : अगर हम उस से संतुष्ट होते, तो फिर उन्हें कहने की क्या जरूरत थी ? मैं कई मर्तबा कह चुका हूं । पता नहीं, माननीय सदस्य क्या चाहते हैं कि मैं इस बारे में क्या कहूँ । जहां तक हस्तक्षेप का सवाल है, वे वहाँ पर अपने विचार प्रकट करते हैं और हम उस को पसन्द नहीं करते हैं । (**व्यवधान**)

SHRI KANWAR LAL GUPTA: He has not replied to the question that I had asked.

MR. DEPUTY-SPEAKER: He has replied to it in a different manner.

श्री श्रीचन्द गोयल (चण्डीगढ़) : उपाध्यक्ष महोदय, मुझे हैरानी है कि हमारे कांग्रेसी भाई इस प्रश्न पर दलगत विचारधारा से विचार करते हैं । श्री शिव नारायण के स्वाभिमान की रग तब फड़की, जब उन्होंने श्री निजलिंगप्पा का नाम सुना । चाहे श्री निजलिंगप्पा की आलोचना हो और चाहे श्री अटल बिहारी वाजपेयी की, हमारे लिए यह प्रश्न राष्ट्र के अन्दरूनी मामलात में हस्तक्षेप का प्रश्न है । रेडियो पीस एण्ड प्रोग्रेस ने पिछले दो तीन वर्षों से भारतवर्ष के अन्दरूनी मामलात में दखल देना प्रारम्भ किया है । आप को याद होगा कि जिस समय रूसी सेनाओं ने चेकोस्लोवाकिया पर आक्रमण किया था, उस समय भारतवर्ष के देशभक्तों ने उस के विरोध में भारी प्रदर्शन किया था । उससे असंतुष्ट हो कर रेडियो पीस एण्ड प्रोग्रेस ने भारत के अनेक देशभक्तों श्री हेम बरुआ, श्री सी० सी० देसाई और श्री मनोहरलाल सौंधी आदि इस सदन के माननीय सदस्यों के नाम ले लेकर उनकी आलोचना की थी । 1967 के आम चुनावों के अवसर पर भी उस ने इस देश के विभिन्न दलों की नीतियों और कार्यक्रमों की आलोचना करके हमारे आन्तरिक मामलों में हस्तक्षेप किया था । कांग्रेसी सदस्य इस को जनसंघ की आलोचना का प्रश्न न बनायें ।

मैं इस बारे में कुछ उदाहरण देना चाहता हूं । 17 जुलाई, 1967 के स्टेट्समैन ने रिपोर्ट किया था :

"A broadcast by Radio Peace and Progress from Tashkent stated that lawlessness in the Naxalbari area was an agrarian movement".

इसी तरह 1 दिसम्बर, 1967 के **हिन्दुस्तान टाइम्स** ने रिपोर्ट किया था :

"Radio Peace and Progress in its latest broadcast has openly abused the Government of India for dismissal of the communist-dominated West Bengal Government."···

SHRI S. M. BANERJEE (Kanpur) : Very correctly.

श्री श्रीचन्द गोयल : 9 दिसम्बर, 1967 को **करेन्ट** ने इस तरह रिपोर्ट किया था :

"What is worrying Mrs Gandhi most is not the situation in West Bengal but the Soviet reaction to it. She recently told one of her confidants that the dismissal in Bengal had caused dismay in Moscow."

पिछले दो वर्षों से यह कहानी दोहराई जा रही है। पिछले सूचना और प्रसारण मंत्री, श्री के० के० शाह, ने यह स्वीकार किया था कि यह हमारे अन्दरूनी मामलों में हस्तक्षेप है। मैं 6 मार्च, 1968 को लोक सभा में दिये गये उन के भाषण में से एक उद्धरण पेश करना चाहता हूं :

"I have no hesitation in saying that neither Radio Peace and Progress nor anybody outside this country has a right to criticise any person in this country or any citizen of this country. I am at one with my hon. friend in voicing my resentment against any interference whatsoever by outside agencies in the affairs of this country.

जब पिछले सूचना और प्रसारण मंत्री यह स्वीकार कर चुके हैं कि विदेशों की तरफ से भारत के किसी भी नागरिक अथवा किसी भी संस्था की आलोचना हमारे आन्तरिक मामलों में हस्तक्षेप है, तो मैं यह जानना चाहता हूं कि हमारे आज के वैदेशिक कार्य मंत्री क्या हमारी इस बात से सहमत हैं कि रेडियो पीस एण्ड प्राग्रेस की तरफ से किया जाने वाला यह प्रचार हमारे आन्तरिक मामलों में हस्तक्षेप है।

सरकार की तरफ से यह डिफ़ेंस लिया जाता है कि रेडियो पीस एण्ड प्रोग्रेस एक स्वायत्त निगम है और उस के कारण रूस सरकार का उस पर नियन्त्रण नहीं है। मैं कहना चाहता हूं कि रूस सरकार ने जान बूझ कर यह स्वायत्त निगम प्रारम्भ किया था, ताकि वह इसके माध्यम से दूसरे देशों के आन्तरिक मामलों में हस्तक्षेप कर सके। क्या भारत सरकार आज इतनी निर्बल, दुर्बल और नपुंसक हो गई है कि दूसरे देश हमारे आन्तरिक मामलों में हस्तक्षेप करें और हम उस का उचित विरोध न कर सकें, इस प्रश्न को उन के साथ उचित स्तर पर हल न कर सकें ? आख़िर मित्रता की जितनी हमें चिन्ता है, उन्हें भी तो उतनी चिन्ता होनी चाहिए। मंत्री महोदय ने कहा है कि सरकार ने इस सिलसिले में उचित कदम उठाये हैं। मैं यह जानना चाहता हूं कि सरकार ने कौन सी तारीख से, किस भाषा में, किन शब्दों में इस बारे में विरोध प्रकट किया है और किस विभाग के साथ इस बारे में बात की है।

MR. DEPUTY-SPEAKER : He should avoid words like *napumsak*; it is not proper.

श्री दिनेश सिंह : जहां तक इस बात का सम्बन्ध है कि किस भाषा में बातचीत की है, मैं समझता हूं कि अंग्रेजी में बात की है। जहां तक शब्दों का सम्बन्ध है, इस वक्त मुझे याद नहीं है कि मेरे साथी, उस वक्त के राज्य मंत्री, ने किन शब्दों में कहा, लेकिन उस का मतलब मैं सदन को बता चुका हूं।

12.38 hrs.

ESTIMATES COMMITTEE

SIXTY FOURTH REPORT

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Sixty-fourth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Eighty-second Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Education—Delhi University.

श्री मोलहू प्रसाद (बांसगांव) : उपाध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है ।

MR. DEPUTY-SPEAKER : There can be no point of order now, unless it relates to the presentation of the Report. I will hear him later.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-NINTH AND FORTY-SECOND REPORTS

SHRI M. R. MASANI (Rajkot) : I beg to present the Thirty-ninth Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1966-67 and Audit Report (Civil) 1968, relating to the Ministries of Education, Commerce, Works, Housing and Supply (Department of Works and Housing).

I also beg to present the Forty-second Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1966-67 and Audit Report (Civil), 1968, relating to the Ministry of Transport and Shipping.

COMMITEEE ON PUBLIC UNDERTAKINGS

TWENTY-THIRD REPORT

SHRI G. S. DHILLON (Taran Taran) : I beg to present the Twenty-third Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Twenty-fourth Report of the Committee on Public Undertakings (Third Lok Sabha) on the Neyveli Lignite Corporation Ltd.

12.40 hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-EIGHTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT (SHRI K. RAGHU RAMAIAH) : I beg to move :

> "That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 18th February, 1969."

MR. DEPUTY SPEAKER : The question is :

> "That this House do agree with the Twenty eighth Report of the Business Advisory Committee presented to the House on the 18th February, 1969."

The motion was adopted,

श्री मोलहू प्रसाद (बांसगांव): उपाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न सुनिए ।

श्री रबी राय (पुरी): वह व्यवस्था का प्रश्न उठा रहे हैं । एक सेकेंड सुन लीजिए ।

दो कत्ल हुए हैं, उसके बारे में कुछ कह रहे हैं...

MR. DEPUTY SPEAKER : We shall take up the Railway Budget now.

श्री मोलहू प्रसाद : उत्तर प्रदेश में इस मध्यावधि चुनाव में दो उम्मीदवारों का कत्ल हुआ है, उनके मामले में पुलिस के द्वारा क्या कार्यवाही की जा रही है उसके बारे में मैं दो दिन से ध्यान आकर्षण सूचना दे रहा हूँ, आप उसे स्वीकार नहीं करते हैं।... (**व्यवधान**)...

श्री रबी राय : यह तो बड़ा महत्वपूर्ण सवाल है, दो उम्मीदवारों का कत्ल हुआ है, इसके ऊपर आप उनसे बयान दिलवाइए ।

MR. DEPUTY SPEAKER : Mr. Ray is the leader of the group. Let him not disturb the proceedings now. After the presentation of the reports, I can listen to him. There is no question of any point of order.

श्री जार्ज फरनेन्डीज (बम्बई दक्षिण): अध्यक्ष महोदय, यह बहुत गंभीर मसला है...

श्री रबी राय : आप होम मिनिस्टर से कहिए वह इसके ऊपर बयान दें।

MR. DEPUTY SPEAKER : I shall listen to him, not now on the floor of the House. I shall see what I can do. Now, the Railway Budget.

श्री हुकम चंद कछवाय (उज्जैन) : अध्यक्ष महोदय, मेरा प्वाइन्ट आफ आर्डर इस बजट के बारे में है। वित्त मंत्री जब जनरल बजट पेश करते हैं उसी के साथ इसको लाना चाहिए। यह अलग से क्यों लाया जाता है? जब एक जनरल बजट हमारे सामने आता है तो इसको उसी में आना चाहिए।

MR. DEPUTY-SPEAKER : As I said, I shall listen to him and I shall certainly pass on what information he gives me to the Home Minister or the Minister concerned. What can I do beyond that ?

12.43 hrs.

RAILWAY BUDGET 1969-70

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): Mr. Speaker Sir, I rise to present the Railway Budget for 1969-70.

In the Revised Estimates for 1967-68, which were presented to this House a year ago to the day, it was anticipated that after meeting fully all the working expenses and providing Rs. 95 crores for depreciation and Rs. 10 crores for the Pension Fund there would be a net revenue of Rs. 118.49 crores which was Rs. 22.59 crores short of the dividend payable to the General Revenues. When the accounts for the year were closed, the net revenue was reduced to Rs. 110 crores. This deterioration was due primarily to shortfall in Gross Traffic Receipts, and despite a reduction in both working and miscellaneous expenditure. The dividend payable to General Revenues had increased by Rs. 45 lakhs. The gap between net revenue and the dividend due was Rs. 31.53 crores and was met by withdrawal from the Revenue Reserve fund.

I am happy to inform the House that the picture of the current year is somewhat better. Compared to the near stagnation in the last two years, there has been an increase of 5.7 per cent in the average of the general index of industrial production (base 1960 = 100) in the first eight months of 1968 over 1967. Agricultural production for crop year ending June, 1968, has registered significant improvement in the production of foodgrains, oilseeds and other crops. The derived demand for rail transport has reflected the improvement in the economy, and in the first nine months of the current financial year 5.5 million tonnes more of revenue earning goods traffic has been lifted. There is reason to hope that the revenue earning tonnage this year will reach the level of 170·5 million tonnes showing an increase of a little more than 8 million tonnes instead of the 7 million anticipated in the Budget. Taking into account the rationalisation of the coal tariff effected from November last, goods earnings for the current year are expected to be Rs. 21 crores more than the Budget Estimate of Rs. 545 crores. It is a matter of satisfaction that the Railways have been able to carry all the additional traffic in the current year although operation on a number of Zonal Railways was handicapped for several reasons during the course of the year. There were a number of unusually long interruptions in rail communications due to floods—three weeks in July in Rajasthan, four weeks in August on the Bulsar-Baroda section of the Western Railway, about a month in October on the metre gauge line to Assam and over three months on the broad gauge line, and a complete suspension of traffic over a portion of the East Coast route on the South-eastern Railway which took nearly four months to repair. There were other difficulties too, such as those caused by the strike by firemen of the Southern and South Central

[Dr. Ram Subhag Singh]

Railways in July and the 'go slow' attitude of some of the running staff of the Eastern Railway in September. On the details of these I need not dwell, but I would like to make mention of the specially difficult transport demand that was made on the Railways to move large quantities of foodgrains from Punjab and Haryana out of the last bumper harvest gathered in these two States. It was a considerable achievement on the part of the Railways to have moved 1·7 million tonnes of wheat from Punjab and Haryana to various parts of the country within a period of three months, from May to July. This massive movement coupled with the breaches on the Western and South Eastern Railways created difficulties for the movement of coal in the first half of the year. But here again, the special effort made by the Railways bore fruit and they moved about six per cent more coal by December this financial year than in the corresponding period of the previous year. The higher tempo of movement that has been achieved will be kept up throughout this busy season and I have no reason to doubt that the still higher levels of traffic that we can expect in the next and the following years as the Fourth Five Year Plan gathers momentum will be carried by the Railways with benefit to themselves and to the country's overall economy.

3. While the railways have done well this year in goods traffic, passenger traffic has been disappointing with a fall in the first four months of the year as compared to the traffic level of the corresponding period of the previous year. This fall seems to have been due to an early monsoon and the floods and breaches I have mentioned earlier. In Suburban traffic there was a heavy shift from the booking of single journey tickets to the booking of season tickets obviously because the increase made in the beginning of the year was much less in season ticket fares than in single journey fares. Perhaps, there has also been some diversion of short distance traffic from rail to road due to our having increased the minimum railway fare from 15 to 20 Paise. Frankly speaking, I am not unhappy over these developments since increase in the proportion of season tickets reduces pressure on the booking windows and the diversion of short distance traffic to the road helps in removing congestion on our trains. I may also mention that fares charged for short distances do not cover full costs. Since August, passenger traffic has shown signs of steady revival, but I am not hopefull that the earning from passenger traffic in the current year will reach the Budget Estimate of Rs. 278 crores. The Revised Estimate has been placed at Rs. 12 crores less, i.e., at Rs. 266 crores. The Revised Estimate for the Gross Traffic Receipts for the current year is placed at Rs. 902·15 crores which makes for an improvement of Rs. 9·65 crores on the Budget Estimate.

4. There is an increase of about Rs. 26 crores in the Ordinary Working Expenses. The bulk of the increase is in the staff bill due to the last revision of dearness allowance from September, 1968 accounting for Rs. 6·91 crores, revised rates of travelling and running allowances from first March, 1968 accounting for Rs. 3·92 crores and merger of a portion of dearness allowance with pay from December, 1968 accounting for Rs. 4·92 crores. These increases make a total of Rs. 15·75 crores. But against this we have been able to secure some economies. The net increase in the staff bill comes to Rs. 11·25 crores. I will not like to burden the Hon'ble Members with further details of the increases in expenditure beyond mentioning just a few items where the increases have been sizeable—that on repairs and maintenance of Rs. 6·09 crores of which repairs to flood damage account for Rs. 3·29 crores, on hire for telecommunication facilities belonging to Posts and Telegraphs Department including some additional arrear payments amounting to Rs. 1·50 crores, and on fuel of Rs. 4·79 crores mainly on account of increase in prices of coal, excise duty on diesel oil and increase in electricity tariffs, Hon'ble Members will appreciate that the entire increase in Ordinary Working Expenses is due to post-budget developments over which the Railways have had no control. In fact, the total of these increases is significantly more than the actual increase in the Revised Estimate of Ordinary Working

Expenses, and I am happy to point out the House that the Railways' efforts for achieving economy have begun to bear some fruit. In 1967-68 there was no increase in the total number of staff and in the current year I am expecting that the increase will be proportionately less than the expected increase of eight million tonnes in traffic. This is encouraging since nearly two-thirds of the working expenses is on staff. I shall spare no effort to impress on the Railways that they must continue to exert themselves to the utmost to raise the productivity of the staff.

5. Taking advantage of the reduction of about Rs. 6 crores in the estimate of expenditure chargeable to the Depreciation Reserve Fund, I have reduced the contribution to the Fund by Rs. 5 crores, *i.e.*, from the Budget Estimate of Rs. 100 crores to Rs. 95 crores.

6. In the ultimate picture the Revised Estimates show that after meeting fully all the working expenses and providing Rs. 95 crores for depreciation and Rs. 10 crores for the Pension Fund we will be left with a net revenue of Rs. 141·32 crores which will be short by only Rs. 10·01 crores of our dividend liability of Rs. 151·33 crores and this shortfall will be meet from the Revenue Reserve Fund. I can assure the House that with the post-budget burdens thrown on them the Railways could not have done any better.

7. The Works Programme for the current year was for a net expenditure of Rs. 272 crores. The Revised Estimate is Rs. 15 crores less. There is a reduction of Rs. 9 crores under rolling stock, of about Rs. 3 crores under stores suspense, and of Rs. 4 crores under manufacture and miscellaneous advances suspense. A further reduction in the net expenditure has been contributed by an increase of about Rs. 5 crores under Other Credits. These reductions have been offset by an increase of about Rs. 1½ crores under electrification and sundry increases under some other heads. I may mention that it seems very unlikely that deliveries of wagons from the private sector will exceed 14,500 against 16,800 provided for in the budget. This accounts for a saving of Rs. 1·85 crores.

8. While on the Works Programme, I would like to make a brief mention of the principal works completed or in progress in this year. The remaining portion of the Salem-Bangalore line from Dharmapuri to Balgalore of the Southern Railway, the Dhrangadhra-Halvad portion of the Jhund-Kandla broad gauge link of the Western Railway and the broad gauge line from Renigunta to Tirupati of the Southern Railway have been opened to traffic, and more recently the Delhi Avoiding Line of the Northern Railway. Other constructions are progressing according to schedule. The conversion of the Miraj-Kolhapur section of the South Central Railway from metre to broad gauge has been taken up. 300 kilometres of new double line are expected to be opened to traffic in the current year and 850 kilometres are at various stages of progress. The programme of modernisation of signalling is going ahead and the expansion of the microwave network on important trunk routs so important for the improvement of train operation, figures in the Works Programme both of the current year and the next. Electrification of the Nandgaon-Bhusaval section of the Central Railway is expected to be completed this year and that of the Andul-Calcutta Chord link of the Eastern Railway during the next year. Work is proceeding on the Kanpur-Tundla section of the Northern Railway and Rourkela-Durg section of the South Eastern Railway and field work is expected to commence soon on the Virar-Sabarmati section of the Western Railway.

9. I come now to the Budget for 1969-70. Proceeding on the experience of the current year and the best projection that we have been able to make at present of the traffic level likely to be attained on the Railways at the end of the Fourth Five Year Plan our present expectation is that the Railways will lift about 9 million tonnes of additional revenue earning traffic next year. I expect that the revival of passenger traffic will be maintained and there will be an increase of about 3% next year. I expect goods earnings to be Rs. 600 crores, passenger earnings to be Rs. 273 crores, other coaching earnings Rs. 47·5 crores and sundry earnings Rs. 30·5 crores. After allowing for an increase in unrealised earnings of about Rs 4·2 crores,

[Dr. Ram Subhag Singh]

the budget estimate of Gross Traffic Receipts for the next year has been placed at Rs. 946.8 crores, making for an increase of about Rs. 45 crores over this year. Ordinary Working Expenses have been estimated at Rs. 665·35 crores, about Rs. 25 crores higher than of this year of which Rs. 22.65 crores will be on staff cost, for the same reasons for which there has been increase in staff cost in the current year, viz. increase in Dearness Allowance, merger of a portion of Dearness Allowance with pay, and increase in running and travelling allowances. There will also be the usual increase on account of annual increments. There will be an increase of Rs. 4·28 crores in the expenditure on fuel both because of the increase in the price of coal and for carrying the anticipated traffic.

10. I propose retaining the appropriations to the Depreciation Reserve Fund and to the pension Fund at the same level as in the current year, viz. Rs. 95 crores and Rs. 10 crores, respectively. According to the Budget Estimates the net revenue is expected to be Rs. 160·92 crores which will leave a surplus of a little under Rs. 2 crores after discharging fully the estimated dividend liability of Rs. 159·01 crores, nearly Rs. 8 crores more than of last year. Considerable care having been taken in the formulation of the Budget Estimates, I can hope that unless costs increase for reasons on which the Railways do not have control, the anticipated surplus will actually be realised.

11. The estimate of Works Expenditure for the next year is Rs. 255 crores, of which Rs. 132·6 crores is chargeable to Capital, Rs. 95 crores to Depreciation Reserve Fund, Rs. 19 crores to the Development Fund and Rs. 84 crores to Revenue. Of this, rolling stock and machinery, including advances to manufactures for materials, account for about Rs. 118 crores and net expenditure on works is expected to amount to Rs. 134 crores, and it is hoped to achieve a reduction of about Rs. 4 crores under 'Inventories'. The Works Programme has been kept at a reasonable minimum level.

12. Among the important new works included in the programme are the doubling of some more patches on the Grand Trunk route between Agra and Bina on the Central Railway, and between Kazipet and Balharshah on the South Central Railway, some patches between Jalarpet and Cochin on the Southern Railway and between Alnia and Kota on the Western Railway. The restoration of the railway line between Thurbhita and Bhaptiahi on the North-Eastern Railway and the doubling of the Rajabehra-Bokaro Steel City and Muri-Hatia sections of the South-Eastern Railway to serve the requirements of the Bokaro Steel Plant are also in the programme.

13. We are at the threshold of the Fouth Five Year Plan. The best projection of traffic growth that we have been able to make at present in consultation with the Planning Commission and the concerned Ministries indicates an increase of 62 million tonnes over the traffic of the current year at the end of the Fourth Plan. More than half of this increase will be contributed by movements of raw materials to the steel plants including coal, coal for other consumers and iron ore for export, the balance being made up of other goods including about 3 million tonnes of finished products from steel plants and 3 million tonnes of cement.

The capacity created to handle the Third Plan's projected heavy traffic of raw materials and finished products of steel plants and large increase of traffic in coal from East India to Western India had remained only partially utilised and depressed the Railways' financial position. With the hopeful prospects of increase of traffic in raw materials to the steel plants and coal we can expect the Railways' financial position to improve during the Fourth Plan provided, as I have already said, increase in wages and prices does not affect the position as it has in recent years.

The strategy of development we are proposing to follow during the Fourh Five Year Plan will aim at securing the fullest utilisation of the assets that we have already created or acquired, whether it be line capacity or improved marshalling facilities or modernisation of traction,

signalling and workshop facilities or rolling stock. Through better utilisation of these assets we shall obtain higher productivity from our manpower resources also and the two together will, we hope, contribute substantially towards economy of scale such as was achieved year after year in the Second Plan and the early years of the Third Plan when traffic had been steadily increasing. This process was halted in the last three years when traffic ceased to grow. But though I see reason to take an optimistic view of the coming years, we will have to be very selective in incurring capital expenditure so as to ensure that while the Railways shall not lack the capacity to carry the growing goods traffic during the Fourth Five Year Plan, premature or unremunerative investments are scrupulously avoided and a well-conceived order of priorities is followed to get the maximum and early benefit, both in physical and financial terms, from the new investments. With this objective we have undertaken several engineering and traffic surveys in respect of various proposals for increasing line capacity, marshalling facilities, construction of new rail links and conversion of metre to broad gauge. Some more surveys will be taken up next year. These careful engineering and traffic surveys and full examination of the economic benefit and financial return from investment proposals will provide adequate basis for decision to implement any of them.

The growing suburban traffic in and to the metropolitan cities of Calcutta, Bombay, Madras and Delhi has been putting increasing strain on the suburban Railway services. I am conscious of the need for a more radical solution of this problem. The problems of Calcutta and Bombay need to be given first priority. In consultation with the Planning Commission it has been agreed that subject to further examination of what financial and operational responsibility should ultimately devolve on the Railways in the matter, the Railways should take up a survey for the final location and detailed planning of the suburban dispersal line in Calcutta, a survey for a third terminal in Ballard Estate in Bombay, and a techno-economic feasibility study for a mass rapid transit system in Calcutta, while a survey for the by-pass on the Kurla-Mankhurd Section of the Central Railway has already been done.

14. I have been able to present to the House a budget estimate for the next year with a small surplus of nearly Rs. 2 crores after meeting fully the Railways' dividend liability to the General Revenues, estimated at Rs. 159 crores. I am not proposing any increase in fares and freights. But I should remind the House that this slight improvement in the budgetary position has come after three successive years of depressed financial position of the Railways. Although the Railways have been able to meet fully the dividend liability in all these years by drawing from the Revenue Reserve Fund, the Fund is now left with only a nominal balance of Rs. 1.29 crores. The Development Fund had been completely used up last year and we will not be able to make any contribution to the Fund this year and hardly any in the next. By the end of 1969-70 we would be borrowing from the General Revenues Rs. 45·80 crores on account of Development Fund expenditure. Fortunately, the position of the Depreciation Reserve Fund is relatively satisfactory. It is expected to have a balance of Rs. 86·01 crores at the end of the current year and Rs. 92.30 crores at the end of 1969-70. The balance in the Pension Fund at the end of the current year will be Rs. 62.55 crores and edequate for meeting current liabilities. But with a substantial number of railway employees opting this year for the Pension scheme in preference to the Provident Fund and with the merger of a portion of Dearness Allowance with pay, pensionary liabilities will increase significantly, and therefore, our contributions to the Pension Fund will have to increase in the coming years.

15. I have brought these facts to the notice of the House so that the House can appreciate that very sizeable surpluses will have to be generated by the Railways in the coming years. The loan taken from the General Revenues for the Development Fund expenditure will have to be repaid and enough surpluses will have to be generated to again build up an adequate

[Dr. Ram Subhag Singh]

balance in the Development Fund. Further, like all other public undertakings, the Railways will also have to contribute their share of the resources necessary for financing the Fourth Plan. I earnestly hope that in this task of strengthening the financial position of the Railways we will be helped by a steady growth and buoyancy in the country's economy in the coming years and the recession will soon have become a matter of the past. On the part of the Railways no effort will be spared to improve the efficiency of operation, to secure more high-rated traffic and provide an increasingly customer-oriented service. The newly created Marketing and Sales Organisation in each Zonal Railway has been doing useful work in securing high-rated traffic and in extending container services. A new five-tonne container service was introduced between Madras and Bangalore in January this year and we expect to soon introduce container services between Delhi-Howrah, Bombay-Madras and Bombay-Secunderabad. A new scheme of freight forwards under which the collection and delivery services are performed by road hauliers and the line haulage is provided by the Railways has commenced between Delhi and Bombay. If this experiment proves successful we intend extending this scheme to other trunk routes and it should prove a step forward in rail-road coordination and should benefit both the road hauliers and the Railways.

16. I would like to draw the attention of the Hon'ble Members to the problem of ticketless travel which is fairly widespread. Every month over nine lakhs of passengers are detected travelling without tickets. This deprives Railways of several crores of revenue and has also become a 'law and order' problem. While a massive drive has been launched with the help of State Governments and the Railway Protection Force against this evil and some encouraging results have been achieved, it is necessary to tighten the penalties against the ticket dodgers. A bill to this effect is coming up before the House and I would appeal for this legislation to be passed as expeditiously as possible.

17. As the House is aware, the Railway Board had initiated some time ago several cost studies into various aspects of railway working. The results of these studies have become available now and the question of rationalising the fare and freight structure has been under examination by a senior officer of the rank of Additional Member. The purpose of the study is to determine, on the one hand, the best way of bringing the freight and fare structure in line with the results of the cost studies and, on the other, tailoring them to the needs of economy. The objective of promoting rail-road coordination will also be borne in mind. While undertaking the rationalisation of the freight and fare structure on these lines, it should also be possible to raise resources for meeting the development requirements of the railways and of the economy.

18. The three rolling-stock production units of the Railways have been functioning satisfactorily. The Chittaranjan Locomotives, Works expect to turn out about 68 steam locomotives, 53 electric locomotives and 24 diesel shunters during this year and to increase their production to 70 steam locomotives, 60 electric locomotives and 48 diesel shunters next year. The Integral Coach Factory at Madras is expected to build 730 coach shells and furnish 634 of them during the current years and 740 and 670 respectively next year. The Diesel Locomotive Works at Varanasi are expected to manufacture 68 Broad Gauge and 10 Metre Gauge locomotives during the current year and 75 and 30 respectively next year. All the three production units have taken up some new lines of production, metre gauge locomotives and diesel shunters in Chittaranjan Locomotive Works, electric multiple units and railcars in the Integral Coach Factory and metre gauge diesel locomotives in Diesel Locomotive Works. The value of their total output exceeds Rs. 59 crores per year.

19. In addition to giving technical advice to the Railways the Research, Designs and Standards Organisation at Lucknow has been engaged during the year on studies in the performance of the vacuum and compressed air brakes and investigations connected with raising the speeds of mail and express trains. It has

evolved a number of new designs of locomotives and coaching and goods stock and has been actively assisting the State Trading Corporation in their effort to export wagons. It has also undertaken inspection of equipment and materials not only for internal requirements but also for export, as in the case of rails to Iran, Wheelsets for the Korean wagon order, bogie tank wagons for Ceylon, etc.

20. During the current year up to end of October 1968, 23 new trains have been introduced, 13 on the Broad Gauge and 10 on the Metre Gauge, and the runs of 22 existing trains, 8 on the Broad Gauge and 14 on the Metre Gauge, have been extended. As regards suburban services, 33 new trains have been introduced, 24 on the Broad Gauge and 9 on the Metre Gauge, and the runs of 10 trains extended. I am not oblivious to the fact that the suburban services particularly in Bombay area, need further augmentation and improvement and it will be our endeavour to do so, but we have been handicapped by the need to replace a large number of old E.M.U. coaches in service in the Bombay suburban area and our difficulty at present to produce such coaches in larger numbers. Nevertheless, the Bombay Railways are also studying the feasibility of running twelve-coach suburban trains which would substantially relieve the peak-hour overcrowding. A number of new long distance trains have also been introduced accounting for over 3,00, train kilometres per day, including the Paschim Express between Bombay Central and Amritsar. It is proposed to introduce from 1st March the Rajdhani Express, a bi-weekly service, between New Delhi and Howrah, which will cover the distance in less than 18 hours. About 115 Third Class Sleeper coaches have been added to the 1,260 in service at the beginning of this year and more are to be built next year.

21. Hon'ble Members are aware that all the Railways except the North Eastern and the Northeast Frontier Railways are organised on the Divisional pattern. With the increasing complexity of railway operation and the increases in work-load expected during the Fourth Plan period, it has become necessary to introduce the Divisional system on these two Railways also. The North Eastern Railway will have four Divisions with headquarters at Izatnagar, Lucknow, Varanasi and Samastipur which last will include the West Katihar District of the North Eastern Railway. So far as the Northeast Frontier Railway is concerned, all the operating Districts are being upgraded to Divisions except that at Tinsukia there will be only a Transportation Division till the work-load justifies its becoming a full Division.

22. Most of the recommendations of the Railway Catering and Passenger Amenities Committee under the Chairmanship of my colleague Shri Parimal Ghosh, which reported in February 1968, are in the process of implementation and will, it is hoped, lead to greater customer satisfaction with the Catering Services. Packed meals of various kinds are now being supplied to the travelling public and if these find favour with them it may be possible to release some capacity now taken up by restaurant cars and provide instead more accommodation for passengers on important trains. In 1967-68, departmental catering on the Indian Railways made a profit of about Rs. 6 lakhs on a sales turnover of about Rs. 6 crores and it is hoped that this margin will increase this year.

23. Hon'ble Members must have seen Part I of the Report of the Committee under the Chairmanship of Shri K. N. Wanchoo, retired Chief Justice of India, which has been reviewing the position of accidents on the Indian Railways since the appointment of the Railway Accidents Committee, 1962 (Kunzru Committee). In this report the Committee has noted the significant decrease of about 35% in the average annual number of accidents during the five years ending 1967-68 as compared to the six years period ending 1962-63. A statement containing a summary of the observations and recommendations made by the Committee in their Report and the views of the Ministry of Railways thereon is being circulated to Hon'ble Members.

24. The highpowered Committee on Security and Policing on Railways under the Chairmanship of Shri Shantilal Shah submitted its report on 10th October 1968. The recommendations in this report, some

[Dr. Ram Subhag Singh]

of them very far reaching, are now under study.

25. Several decisions taken this year have improved the service conditions of railway staff substantially. The merger with pay of the full Dearness Allowance at the twelve-monthly average price index of 175 has substantially increased the pension payable to staff on retirement as well as the Government contribution to the Provident Fund of those who have not opted for the pension scheme. It has also increased their entitlement to House Rent Allowance, City Compensatory Allowance and Travelling Allowance. The rates of travelling allowance and running allowance have also considerably increased after their revision with effect from 1st March 1968. A fresh opportunity has been given to Railway employees who are still on the Provident Fund scheme of retirement benefits to opt for the pension scheme and the date for such option has been extended to 31st March 1969 following the decision for merger of a portion of Dearness Allowance with pay. In response to the request of the National Federation of Indian Railwaymen, and in consultation with them a oneman tribunal has been constituted to go into certain demands of the Federation on which agreement could not be reached by the Permanent Negotiating Machinery of Railway Labour and the Railway Board. The demands cover, among others the scope and rates of the night duty allowance, the wages paid to casual labour the hours of work and holidays for clerks at stations, sheds and depots, a review of the present hours of employment and of the scales of pay of running staff and the emoluments of gangmen, etc. Shri N. M. Miabhoy, retired Chief Justice of the Gujarat High Court, will constitute the one-man Tribunal. I have been aware that some relief may be necessary to staff who have been at the maximum of their pay scales for some time. This matter has been under our consideration and relief will be provided which may be found to be necessary in addition to any benefits that may come from the recommendations of the oneman Tribunal. (*Shri S. M. Banerjee*: Mention about All India Railwaymens, Federation.) you are mentioning that.

The emoluments and prospects of Railway officers were falling out of line with those of comparable Central Services and some adjustments in the cadre have been made recently and a few others are under consideration, at a relatively insignificant cost, to remedy this situation, so that Railway services continue to attract their due share of available talent and those now in service feel that they are getting a fair deal.

26. As in previous years welfare measures for staff, particularly medical facilities to railway employees and their families, have been augmented during the current year. A hospital has been built at Lalgarh on the Bikaner Division of the Northern Railway, and two Health Units on the Northeast Frontier Railway and one on the Southern Railway have been converted into hospitals. 528 general beds and 120 tuberculosis beds have been added during the current year. The number of specialised units for diagnosis and treatment are being increased and additional equipment has been provided in railway hospitals. The retired railway employees' contributory health scheme has been extended to cover the dependent children of retired employees also. The railway medical services are participating actively in the family planning programme and the response from railway staff has been encouraging. The expansion of railway schools has continued as also the utilisation of the subsidised hostels, the scholarships for technical education and the services of mobile libraries, etc. Sports activities continued to be assisted and the Railways won eight National Championships and 24 railwaymen were members of the Indian teams which participated ininternational contests. Six railwaymen won the coveted Arjuna Award in 1967.

27. Relations between organised labour and the Railway Administration were generally cordial during the year and the Permanent Negotiating Machinery continued to function usefully. I have had the pleasure of being associated with the working of the Railways in the past and had come to acquire a high opinion of the

calibre of railwaymen of all ranks. I trust that in my renewed association with them, I shall have opportunity to from a still better opinion of their ability and devotion to duty and that they will continue to give of their best to the Railways and the Country.

Hon'ble Members will share my great concern that the Railways are increasingly becoming the target of attack and violence arising from diverse matters not even remotely connected with the Railways or their operation. This most disconcerting trend seems, if at all, to be on the increase. I need not catalogue the numerous instances of such lawless activities which have been making the task of railwaymen increasingly difficult and hazardous and are becoming a growing impediment to railway operation. Quite often our efforts to improve rail services are thwarted by these activities and by damage done to our rolling stock and installations. In sharing my worries with the Hon'ble Members It would appeal to leaders of public opinion in and outside the House to lend their weight so that the Railways can run smoothly in every corner of the Country.

MR. DEPUTY SPEAKER: The House stands adjourned till 2.15 P.M.

13.20 hours

The Lok Sabha adjourned for Lunch till Fifteen minutes past Fourteen of the clock.

The Lok Sabha re-assembled after Lunch at Twenty Minutes Past Fourteen of the Clock.

[**Shri R. D. Bhandare** *In the Chair*]

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—*Contd.*

MR. CHAIRMAN: The House will now take up further consideration of the following motion moved by Shri P. Ramamurti on the 18th February, 1969, namely :—

"That this House expresses its want of confidence in the Council of Ministers."

श्री मनुभाई पटेल (डभोई) : सभापति महोदय, यहां पर जो अविश्वास प्रस्ताव साम्यवादी और संयुक्त समाजवादी पक्षों की ओर से रक्खा गया है उसमें दो तीन प्वाइन्ट्स रक्खे गये हैं जिनके बारे में उनका खास तौर पर इल्जाम है कि कांग्रेस और कांग्रेस गवर्नमेंट कोई ठोस कदम नहीं उठा रही है। मुझे लगता है कि उनके इस अविश्वास प्रस्ताव में कोई दम नहीं है क्योंकि उन्होंने तीनों प्रश्न जो रक्खे हैं, अर्थात् शिव सेना, चुनाव परिणाम और रीजनल इम्बैलेंस, उनमें से उन्होंने सबसे ज्यादा वजन शिव सेना के सवाल को दिया है। इस प्रस्ताव को पेश करते हुए श्री राममूर्ति ने सबसे ज्यादा वजन शिव सेना के सवाल पर दिया। कल इस प्रस्ताव का जिक्र करते हुए माननीय सदस्य श्री हीरेन मुकर्जी ने कहा कि यह कोई रिचुअल नहीं है। लोग कहते हैं कि अविश्वास प्रस्ताव रिचुअल की तरह पर नहीं है, लेकिन अविश्वास प्रस्ताव रखने वाले और उनकी पार्टी की तरफ से यहां पर आज कोई हाजिर नहीं है। रख दिया, ठीक है, पेश हो जायेगा। अगर यह उनका रिचुअल नहीं है तो फिर क्या है?

श्री स० मो० बनर्जी (कानपुर): सब मौजूद हैं। एक-एक पचास-पचास के बराबर है।

श्री मनुभाई पटेल : कहां मौजूद हैं? सब गैरहाजिर हैं। उनके लिये इसकी कोई गम्भीरता नहीं है क्योंकि उनका साधन में कोई विश्वास नहीं है। एनी स्टिक इज ए गुड स्टिक टु बीट विथ। जो कुछ हाथ में पड़ जाये उसी को लगाओ।

आप शिव सेना के सवाल को लीजिये। बम्बई के बारे में हम सब मानते हैं कि कभी कांग्रेस ने—उसकी पहले से आज तक की

[श्री मनु भाई पटेल]

तवारीख देख लीजिये—फिरकापरस्ती, कौमवाद और जातिवाद को प्रश्रय नहीं दिया। जब भी इस तरह की कोई प्रवृत्ति वहां चली, उसने उसके खिलाफ कदम उठाया है। लेकिन समाजवादी पक्ष और प्रजासमाजवादी पक्ष ने बम्बई में कम्यूनिस्टों के साथ और शिव सेना के साथ हाथ मिलाकर चुनाव को लड़ा। प्रजासमाजवादी नेता श्री नाथ पाई ने जेल में मुलाकात कर कहा कि बाल ठाकरे नेता हैं, उनको सरकार को छोड़ना चाहिये। वह उन की वकालत करने निकले। आज इमको समझना चाहिये कि प्रजा समाजवादी पार्टी कहां है।

जहां तक संयुक्त समाजवादी पार्टी का सवाल है, साफ बात है कि कम्यूनिस्ट पार्टी का जो तरीका है कैरेक्टर असैसिनेशन का, उसी झंडे को लेकर संयुक्त समाजवादी पार्टी ने काम शुरू कर दिया है।

श्री एस० एम० जोशी (पूना) : शिव सेना क्या है ?

श्री मनुभाई पटेल : शिवसेना से कहां साम्य है, मैं बतलाऊंगा कि शिव सेना की जो आइडियोलोजी है उसका मूल स्रोत कहां है। कम्यूनिस्ट पार्टी क्लास स्ट्रगल के जरिये देश में अव्यवस्था पैदा करना चाहती है और क्लास स्ट्रगल का झंडा उठाकर दूसरे जितने संगठन काम करते हैं उन सब संगठनों को साथ लेती है। पिछले सेशन में जब मैंने केरल की लाल सेना के बारे में गृह मंत्री जी से सवाल पूछा था कि उस पर कानूनी पाबन्दी लगाई जायेगी या नहीं, तब उन्होंने जवाब दिया था कि कानूनी पाबन्दी नहीं लगाई जा सकती है। पब्लिक ओपीनियन क्रिएट करने के लिये लोगों को उनकी विचारधारा को समझाना पड़ेगा, लोगों के पास जाना पड़ेगा। उस समय कम्यूनिस्ट पार्टी ने ताली बजाकर हर्ष प्रकट किया था कि लाल सेना पर कोई पाबन्दी नहीं लगाई जा रही है। जैसे लाल सेना का सवाल था उसी तरह से शिव सेना का सवाल है।

शिव सेना ने जो कुछ किया, उसे हम पसन्द नहीं करते, इतना ही नहीं, शिव सेना ने बम्बई के नाम पर बट्टा लगाया क्योंकि भारत में यदि कोई शहर शहरों की मार्फत भारत का प्रतिनिधित्व कर सकता है तो वह बम्बई है। बम्बई कास्मोपोलिटन शहर है, उसमें एक पंचरंगीपन है। हमारे संविधान में सबसे बड़ा जो कांस्टिट्यूशनल प्राविजन है कि हमारे देश का सिटिजेन कहीं जाकर बस सकता है और अपना धन्धा कर सकता है, इस मूल विचार के विरुद्ध शिव सेना है। बम्बई के पंचरंगीपन से उसका विरोध है। हमारे देश में जितने बड़े-बड़े शहर हैं, जैसे कलकत्ता, मद्रास, दिल्ली, इन सबसे ज्यादा पंचरंगीपन बम्बई में है। शिव सेना को समझना चाहिये कि उसने जो कदम उठाया है उससे वह बम्बई के इस स्वरूप को खत्म कर रही है।

शिव सेना ने जो कुछ काम किया है वह बम्बई के इतिहास में इससे पहले नहीं हुआ है। गुलामी के ज़माने में जो आन्दोलन वहां हुए हैं, पिछले पचास साल में जो आन्दोलन वहां हुए हैं, जो कोई भी चीज़ हिन्दू-मुस्लिम दंगों के स्वरूप में या ट्रेड यूनियन मूवमेंट की प्रवृत्तियों के स्वरूप में, हड़तालों के स्वरूप में और इसके बाद संयुक्त महाराष्ट्र के लिए जो आन्दोलन चला था उसके स्वरूप में हमारे सामने प्रकट हुई थी, और उसके बाद बम्बई बन्द का आन्दोलन करके जो हिंसा का आन्दोलन चलाया गया था, उस सबसे भिन्न शिव सेना का आन्दोलन है, उस सबके स्वरूप से भिन्न शिव सेना के आन्दोलन का स्वरूप है। उसकी जो कारंवाइयां हैं उनको कभी भी कोई पसन्द नहीं कर सकता है, कोई भी उनको मंजूर नहीं कर सकता है। ये जो चीजें हैं ये भारत के लोगों के सामने आनी चाहियें, इनको प्रकट

किया जाना चाहिये। कभी भी कांग्रेस ने इस तरह की प्रवृत्ति को बरदाश्त नहीं किया है। लेकिन कम्युनिस्ट पार्टी और संयुक्त सोशलिस्ट पार्टी की मैं बात करता हूं। इन दोनों पार्टीज़ ने हाथ मिलाया है, दोनों एक ही ध्येय को लेकर आगे बढ़ रही हैं। इन दोनों पार्टीज़ की जो विचारधारा है, उसके मूल में एक ही चीज़ काम करती है। कम्युनिस्ट पार्टी के लोग भी कारेक्टर एसेसिनेशन में विश्वास करते हैं। वे समझते हैं कि किसी संस्था को गिराना हो तो उस पार्टी का जो प्रोग्राम है, उस पार्टी की जो पालिसी है, उसको लेकर और उस स्तर पर उससे लड़ कर उसको गिराया नहीं जा सकता है। पालिसी और प्रोग्राम को लेकर ये जनता की आंखों में धूल नहीं डाल सकते हैं। इसलिए इनका विश्वास है कि एक एक उस पार्टी के लीडर को चुनकर, कांग्रेस पार्टी के नैशनल लीडर्ज़ को चुनकर उनका कारेक्टर एसेसिनेशन किया जाए और उस पार्टी को और उन नेताओं को बदनाम किया जाए। इसी कार्यक्रम को एस.एस.पी. ने भी अपनाया है। यही एस.एस.पी. वाले भी करते हैं। एस.एस.पी. वालों ने पहले तो प्रधान मंत्री के मिंक कोट के सवाल को उठाया, फिर डायमंड नैक्लेस के सवाल को उठाया और इस सवाल को पिछले सैशनों में उठाते रहे। पिछले सैशन में इन्होंने फाइनेंस मिनिस्टर के लड़के वाली बात को लेकर उनको बदनाम करने की कोशिश की। आज होम मिनिस्टर के लिए इन्होंने कहा है कि ये शिव सेना को प्रश्रय दे रहे हैं और इस आधार पर उनको बदनाम करने की कोशिश की है। इन लोगों का और कम्युनिस्ट पार्टी का भी यह विश्वास है कि कांग्रेस के टाप के चार पांच लीडर्ज़ को लेकर उनका एक एक करके कारेक्टर एसेसिनेशन किया जाए और अगर ऐसा करने में वे सफल हो जाते हैं तो कांग्रेस पार्टी खत्म हो जाएगी। इसी विश्वास को लेकर उन्होंने इस अविश्वास के प्रस्ताव को इस सदन में पेश किया है।

सभापति महोदय, मैं इन दोनों पार्टीज़ को बतलाना चाहता हूं कि इनका जो उद्देश्य है उस उद्देश्य में ये कभी सफल नहीं हो सकते हैं। इसका कारण यह है कि कांग्रेस पार्टी का जहां तक सम्बन्ध है उसकी कभी भी शिव सेना के प्रति सहानुभूति नहीं रही है, उसने कभी भी इस पार्टी को प्रश्रय नहीं दिया है। जहां तक कांग्रेस गवर्नमेंट का सम्बन्ध है उसने शिव सेना के खिलाफ बराबर कदम उठाया है। बम्बई कांग्रेस कमेटी के ऊपर भी इस सम्बन्ध में आरोप लगाया जाता है। उसने भी कभी इसके प्रति कोई सहानुभूति नहीं दिखाई है। कांग्रेस संस्था का कभी उसके साथ सम्बन्ध नहीं रहा है। उसने कभी भी इसको प्रश्रय नही दिया है।

जहां तक इस पर पाबन्दी लगाये जाने की बात है, अगर लाल सेना पर कानूनी प्रतिबन्ध लगा दिया गया होता, यदि लचित सेना पर प्रतिबन्ध लगा दिया गया होता, यदि आर.एस.एस. पर प्रतिबन्ध लगा दिया गया होता, जितनी दूसरी सेनायें हैं उन पर लगा दिया गया होता तो शिव सेना पर भी प्रतिबन्ध लगा दिया जाना चाहिये था। शिव सेना ने बड़ा खराब काम किया है। उसने कानून अपने हाथ में लिया। रोड सेफ्टी के नियमों को तोड़ा, फुट पाथ्स को क्लीयर करना शुरू किया, बसें जलाईं, और पुलिस ने उसके काम में हस्तक्षेप नहीं किया, यह ठीक नहीं था। जब यहां से होम मिनिस्टर वहां गए तो उनके सामने भी कुछ प्रदर्शन उन्होंने किये और कुछ हिंसात्मक प्रदर्शन भी किये, वह भी ठीक नहीं था। इसके बाद जब फाइनेंस मिनिस्टर श्री मोरारजी देसाई वहां गए तो उनके सामने भी प्रदर्शन किया, वह भी ठीक नहीं किया। ये सब उसने बुरे काम किये। मैं

[श्री मनु भाई पटेल]

होम मिनिस्टर से प्रार्थना करता हूं कि इस सम्बन्ध में जो सी.आई.डी. की रिपोर्ट है उसको तलाश करके, उसको हमारे सामने रखने की कृपा करें ताकि हमें पता चल सके कि उसमें क्या है। क्या यह भी सच नहीं है कि श्री मोरारजी देसाई तथा दूसरे नेताओं पर सलफ्यूरिक एसिड डालने का काम भी वे करना चाहते थे? क्या जो इस तरह के पार्टी के बड़े बड़े लोग हैं उनकी आंखों में सलफ्यूरिक एसिड गिराने का प्रोग्राम भी उनके कार्यक्रम का एक अंग नहीं था? मैं जानना चाहता हूं कि प्रजा सोशलिस्ट पार्टी चुप क्यों है? उसने बम्बई में इलैकशन के दिनों में उसके साथ हाथ मिलाया था, क्या इस वास्ते चुप है? मैं आशा करता हूँ कि सभी पार्टीज इन प्रवृत्तियों से अपने को अलग रखेंगी और इनकी निन्दा करेंगी। सबको इस मामले में अपने आपको अलग रखना चाहिए। मैं मानता हूं कि पोलराइजेशन हो रहा है। आइडियोलोजिकल पोलराइजेशन हो जाए तो अच्छा है। लेकिन कुछ लोग हैं जिनका क्लास स्ट्रगल में विश्वास है। सत्ता हासिल वे करना चाहते हैं। ऐसा वे अहिंसा से करें तो ठीक है लेकिन हिंसा से भी वे ऐसा करने को तत्पर हैं। कांस्टीट्यूशनल तरीके से इसको करें तब तो ठीक है लेकिन उनका विश्वास है कि अनकांस्टीट्यूशनल तरीकों से भी सत्ता हासिल की जानी चाहिए। डेमोक्रेसी में उनका नाममात्र के लिए ही विश्वास है। असल में वे डेमोक्रेसी में विश्वास नहीं रखते हैं। एक्सप्लायटेशन करके सत्ता का दुरुपयोग करके कांस्टीट्यूशन को किस तरह खत्म किया जाए, यह उनका एम है। उनके जो तरीके हैं वे आज एक्सपोज्ड हैं। जनता उनको अच्छी तरह से समझ गई है।

हमारे राममूर्ति जी ने इस अविश्वास के प्रस्ताव को पेश किया है। वह कम्युनिस्ट पार्टी से सम्बन्ध रखते हैं। उसके वह नेता हैं। उन्होंने कहा है कि जो घटनायें घटी हैं, उनका ज़िक्र राष्ट्रपति जी के अभिभाषण में नहीं है। मैं उनको राष्ट्रपति जी के भाषण में से इसके बारे में पढ़कर सुनाना चाहता हूँ।

> "Last year, I referred in my speech to certain disturbing trends in our national affairs. Parochial, regional, caste and communal movements have caused tension and violence in the country."

आगे उन्होंने कहा है कि नैशनल इंटैग्रेशन कमेटी के सामने यह मसला पेश हुआ था।

> "However, while legal and administrative measures are necessary, the fight against these fissiparous movements has to be carried to the broad masses of our people. The key to success lies in fostering the concept of Indian Nationalism and secularism in the minds and hearts of our people."

यह तरीका है। हम को पब्लिक ओपिनियन क्रियेट करनी होगी। साथ ही साथ हम को लैजिस्लेटिव एकशन भी लेना होगा और उसके बारे में इस सदन को सोचना होगा। देश की एकता, देश की अखंडता और देश में राष्ट्रीयता की भावना पैदा हो और उस में कोई बाधा न डाल सके, इसके बारे में क्या किया जाना चाहिये यह इस सदन को सोचना होगा। ऐसी प्रवृत्तियों का मुकाबला करने के लिए प्रजा को भी तैयार किया जाना चाहिये, ऐसी प्रवृत्तियों के खिलाफ आन्दोलन किया जाना चाहिये।

जहां तक चुनाव रिजल्ट्स का सम्बन्ध है, चार प्रान्त जहां चुनाव हुए हैं उन में से तीन की बात न करके केवल बंगाल की ही बात की जाती है। बंगाल का जहां तक सम्बन्ध है, बंगाल की आज भी क्या हालत

है, आपने इसको समाचार-पत्रों में पढ़ा होगा और रेडियो पर भी सुना होगा। वहां एक मत नहीं हुआ जा सका है कि कौन नेता बने। आपस में झगड़ा चल रहा है। फिर आप देखें कि युनाइटिड फ्रंट का अनुभव क्या रहा है, तजुर्बा क्या रहा है। पिछला तजुर्बा तो यही रहा है कि युनाइटिड फ्रंट आपसी खींचतान के कारण टूट गया था। अब भी वही हालत होने वाली है। जो चौदह पार्टियों का युनाइटिड फ्रंट है उन में आइडियोलोजिकल एकता है ही नहीं। फिर आप देखें कि उत्तर प्रदेश की बात नहीं की जाती है। पंजाब की बात नहीं की जाती है जहां कम्युनिस्टों को उखाड़ फेंका गया है। बिहार की बात नहीं की जाती है जहां कम्युनिस्टों का नामो-निशान मिट गया है। उत्तर प्रदेश में कांग्रेस को क्लीअर मेजोरिटी मिल गई है, उसके बारे में कोई बात नहीं की जाती है। बात करते हैं तो केवल बंगाल की। बंगाल में भी कोई एक पार्टी बहुमत में नहीं आई है। युनाइटिड फ्रंट में वहां चौदह पार्टियां हैं और उसका वहां बहुमत है। हमें सोचना होगा किस पार्टी की क्या विचारधारा है, कौन सी पार्टी लोकतंत्र में विश्वास करती है और कौन सी नहीं करती है। जिन का लोकतंत्र में विश्वास है, समाजवाद में विश्वास है, वे तो मिल कर काम कर सकती हैं लेकिन जिन का लोकतंत्र में विश्वास नहीं है और जिन्होंने इलैक्शन के समय पर इकट्ठे हो कर कांग्रेस का विरोध करना शुरू कर दिया, उनका भी वही हाल होगा जो कि लास्ट यू एफ मिनिस्टरी का हुआ था। तब वहां पर चीफ मिनिस्टर पी. सी. घोष का असैम्बली हाल में ही सिर फोड़ दिया गया था, असैम्बली को बुलाया नहीं गया और जो कम्युनिस्ट पार्टी के वहां स्पीकर थे उन्होंने कांस्टीटयूशन को ताक पर रख कर अपना काम करना शुरू कर दिया था। इसीलिए मैं कहता हूं कि :

If with the constitution, with the help of the Constitution;
If without the Constitution, without it and in spite of it.

सत्ता पर कब्जा करने की जो नीति है इसको कभी बरदाश्त नहीं किया जा सकता है। यह कम्युनिस्टों की नीति है। इस नीति को देश की जनता समझ गई है। कांग्रेस पार्टी ही इस मत की नहीं है कि उसकी यह नीति है बल्कि देश की जनता भी इस मत की है कि उसकी यही नीति है।

मैं श्री राम मूर्ति की सूचना के लिए राष्ट्रपति जी के अभिभाषण में से पढ़कर सुनाता हूं :

"The country also faces the danger of violence from certain extremist political groups. The doctrines propounded by these groups are clearly subversive of our Constitution and the rule of law and detrimental to orderly government and progress. There is no place in a democratic society for groups which seek to change the social and political structure by armed insurrection."

इसका खयाल भी रखना पड़ेगा। जो वायोलेंस में विश्वास रखते हैं और दिखावे के लिए कहते हैं कि वे संविधान को मानते हैं, जो डिक्टेटरशिप में विश्वास रखते हैं लेकिन दिखावे के लिए कहते हैं कि हमारा लोकतंत्र में विश्वास है, उनके असली स्वरूप को देश की जनता के सामने हम सब को लाना होगा। सभी राष्ट्रवादियों को, सभी देशवासियों को ऐसे लोगों की पहचान हो जानी चाहिये। ये वे लोग हैं जिन्होंने द्वितीय महायुद्ध को पहले तो इम्पीरिल वार कहा और बाद में पीपल्ज वार कहना शुरू कर दिया, जिन्होंने 1942 में देश के साथ गद्दारी की, जिन्होंने चीनी एग्रेशन के समय जब देशवासी देश की सीमाओं की रक्षा करने में लगे हुए थे यह कहा कि हमने चीन का कुछ हिस्सा ले लिया है और चीन आक्रमणकारी नहीं है, जिन का

[श्री मनुभाई पटेल]

विश्वास अहिंसा में न होकर हिंसा में है, जिनका विश्वास डैमोक्रेसी में न होकर डिक्टेटरशिप में है। ये आज शिव सेना का नाम लेकर आगे आए हैं। हम शिव सेना का कतई बचाव नहीं करते हैं, समर्थन नहीं करते हैं। उस के खिलाफ़ कड़े से कड़े कदम उठाने चाहिए, लेकिन जिन पार्टियों का मैंने अभी ज़िक्र किया है, उनका ख़याल रख कर उन का ठीक स्थान बता देना चाहिए।

इन शब्दों के साथ मैं इस अविश्वास-प्रस्ताव का विरोध करता हूं।

श्री अटल बिहारी वाजपेयी (बलरामपुर) : सभापति महोदय, कल मेरा दल इस अविश्वास प्रस्ताव के पक्ष में खड़ा नहीं हुआ था, इस लिए नहीं कि शासन में हमारा अविश्वास नहीं है, इस लिए भी नहीं कि अन्य दलों की तुलना में हम शासन को हटाने के लिए कुछ कम उत्सुक हैं। हमारा मतभेद केवल अविश्वास-प्रस्ताव के स्वरूप और समय को ले कर था। लेकिन कल मैंने जो चर्चा सुनी, उस से मुझे लगा कि जिन मित्रों ने अविश्वास प्रस्ताव की सूचना दी, उन्होंने कोई ज्यादा गलत काम नहीं किया।

1967 के आम चुनावों में पंजाब, उत्तर प्रदेश, बिहार और पश्चिमी बंगाल की जनता ने कांग्रेस को ठुकरा दिया था और 1969 के मध्यावधि चुनावों में जनता ने कांग्रेस को ठुकराने के अपने पूर्व निर्णय पर मुहर लगा दी है। आम चुनावों के बाद देश में दो राजनैतिक प्रयोग हुए : एक मिली-जुली सरकारों का प्रयोग और एक अल्पमत की सरकारों का प्रयोग। मिली-जुली सरकारों का प्रयोग हम ने किया और अल्पमत की सरकारों का प्रयोग कांग्रेस ने किया।

मिली-जुली सरकारों का प्रयोग कांग्रेस के दुःशासन से त्रस्त जनता को राहत देने के लिए था। अलग अलग विचार वाले दल एक-साथ आये, किन्तु उन्होंने अपने मतभेदों पर पर्दा नहीं डाला, उन्होंने एकता का नाटक नहीं रचा। उन्होंने एक नेता चुना, एक दल बनाया और एक न्यूनतम कार्यक्रम के आधार पर जनता की सेवा करने की कोशिश की।

लेकिन अल्पमत की सरकारों का गठन करने में कांग्रेस का उद्देश्य क्या था? उस ने सरदार लछमनसिंह गिल या मंडल या घोष के साथ एक दल नहीं बनाया। उनको अपना नेता नहीं चुना और जनता की भलाई का एक न्यूनतम कार्यक्रम तय करने का नाटक तक नहीं रचा। उस ने केवल चोर दरवाजे से सत्ता हथियाने के लिए अल्पमत की सरकारों को ठूंसा। संसदीय लोकतंत्र की किस कसौटी के आधार पर ये अल्पमत की सरकारें उचित सिद्ध की जा सकती हैं?

आज पंजाब में जनसंघ और अकाली दल फिर से सत्तारूढ़ हो गये हैं। लेकिन गिल कहां हैं? कांग्रेस ने जिन की पीठ थपथपाई थी, वह सरदार गिल कहां हैं? आज वह गुरुदेव रवीन्द्रनाथ के 'एकला चलो' मंत्र का जाप कर रहे हैं, अपने पापों का प्रायश्चित्त कर रहे हैं। बिहार में गैर-कांग्रेसी दल आज भी सरकार बनाने की स्थिति में हैं। लेकिन कांग्रेस ने जिन मंडल महाराज का समर्थन किया था, वह आज कहां हैं? मंडल महाराज आज पटना में नहीं हैं; वह अपना कमंडल ले कर दिल्ली में विराजमान हैं। पश्चिमी बंगाल की जनता ने संयुक्त मोर्चे को फिर से बहुमत दिया है। लेकिन बेचारे पी० पी० घोष पर मुझे दया आती है। उन की देशभक्ति में मुझे सन्देह नहीं है। लेकिन कांग्रेस के कुकर्म उनको भी ले बैठे।

संयुक्त सरकारों ने जनता की अपेक्षाओं को पूरी तरह से पूर्ण नहीं किया। लेकिन फिर भी कांग्रेस किसी प्रदेश में स्पष्ट बहुमत प्राप्त नहीं कर सकी। स्पष्ट है कि कांग्रेस

जनता का विश्वास खो चुकी है। अब न तो उस की नीतियां तथा कार्यक्रम जनता को भाते हैं और न उस का संगठन मतदाताओं को अनुप्राणित कर सकता है।

मध्यावधि चुनावों ने कांग्रेस पार्टी के सिद्धान्त-विहीन और अवसरवादी स्वरूप को स्पष्ट कर दिया है। सत्ता हथियाने के लिए कांग्रेस कितना नीचे गिर सकती है, यह बात साफ हो गई है। पंजाब में जनसंघ को हराने के लिए कांग्रेस ने हिन्दुओं के हितों का रक्षक बनने का दावा किया और उन की संकीर्ण भावनाओं को जगाने में किसी झिझक से काम नहीं लिया। उत्तर प्रदेश में कुछ दल-बदलू कांग्रेसियों के द्वारा जगाये गये जातिवाद का सामना करने के लिए राष्ट्रवाद को जगाने के स्थान पर कांग्रेस ने ब्राह्मणों और वैश्यों में भय की भावना पैदा की। बंगाल में कांग्रेस ने गैर-बंगालियों को संगठित करने का प्रयास किया। बिहार में कांग्रेस ने चुनाव जीतने के लिए पृथक झारखंड राज्य स्थापित करने की मांग का समर्थन किया।

सभापति महोदय, मेरे पास ये दो पर्चे हैं, जिन्हें मैं सभा-पटल पर रखना चाहता हूं। एक पर्चे में छपा है : "चाईबासा निर्वाचनक्षेत्र से झारखण्ड अलग राज्य कायम करने के लिए............कांग्रेस के उम्मीदवार, श्री सनातन सभाड, को विजयी बनावें।" दूसरा पर्चा मनोहरपुर कांग्रेस पार्टी की तरफ से छापा गया है, जिस में कहा गया है : "भारतीय कांग्रेस पार्टी ने ही 'आन्ध्र', 'महाराष्ट्र', 'हरियाणा' आदि राज्यों का गठन एवं निर्माण किया है। यही भारतीय कांग्रेस पार्टी झारखण्ड राज्य की भी निर्माता होगी, इस में कोई शक नहीं है।"

क्या प्रधान मंत्री को इस प्रचार का पता नहीं है? क्या गृह-मंत्री महोदय इस तथ्य को नहीं जानते कि कांग्रेस के उम्मीदवारों ने वोट लेने के लिए पृथक झारखण्ड राज्य की मांग का समर्थन किया? अगर वे इस तथ्य से अनभिज्ञ हैं, तो वे अपने पद पर रहने के लायक नहीं हैं और अगर वे जानते हुए भी चुप हैं, तो फिर जनता उन को कभी क्षमा नहीं करेगी।

पृथक झारखंड राज्य की मांग का समर्थन करने वाली कांग्रेस पृथक तेलंगाना की मांग का किस मुंह से विरोध कर सकती है? अगर पृथक विदर्भ की मांग होती है, तो चव्हाण साहब किस आधार पर उसका प्रतिकार कर सकते हैं?

श्री क० ना० तिवारी (बेतिया) : यह सरासर गलत है कि बिहार कांग्रेस ने पृथक झारखण्ड की मांग का समर्थन किया है।

श्री अटल बिहारी वाजपेयी : इन पर्चों पर प्रेस का नाम दिया गया है। ये कांग्रेस की तरफ से छपे हुए पर्चे हैं। माननीय सदस्य कहें कि वह इस बारे में जांच करेंगे, लेकिन वह इन पर्चों के तथ्य से इन्कार नहीं कर सकते हैं।

आन्ध्र में जो कुछ हुआ, उस से हमारी आंखें खुल जानी चाहिए। आन्ध्र की घटनायें बड़ी हृदयविदारक हैं। एक प्रदेश में रहने वाले, एक भाषा को बोलने वाले और एक ही तरह का रहन-सहन अपनाने वाले जब एक दूसरे के खून के प्यासे हो जाते हैं, जब मिट्टी का तेल छिड़क कर भाई-भाई को आग लगाता है, जब बहनों पर बलात्कार किया जाता है, तो राष्ट्रवाद रोता है, राष्ट्रीय एकात्मता सिर धुनती है और पिछले बीस सालों का नेतृत्व बेनकाब हो कर खड़ा हो जाता है।

प्रश्न यह है कि आन्ध्र के निर्माण के समय तेलंगाना के निवासियों को संरक्षण और आश्वासन दिये गये थे, उन का पालन क्यों नहीं किया गया। आन्ध्र में कांग्रेस की सरकार रही है। केन्द्र में भी कांग्रेस की

[श्री अटल बिहारी वाजपेयी]

सरकार है। दोनों जगह राजनीतिक स्थिरता है। लेकिन यह राजनीतिक स्थिरता तेलंगाना की पिछड़ी हुई जनता के मन में विश्वास पैदा नहीं कर सकी। इस संसद ने एक कानून बनाया है जिस में तेलंगाना की जनता को नौकरियों के सम्बन्ध में एक आश्वासन दिया गया है। 1957 में यह कानून बना था और 1964 में इस कानून की संसद ने पुष्टि की। मगर केन्द्रीय सरकार ने यह देखने की तकलीफ नहीं की कि उस कानून का ईमानदारी से पालन किया जा रहा है या नहीं ?

सम्पूर्ण देश के विकास में आज क्षेत्रीय असंतुलन है। वह जन-असंतोष को जागृत कर रहा है। वह विघटन का कारण बन सकता है। प्रश्न यह है कि इस क्षेत्रीय असंतुलन को दूर करने के लिए योजनाबद्ध और प्रभावकारी प्रयास क्यों नहीं किए गए? भारतीय जनसंघ पृथक तेलंगाना की मांग से सहमत नहीं है। हमारा आग्रह है कि 19 जनवरी, 1969 को आन्ध्र के मुख्य मन्त्री द्वारा आयोजित सर्वदलीय बैठक में जो निर्णय किए गए और जिन के अनुसार तेलंगाना के संरक्षण को 1974 तक बढ़ाने का फैसला किया गया उन निर्णयों को ईमानदारी के साथ लागू किया जाय। लेकिन कांग्रेस का नेतृत्व तेलंगाना के उपद्रवों की जिम्मेदारी से बच नहीं सकता।

क्षेत्रीय असंतुलन और भेदभाव की समस्या और भी जगह है। हाल ही में जम्मू काश्मीर राज्य सरकार द्वारा नियुक्त गजेन्द्र गडकर कमीशन की रिपोर्ट प्रकाशित हुई है। इस रिपोर्ट से उन लोगों की आखें खुल जानी चाहिए जो इन शिकायतों को सुनने से इनकार करते थे कि जम्मू काश्मीर की सरकार जम्मू और लद्दाख के साथ सौतेला व्यवहार कर रही है। क्या यह आश्चर्य और रोष की बात नहीं है कि श्रीनगर की तुलना में जम्मू में राशन कम दिया जाता है? क्या जम्मू के लोगों की भूख कम है और श्रीनगर में निवास करने वालों की जठराग्नि प्रबल है ? एक ही राज्य के निवासी हैं। मगर राशन की मात्रा में भेद है और राशन की मात्रा में ही नहीं राशन की कीमत में भी अन्तर है। जम्मू में अनाज मंहगा बेचा जाता है, श्रीनगर में सस्ता। यह किस कसौटी पर खरा उतारा जा सकता है? गजेन्द्र गडकर आयोग ने सिफारिश की हैकि यह भेदभाव समाप्त होना चाहिए। भेदभाव का आधार केवल क्षेत्रीय नहीं है, साम्प्रदायिक भी है।

83 अध्यापकों को श्रीनगर में साम्प्रदायिक आधार पर तरक्की देने से इनकार कर दिया गया। जो उनसे जूनियर थे उनको तरक्की दे दी गई। उन्होंने सुप्रीम कोर्ट का दरवाजा खटखटाया। भारत के सर्वोच्च न्यायालय ने अपना निर्णय अध्यापकों के पक्ष में दिया। यह निर्णय 3 अप्रैल 1968 को दिया गया था लेकिन अब तक उस निर्णग को लागू नहीं किया गया है। कहा जाता है कि सुप्रीम कोर्ट का अधिकार क्षेत्र जम्मू काश्मीर में लागू होता है। लेकिन जम्मू काश्मीर की सरकार सुप्रीम कोर्ट के निर्णयों की धज्जियां उडा रही है। जिन अध्यापकों के साथ भेदभाव किया गया था उनको फिर से तरक्की देने के बजाय नये अध्यापकों को सारे नियमों की अवहेलना करते हुए तरक्की देने का काम जारी है। आखिर, जम्मू काश्मीर और लद्दाख की जनता इस भेदभाव को कब तक बर्दाश्त करेगी ? वह देशभक्त हैं, लेकिन देशभक्ति की इतनी मंहगी कीमत नहीं मांगी जानी चाहिए। यदि गजेन्द्र गडकर कमीशन की सिफारिशों को ईमानदारी से लागू नहीं किया तो सरकार को वहां भी जन-आन्दोलन के लिए तैयार रहना चाहिए। अभी तक हमने जनता को सब्र से काम लेने के लिए परामर्श दिया है। गजेन्द्र गडकर कमीशन ने सिफारिश की है कि लद्दाख के लिए, जम्मू के लिए अलग अलग विकास बोर्ड होना चाहिए। अलग अलग धनराशि दी जानी चाहिए। जम्मू में पृथक विश्व-

विद्यालय होना चाहिए । मेडिकल और इंजीनियरिंग कालेज की भी आवश्यकता है । जम्मू काशमीर की सरकार इन सिफारिशों को ताक पर रखने की कोशिश कर रही है । केन्द्र सरकार समय रहते चेते, नहीं तो उसे नये संकट का सामना करना पड़ सकता है ।

बम्बई में 10 से 14 फरवरी के बीच में जो कुछ हुआ है उस से हर भारतीय का सिर शर्म से झुक जाना चाहिए । महाराष्ट्र मैसूर के सीमा-विवाद को कुछ सिद्धांतों के आधार पर तय करने की आवश्यकता है । लेकिन किसी भी विवाद को सड़कों पर हल नहीं किया जा सकता । क्या अपने पक्ष में निर्णय कराने के लिए हिंसा, हत्या, लूटमार और अग्निकांड का उपयोग किया जायगा ? मैं उपद्रव के दिनों में बम्बई में था और मैं ने यह अनुभव किया कि महाराष्ट्र सरकार पहले तो यह अनुमान नहीं लगा सकी कि यह उपद्रव इतना गम्भीर और व्यापक होगा, जब उपद्रव बढ़ गया तो उस का शासन-तंत्र पुलिस दृढ़ता और समझदारी, के साथ उस का सामना नहीं कर सकी । शायद महाराष्ट्र सरकार यह सोचती होगी कि दमन से आग और भड़केगी या महाराष्ट्र सरकार समझती होगी कि छोटा-मोटा उपद्रव हो जाय तो सीमा विवाद में उस के हाथ मजबूत करने का साधन बनेगा । बम्बई में, मैं ने अपनी आंखों देखा और गृह मंत्री चव्हाण उसका खण्डन करने का प्रयत्न न करें कि दूकानें लूटी जा रही थीं और पुलिस खड़ी थी । मेरे पास एक ऐसा उदाहरण है, मैं नाम लेने के लिए तैयार हूं, जनसंघ के कार्यकर्त्ता गए यह बताने के लिए कि दूकान लूटी जा रही है । पुलिस स्टेशन के आफिसर से कहा गया कि अमुक क्षेत्र में दूकान लूटी जा रही है, आप को कुछ प्रबन्ध करना चाहिए । पुलिस आफिसर ने कहा कि यहां शिकायत के लिए आने के बजाय तुम लूटने वालों में शामिल क्यों नहीं हो जाते ? मैं थाने का नाम लेने के लिए तैयार हूं । जो हमारे कार्यकर्त्ता लूट मार रोकने के लिए गए उन को पुलिस के रोष का शिकार बनना पड़ा । मैं यह नहीं कहता कि महाराष्ट्र सरकार के इशारे पर यह हुआ । लेकिन कहीं-न-कहीं यह धारणा जरूर थी कि जब तक सड़कों पर सवाल नहीं लाया जायगा तब तक केन्द्रीय सरकार नहीं सुनेगी । संयुक्त महाराष्ट्र भी सड़कों पर सवाल ला कर बना था और अगर जो अध-कचरे दिमाग हैं, भावना में बहने वाले वर्ग हैं उन में यह धारणा पैदा हो कि बेलगांव लेना है तो सड़कों पर सवाल लाना होगा तो इस के लिए उन को दोष नहीं दिया जा सकता, दोष इस सरकार को देना चाहिए ।

सभापति महोदय, मैं नहीं समझता कि आज महाराष्ट्र और मैसूर के सीमा विवाद को हल करने का उचित समय है । हर एक दल को आज कसौटी पर कसा जा रहा है और कोई भी अखिल भारतीय दल इस सवाल पर अपनी जिम्मेदारी से बच नहीं सकता । लेकिन मैं एक सुझाव देने के लिए तैयार हूं । मैं महाराष्ट्र और मैसूर के जन-संघ के प्रधानों से कहने के लिए तैयार हूं कि वह एक संयुक्त अपील निकालें कि सीमा विवाद का प्रश्न अगले तीन सालों के लिए कोल्ड स्टोरेज में रख दिया जाय । इस प्रश्न का निर्णय टाल दिया जाय । क्या गृह मंत्री चव्हाण और कांग्रेस के अध्यक्ष श्री निजलिंगप्पा इस तरह का निर्णय लेने के लिए तैयार हैं ? मैं मानता हूं प्रश्न हल नहीं होगा । लेकिन प्रश्न को हल करने का न तो यह समय है और न यह तरीका है । अगर महाराष्ट्र की भावना को संतुष्ट करने के लिए कोई कदम उठाया जायगा तो उस की प्रतिक्रिया मैसूर में होगी और मैसूर के कांग्रेस वाले पीछे नहीं रहने वाले हैं । अन्य दलों को भी इस तरह का निर्णय करना चाहिए । यह मामला अभी तक लटकता रहा है । इस की जिम्मेदारी से केन्द्र सरकार नहीं बच सकती । लेकिन ऐसा वातावरण बनाना होगा जिस में कुछ सिद्धान्तों के

[श्री अटल बिहारी वाजपेयी]
आधार पर निर्णय हो सके। अभी उन सिद्धान्तों का निर्णय बाकी है जिस से न केवल इस सीमा विवाद को बल्कि अन्य सीमा विवादों को भी ठीक तरह से हल किया जा सके।

सभापति जी, क्या यह आश्चर्य की बात नहीं है कि राष्ट्रपति महोदय के अभिभाषण में—हम अभी उस की चर्चा नहीं कर रहे हैं, मगर भाषण हो चुका है, जहां तक सरकार की नीतियों का प्रश्न है, वह उस को प्रतिबिम्बित करता है—उस भाषण में राजस्थान के भीषण अकाल की चर्चा तक नहीं है। राजस्थान में स्थायी सरकार है—यह सरकार पिछले 18 वर्षों से चल रही है, मगर राजस्थान पर अकाल की काली छाया मंडरा रही है, धरती प्यासी है, चार लाख से अधिक पशु मर गये हैं, सात-आठ-लाख लोग खुले आकाश में जीविका के लिए बीवी-बच्चों को लेकर काम कर रहे हैं। ऊपर जलता हुआ सूरज और नीचे तपती हुई और रात में शीतल होती हुई बालू—घर-बार छोड़ कर पड़े हुए हैं, सड़कें बना रहे हैं, ऐसी सड़कें जो कुछ महीनों के बाद ढूंढने मे भी नहीं मिलेंगी।

राजस्थान में अकाल क्यों है? राजस्थान नहर के निर्माण के काम को प्राथमिकता क्यों नहीं दी गई? राजस्थान नहर विकास की दृष्टि से भी आवश्यक है और रक्षा की दृष्टि से भी आवश्यक, लेकिन आज भी उस नहर पर काम नहीं हो रहा है। सड़कें बनाने का काम तो एक अस्थायी काम है, उस में भी जो गोलमाल हो रहा है, उसकी चर्चा मैं इस समय नहीं करना चाहता। क्या राजस्थान में कुएं नहीं खोदे जा सकते? अगर बिहार में बोरिंग के लिए सेना को भेजा जा सकता था तो राजस्थान के लोगों को पानी देने के लिए सेना को बोरिंग का काम क्यों नहीं सौंपा जा सकता। राजस्थान की सरकार संकट की गम्भीरता को कम कर के दिखलाती है, लेकिन केन्द्र सरकार को अपनी आंखों से काम लेना चाहिए। एक-एक लोटा जल के लिए लोग 12-12 घण्टे बैठे रहते हैं। थोड़े दिनों में गर्मी पड़ने वाली है, जिन तालाबों में अभी गन्दा पानी है, वह सूख जायगा, कूएं जलविहीन हो जायेंगे, राजस्थान को एक भयंकर स्थिति का सामना करना पड़ेगा। यह ठीक है कि भूख से कोई मरा नहीं है, लेकिन जो लाल-ज्वार दी जा रही है, उस से लोग मरे हैं। राजस्थान के लोगों को ज्वार खाने की आदत नहीं है, उन्हें बाजरा चाहिए। जो ज्वार दी जा रही है, वह भी सड़ी हुई है, उसका वितरण दोषपूर्ण है और सब से बड़ी समस्या वहां पर जल की है। अगर समय रहते राजस्थान की परिस्थिति पर काबू पाने का प्रयत्न नहीं किया गया तो फिर राजस्थान में भी बिहार जैसा दृश्य दिखाई देगा। परन्तु, सभापति जी, पानी केवल प्रकृति में न हो, ऐसी बात नहीं है, पानी इस सरकार में भी नहीं है।

सभापति जी, विभिन्न प्रदेशों में गैर-कांग्रेसी सरकारें चल रही हैं, कुछ प्रदेशों में नई सरकारों का गठन होने वाला है। मैं केन्द्र को कहना चाहता हूँ कि सरकारों को गिराने के खेल से बाज आये। एक दलीय सरकार के स्थान पर हम बहुदलीय सरकारों के युग में प्रवेश कर रहे हैं, लेकिन अगर प्रदेशों में बनी हुई गैर-कांग्रेसी सरकारों को तोड़ने के लिए केन्द्र राज्यपालों के पदों का दुरुपयोग करेगा, संविधान की अवहेलना करेगा, तो न लोकतन्त्र मजबूत होगा और न राजनीतिक क्षेत्रों में विकल्प उभरेगा। सभापति जी, यह कितने आश्चर्य की बात है कि जब श्री धर्मवीर का धर्म डोलता है और श्री चक्रवर्ती का चक्र चलता है तो पश्चिमी बंगाल और हरियाणा दोनों जगहों में कांग्रेस लाभ में रहती है। धर्मवीर का धर्म कभी भी हमारे पक्ष में नहीं आता, और चक्रवर्ती का चक्र कभी भी गैर-कांग्रेसी दलों के पक्ष में नहीं चलता। आज जो व्यक्ति राज्यपालों के पदों पर बैठे हुए हैं,

वे अपने पदों की गरिमा की रक्षा नहीं कर पा रहे हैं। हरियाणा में क्या हो रहा है ? मध्यावधि चुनाव में कांग्रेस को हरियाणा में 48 सीटें मिली थीं, जब कि विधान सभा की कुल संख्या 81 है। उन में से एक स्पीकर बन गया, एक कांग्रेसी सदस्य का चुनाव रद्द हो गया और 9 सदस्यों ने कांग्रेस से नाता तोड़ लिया, इस तरह से बच गये 37। ये 37 सदस्य किस तरह से बहुमत की सरकार बना सकते हैं, लेकिन फिर भी हरियाणा में कांग्रेस की सरकार चल रही है—

श्री रणधीर सिंह (रोहतक) : वहां पर 16 की अकसरियत है।

श्री अटल बिहारी वाजपेयी : ये 16 कहां से आये ? जिन्होंने कांग्रेस के विरुद्ध चुनाव लड़ा था, जो विरोधी दल में शामिल हो गये थे, जो गैर-कांग्रेसी सरकार में मंत्री बन गये थे, हरियाणा में अपना बहुमत बनाये रखने के लिए कांग्रेस आज उन के चरण चूम रही है। दल-बदल की निन्दा करने वाले दल-बदल के आधार पर आज हरियाणा में सत्तारूढ़ हैं।

सभापति जी, 9 दिसम्बर को 41 विधायकों ने संयुक्त विधायक दल के रूप में राज्यपाल से भेंट की। ये 41 विधायक बहुमत में थे, उन्होंने राज्यपाल से कहा था कि हमारे साथ एक विधायक और है, मगर 41 हम आपके सामने उपस्थित हैं, फिर भी राज्यपाल ने वंशीलाल मंत्रिमंडल से त्यागपत्र देने के लिए नहीं कहा। राज्यपाल ने यह भी नहीं कहा कि विधान मंडलों के अध्यक्षों ने सिफारिश की है कि शक्ति का परीक्षण विधान सभा में होना चाहिए, इस लिए सात दिन के भीतर विधान सभा की बैठक बुलाओ। राज्यपाल ने उन्हें आदेश दिया कि जब विधान सभा की बैठक होगी, तब आप अपनी ताकत दिखलायें। विधान सभा की बैठक 28 जनवरी को हुई। राज्यपाल ने विधान सभा में जो भाषण दिया, उस में कहा गया था कि अनुदानों की मांगों पर विचार करने के लिए और कुछ अन्य लेजिस्लेटिव कार्यवाही करने के लिए बैठक हो रही है। विरोधी दल शक्ति परीक्षण करना चाहता था, लेकिन शक्ति परीक्षण से पहले ही विधान सभा के एक सदस्य श्री जोगिन्द्र सिंह को गायब कर दिया गया। श्री जोगिन्द्र सिंह ने विधान सभा में इस सम्बन्ध में अपना वक्तव्य भी दिया है। उन्होंने हरियाणा के मुख्य मंत्री पर आरोप लगाया है। उन्होंने कहा है कि मुझे हरियाणा के मुख्य मंत्री के घर पर बुलाया गया, पहले एक लाइसेंस नजर किया गया, फिर भी जब मैं कांग्रेस दल में शामिल नहीं हुआ तो मुझे राज्य के सी० आइ० डी० के दो अफसरों के साथ गाड़ी में बैठा कर जयपुर और अजमेर भेज दिया गया।

15 hrs.

श्री रणधीर सिंह : सरासर झूठ है।

श्री अटल बिहारी वाजपेयी : सभापति जी, श्री जोगिन्द्र सिंह को जयपुर में कहां ठहराया गया, अजमेर के किस होटल में उनके रहने की व्यवस्था की गई—यह भी बताया जा सकता है। जो गाड़ी उन को लेकर गई उस का नम्बर भी बताया जा सकता है और सी० आइ० डी० के दो अफसर जो उन के साथ गए थे, जो समय समय पर मुख्य मंत्री से टेलीफोन पर सम्पर्क स्थापित करते थे, उन टेलीफोनों के नम्बर भी दिये जा सकते हैं। क्या गृह मंत्री जी सेन्ट्रल जांच ब्यूरो के द्वारा इस की जांच कराने के लिए तैयार हैं ? हरियाणा की सरकार कठघरे में है, उस पर इस की जांच का काम नहीं छोड़ा जा सकता। यह विधायक के अपहरण का मामला है, यह लोक तन्त्र की रक्षा का सवाल है। अगर श्री जोगिन्द्र सिंह झूठ कहते हैं तो उस झूठ का पर्दा फ़ाश किया जाना चाहिये। लेकिन जिस मुख्य मंत्री पर आरोप है, उस के कहने मात्र से जोगिन्द्र सिंह के

[श्री अटल बिहारी वाजपेयी]

आरोप गलत साबित नहीं किये जा सकते। गृह मंत्री इस मामले की जांच कराने का वचन दें ताकि सच्चाई सामने आ सके।

श्री शिवनारायण (बस्ती) : कोर्ट में जाओ।

श्री अटल बिहारी वाजपेयी : कांग्रेस के एक बुद्धिमान सदस्य कह रहे हैं कि अदालत में जाइये। क्या अदालत में जाने के लिए उनकी इजाजत की जरूरत है ? अदालत में जाने के लिए परामर्श किसी वकील से लिया जायेगा, आपसे नहीं।...(**व्यवधान**)... सभापति जी, आपको याद होगा कि इसी हरियाणा में दल-बदल के आधार पर गैर-कांग्रेसी सरकार को बर्खास्त कर दिया गया था। लेकिन क्या आज हरियाणा में दल-बदल नहीं हो रहा है? अब हरियाणा के राज्यपाल को क्यों सांप सूंघ गया है ? दल-बदल अगर उस समय बुरा था तो क्या आज वह बुरा नहीं है ? उस समय किसी सदस्य को उठाकर नहीं ले जाया गया था, कम से कम इस तरह का आरोप नहीं लगाया गया था।

एक माननीय सदस्य : मध्य प्रदेश में क्या हो रहा है ?

श्री अटल बिहारी वाजपेयी: मध्य प्रदेश में कांग्रेस वाले सत्याग्रह कर रहे हैं, सरकार को बदलना चाहते हैं। लेकिन अगर हरियाणा में विरोधी दल वाले सत्याग्रह करें तो फिर गृहमन्त्री की प्रतिक्रिया क्या होगी ? मैं अब समाप्त कर रहा हूं। एक विषय मुझे और लेना है।

चुनाव के दिनों में प्रधान मन्त्री ने बड़ा व्यापक दौरा किया। उन्होंने हमें गालियां सुनाईं। हम औरतों की गालियों को बुरा नहीं मानते हैं, यह हमारी पुरानी परम्परा है। लेकिन हम इस देश के प्रधान मन्त्री से आशा करते थे कि वे चुनाव में मतदाताओं को शिक्षित करने का काम करेंगी और अपने पद की गरिमा के अनुसार थोड़ा सा ऊँचा उठकर बोलेंगी। लेकिन प्रश्न यह नहीं है। प्रश्न यह है कि प्रधान मन्त्री के दौरे का खर्चा किसने किया ? प्रधान मन्त्री जाती थीं तो उससे पहले बल्लियां खड़ी की जाती थीं... (**व्यवधान**)...बल्लियां खड़ी करने की क्या आवश्यकता थी ? कई जिलों से पुलिस बुलाई जाती थी। क्या प्रधान मन्त्री को जनता से डर लगता था ? यही नहीं, मेरठ के पास एक बारात को चार घण्टे के लिए सड़क पर रोक दिया गया। जिस बस पर वे लोग बैठे थे उसका मार्ग अवरुद्ध कर दिया गया इसलिए कि भारत की प्रधान मन्त्री आने वाली हैं और अब कोई दूल्हा नहीं जा सकता है। उस दिन वह शादी टालनी पड़ी। दुल्हन बैठी रही, बारात सजी रही और पुलिस चार घण्टे तक उस बारात की बस को रोके रही। यह एक गम्भीर मामला है, कोई साधारण बात नहीं है। इंग्लैंड की महारानी के लिए भी इतनी पुलिस का इन्तजाम नहीं होता है लेकिन भारत के लोकतन्त्र में पुलिस दबाव दिखाकर भीड़ एकत्र करने का प्रयत्न करती है।... (**व्यवधान**)... डा० राम सुभग सिंह कहते हैं कि प्रधान मंत्री का खर्च कांग्रेस करती है लेकिन जब बिहार की सरकार ने तीन लाख का बिल बनाकर कांग्रेस को दिया तो कांग्रेस अध्यक्ष ने कहा कि यह कैसा बिल है, ऐसा लगता है कि बिहार की सरकार के पास पैसा नहीं है। प्रधान मंत्री अगर थोड़ी देर के लिए किसी डाक बंगले में रुकीं तो उस डाक बंगले की मरम्मत पर 30 हजार रुपया खर्च किया गया। फिजूलखर्ची की यह स्थिति है।

इससे भी महत्वपूर्ण एक और मामला है। समाचार-पत्रों के अनुसार प्रधान मन्त्री ने चुनाव में कांग्रेस के लिए लाखों रुपए इकट्ठे किए। यह रुपया प्रधान मन्त्री को किसने दिया ? मेरे पास 23 जनवरी का "हिन्दुस्तान टाइम्स" है। मैं उसका एक अंश

पढ़ना चाहता हूं :

> "Shri Nijalingappa also discussed with Mrs. Gandhi the question of funds for the election. The Prime Minister has been able to secure contributions totalling more than Rs. 10 lakhs for the A.I.C.C. So far the AICC has collected nearly Rs. 20 lakhs. Mrs. Gandhi has reportedly assured Mr. Nijalingappa that she would get at least another Rs. 5 lakhs for the party."

इस समाचार का खंडन नहीं किया गया। कांग्रेस अध्यक्ष, श्री निजलिंगप्पा ने यह स्पष्ट नहीं किया कि प्रधान मन्त्री को यह धन किसने दिया। अगर यह धन कांग्रेस पार्टी के लिए था तो कांग्रेस अध्यक्ष को दिया जा सकता था, कांग्रेस के कोषाध्यक्ष को दिया जा सकता था। क्या यह गुप्तदान था ? आखिर इसके देने वाले कौन हैं ? उन्होंने वह धन प्रधान मन्त्री को क्यों दिया और उसके बदले में उन्होंने क्या मांगा। प्रधान मन्त्री इस संसद के प्रति जिम्मेदार हैं, इस देश की जनता के प्रति जिम्मेदार हैं जिनसे पैसा इकट्ठा किया गया है, उनके नामों को स्पष्ट किया जाये। प्रधान मंत्री को कांग्रेस के लिए धन एकत्र करने की आवश्यकता नहीं है। लेकिन प्रधान मन्त्री के बिना धन कौन देगा ? धन देने वाले बदले में क्या चाहते हैं और बदले में क्या दिया गया है, यह तभी स्पष्ट हो सकता है जबकि प्रधान मंत्री ने जिनसे धन लिया है, उसके बारे में सारा विवरण इस सदन के सामने रखें। और मंत्रियों ने भी इसी प्रकार से धन इकट्ठा किया है। कांग्रेस के नेता लोकतन्त्र की स्वस्थ परम्पराओं को प्रारम्भ करने की बातें करते हैं। लेकिन पूंजीवाद राजनीति को दूषित कर रहा है। पूंजीवाद के द्वारा और शासनतन्त्र का दुरुपयोग करके लोकतन्त्र की गंगा को विकृत करने का यत्न किया जा रहा है।

यदि समय होता तो मैं कुछ विदेशी मामलों पर भी कहता कि किस तरह से प्रधान मन्त्री ने भारत को रूस का पिछलग्गू बना दिया है। बलगारिया के राष्ट्रपति भारत में आये थे, वे हमारे सम्मानित अतिथि थे और हम उनके साथ मित्रता के सम्बन्धों को दृढ़ करना चाहते हैं लेकिन हमारे आतिथ्य का अनादर करके उन्होंने यहां जेकोस्लोवेकिया के विरुद्ध भाषण दिया। उन्होंने जेकोस्लो-वेकिया के ऊपर रूस और वारसा संधि देशों के हमले के औचित्य को ठहराया। आज जेकोस्लोवेकिया के नौजवान रूसी प्रभुत्व के विरुद्ध अग्नि स्नान कर रहे हैं, आत्माहुति दे रहे हैं। उन अग्नि स्नान करने वाले बलिदानी नवयुवकों पर, भारत की भूमि में बैठकर, बलगारिया के राष्ट्रपति ने, कीचड़ उछाला। क्या हम किसी अतिथि को अपने देश में इस बात की इजाजत देंगे ? लेकिन जबसे प्रधान मन्त्री सोवियत क्रांति की 50वीं वर्षगांठ में गई तबसे लेकर आज तक उन पर रूस के दबाव का प्रभाव बढ़ता जा रहा है। कांग्रेस अध्यक्ष अगर सोवियत कम्युनिस्ट पार्टी की कांग्रेस में जाते तो गलत नहीं होता। सोवियत क्रांति विश्व इतिहास की एक घटना है। लेकिन प्रधान मन्त्री के जाने की जरूरत नहीं थी। एक गलत औरत, गलत वक्त पर और गलत जगह पर गई। आज भारत के सम्मान को क्रेमलिन के कंगूरों पर सूली पर चढ़ाया जा रहा है। हम नहीं चाहते कि भारत रूस या अमरीका, किसी का भी पिछलग्गू बने। लेकिन प्रधान मन्त्री की पिछले साल भर की नीति भारत को रूस के कहने पर ले जाने की है। भारत की स्वाभिमानी सर्वप्रभुतासम्पन्न जनता इसके लिए जवाब चाहती है। यह सरकार जनता का विश्वास पहले ही खो चुकी है। यह सरकार जितनी जल्दी शासन से हट जाये, उतना ही अच्छा है। धन्यवाद।

श्रीमती तारकेश्वरी सिन्हा (बाढ़) : सभापति महोदय, बाजपेयी जी के भाषण को

[श्रीमती तारकेश्वरी सिन्हा]

मैं बड़े गौर से सुन रही थी। मुझे ऐसा लग रहा था कि उनका वह निर्णय कि हम अविश्वास के प्रस्ताव पर अपना समर्थन नहीं देगें, उनके लिए भी अच्छा था। चूंकि बहुत सी बातें जो उन्होंने कहीं, राजस्थान के बारे में या कुछ और, अगर किसी दूसरे समय इसकी चर्चा करते तो हम हृदय से उसका समर्थन करते।

परन्तु मुझे बड़ा अफसोस इस बात का है कि श्री वाजपेयी जी जो कि अपनी पार्टी के और अपने आपके आचरण के बारे में बड़ा गर्व अनुभव करते हैं, मैं मानती हूँ कि कभी कभी वह अपनी पार्टी को और उनके आचरण के बारे में संकेत भी देते रहते हैं, उन्होंने बैठते बैठते एक ऐसे शब्द का इस्तेमाल किया जो श्री वाजपेयी जी के लिए शोभा नहीं देता। वह शब्द क्या था ? उन्होंने कहा कि एक गलत औरत गलत जगह पर और गलत काम के लिए गयी। आप किसी भी पार्टी की, किसी सरकार की नीति की आलोचना कर सकते हैं, प्रजातंत्र में इस बात के लिए संसद बनी हुई है, और आप अगर विरोध में जीत कर आये हैं तो जरूरी बात है कि जिस पार्टी की सरकार है उसकी आलोचना आप करें। परन्तु यह सब उनकी जबान से अच्छा नहीं मालूम होता। गलत औरत से मतलब क्या है उन का ? वह कह सकते थे कि प्रधान मंत्री एक गलत काम करने के लिए गयीं। परन्तु मैं उन से यही प्रार्थना करूंगी कि हम सब उन का आदर करते हैं, वह भी आदर करने के लिए गुंजायश रखें। गुस्से में कहा वह भी शोभा नहीं देता।

श्री अटल बिहारी वाजपेयी : सभापति जी, मैं स्पष्ट कर दूं। गलत औरत से मतलब इतना ही था कि अगर श्रीमती विजय लक्ष्मी पंडित उस अवसर पर जातीं तो ठीक होता। प्रधान मंत्री गलत औरत थीं।

श्रीमती तारकेश्वरी सिन्हा : हिन्दी भाषा की विकृतियां इतनी हद तक फैलायी जा सकती हैं मुझे इसका अन्दाज नहीं था। खैर में अब इस को छोड़ देती हूं।

जो भाषण हुए हैं उन से शुरू करना चाहती हूँ। अविश्वास का प्रस्ताव लाने वाले जो लोग हैं मैं उन से पूछना चाहती हूँ कि जिस चुनाव की चर्चा वह कर रहे हैं उस चुनाव के बारे में, उस पार्टी के सदस्यों के बारे में उन के नेताओं ने क्या कहा था मैं जरा इस बात का हवाला देना चाहती हूँ। मधु लिमये जी पटने के लान में जिस समय चुनाव भाषण देने के लिए गये थे, जिस पार्टी के बारे में आज बहुत हर्षित हो कर के, गर्वित हो कर के इस बात का ऐलान कर रहे हैं कि वेस्ट बंगाल में कम्युनिस्ट पार्टी बहुत जोरों से जीती है इसलिये आज हमारी जो सत्ता है हमारे हाथ से छीन लेनी चाहिये, वही श्री मधु लिमये ने पटने के लान में जो कहा था मैं उसको दोहराना चाहती हूं। पटने के लान में सब लोगों के सामने उन्होंने कहा था कि कम्युनिस्ट पार्टी गद्दारों की पार्टी है, देश द्रोहियों की पार्टी है और उन को मत देना देशद्रोहियों को मत देना होगा। जिस पार्टी को उन्होंने देश द्रोही करार दिया उस पार्टी के जीतने पर हम यह कभी भी उम्मीद नहीं करते थे कि वह हमें इस बात का एहसास करायेंगे कि हमें सत्ता को छोड़ देना चाहिए क्योंकि वेस्ट बंगाल में कम्युनिस्ट पार्टी जीती है। मधु लिमये जी एक महीने के अन्दर इतना रंग बदल सकते हैं इस का मुझे विश्वास नहीं था।

मैं और सब प्रान्तों के बारे में यह कहना चाहती हूँ, जिन लोगों ने अविश्वास का प्रस्ताव दिया है, मैं श्री रामामूर्ति की इस बात को समझ सकती हूं कि वेस्ट बंगाल में उन की पार्टी जीती है और वह अपनी पार्टी के लिए जो चाहें बोल सकते हैं, परन्तु वाकई दूसरी पार्टियों से पूछना चाहती हूं

कि अगर उनके कथनानुसार आज भी कांग्रेस को हर पार्टी के मुकाबले चौगुना बहुमत मिलने के बावजूद भी कांग्रेस को हट जाना चाहिए, तो मैं उन से पूछना चाहती हूँ कि उत्तर प्रदेश में और पंजाब में जिनकी जिनकी हार हुई है उन सब को भी यहां से हट जाना चाहिये। जनसंघ, संयुक्त सोशलिस्ट पार्टी के नेताओं से मैं पूछना चाहती हूं, स्वतंत्र पार्टी के नेताओं से मैं पूछना चाहती हूं, कम्युनिस्ट पार्टी के नेताओं से यह पूछना चाहती हूँ, पश्चिम बंगाल हिन्दुस्तान नहीं है। हिन्दुस्तान में सारे प्रदेश हैं; एक आइने में सारे हिन्दुस्तान का नक्शा देखने के पहले यह समझ लीजिये कि उस नक्शे में आप की सूरत कैसी दिखाई पड़ रही है। सिर्फ बंगाल को उदाहरण मान कर हम से यह कहा जाय कि हम शासन छोड़ दें यह उचित नहीं होगा। जिस पार्टी को जनमत आज भी चौगुना हर पार्टी से ज्यादा मिला है वह इन के भरोसे पर सरकार छोड़ कर निकल जाय यह कहां की नीति है। हमारी एक संघीय शासन प्रणाली है। बिहार का जो नतीजा 1967 का था उस को मैं आप के सामने रखना चाहती हूं। 1967 में बिहार की जनता ने मत दे कर साफ कर दिया था कि कांग्रेस को विधान सभा के लिये 128 मत मिले और लोक सभा में सदस्यों को उस से कहीं ज्यादा मत मिले थे। तो हम जनता के मत से आये थे, इन की मेहरबानियों से नहीं आये थे। मैं यह भी जानना चाहती हूं कि जिस बंगाल का इतना ढोल पीटा जा रहा है, बंगाल की जनता अगर आज नहीं सम्भली है तो कल जरूर सम्भलेगी, कि उसका भला किसमें है। हमने वह दिन भी देखा है जब कांग्रेस के बारे में यह कहा जाता था कि लालटेन को भी अगर सामने खड़ा कर दिया जाय तो उसको भी बहुमत मिल जायगा। परन्तु आज वह बहुमत नहीं रहा और मैं उन लोगों से कहना चाहती हूं कि आप का भी नहीं रहेगा, बहुत जल्दी खत्म होगा। बड़ा गर्व आपको हो गया है। परन्तु ऐसे गर्व में रावण भी नहीं टिक सका, सीता नहीं टिक सकी और आप भी नहीं टिकेंगे। यह क्षुद्र नदी की तरह बहुत जल्दी समाप्त हो जायगा। तुलसीदास जी ने ठीक ही कहा है :—

क्षुद्र नदी भरि चल उतराई,
जस थोरे धन खल बौराई।

आपको बंगाल में सफलता मिली है, मैं मानती हूं कि वहां के जनमत ने इस बात का निर्णय लिया कि जिसको नौ महीने सरकार बनाने का मौका मिला था उसको और समय दे। वही जनमत समयानुसार अपना रास्ता भी ढूंढ लेगा। हिन्दुस्तान का जनमत हमेशा अपने लिये रास्ता ढूंढ लेता है, आपके कहने से वह रास्ता नहीं ढूंढेगा और न मेरे कहने से ढूंढेगा, वह अपने फायदे का रास्ता ढूंढेगा, जनमत पर हमें विश्वास है, उसने जो बंगाल में मत दिया है उसको भी हम प्रणाम करते हैं। परन्तु मैं यह भी कहना चाहती हूं कि तुलसी दास जी की उस उक्ति को याद रखिये कि थोड़ा सा धन मिल जाने पर अगर बौरायेगा तो जल्दी ही पतन होगा और फिर कहीं ठिकाना नहीं मिलेगा। आप यह न समझिये कि बंगाल हिन्दुस्तान का आइना है। वह बंगाल का आइना हो सकता है, लेकिन हिन्दुस्तान का नहीं क्योंकि मैं उदाहरण देना चाहती हूँ कि बिहार में राइट कम्यूनिस्ट पार्टी के लोग खाते हैं आपका और वोट देते हैं मार्किसिस्ट पार्टी को। मार्किसिस्ट कम्युनिस्ट पार्टी की मैं इतनी तारीफ जरूर करूंगी कि जो वह कहती है वह करती है। परन्तु दक्षिण पंथी कम्युनिस्ट पार्टी कहती कुछ है और करती कुछ है। इनकी मैं चर्चा नहीं करना चाहती। यह जा रहे हैं इनको एहसास नहीं हो रहा है। आज वामपंथी कम्युनिस्ट पार्टी बंगाल में आयी है इनके कलेजे पर चढ़कर प्रजातन्त्र के तरीके पर दूसरी पार्टी आये यह हमारे लिये तो खतरा हो सकता है। लेकिन देश के लिये क्या खतरा हो सकता है। हमने

[श्रीमती तारकेश्वरी सिन्हा]

देश को एक संविधान दिया है। पार्टियां आयेंगी और जायेंगी, इसमें कोई शर्म हया और बेचैनी की बात नहीं है। एक पार्टी आयेगी और दूसरी बाहर जायेगी। और जो पार्टी बाहर जायेगी वह इस बात का प्रयत्न करेगी कि फिर वह आये। प्रजातंत्र में इस से बल मिलता है। परन्तु मैं उन लोगों से पूछना चाहती हूँ, जो पीछे बहुत बड़े बड़े नारे लगाते हैं, कि आप का क्या हाल हुआ है। आज पश्चिमी बंगाल में मार्किसिस्ट पार्टी आयी है वह आप के कलेजे पर चढ़ कर आयी है, आपसे अलग होकर निकली और आपको दिखा दिया कि कितने गहरे पानी में आप हैं। उत्तर प्रदेश, पंजाब में जो हाल आप का हुआ है वह देखिये। बिहार में भी जो हाल आपका हुआ है वह भी देखिये। जहां जहां आप उम्मीदवार थे वहां वहां आप के उम्मीदवारों ने शायद ही कहीं पर अपनी सीट रखी है। यह आप के लिए उदाहरण हम से ज्यादा है। रामावतार शास्त्री जी, मैं आपके क्षेत्र की बात कर रही हूं। आप जिस क्षेत्र से इस बात का बीड़ा उठा कर गये थे कि हमारा उम्मीदवार आयेगा आपके उस निश्चय पर किस तरह से जनता ने पानी फेर दिया इस को आप मत भूलिए। इस लिए आप चुप रहिये।

अविश्वास का प्रस्ताव रखने वाले लोगों ने जिन मूल सिद्धांतों को रखा उस के बारे में माननीय वाजपेयी जी खुद जानते हैं कि वे गलत हैं और उसका विरोध होना चाहिये। यह बात माननीय वाजपेयी जी महसूस कर रहे थे कि उनके बोलने के लिये कोई बात नहीं है। मैं कभी नहीं कहूंगी कि वाजपेयी जी जो परचा लाये हैं वह गलत छपाकर लाये हैं। परन्तु हम और आम चुनाव में गये हैं, क्या हम इन्कार कर सकते हैं कि कैसे कैसे पर्चे छपते हैं जिन से कोई रिश्ता नहीं होता उम्मीदवार का। इलेक्शन पिटीशन्स इस बात के सबूत हैं, कई उम्मीदवारों ने कहा है कि इस से हमारा कोई सम्बन्ध नहीं है। हमारा भी तजुर्बा है कि हमारे विरोधी दल अगर हमको बदनाम करना चाहते हैं तो हमारे नाम से पर्चे बटवाते हैं, छपवा कर के पर्चे बटवाते हैं।

उसको न हम और न आप अहमियत दें क्योंकि उनको अहमियत देकर हम अपनी राजनीतिक परम्पराओं को बिगाड़ेंगे और उनकी अवहेलना करेंगे। इसलिए मैं वाजपेयी जी से कहना चाहती हूं कि हमें किसी बात का फख्र नहीं हो सकता। हमने गलतियां कीं। मैं मानती हूं कि कांग्रेस ने गलतियां की हैं लेकिन हमें एक बात का फख्र ज़रूर है कि हमारी नसों में बहने वाले खून की एक बूंद में न तो साम्प्रदायिकता है, न जातीयता है और न ही वर्गवाद या क्षेत्रीयता है। उन संस्कारों में हम पैदा नहीं हुए हैं और उन संस्कारों को लेकर हम सोचते नहीं हैं। भले ही आज वह कमाई मेरी अपनी न हो या मेरे अपने साथियों की निजी न हो परन्तु जो संस्कारों की कमाई हमारे पूर्वज छोड़ गये हैं उन स्वस्थ संस्कारों और परम्पराओं के बीच में हम पले व बढ़े हैं। हम और दूसरे तरीक़े से नहीं सोचते यह बात आप भी जानते हैं। इसीलिए वाजपेयी जी, अभी दो दिन पहले आपने बिहार में अपना हाथ बढ़ाया था और कहा था कि कांग्रेस अगर हमसे सहयोग देने के लिए कहे तो हम सहयोग देने के लिए तैयार हैं...

श्री अटल बिहारी वाजपेयी : मैंने नहीं कहा।

श्रीमती तारकेश्वरी सिन्हा : उस वक्त तो कहा था अब हो सकता है कि उन्होंने अपनी उस राय को बदल दिया हो। लेकिन अभी कल या परसों की बात है कि आपने कहा कि कांग्रेस को बहुमत मिला है और इसलिए कांग्रेस सरकार बना सकती है और अगर वह हमसे इसके लिए सहयोग मांगती है, मदद की हमसे अपेक्षा रखती है तो हम

उसे मदद देने के लिए तैयार हैं।

श्री अटल बिहारी वाजपेयी : यह मैंने नहीं कहा। इस तरह से जबरदस्ती मेरे मुंह में यह शब्द ठूंसे जायं तब तो बड़ी मुश्किल होगी।

श्रीमती तारकेश्वरी सिन्हा : अखबार में निकला था।

श्री अटल बिहारी वाजपेयी : सदस्य महोदया अखबार ठीक तौर से नहीं पढ़ती हैं इसीलिए ऐसा समझ रही हैं।

श्रीमती तारकेश्वरी सिन्हा : वाजपेयी जी कह रहे हैं कि मैंने ठीक तौर से अखबार नहीं पढ़ा तो बाद में जब उन्हें मौका मिले तो वह खुद ही बतला दें जोकि उन्होंने कहा था।

आपने अभी भी अपने भाषण में इस तरफ इशारा किया है कि एक दल की सरकार आज की वर्तमान परिस्थिति में सम्भव नहीं है। वह तो जब हमारे कांग्रेस अध्यक्ष ने कहा कि हम जनसंघ और कम्युनिस्ट पार्टी के साथ सरकार नहीं बनायेंगे तब से भले ही आपने अपने इरादे बदल दिये हों वह और बात है। लेकिन आज भी अपने भाषण में अपने एक वाक्य में यह इशारा दिया, नाम तो नहीं लिया लेकिन इशारा अवश्य दिया कि आज की राजनीतिक परिस्थिति में लोगों को मिलजुल कर सरकार बनाने के लिए बाधित होना पड़ेगा। अल्पमत की सरकार नहीं चलेगी। मैं मानती हूं कि बंगाल में अल्पमत की सरकार बनी। हमने परिस्थितियों के वश होकर कुछ ग़लत काम किये। हम आपकी तरह नहीं हैं कि अपनी ग़लतियों को न मानें। हम अपनी गलतियों को मान लेते हैं और गलती का मान लेना प्रजातंत्र में एक बहुत अच्छी चीज है। लेकिन इस बात को मैं दावे के साथ कह सकती हूं कि अल्पमत की सरकार के बारे में नीति अगर परिवर्तित हुई है तो यह यहां पर इन लोगों के कहने से नहीं हुई है बल्कि स्वयं हमारी पार्टी के अन्दर यह बात उठी थी और हमारी पार्टी में ही इस बात की चर्चा हुई थी कि ऐसी नीति हमको नहीं बनानी चाहिए और हमने उस नीति को बदला। हम इस बात का दावा नहीं करते कि हम जनमत बनाते हैं मगर इस बात का दावा जरूर करते हैं कि अपनी पार्टी में खुले तौर से आजादी के साथ जो चाहें कहें। अपनी आलोचना स्वयं करने की हिम्मत हमारी पार्टी ही दिखलाती है। आपकी पार्टी में वह हिम्मत नहीं है। लेकिन जैसा मैंने अभी कहा हम स्वयं अपनी वहां आलोचना करके प्रजातांत्रिक पद्धति से अपनी नीतियों को बदल देते हैं।

मैं यह चाहती थी कि यह लोक सभा, यह संसद, इस तरह की संस्था बनती, जहां पर राष्ट्रीय स्तर की जो समस्याएं हैं, उनका राष्ट्रीय समाधान होता।

अभी हमारे राममूर्ति साहब ने शिवसेना के बारे में कहा लेकिन यह कैसे सोचा जा सकता है कि कांग्रेस शिवसेना को बढ़ावा देगी? (**व्यवधान**) अब यह सारी दुनिया जानती है कि इस तरह की क्षेत्रीय भावनाएं और जो आन्दोलन आदि पैदा हो रहे हैं उनका फ़ायदा विरोधी दलों ने उठाया है हमने नहीं उठाया है। हमको उनसे नुकसान हुआ है। जाहिर है कि आज अगर शिवसेना बढ़ती है तो वहां कांग्रेसी शासन कमजोर होता है आप नहीं कमजोर होते हैं... (**व्यवधान**)।

मैं श्री मधु लिमये को कहना चाहूंगी कि जिंदगी भर उन्हें गलतफहमियां बनी रहेंगी क्योंकि वह ठीक तरीक़े से सोचते नहीं हैं। दूसरे की बात वह सुनते नहीं हैं बस अपनी ही कहे जाते हैं और ऐसी हालत में उनकी गलतफहमियां कभी दूर नहीं होंगी। मुझे तो कभी-कभी उन पर अफसोस

[श्रीमती तारकेश्वरी सिन्हा]

होता है कि भगवान ने इतनी प्रतिभा जो उन्हें प्रदान की उसका इस्तेमाल मधु लिमये साहब ठीक तरीक़े से नहीं करते हैं।

विरोधी दल वालों द्वारा श्री चह्वाण, नाइक और हमारे महाराष्ट्र के जो दूसरे नेता हैं उनके ऊपर यह इलज़ाम लगाया गया है कि वह शिव सेना को बढ़ावा दे रहे हैं। लेकिन मैं उनसे पूछना चाहूंगी कि शिव सेना की शक्ति ज्यादा बढ़ने से नुकसान किसको हो रहा है? हमारी संस्था को नुकसान हो रहा है। हमारी संस्था को इसलिए नुकसान हो रहा है कि आप जाकर वहां क्षेत्रीय और साम्प्रदायिक बातों के ऊपर नारे लगाते हैं लेकिन हम उन्हें संस्कारवश नहीं लगा सकते हैं। हमने इस तरह के साम्प्रदायिक व क्षेत्रीय भावनाओं को भड़काने वाले नारे कभी भी नहीं लगाये और आज भी जब हम बात करते हैं तो पूरे देश की बात हम करते हैं। चरणसिंह जो उत्तर प्रदेश में जीतकर आये वह इसलिए हुआ कि कांग्रेस ने जाट और अहीरों की बात नहीं कही। क्या श्री वाजपेयी इस बात से इंकार कर सकते हैं कि एक सम्प्रदाय उनसे इतना घबड़ाता क्यों है? मैं चाहती हूं कि मुसलमान जनसंघ को गले लगायें। आप उनके अन्दर अपने प्रति इतना विश्वास पैदा कीजिये कि वह आपको गले लगायें। मैं चाहती हूं कि राजनीतिक पार्टियां यहां बढ़ें। एक राष्ट्रीय और राजनीतिक दृष्टिकोण को लेकर अगर पार्टियां देश में बढ़ें तो वह कोई बुरी बात नहीं है। कांग्रेस बढ़े, आप बढ़ें, स्वस्थ राजनीतिक स्तर पर स्वस्थ संस्कारों को लेकर अगर हम सब बढ़ें तो वह एक अच्छी बात होगी और उस हालत में मैं आपको मुबारकबाद दूंगी कि आप बढ़े।

मैं वाजपेयी साहब से यह पूछना चाहूंगी कि मुसलमानों ने आपको विश्वास क्यों नहीं दिया? क्रिश्चियंस ने आपको वह विश्वास क्यों नहीं दिया। हमने उनसे नहीं कहा था कि वह जनसंघ को वोट न दें...

श्री अटल बिहारी वाजपेयी : आपने जनसंघ को वोट न देने के लिए उनसे कहा था।

श्रीमती तारकेश्वरी सिन्हा : हमने ऐसा नहीं कहा था। हम इस तरह का वातावरण तैयार नहीं करते हैं। हमारी प्रधान मंत्री ने बार बार उनको यही कहा कि साम्प्रदायिक शक्तियों को आप नीचे करिये, साम्प्रदायिक शक्तियों को बढ़ने से रोकिये। यह आपके लिए चेतावनी ज़रूर थी लेकिन वह आपको अच्छी नहीं लगी। परन्तु वैसा होने में आपका फ़ायदा है और हम सभी का फ़ायदा है क्योंकि राष्ट्र अगर एक रहता है तो हम सबका फ़ायदा है। मैं आपसे पूछना चाहती हूं कि साम्प्रदायिक प्रवृत्तियों के शिकार आप क्यों बनें, हम लोग क्यों न बनें? अगर लोग हम को वोट न दें तो हम समझ सकते हैं। एक पार्टी इतने दिनों तक शासन में रही और जनता अब उसको हटा कर दूसरे को चांस देना चाह सकती है। हमेशा दुनिया में एक तरीका रहा है। आज अमरीका में श्री निक्सन राष्ट्रपति के पद पर आ गये। जानसन चले गये। वैसे श्री जानसन ने अपने देश के अन्दर बहुत अच्छा काम किया था परन्तु एक नीति पर जानसन साहब की हार हुई और अमरीका में श्री निक्सन आये। इस के पहले श्री कैनेडी ने जो पहले रिपबलिकन पार्टी की सरकार थी इनके हाथों से सरकार अपने हाथ में लेकर नेतृत्व किया। वैसे मैं किसी पार्टी पर इलजाम नहीं लगाना चाहती थी लेकिन श्री ज्योतिर्मय बसु ने जब इस बात को कहा है, कुछ चुनौती दी है तो मैं जरूर उस बात की चर्चा करना चाहती हूं और पूछना चाहती हूँ कि महाराष्ट्र में तो कांग्रेस की सरकार है परन्तु मद्रास में किस की सरकार है? वहां पर तो डी० एम० के० की सरकार है जिसे कि कम्युनिस्ट पार्टी का समर्थन प्राप्त है वहां तंजौर में जो कुछ हुआ उसके लिए कांग्रेस पार्टी जिम्मे-

दार नहीं कही जा सकती है उसकी जिम्मेदारी तो उन पर आती है। वहां पर 42 हरिजन जला कर राख कर दिये गये। वहां पर कांग्रेस पार्टी तो इसके लिए जिम्मेदार नहीं थी बल्कि आप व आपकी सरकार जिम्मेदार थी। मैं जानना चाहती हूं कि वहां के किसानों और मजदूरों में दर और कीमत को लेकर झगड़ा था तो सन् 67 में आपकी सरकार थी और डी० एम० के० की सरकार को कम्युनिस्ट पार्टी का समर्थन प्राप्त था, लेकिन उसके बावजूद भी वहां पर जो यह 42 हरिजनों की हत्या हुई तो कांग्रेस तो उसके लिए जिम्मेदार नहीं थी बल्कि वह ही वहां पर थे। मैं दावे के साथ इस बात को कहना चाहती हूं कि आज जो उनके द्वारा इस सरकार के ऊपर अविश्वास का प्रस्ताव लाया गया है तो डी० एम० के० गवर्नमेन्ट के ऊपर वह अविश्वास का प्रस्ताव क्यों नहीं लाते जिसके कि आफिस में रहते हुए हरिजनों की इस तरह से हत्या हुई। (**व्यवधान**)

SHRI G. VISWANATHAN (Wandiwash): In Tanjore, the Congress people have been responsible; those responsible have been arrested.

SHRI UMANATA (Pudukkottai): It is the Congress landlords of Tanjore who burnt the Harijans there. (*Interruption*)

श्रीमती तारकेश्वरी सिन्हा : मैं एक दूसरी बात कहना चाहती हूं। बंगाल में ठीक है कि जनमत ने यह फैसला किया कि नौ महीने जो सरकार बनी वही ठीक थी और उसके बारे में जनमत ने जो यह निर्णय लिया कि वह पार्टी ठीक थी मैं उस फैसले को मानती हूं। लेकिन इससे भी कौन इंकार कर सकता है कि जब वहां पर संयुक्त दल की सरकार थी तो वहां पर करीब-करीब 636 कारखाने बंद हो गये थे और उसका नतीजा यह कि एक लाख से ज्यादा आदमी बेकार हो गये। हमारे बिहार के काफी लोग बंगाल में काम करते हैं।

उनको मालूम होना चाहिए कि वहां के जो मजदूर हैं, जिन पर आज उनका कब्जा है, उन में से बहुत ज्यादा संख्या बिहारियों और उत्तर प्रदेश के लोगों की है। मैंने अपने इलाके में देखा कि कलकत्ते से लौट कर लोग आये हैं। उनके पास काम नहीं है। मैंने कहा : आप यहां कैसे आ गये। उन्होंने कहा कि कारखाने बन्द हो गये इस लिए चले आये हैं। मैंने अपनी आंखों से देखा है। मैं गई हूं और उन से मिली हूं। कलकत्ते से लौट कर जो लोग आये हैं··· (**व्यवधान**)···इससे कौन इन्कार कर सकता है। लोग कांग्रेस को गालिया दें यह उन को अच्छा लगता होगा, परन्तु असलियत सुनना भी क्यों अच्छा नहीं लगता। बात यह है··· (**व्यवधान**)···इतनी जल्दी बौखलाने का मतलब है कि अभी-अभी जो जमीन नीचे मिली है उसके बारे में उनको विश्वास नहीं है कि वह रहेगी, वर्ना अगर उनको यह एहसास होता कि उनकी ताकत वाकई बढ़ी है तो वह महासागर की तरह शान्त रहते, आज इस तरह से उछलते नहीं।

मैं दूसरी बात कहना चाहती हूं। बंगाल में 1966 के मुकाबले में 1968 में 5 प्रतिशत रोजगारी में कमी हो गई। यानी अगर वहां की आबादी 5 करोड़ की है और 5 फीमदी रोजगार कम हो गये तो कितने लोगों को रोजगार नहीं मिला ? वहां कम से कम 25 लाख लोगों को रोजगार नहीं मिला जो कि मिल सकता था। 25 लाख वह नौजवान हैं जो रोजगार की आशा में वहां आंखें बिछाये हुए थे।

अन्त में मैं उड़ीसा सरकार के बारे में कुछ कहना चाहती हूं। आज उस के बारे में हम यहां पर बहुत नहीं सुनते हैं क्योंकि उड़ीसा सरकार को समर्थन देने वाले यहां पर जो लोग हैं उन्होंने अविश्वास प्रस्ताव नही रक्खा है। मैं उन की चर्चा यहां करना जरूरी नहीं समझती थी, पर श्री दाण्डेकर ने

[श्रीमती तारकेश्वरी सिन्हा]

हम को बहुत नसीहत दी। जितने शब्द उन की डिक्शनरी में थे, कुछ अपनी डिक्शनरी से लेकर और कुछ और लोगों की डिक्शनरी से लेकर, उन को हमारे ऊपर बरसा दिया। लेकिन ऐसी बारिश है तो उसका कोई फायदा नहीं होता। चूंकि श्री दाण्डेकर ने हमें नसीहत दी कि हम कुछ करते नहीं, इस लिए मैं भी कुछ आंकड़े दूंगी उड़ीसा सरकार के बारे में, जो मेरे पास हैं। उड़ीसा सरकार के बारे में यह कहा गया है कि वहां पर करीब-करीब दो घरों में एक घर की आय 50 रुपये से कम है। यानी अगर किसी जगह दो घर हैं तो एक घर की, एक परिवार की आय 50 रुपये से कम है। यह आंकड़े जहां उनकी सरकार है मैं वहां के बारे में दे रही हूं।

एक माननीय सदस्य: वहां पर बीस साल आपकी सरकार रही है।

श्रीमती तारकेश्वरी सिन्हा : बीस साल तक तो हम वहां रहे, लेकिन आप ने तो हमको छः महीनों में जन्नत दिखलाने का वादा किया था। हमने तो कोई ऐसा वादा किया नहीं। हम ने कभी बड़े-बड़े वादे नहीं किये, और जो वादे किये उनमें से कुछ पूरे किये और कुछ पूरे नहीं किये। लेकिन उनको बराबर कहते रहे हैं कि यह वादे हम पूरे नहीं कर सके हैं। इस की यह दिक्कतें हैं। यह आंकड़े मेरे बनाये हुए नहीं हैं। यह आंकड़े प्रकाशित आंकड़े हैं जिन को उड़ीसा की सरकार ने खुद मान्यता दी है कि दो घरों में एक घर की आय 50 रुपये से कम है। मैं दूसरा आंकड़ा रखना चाहती हूं, और वह यह कि **(व्यवधान)** 1966 से लेकर, 1967 तक जहां 1 लाख 67 हजार सरकारी अधिकारी काम कर रहे थे, अब वहां 1 लाख 83 हजार अधिकारी काम करने लगे हैं। यानी ये सारे जो लोग वहां सरकार में आ गये। अगर इसके मुकाबले में काम बढ़ता तो हमें कोई ऐतराज नहीं था, परन्तु काम कुछ भी नहीं बढ़ा।

मैं यही कहना चाहूंगी कि यह मौका नहीं है जहां मैं अपनी बात रख सकूं, परन्तु एक बात जरूर कहना चाहूंगी। कल बहुत लोगों ने अपने भाषण में कहा था कि क्षेत्रीय समस्यायें पैदा हो रही हैं। बंगाल में चाहे कुछ हुआ हो, लेकिन मार्क्सिस्ट पार्टी और प्रान्तों में नहीं बढ़ी। मैं समझती हूं कि बहुत प्रान्तों की समस्या क्षेत्रीय समस्या है, जिसकी वजह से दूसरे कुछ लोग आगे बढ़ें।

उत्तर प्रदेश में श्री चरणसिंह का आना, पंजाब में अकालियों का आना, तेलंगाना में जो हलचल हुई, शिव सेना की जो हलचलें हुई और जिस तरह से बरबादियां हुई, इन सब के नीचे समस्या क्या है? एक जमाना था जब श्रीनगर में हड़ताल हुई। कभी श्रीनगर में होती है, कभी कलकत्ते में होती है, कभी दिल्ली में होती है और कभी इलाहाबाद में होती है। बनारस में जो हालत हुई वह आप को मालूम है। वहां हम तो थे नहीं। थी सोशलिस्ट पार्टी, कम्यूनिस्ट पार्टी और जन संघ। एक विद्यार्थी ने दूसरे विद्यार्थी की जो धुलाई की है वह सब को मालूम है। हम तो हर जगह देख रहे हैं—

एक माननीय सदस्य : धुलाई में क्या हुआ?

श्रीमती तारकेश्वरी सिन्हा : जो अपने कपड़े गन्दे हैं पहले उनकी धुलाई कीजिये, दूसरे की धुलाई बाद में कीजियेगा।

श्री स०मो० बनर्जी : गन्दे किस ने किये?

श्रीमती तारकेश्वरी सिन्हा : यह आप जानें। जब हमारे साथ थे तब तो साफ थे, उधर चले गये तब न जाने क्या हो गया।

मैं यह कहना चाहती हूं कि क्षेत्रीय समस्यायें उन असन्तुष्ट नौजवानों की समस्यायें हैं, जिनको आज बेपनाही महसूस

हो रही है। आज वह जिस बेपनाही को महसूस कर रहे हैं उसका अन्दाजा आप हम, सब लगा सकते हैं। लाखों लोग पढ़-लिखकर निकलते हैं लेकिन उनको काम नहीं मिलता है। एक दिन मैं बैंक आफ बड़ोदा में अपना चेक भुनाने गई। वहां के एजेन्ट ने मुझ से बतलाया : तारकेश्वरी जी हमारे यहां आप जानती हैं कि एक क्लर्क की जगह खाली हुई है और उसके लिए 3 हजार इंजीनियरों की दरख्वास्तें आई हैं। समस्या यह है कि उनको रोजगार कैसे दिया जाये और रोजगार देने के लिये काम को कैसे बढ़ाया जाये।

श्री वाजपेयी आज जिस बात की चर्चा कर रहे हैं, मैं चाहती हूँ कि पार्टी की तरक्की के पहले इस बात की चर्चा हो कि आज देश में जो समस्यायें हैं उनको किस प्रकार से सुलझाया जाये। राष्ट्रीय समस्याओं का समाधान राष्ट्रीय स्तर पर सभी पार्टियों की राय से और मेल जोल से हो। वह अपने सुझाव दें और हम अपने सुझाव दें और इस तरह से समस्याओं का समाधान करें, वर्ना आज इस देश में हालत यह होने वाली है कि :

दिल के फफोले जल उठे सीने के दाग से,
इस घर को आग लग गई घर के चिराग से।

आप नहीं जानते हैं कि शिव सेना की आग में, तेलंगाना की आग में, तामिलनाडु के अन्दर विद्यार्थियों की आग में, और मैं कहती हूँ कि भाषा का भी आज जो आन्दोलन चल रहा है, उसके अन्दर क्या है। क्या यह नफरत है ? नहीं, यह नफरत नहीं है। आगे बढ़ने का रास्ता बन्द होने की सम्भावना है, इसलिये यह सब कुछ हो रहा है। इस लिये अगर शिव सेना को बन्द करना है, तो शिव सेना की जड़ें जहां से सींची जाती हैं उस समस्या को पहले उठाया जाये। जब जड़ में और बीज में जहर भरा हुआ है तब फुनगी काटने से कोई फायदा नहीं है। जिस तरह से आज देश में आग लग रही है उसकी ओर ध्यान देकर हम मिल-जुलकर उन समस्याओं का समाधान करें। हम कोशिश करें कि बनारस हिन्दू विश्वविद्यालय के जैसे वातावरण में यहां के विश्वविद्यालय न पनपें। हम कोशिश करें कि हमारे बच्चे ट्रेनों और बसों को इस तरह से आग न लगायें। मगर एक तरफ हवा देना और दूसरी तरफ मरसिया पढ़ना विरोधी दलों को आ सकता है। तुलसीदास ने कहा था कि :

"हँसब, ठठाव, फुलाउब गालू"

तुलसीदास ने कहा कि एक तरफ हँसना और दूसरी तरफ गाल फुलाना दोनों चीजें सम्भव नहीं हैं। लेकिन हमारे विरोधी दलों के लोगों ने वह भी करके दिखला दिया। एक तरफ मरसिया पढ़ते हैं, राष्ट्रीयता की बातें करते हैं, तेलंगाना और शिव सेना के आन्दोलनों की आलोचनायें करते हैं। पर आज जहां एक साथ मिलकर काम करने की जरूरत होती है वहां अगर कोई काम होता रहता है तो घेराव करके, असन्तोष की आग लगा कर लोगों को भड़काने की कोशिश करते हैं।

श्री मधु लिमये : आप शेर जरूर पढ़ियेगा।

श्रीमती तारकेश्वरी सिन्हा : मैं जरूर पढ़ूंगी, आप के लिए जरूर पढ़ूंगी ! चूंकि आप सुनना चाहते हैं इसलिए पढ़ूंगी। लेकिन आप के ऊपर असर नहीं होता मधु लिमये जी। हो जाता तो अच्छा होता। आज इस अविश्वास प्रस्ताव के समय मैं एक शेर पढ़ना चाहती हूँ। आज मधु लिमये जी पर उसका असर भले ही न हो लेकिन देश की जनता हम और आप से यही कहना चाहती है कि :

बुलन्द वादों की हस्तियों पर,
हम जी के क्या करेंगे

[श्रीमती तारकेश्वरी सिन्हा]

हमें हमारी जमीन दे दो,
हम आस्मां ले के क्या करेंगे ?

श्री जार्ज फरनेंडीज (बम्बई दक्षिण) : जब इस अविश्वास के प्रस्ताव को यहां पेश किया गया तब यह कहा गया कि इसकी क्या आवश्यकता थी। यह जो तर्क दिया गया है इसको मैं समझ नहीं पाता हूं। आज हमारे सामने कई बातें हैं। उन में से एक तो यह है कि बम्बई में 58 लोगों की मृत्यु हो गई है पुलिस की गोली से और सरकारी आंकड़ों के अनुसार 25 करोड़ रुपये की सम्पत्ति की हानि हो गई है। उस शहर की 53 लाख आबादी में से अधिकांश लोग जो गरीब हैं, गैर मराठी लोग खास तौर पर हैं और आम जनता आम तौर पर है, इस वक्त अपनी जान के बारे में अपने माल मते के बारे में बड़ी चिन्तित है। ऐसे समय में अगर सरकार की गलत नीतियों को ले कर अविश्वास का प्रस्ताव पेश नहीं किया जाता तो और कौन-सा समय था जिस पर इसको पेश किया जा सकता था।

कल से इस बहस में कई मामले सदन के सामने और देश के सामने पेश हो चुके हैं बम्बई की घटनाओं को लेकर। सरकार की अथवा कांग्रेस पार्टी की और पुलिस की इसमें कितनी जिम्मेदारी है इस पर काफी बहस हुई है। मैं गृह मंत्री जी से निजी अनुभव से एक बात कहना चाहूंगा। नौ तारीख को हमारी एक मीटिंग चौपाटी में थी। उस मीटिंग में हमारे दल के नेता श्री मधु लिमये भाग ले रहे थे और उनको मैं वहां ले जाना चाहता था। लेकिन वह शहर के दूसरे कोने में उस वक्त रह रहे थे जहां से उनको मुझे मीटिंग में ले जाना था। हम अपने एक वकील मित्र की गाड़ी लेकर शहर दल अध्यक्ष श्री नाइक को साथ लेकर चले। हम एक पार्ट से निकले बांदरा जाने तब दलायल रोड से होकर मुझे आगे जाना था। बैंकुला से लेकर आगे सड़क के दोनों तरफ बी. ई. एस. टी. की चौकियां दूध बेचने के लिए बनी हुई थीं। लोगों की मोटर गाड़ियां और बम्बई शहर की टैक्सियां जलाने का काम वहां चल रहा था। उस धांधली में से हमारी अकेलों की गाड़ी चली। दलाल रोड खत्म होकर जहां बैंकुला रोड शुरू होती है वहां सड़क मोड़ लेती है। मोड़ के इस तरफ दस पंद्रह पुलिस अफसर खड़े थे और कई दूसरे पुलिस वाले भी वहां मौजूद थे। मैंने गाड़ी रोकी! पुलिस अफसर से पूछा कि क्या हम वहां से आगे और भी जा सकेंगे ? उन्होंने बड़े हंसते हुए मजाक करते हुए मुझ से कहा कि बड़े मजे से आगे जाइये, जहां तक जा सकते हो जाइये, आपकी मर्जी है। बड़े मजे से आगे बढ़िये। वहां से गाड़ी पचास कदम भी आगे नहीं बढ़ी थी कि सड़क पर बैरीकेड थे और सड़क के उस तरफ लोगों की भारी भीड़ थी और गाड़ियों का जलाने का काम चल रहा था, पत्थर बाजी वहां चल रही थी तत्काल हमें गाड़ी को घुमाना पड़ा और वहां से लौटना पड़ा। अगर हम ऐसा नहीं करते तो हमारी गाड़ी की भी वही हालत होती जो दूसरी गाड़ियों की हो रही थी। वहां से गाड़ी घुमा कर हम लोग पुलिस वालों के पास पहुंचे। वहां वापिस आकर फिर बड़े मजे में और मजाक में बात कही गई कि जाकर लौट आये हैं। यह बम्बई में चार दिन पहले पुलिस का बरताव था। जब इस सब के बारे में कांग्रेस के लोगों से और श्री एस. के. पाटिल से कहा गया तो उन्होंने कहा कि और क्या करना चाहिये था, पुलिस ने 58 लोगों को तो मार डाला है। लेकिन आप देखें कि एक भी गुंडा नहीं मरा है। कैसे लोग मरे हैं ? एक लड़की मारी गई है, अठारह साल की लड़की मारी गई जिसकी उस दिन सालगिरह थी। उसी दिन उसने अपनी सालगिरह मनाई थी वह अपने मकान

की तीसरी मंजिल पर खड़ी थी, गोली चली और उस गोली से वह लड़की मारी गई। हमेशा ऐसा ही हुआ करता है। पुलिस का हाथ उन लोगों के साथ रहता है जो इस किस्म की धांधली चलाते हैं लेकिन गरीब आदमी मारे जाते हैं। यही हालत बम्बई में भी बनी है।

शिव सेना कोई चीज नहीं है। एक बरस पहले शायद फरवरी या मार्च में आपने एक वाक्य कहा था :

"Shiv Sena of Bombay is being financed by big business in the country."

तब मैंने आपको लिख कर प्रश्न पूछा था कि आपके पास इंटैलीजेंस ब्यूरो है, जिस का इस्तेमाल आप हम जैसे लोगों के खिलाफ करते हैं, क्यों नहीं आप एक बार सी. बी. आई. या सी.आई.डी. का इस्तेमाल इस काम के लिए करते हैं कि वह पता लगाये कि कौन पूंजीपति इस मुल्क के हैं जो शिव सेना को पैसा देकर उसको पाल रहे हैं? कौन लोग उसको पैसा देते हैं, इसका आप क्यों पता नहीं लगाते हैं? यह पैसा क्या वे अपने खाते में से निकाल कर देते हैं या जो उनके तीन या चार नम्बर के एकांउट रहते हैं विदेशों में उनमें से देते हैं। कहां से यह पैसा आता है, इसका भी आप एक बार खुलासा करिये। मुझे पता नहीं गृह मन्त्री को आज तक इस काम को करने के लिए समय मिला है या नहीं मिला है।

शिव सेना के बारे में एक और बात मैं कहना चाहता हूं। इस बहस में जाने से कोई मतलब हल नहीं होगा कि किसका हाथ इसको बनाने के पीछे रहा है। लेकिन इस बात में कोई सन्देह नहीं है कि शिव सेना का इस्तेमाल अक्तूबर 1966 से बम्बई शहर में तमाम गैर कांग्रेसी दलों के खिलाफ करने में आया है। अक्तूबर 30, 1966 को शिवाजी पार्क की मीटिंग में एक ही नारा चला था कि पाटिल के मुकाबले में जार्ज फरनेंडीज खड़ा है, यह जार्ज फरनेंडीज बम्बई का मराठी आदमी नहीं है, यह बाहर का है तभी से यह चीज चली आ रही है। मैं चव्हाण साहब को एक ऐसे पत्रकार के वाक्यों को पढ़ कर सुनाना चाहता हूं जिनके नाम आप भी जानते हैं और जिनसे आपकी व्यक्तिगत पहचान भी है और उनका नाम है श्री जी.एन. आचार्य। आचार्य जी का यह जो लेख है इसको उन्होंने भी पढ़ा होगा।

"It was not however, till the night of October 30, that the Sena impinged on the public mind. At a rally at Shivaji Park the venom and vitriol that was poured out was directed against non-Maharashtrians—including the Chief Justice of the Bombay High Court, who was then classified as a non-Maharashtrian.......But the principal target was Shri George Fernandes who, by then, had pitted himself against Shri S. K. Patil and was vigorously canvassing for his own election to Lok Sabha.

At the end of the meeting some of the more inflamed members of the crowd stoned Udipi hotels. The slogans they shouted were : "Madrashana Haklun Lava," (drive out the Madrasis) and "Idli Sambhar Bandh Kara" (stop Idli-Sambhar). Nothing more droll could be imagined by way of political slogans to inspire the rank and file of a new and rising party.

It soon become apparent however, that the Shiv Sena's principal concern in that election was to secure the defeat of Shri Krishna Menon. A plethora of claims and counter-claims, statements and contradictions have been made on this issue. But there is no doubt that the Sena's aid was requisitioned for the election of the late Shri S. G. Barve. Chief Thackaray has asserted that but for the Sena's campaign Shri Barve would not have been elected. From my own observation, I find it easy to accept this claim.

[श्री जार्ज फरनेन्डीज]

After the death of Shri Barve, Shri S.K. Patil produced Smt. Tara Sapre as a Congress candidate, as a magician produces a rabbit out of his hat. She does not seem to have had any political interest ; and the only public work that she had ever done was on behalf of the RSS. Once again the Sena was summoned to the rescue, and it did a successful job."

पिछले पांच बरसों में शिव सेना का इस्तेमाल किस ने किया, उसका कोई और सबूत इस सदन को या प्रधान मंत्री या गृह मंत्री को मुझे देने की आवश्यकता है, मैं यह नहीं समझता हूं। मैं यह मानता हूँ कि पिछले साल म्यूनिसिपल चुनावों में शिव सेना कांग्रेस के मुकाबले में खड़ी हुई। इसलिए अब कोई कांग्रेस के सदस्य कह सकते हैं कि शिव सेना के साथ हमारा कोई रिश्ता नहीं है। यह बात ठीक हो सकती है, लेकिन यह भी याद रखना चाहिए कि उन चुनावों के बाद कांग्रेस पार्टी की पहली मीटिंग में श्री एस० के० पाटिल ने शिव सेना के बारे में क्या कहा।

"......at the first Municipal Congress Party meeting (March 28, last year) after the recent election, Shri Patil hailed the Sena and told its leader that he need not call himself an opposition"

हमारे प्रजा समाजवादी दल के मित्रों ने उस वक्त शिव सेना के साथ अपना रिश्ता जोड़ा और वह रिश्ता अब भी कायम है। प्रजा समाजवादी दल के विचारों, नीतियों और कार्यक्रमों के बारे में इस समय मैं कुछ नहीं कहना चाहता हूं। लेकिन श्री बाल ठाकरे की प्रजा समाजवादी दल और अन्य दलों के बारे में क्या राय है, जिसको उन्होंने 28 दिसम्बर, 1968 के करेन्ट के पहले पन्ने पर दी गई अपनी मुलाकात में व्यक्त किया, वह मैं श्री नाथ पाई और इस सदन को पढ़कर सुनाना चाहता हूँ।

शिव सेना की ओर से कम्युनिस्टों के खिलाफ़ इस वक्त एक मोर्चा चलाया गया है। वामपन्थी और दक्षिण-पन्थी दोनों कम्युनिस्ट पार्टियों के बारे में श्री बाल ठाकरे का कहना है :

"Both are Rascals, both are Crooks"

इसके बाद उन्होंने जो कहा, वह श्री चह्वाण के लिए है।

"While the Shiv Sena leader was confident of keeping Communists in check in Bombay, his suggestion for action at the national level was : 'Ban the Leftist parties'."

Current asked if he would include the Samyukta Socialist Party and the Praja Socialist Party in this proposed ban, quipped Thackeray : 'I am not discussing those buffoons now'."

मेरे दल के बारे में श्री ठाकरे की क्या राय है, उससे मुझे कोई मतलब नहीं है, क्योंकि पिछले ढाई बरसों से मेरा दल और व्यक्तिगत तौर पर मैं किसी न किसी रूप में उनके जुल्म के शिकार बने हैं। पिछले म्यूनिसिपल चुनावों में मेरी सभा पर पत्थर फेंके गये और मुझे चोट लगी। उससे पहले और उसके बाद भी हम लोगों के खिलाफ़ आन्दोलन चलता रहा है। लेकिन श्री नाथ पाई को जरूर सोचना चाहिए कि बम्बई में जिनके नेतृत्व को उन्होंने माना है, वह श्री बाल ठाकरे और उनकी शिव सेना प्रजा समाजवादी दल को बेफ़ून की संज्ञा देते हैं।

15.59 hours.

[MR. DEPUTY SPEAKER *in the Chair*]

मुझे आज यह बात कहने में बहुत अफसोस होता है कि एक तरफ तो बम्बई शहर में इस प्रकार की प्रवृत्तियों के साथ गठजोड़ करके राजनीति चलाई जाती है और दूसरी तरफ़ श्रीनगर में नेशनल इनटेग्रेशन कौंसिल की बैठक बुलाकर एक बहुत बड़ा डिक्लेरेशन तैयार करके दुनिया के सामने पेश

किया जाता है। यह बात समझ में नहीं आती है। हमारे दल ने श्रीनगर के उस सम्मेलन में भाग लेने से इंकार किया और कहा कि इस तरह के नकली सम्मेलनों से देश की विभाजक प्रवृत्तियों को समाप्त नहीं किया जा सकता है, चाहे वे प्रवृत्तियां हिन्दुओं और मुसलमानों के दंगे कराने वाली हों, उत्तर और दक्षिण में वैमनस्य फैलाने वाली हों या एक ही सूबे के अलग-अलग इलाकों के बीच में झगड़े करवाने वाली हों; जब तक हम बुनियादी कारणों पर प्रहार करने के लिए तैयार नहीं होते हैं, इस समस्या को हल नहीं किया जा सकता है। सरकार चलाने वाले लोगों और इस मुल्क के अखबार चलाने वाले लोगों की तरफ से इस बात को लेकर हमारे दल की आलोचना की गई थी।

स्वतंत्र पार्टी के नेता दिखाई नहीं देते हैं। श्री पीलू मोडी सदन में हैं। मैं उन्हें बताना चाहता हूं कि पिछले ढाई बरसों में बम्बई शहर में शिव सेना को बढ़ावा देने की ज़िम्मेदारी कांग्रेस के बाद अगर किसी ने उठाई है, तो वह स्वतंत्र पार्टी ने उठाई है।

16 hrs.

श्री पीलू मोडी : झूठ है।

श्री जार्ज फ़रनेन्डीज : इन सब मसलों पर बहस करने के लिए एक सैमिनार का आयोजन किया गया और श्री मधु मेहता, श्री बाल ठाकरे, श्री मधु दंडवते और मैं एक मंच पर खड़े हुए। स्वतंत्र पार्टी के नेता, श्री मधु मेहता, का पहला वाक्य यह था, जिसको मैं कभी भी नहीं भूल सकता हूं, कि अगर शिव सेना का मतलब बम्बई की झोंपड़ियों को खत्म करना हो, तो मैं भी शिव सैनिक हूं; बम्बई की सड़कों पर काम करके जो फेरी वाले आठ दस आने रोज कमा कर अपना गुजारा करते हैं, अगर शिव सेना का मतलब उन्हें हटा कर बम्बई की सड़कों को साफ़ करना हो, तो मैं शिव सैनिक हूं।

मैं इस प्रकार के लाखों उदाहरण दे सकता हूं। उनके दल के बम्बई शहर के जायंट सेक्रेटरी, श्री नाना चूड़ासामां ने अभी-अभी अमरीका से लौटने के बाद बम्बई में ऐलान किया कि मैं अमरीका में जहां गया, वहां लोग शिव सेना की बड़ी तारीफ़ कर रहे थे। बम्बई के सार्वजनिक मैदान में उन्होंने यह वाक्य कहा था।

इसलिये मुझे यह देख कर खेद होता है कि स्वतंत्र पार्टी और प्रजा समाजवादी दल आदि दलों के लोग सरकारी पार्टी के साथ श्रीनगर में बैठते हैं और वहां पर इस प्रकार की डिक्लेरेशन करते हैं :

> "by discouraging communal ill-will and regional animosities and weaning the misguided elements of the Society away from the paths of violence......"

और बम्बई में इस तरह के काम किये जाते हैं। इसलिए अब इस बारे में किसी के मन में शंका नहीं रहनी चाहिए कि शिव सेना को बढ़ावा किसने दिया है और अब तक उसको बनाने में किसने मदद दी है, जबकि सदन के सामने ये सुबूत मौजूद हैं।

आखिर यह बेलगांव और सीमा सम्बन्धी झगड़ा सरकारी पार्टी का ही पैदा किया हुआ है। कल कई माननीय सदस्यों ने श्री एम० एम० जोशी और श्री डांगे का नाम लेकर कहा कि संयुक्त महाराष्ट्र समिति बना कर उन्होंने इन प्रवृत्तियों को बढ़ावा दिया। लेकिन वे श्री जोशी और श्री डांगे का नाम क्यों लेते हैं? वे गांधीजी का नाम क्यों नहीं लेते हैं। भाषावार प्रान्तों की शुरूआत करने वाले श्री जोशी या श्री डांगे नहीं थे, बल्कि लोकमान्य तिलक और महात्मा गांधी थे। वे माननीय सदस्य अपने राष्ट्रीय आन्दोलन के इतिहास और अपने दल के इतिहास को पढ़ें और उसके बाद हमारे दल के नेताओं और अन्य वामपन्थी नेताओं पर टीका-टिप्पणी करें।

श्री कमलनयन बजाज (वर्धा) : महात्मा गांधी प्रेम से भाषावार प्रान्तों की रचना चाहते थे, कटुता और वैमनस्य से नहीं ।

श्री जार्ज फ़रनेन्डीज़ : माननीय सदस्य इस पर न बोलें, वर्ना मुझे और ज्यादा कहना पड़ेगा ।

श्री कमलनयन बजाज : जरूर कहिये । मैं उससे डरता नहीं हूँ ।

श्री जार्ज फ़रनेन्डीज़ : माननीय सदस्य पहले जाकर रामकृष्ण बजाज को समझायें और फिर कुछ कहें ।

यह कहने से काम नहीं चलेगा कि सीमा समस्या है ही नहीं । सीमा समस्यायें हैं और उन्हें हल करना चाहिए । उसके लिए उचित रास्ता निकालना चाहिए । प्रधान मंत्री ने इस बारे में महाजन कमीशन जैसा बेमतलबी कमीशन बिठा कर एक बेमतलबी काम किया था । श्री बसन्तराव नायक बेलगांव और सीमा सम्बन्धी विवाद के बारे में मराठी जनमत को व्यक्त नहीं करते हैं । जो लोग उसको व्यक्त करते हैं, उनसे सरकार का कोई मतलब नहीं रहा है । प्रधान मंत्री ने श्री बसन्तराव नायक के साथ षड्यंत्र करके महाजन कमीशन बिठाया । हम लोगों ने उसी वक्त सरकार से कहा था कि इस बात का फैसला किया जाये कि महाजन कमीशन किस आधार और सिद्धान्त पर काम करेगा । लेकिन सरकार ने ऐसा करने से इन्कार किया और मसले को आगे बढ़ाते रहने और फैसले को टालते जाने की नीति अख्त्यार की । उसका नतीजा यह है कि बेलगांव की समस्या वैसी की वैसी पड़ी है । लेकिन अगर कोई यह कहे कि शिव सेना का इस्तेमाल कर के यह प्रश्न फैसले के रास्ते पर ले जाया जा रहा है, तो मैं उसको मानने के लिए तैयार नहीं हूँ । मुझे आज आशा है कि शिव सेना ने बम्बई शहर में जो कुछ भी धमार उठाया उसका यह नतीजा है कि बेलगांव की समस्या के हल करने के रास्ते में उन्होंने आज नई बाधाएं, नई परेशानियां खड़ी की हैं । तो ऐसी हालत में शिव सेना किसी भी एक सम्प्रदाय को लेकर किसी भी एक भाषावाद को लेकर अपने आन्दोलन को चलाने वाली संस्था नहीं है । शिव सेना के पीछे जो शक्तियां हैं वह शिव सेना का इस्तेमाल एक ही कार्य के लिए करती हैं कि बम्बई शहर का जो गरीब मजदूर है, बम्बई शहर के जो मजदूर संगठन है, बम्बई शहर की जो समाजवादी और वामपंथी शक्तियां हैं, इन शक्तियों को खत्म किया जाय । बम्बई में अगर आज गैर-मराठी आदमियों को भगा कर मराठी आदमियों को मकान देने का कोई नारा चलाए तो इससे ज्यादा झूठ और नहीं हो सकता है । बम्बई की आज 53 लाख आबादी है । हिन्दुस्तान के हर सौ आदमियों में से एक आदमी आज बम्बई शहर में रहता है । लेकिन चव्हाण साहब को इसकी जानकारी होनी चाहिए और श्रीमती नेहरू गांधी को इसकी जानकारी होनी चाहिए कि बम्बई शहर में 53 लाख लोगों में से आज 34 लाख लोग बे-घर हैं । जिस शहर में आधे से ज्यादा आबादी बे-घर हैं, उस शहर के लोगों को, वह मराठी हों या गैर-मराठी हों, मकान देने का काम आप की सरकार नहीं कर सकती है । उसी शहर में आज महाराष्ट्र की कांग्रेसी सरकार, आप के बसंतराव नायक की सरकार एक चौरस गज जमीन को 9 हजार रुपये में नीलाम करके दे रही है । इस तरह से कौन-सी सरकार वहां के गरीब मजदूरों को मकान दे सकेगी ? जहां जमीन का दाम 9 हजार रुपये एक वर्ग गज का हो वहां यह समस्या किस तरह से हल हो सकती है ? तो मकान की समस्या इस रास्ते से हल नहीं होगी । न बेकारी की समस्या इस तरह से हल हो सकती है । आज मराठी नवजवानों में बेकारी है जैसे हिन्दुस्तान के पूरे मुल्क में अलग-अलग सूबों में बेकारी

है। अगले महीने मैट्रिक की परीक्षाएँ हैं। 25 लाख नवजवान मैट्रिक की परीक्षा मे बैठेंगे। पांच लाख नवजवान कालेजों की परीक्षाओं में बैठेंगे। और यह पढ़े-लिखे 25 लाख नवजवान जून महीने में नौकरी के लिए आपके सामने आएँगे।

प्रधान मंत्री जी हिन्दुस्तान के कोने-कोने में चुनाव प्रचार में गईं और बेमतलव की बातें बिहार, उत्तर प्रदेश, बंगाल आदि में बोलकर आईं। नीतियों पर नहीं बोलीं। एक-एक दल के ऊपर व्यक्तिगत उनके चरित्रों पर आक्षेप उठा कर आईं। इसके सिवाय और कुछ नहीं बोलीं। बेकारी की समस्या है, पिछले साल 25 लाख नवजवान पढ़-लिखकर सड़कों पर आए हैं, इस साल फिर 25 लाख आएंगे। और यह तो आप जानते होंगे कि जब मुल्क आजाद हुआ तो हिन्दुस्तान में जिनको पढ़ना-लिखना नहीं आता था उनकी संख्या थी 22 करोड़ लेकिन 22 साल के आपके राज्य में उनकी संख्या 34 करोड़ हो गई हैं। इस मुल्क में अनपढ़ों की संख्या पिछले 22 सालों में 12 करोड़ से अधिक आपने बढ़ाई है जबकि पूर्व और पश्चिम पाकिस्तान की आबादी इस समय 11 करोड़ के अन्दर ही है। तो यह आपका देश है जिसको आपने बिगाड़ा है, जिसको बनाने का काम आप लोगों ने नहीं किया है। ... (**व्यवधान**)

उपाध्यक्ष महोदय, तो यह अगर कोई कहे कि बम्बई शहर में मराठी नवजवानों की बेकारी की समस्या वहां के गैर-मराठी लोगों को हटाकर हल होगी तो मैं यह नहीं मानने को तैयार हूँ कि शिव सेना की ऐसी घोषणाओं पर कोई विश्वास करता हो। शिव सेना का खुद इस पर विश्वास नहीं है कि मराठी नवजवानों की बेकारी की समस्या या मकानों की समस्या इस रास्ते से हल होने वाली है। असल में आन्दोलन दूसरे किस्म का है। यह आन्दोलन इसलिए है कि मजदूर आन्दोलन में फूट डालो ताकि पूँजीपतियों की मुनाफाखोरी और बढ़ जाय और बम्बई शहर में लड़ाकू जन-आन्दोलन, क्रान्तिकारी जन-आन्दोलन मिट जाय। इसलिए यह तौर-तरीके चलाए हुए हैं और इनका मुकाबिला करना है। इनका मुकाबिला, मैं यह मानने को तैयार नहीं हूं कि इनका दल कर पायेगा या यह सरकार कर पायेगी। यह भी मैं मानने के लिए तैयार नहीं हूं क्योंकि शिव सेना बीमारी की जड़ नहीं है, बीमारी की जड़ कांग्रेस पार्टी है जो पिछले 22 सालों में इस किस्म की बीमारियों को देश में फैलाने का कार्य कर चुकी है। आप हो बीमारी की जड़ और इसलिए उस बीमारी को हटाने का काम आप लोगों से होगा नहीं। यह मामला कोई बम्बई तक सीमित मामला नहीं है। जिन आर्थिक बातों को मैंने आपके सामने उठाया, यह कोई बम्बई शहर तक ही सीमित नहीं है। अभी तेलंगाना की बात आ गई। तेलंगाना की बात में भी यही तो हमें दिखाई देता है। तेलंगाना के पहले, इसी हमारे महाराष्ट्र में विदर्भ की बात आ गई। आज भी मराठवाड़ा का प्रश्न है, कोंकण के विकास का प्रश्न है। लोगों को यहां पर अभी तक शायद पता नहीं होगा कि जैसे एक तरफ शिव सेना है, ऐसे ही दूसरी तरफ कोंकण सेना है जो कोंकण के विकास के बारे में बोलती है। और कहां आप लोगों ने कदम उठाए पिछले 22 वर्षों में इन समस्याओं को मिटाने के लिए? तो उपाध्यक्ष महोदय, जो एक प्रान्त से दूसरे प्रान्त के बीच में विषमता है उसका एक ही आंकड़ा मैं आपके सामने रखना चाहूंगा जिसको हमारे योजना आयोग के उपाध्यक्ष श्री डी० आर० गाडगिल ने श्री मधु लिमये को एक पत्र के जरिए भेजा था। जब उनसे पूछा गया कि अलग-अलग सूबों में विकास के कार्यों में किस ढंग से पूंजी को आपने लगाया, फी व्यक्ति कितनी पूँजी अलग-अलग सूबों में लगाई गई तो उसके जवाब में उन्होंने जो आंकड़े

[श्री जार्ज फरनेन्डीज]

दिए वह मैं आपको पढ़कर सुनाऊँगा ।

बिहार में जो तीन पंच-वर्षीय योजनाएँ हुई उनमें और 67-68 तक यानी तीन पंच-वर्षीय योजनाओं में और दो सालाना योजनाओं में, पिछले 22 सालों में फी व्यक्ति विकास के कार्य में जो पूंजी लगाई गई वह सिर्फ 168 रुपये है। उत्तर प्रदेश में 172 रुपये है। जबकि गुजरात में 313 रुपये, वेस्ट बंगाल में 234 रुपये, पंजाब में 366 रुपये, मैसूर में 268 रुपये, महाराष्ट्र में 264 रुपये और राजस्थान में भी काफी है, 242 रुपये है। इसी तरीके से केन्द्र से जो मदद दी गई उसके भी आंकड़े देखें तो यही देखने को मिलेगा कि एक तरफ पंजाब में केन्द्र से पैसे मिले हैं 231 रुपये फी व्यक्ति, बंगाल में 130 रुपये, राजस्थान में 185 रुपये, आसाम में 182 रुपये और बिहार में मिले हैं फी व्यक्ति 99 रुपये और उत्तर प्रदेश में फी व्यक्ति 102। मैं इसलिए यह आंकड़े रख रहा हूं कि जड़ को हम लोग पकड़ें, बीमारी की जड़ कहां है, इसको पकड़ने का हम लोग प्रयास करें। अगर आज तेलंगाना के नवजवान और तेलंगाना के लोग इस किस्म का आन्दोलन करने को आगे बढ़ते हों कि हमारे इलाके का विकास नहीं हो रहा है, अगर विदर्भ के विद्यार्थी यह कहने को खड़े होते हों कि महाराष्ट्र में हमारा विकास नहीं हो रहा है, हमारा अलग सूबा बनाओ और उत्तर प्रदेश और बिहार की जनता परेशानी से मर रही हो, पूर्वी उत्तर प्रदेश और उत्तर बिहार की गरीबी को देखने का प्रयास करते हों तो इसके पीछे पिछले 22 सालों की इनकी गलत नीतियां हैं। यह गलत नीतियां इनका आधार हैं और इसलिए जब तक इन नीतियों को बदलने का कार्य नहीं होता हो, विकास के ऊपर लगने वाली पूंजी, हर सूबे में, उस सूबे की आबादी को लक्ष्य में रखकर न तय की जाती हो, जब तक यह चीजें न की जायें, तब तक मैं यह कतई मानने के लिए तैयार नहीं हूं कि इस किस्म की झंझटें आज देश से दूर हो पायेंगी। फिर वह किसी न किसी रूप में आगे बढ़ेगी और इस मुल्क के पूंजीपति लोग तथा यह कांग्रेस पार्टी जो कि उन्हीं लोगों की सरकार को चलाने वाली एक यंत्र है वह इस किस्म के आन्दोलन को बढ़ाने का काम करेगी क्योंकि भले ही कांग्रेस पार्टी की ओर से श्रीमती तारकेश्वरी सिन्हा ने यह कहा हो कि शिव सेना को आगे बढ़ने में कांग्रेस सहायता नहीं दे रही है, मैं यह मानने के लिए तैयार नहीं हूँ क्योंकि कांग्रेस पार्टी यह चाहती है कि कोई भी राष्ट्रीय पैमाने पर एक मजबूत गैर-कांग्रेसी दल और विशेषकर समाजवादी दल खड़ा न हो। इसके प्रयास में कांग्रेस पार्टी है। वह यह नहीं चाहती है। ये छोटे-छोटे दल बने, बम्बई में शिव सेना बनी, कभी उनको पीट सकते हैं, कभी उनको दोस्त बना सकते हैं। आसाम में लचित सेना बनी, कभी उनकी पिटाई हो सकती है, कभी उनको बगल में लेने का काम हो सकता है। इस तरह से इन छोटी-मोटी पार्टियों को प्रोत्साहन देने का काम यह कांग्रेस पार्टी करती है। चूंकि उन से, उपाध्यक्ष महोदय, इनको खतरा नहीं है, खतरा है राष्ट्रीय दलों से, राष्ट्रव्यापी दलों से जो इनके मुकाबले में विकल्प बनकर खड़े हो सकते हैं। इसलिये पूंजीपति अपने मुनाफे के स्वार्थ के लिये और कांग्रेस पार्टी अपनी सत्ता के स्वार्थ के लिये तौर-तरीकों को चला रहे हैं।

जब हमने यहां पर अविश्वास प्रस्ताव का प्रश्न उठाया तो हमारे कई मित्रों ने कहा कि यह तो रिचुअल बन गया है, यह सदन रिचुअल है। आज सुबह ही, उपाध्यक्ष महोदय, आपने प्रश्नोत्तर काल में देखा—कच्चातीवू के बारे में प्रश्न था—कच्चातीवू हमारे मुल्क का है, इतना भी कहने के लिये यह सरकार तैयार नहीं है। क्या प्रधान मंत्री जी या विदेश मंत्री जी या इन में से कोई भी व्यक्ति यह कहने के लिये तैयार हैं कि कच्चातीवू

की धरती, भारत की धरती है ? इतना भी कहने के लिये तैयार नहीं हैं। हम सुबह भी इस बारे में बोले, गुस्से से बोले, अब खाना खाकर फिर लौट आये हैं और फिर बोल रहे हैं, लेकिन इन पर कोई असर नहीं हो रहा है। आज रिचुअल का मतलब क्या है—आज जो अविश्वास का प्रस्ताव आया है—किन परिस्थितियों में आया है—यह प्रस्ताव बम्बई की घटनाओं, तेलंगाना की घटनाओं और चार सूबों के चुनाव के बाद आया है। जैसा अंग्रेज़ी में कहा जाता है—

"order of the boot." जब जनता ने आप लोगों को दिया, उस बाहर के अविश्वास को इस सदन में व्यक्त करने के लिये इस अविश्वास के प्रस्ताव को पेश करना पड़ा है। किस सूबे में कितनी सीटें मिलीं या कितने वोट मिले—इसको लेकर खुशी मनाना हमारा उद्देश्य नहीं है—हम जानते हैं कि वोट पाने के लिये क्या-क्या तौर-तरीके इन्होंने अपनाये हैं—मुझ को पता चला है कि प्रधान मंत्री के सिर्फ बिहार के दौरे को लेकर—उन की सिर्फ दो मीटिंग्ज़ को लेकर कोई तीन लाख रुपये का बिल आया है, जिसको लेकर कांग्रेस अध्यक्ष ने जाहिरा बयान दिया है कि बिहार की सरकार पैसे के मामले में बहुत लाचार मालूम देती है जो हम से पैसा मांगती है। आप क्या समझते हैं—सरकारी तिजोरी क्या कोई आपके घर की चीज है, बिहार सरकार का इस तरह से अपमान करते हो। मुझे पता चला है कि पिछले चुनाव के सिलसिले में—तमाम जगहों से बिल आये या नहीं, मुझे मालूम नहीं—लेकिन बिहार की कुछ मीटिंग्ज़ को लेकर साढ़े तेरह लाख रुपये का बिल—जिसमें सिक्योरिटी पुलिस का खर्च शामिल नहीं है, बिहार सरकार ने भेजा था। प्रधान मंत्री जी को तो शायद पता भी नहीं होगा, क्योंकि वह तो दूसरे बड़े-बड़े प्रश्नों से परेशान रहती हैं, इन मीटिंग्ज़ के बारे में जानने के लिए उनके पास वक्त कहां है, वह तो दुनियां के अन्य मुल्कों में पुल बांधने में लगी हुई हैं, गंगा पर पुल बांधने के बारे में उनकी नजर कहां जा सकती है।

उपाध्यक्ष महोदय, इन चुनावों में हम भी बिहार, उत्तर प्रदेश, पंजाब और बंगाल में गये। हम लोग एक अपेक्षा रखते थे कि कांग्रेस पार्टी की ओर से जहां जहां गैर कानूनी ढंग से हमारी बनाई हुई सरकारों को गिराने का काम हुआ है, कम से कम इस बार जनता के बीच में जाते हुए कुछ नये कार्यक्रमों का खुलासा किया जायेगा, कुछ नई नीतियां जनता के सामने पेश की जायंगी, उनको लेकर हम जनता के सामने बहस कर पायेंगे, लेकिन वह मौका भी हमको नहीं मिला, क्योंकि बहस के लिए कुछ था ही नहीं। अगर स्थानीय कांग्रेसी उम्मीदवार ने यह कह दिया कि यहां पर जनसंघ का जोर है तो वहां पर जनसंघ पर हल्ला बोल दिया और अगर स्थानीय उम्मीदवार ने कह दिया कि यहां पर संसोपा का जोर है तो वहां संसोपा पर हल्ला बोल दिया और कहा कि इनके एक नेता ने एक जमाने में मेरे पिता पर व्यक्तिगत आरोप लगाये थे और अब इनके बचे हुए लोग हमारे ऊपर व्यक्तिगत आरोप लगाते हैं, जैसे कोई पारिवारिक दुश्मनी है। कौनसी पारिवारिक दुश्मनी है, प्रधान मन्त्री जी, बतलाइये, कौनसे व्यक्तिगत आरोप हमने लगाये हैं ? अगर हम खड़े हो कर यह कहते हैं कि वर्क्स हाउसिंग मिनिस्ट्री की रिपोर्ट उठा कर देखिये, उसमें लिखा है कि इस समय हिन्दुस्तान में जिन लोगों के पास मकान नहीं हैं, उनको मकान देने के लिये साढ़े सात करोड़ मकानों की जरूरत है। आप जगन्नाथराव के मन्त्रालय की सालाना रिपोर्ट उठा कर देखिये— अगर इस बात को लेकर हम देश की जनता के सामने शिकायत करें कि जहां साढ़े सात करोड़ मकानों की जरूरत है, वहां प्रधान मन्त्री साढ़े सात करोड़ मकानों की बहस नहीं चलाना चाहतीं,

[श्री जार्ज फरनेन्डीज]

तीन मूर्ति चलें या नया मकान बनायें—इस बात पर वह बेचारी परेशान हैं—क्या आप कहेंगी कि यह निजी आरोप है ? इसमें क्या निजी बात आ गई, इसमें क्या पारिवारिक दुश्मनी है ।

उपाध्यक्ष महोदय, यह कहा गया कि संयुक्त समाजवादी दल की कोई नीति नहीं है, इस दल के पास कोई कार्यक्रम नहीं है । मैं आज प्रधान मंत्री को चुनौती देना चाहता हूं—हमारे कार्यक्रम को लेकर वह जहां चाहें हम बहस चलाने के लिये तैयार हैं, आप वक्त मुकर्रिर कीजिये, हम बहस चलाने के लिये तैयार हैं । आकाशवाणी के मंच को ले लीजिये, हिन्दुस्तान के अखबारों के मंच को ले लीजिये या किसी भी मंच को ले लीजिये—हम अपने दल के कार्यक्रमों और इस देश को बनाने के लिये अपनी योजनाओं पर बहस करने के लिये तैयार हैं ।

प्रधान मंत्री जी को एक शिकायत हो सकती है और वह दुरुस्त है कि फूलपुर की सीट हमारे एक नौजवान मित्र जनेश्वर मिश्र ने छीन ली है, जोकि आपके परिवार की सीट बनी हुई थी । यह पारिवारिक बात जरूर है । कांग्रेस पार्टी को अब कुछ सबक सीखना चाहिये, 22 साल के बाद आज देश में जो हालत पैदा हो रही है, उस पर अन्तर्मुखी होकर विचार करें । इस प्रजातन्त्र को बचाने के लिये जितनी हमारी जिम्मेदारी है, उतनी आपकी भी है, अन्तर्मुखी होकर अपनी गल्तियों को सुधारने का काम कीजिये । अगर ऐसा नहीं करेंगे, तो बम्बई के एक नामी पत्रकार श्री ए० डी० गोरवारा ने बम्बई की घटनाओं को लेकर कांग्रेस सरकार की कब्र पर लिखा जाने वाला जो वाक्य लिखा है, उसको पढ़कर सुनाता हूं :

> Poor-spirited and mean-minded men they were, and in their time, they permitted simple, decent folk to be vilely maltreated, oppressed and thrown to the wolves, uttering by pocritical, high-sounding sentiments all the while.

महाराष्ट्र सरकार की कब्र पर लिखने के लिये यह वाक्य श्री गोरवारा ने ओपीनियन के 11 फरवरी के अंक में लिखा है, यही वाक्य हिन्दुस्तान की कांग्रेस सरकार की कब्र पर लिखने की हालत पैदा हो जायगी ।

THE MINISTER OF HOME AFFAIRS (SHRI Y.B. CHAVAN) : Mr. Deputy-Speaker, Sir, this No-confidence motion is being discussed here for the last two days. I am intervening in this to put certain facts before the House. They do not like it to be called a routine motion. Maybe an accepted routine, but it has certainly become routine, because practically in every session we are discussing this. Of course, it is a legitimate routine. I do not deny that.

After having heard the speeches for the last six or eight hours, I find that two or three things were emphasised. The first was that what happened in Bombay was the result of the movement or disturbances started by the Shiv Sena.

I must say, at the outset, that I am ashamed of what happened in Bombay. But I am sorry that the analysis that some Members made about it—if it were true, certainly I won't mind and if some people are really responsible they should face the consequences—takes us astray from the real problem. I find that Shiv Sena is by its very character, by its very nature and ideology, a peculiarly Indian fascist movement. It is a fact. And, as every fascist movement takes advantage of gullibilities of other political parties—I hope I will be excused for using this term—they have very characteristically exploited those gullibilities of all political parties in Bombay including the Congress. I find that at the time of some by-election and during general elections the Shiv Sena people did push themselves in the Congress ranks and propagated for the Congress candidate. But that does not mean that they have anything to do with the Congress as such. They tried to win the sympathy of the Swatantra workers. It is a known fact and I do not think anybody can deny it. I can say that this had nothing to do with the national leadership of the Swatantra Party.

SHRI RANGA : It had nothing to do with them.

Y. B. CHAVAN : I concede that position. But it is a known fact that some known Swatantra workers in Bombay are openly associating themselves with Shiv Sena.

SHRI RANGA: All on their own.

SHRI Y. B. CHAVAN: I can see that. I know also that some of the leading businessmen of Bombay are openly holding brief for Shiv Sena because they have somehow convinced themselves that Shiv Sena is an instrument to fight communism. Some hon. Members may not agree with it, but I have always found that they have a very clever understanding of the problems, which problems to push and when.

Now they have taken the problem of the regional trouble between two States on the border issue. As is known, this is a sensitive issue both in Karnatak and Maharashtra. It is a very sensitive issue and now they have started taking advantage of this trouble. I may even go further and say that some of the political parties who are now complaining and protesting against Shiv Sena—I wish my prophesy comes untrue and I am wrong—if they think that this issue is something like a stick to use against the Congress and Government may possibly have a common front, a united front against Congress on the issue, with Bal Thackerey as their leader.

SHRI PILOO MODY : Except Swatantra.

श्री मधु लिमये (मुंगेर) : शिव सेना की मदद के लिए कामन फन्ट हम बनायेंगे ? आप इस बात को स्पष्ट कीजिये ।

SHRI Y. B. CHAVAN: If you have not understood what I said, I will certainly explain it further. I am saying that they have taken now such an issue that possibly they might tempt you all to come and join them for some sort of united action about the border issue.

SHRI PILOO MODY: Except Swatantra.

SHRI Y. B. CHAVAN: They have done that on other occasions. This is the main thing that we have all to guard against. It is no use blaming this party or that party because they have taken advantage of certain basic problems. There is the problem of unemployment. There is unemployment in every city. This is a basic issue today. Therefore, naturally the birth of the Shiv Sena was to exploit the regional feeling, and regional feeling is a reality practically all over the country. We saw what happened in Assam and Telengana. We are unfortunately witnessing what is happening in Maharashtra. So, really speaking, we will have to go rather deeper into this problem. One thing I will have to say here. Unless all political parties, all democratic political parties accept that these issues which are the inherent defects of Indian society historically, namely, the language problem, the communal problem, the regional problem, are not to be taken to the streets under any circumstances, there is no hope for us.

SHRI S. M. JOSHI: It should not be decided unilaterally by the government.

SHRI Y. B. CHAVAN: I do not want any problem to be taken to the roads or streets but if at least for these three problems we take such a decision it will take us a long way towards the solution of this problem. If we all agree on other problems also, well and good. But, for God's sake, at least these three problems let us not take to the streets.

SHRI RANGA: You yourself and your President are failing to do it; you have not implemented that report.

SHRI Y. B. CHAVAN: If that feeling gives him satisfaction, I do not want to come in the way.

SHRI RANGA: You appointed it.

SHRI Y. B. CHAVAN: Merely oversimplifying problems does not lead to solution. If you want to blame me, that is a different matter. It is not my own personal problem; it is the problem of a State. It is no use merely trying to criticise some responsible persons. I would certainly accept anything that is suggested by this hon. House. I can guarantee that. I can bind myself to that.

SHRI RANGA : Why don't you solve it as the Home Minister ?

SHRI Y. B. CHAVAN : Give us the solution. I am prepared to accept the solution given by this hon. House. I will stand by whatever solution it gives. Give us the solution.

SHRI BAL RAJ MADHOK: Why can't you devise some solution ?

SHRI Y. B. CHAVAN: Shri Ranga said that I should tackle the problem; so I said "give us the solution".

SHRI P. RAMAMURTI (Madurai) Don't give the mandate party-wise; then we can solve it.

श्री मधु लिमये : बहुमत आपका है लेकिन आप हम से कह रहे हैं।

श्री यशवन्तराव चव्हाण : यह बहुमत से साल्व होने वाला नहीं है, सबको साथ लेकर होने वाला है। I wish it were a problem which can be solved by mere majority. It is not a question which can be solved by mere majority. It is a question which can be solved only by taking everybody with us, and that is the difficulty that this Government is also facing. I know I must speak for my government. It is rather a difficult problem, inherently difficult problem, because we have to see that we take the Mysore people and the Maharashtra people with us. We all know that every political party gets divided on this issue.

SHRI P. RAMAMURTI : Not my party.

SHRI Y. B. CHAVAN : All parties are divided on this issue.

SHRI E. K. NAYANAR (Palghat): Our party is not divided on this issue.

SHRI Y. B. CHAVAN : Which is your party ? I know why you are not divided on this issue. You have no strength either in Maharashtra or in Mysore.

SHRI P. RAMAMURTI : We have strength in Tamil Nadu, Andhra and Kerala. Still, we have never divided on the border issue. Both the units spoke with the same voice.

SHRI Y. B. CHAVAN: I am glad you are not prepared to bungle on State boundaries, but only on national boundaries.

SHRI UMANATH : Even on national boundaries we have not bungled. Ultimately you will see it, as time passes.

MR. DEPUTY-SPEAKER: It was a repartee.

SHRI UMANATH : I am also speaking in the same spirit. He said that on the national boudaries we have bungled. It took such a long time for them to understand that we have not bungled on the inter-state boundaries. It will not be long and they will understand that we have not bungled on the national boundaries either.

SHRI Y. B. CHAVAN: Of course, it is a pleasant diversion, but I am not prepared to pursue that matter. Let us pursue what we are facing.

So, my main point is that regional problems are very difficult problems. These are not problems of any particular party or particular regions. This is a problem on which the nation will have to sit up very quietly, have a little introspection, some self-criticism and try to find out a solution. It is no use somebody from that side getting up and saying "you are responsible" and I myself getting up and saying that it is the other side that is responsible.

SHRI PILOO MODY : But are you willing to listen to anyone ?

SHRI Y. B. CHAVAN : Yes, if it is a word of wisdom. I am listening all the time. What else was I doing ?

SHRI S. M. KRISHNA (Mandya): If it was a word of convenience.

SHRI Y. B. CHAVAN : Let me come

back to the facts about the Shiv Sena. I have something to do with the Maharashtra Pradesh Congress Committee. I think, I should own up any mistakes that the Maharashtra Pradesh Congress Committee has done because I have some share in the work of the Maharashtra Pradesh Congress Committee.

As far as the character of the Shiv Sena is concerned, I would like to say that the Maharashtra Pradesh Congress Committee published its assessment of the Shiv Sena a long time back, in 1967. We are on record. We have published a resolution. I would like to read the resolution for the information of the Members of this House. The meeting of the MPCC, which was held in Poona, had passed a resolution on 23rd August, 1967 which said :—

"The Executive Committee of the MPCC deplores the activities of Shiv Sena which has created a feeling of uneasiness among certain sections of the population in Greater Bombay specially those belonging to some of the southern States. It declares unequivocally that it believes in the right of every Indian irrespective of any caste or creed to reside in any part of the Republic of India and carry on the vocation he likes. It reaffirms its faith in the multi-cultural character of our people and pledges to do all it can to give the fullest opportunity of growth and development of all the linguistic groups which have settled in any part of Maharashtra and made it their home. It assures them that they are as much part of Maharashtra as Marathi-speaking people are and are entitled to the fullest protection of the State."

This is not something that is said now. They had incurred the wrath of Shiv Sena even then.

SHRI S.M. BANERJEE : There is no operative part in that.

SHRI Y. B. CHAVAN : It was an assessment of the Shiv Sena and it was the declaration of the faith of the MPCC in this matter. As a matter of fact, there cannot be any operative or inoperative part; the whole resolution is an operative one.

SHRI S. KANDAPPAN (Methur): The operative part is to attend their anniversary.

SHRI Y. B. CHAVAN : Please do not take it lightly. I would try to explain some of the things.

Yesterday Shri Ramamurti read some part of the speech that Shri Vasantrao Naik made. I had some talk with him yesterday and tried to find out what exactly the whole thing was. Possibly some of the extracts that have been quoted are taken a little out of context. As Chief Minister—he was also the Information Minister of the State—he attended some celebration about the folklore *Sammelan* or some such thing. In that this *Marmik* ceremony was there. It was at some time in 1966. Shiv Sena had not yet taken its new form. I may tell hon. Members that *Marmik* was a very popular cartoon paper, the only cartoon paper in Marathi. The editor, Bal Thackaray, was a likeable young man. Even in the days of the *Samyukta* Maharashtra movement of 1955-56 he was one of the popular cartoonists and possibly had all the associations with that movement. He happens to be the son of a very old respectable journalist of Maharashtra. His father is known as Prabodhankar Thackaray. There is some respectability about the man's family. Nobody thought at that time that this was going to take the ugly form of Shiv Sena and so on. On that occasion Shri Naik went and addressed the meeting. What he said at that time—what Shri Ramamurti has explained—was not a special thing. What he said was, "Blind men grind, dogs eat away." It is a very popular Marathi saying ; it is not something which is special. It is a very popular folk lore.

'आधल दलत कुत्त पीठ खातें'

श्री एस० एम० बनर्जी : अंधा बांटे रेवड़ी फिर फिर अपने को दे ।

श्री यशवन्तराव चव्हाण : हां, हां यही है ।

He attended that meeting. I have got

[Shri Y.B. Chavan]
a message from him. I have got some statement also from him.

I am, of course, reading the portion that is relevant. In that meeting, he said:

> "Poor south Indians, after all, are they not our own people? They have every right to live with us. Have they not contributed like others to the building of Bombay and building of this nation? They have every right to remain here."

He has also said these things. This is what the Chief Minister has said. Mr. Ramamurti quoted him in his speech. At the same time, he also said these things. If you take a little, something, out context, that is not fair. As the Chief Minister, he has naturally to go and deal with every section of the people. Even if they are misled people, he cannot say, "You are misled people, I do not want to come and meet you and talk to you." It is his duty to go and find out what their problems are, to go and understand their feelings and try to take them on the right path.

I had called a meeting of the Chief Ministers about the matter of Sena problem. We were discussing this problem. Our revered leader of Tamil Nadu, late Mr. Annadurai was there—he is on record—and he said:

> "Don't merely go and blame these people. Like all wise men, call them, talk to them, find their problems and try to remove their problems. I know they are misled people."

The Chief Minister is like a head of the family in a State. He has to go and try to understand the people. Only because he attended one function, if you are going to say he is responsible for the movement of Shiv Sena, I am afraid, you are trying to be unreasonable and unfair to him.

It was also said that the President of the M. P. C. C. went to the function. I had the occasion to explain the position in the other House. He did accept the challenge. He said, "I will love to go and meet them." He went to the meeting and told them—the speeches are published—in their own meeting, "Your problems may be true. But the methods that you are employing are wrong." He had the courage, the guts, to go and tell them in their own meeting about it. If you merely say that this type of association is meant to be supporting Shiv Sena, that is not fair.

Now, coming to what happened this month, I must say one thing that, whether right or wrong the Maharashtra Government could not anticipate what was likely to happen. May be, there are two reasons for it or at least one reason for it.

श्री रवि राय : असम में भी वही हुआ लच्छित सेना के बारे में।

श्री यशवन्त राव चव्हाण : मैं मानता हूं।

They might have felt that over-reacting at a wrong stage possibly might get things out of hand because it was not Shiv Sena they were tryiny to treat but it was the sensitive issue of the border dispute that they were trying to treat. That possibly may be the reason why they failed in the assessment of what would happen. That seems to be the fact. At least, this is what I felt. But the moment they saw that the things were taken an ugly turn and trying to be violent, I must say, they acted firmly. Naturally, when things spread in a city like Bombay, it becomes some what difficult to control immediately. So, this is about Shiv Sena. I would like hon. Members to understand the whole problem in its proper perspective and then come to any conclusion they like. But I would, certainly, say that those who are handling the situation would need some sympathetic understanding of their difficulties.

SHRI S. M. KRISHNA : What is your assessment of Shiv Sena?

SHRI Y. B. CHAVAN : As far as Shiv Sena problem is concerned, I think, everybody has learnt his lesson about this matter and, I do not think, Maharashtra Government also can afford to take a risk of making any mistake in the assessment of Shiv Sena.

I have no doubt and, personally, I had never any doubt about Shiv Sena. I am the only unfortunate person who gets kicks from Shiv Sena in Bombay and gets kicks in Parliament because of Shiv Sena. I do not mind it. Possibly I am trying to take a balanced view in this matter.........

SHRI UMANATH : You are hefty enough to bear that.

SHRI Y. B. CHAVAN: I think, I am. I do not mind, if that is the role that I have to play, if that is the price that I have to pay; if, by paying that price, I can solve it, I will not be sorry for it.

As far as Telengana is concerned......

SHRI HEM BARUA (Mangaldai): You have not condemned the violent activities of Shiv Sena.

SHRI Y. B. CHAVAN : I have. I began by saying that I was ashamed of it. I said, it is a fascist organisation and I am ashamed of it.

About Telengana, these are some of the problems which are arising out of the reorganisation of States in 1956. I think, it is very State has its own regional problems. I think, it is very necessary in India. Andhra and practically in all the States, that those who are responsible for the political affairs of the State should not only be responsible for the administration of political affairs but they should always bear in mind the regional balances and imbalances.

Some misunderstanding arose between Telengana and the Andhra part; may be, there was some justification or there was no justification. But unfortunately, whenever such problems arise, the wrong people take hold of it. Sometimes rumours spread and it is the rumour part of it which did the damage to Andhra. The Chief Minister, when he saw that things were going bad, understood the implications of it and passed certain orders and at the same time called the leaders of all political parties and arrived at certain agreements. I am sure that those agreements will be implemented in the proper way.

As far as the employment problem is concerned, we have, in the other House, moved a Bill to extend the continuation of the relevant section in the Parent Act by a further period of five years. If the other House and this House would agree, we would be adding certain more amendments to it, so that the employment conditions may be made applicable to other corporations, etc. We can discuss this when it comes before the House. There also, unfortunately, there was some misunderstanding about it. Every one of us should wish well the Andhra people and the Andhra State and say things, utter things, in such a way that the people of Telengana and the people of Andhra remain in one State and keep their friendly relations.

I think, the two major problems which were mentioned in the speeches......

SHRI S. M. BANERJEE : What about Central Government employees?

SHRI Y. B. CHAVAN : I thought, you had heard enough from me about this. I have nothing more to add to it......

SHRI S. M. BANERJEE: The assurances have not been implemented.

SHRI Y. B. CHAVAN : About that, I have nothing to add.

SHRI M. L. SONDHI (New Delhi): You should take a balanced view.

SHRI Y. B. CHAVAN : I am glad that Mr. Sondhi is thinking of balanced view. About Central Government employees,

[Shri Y.B. Chavan]

we have said that we have taken certain positions in this matter. We have not taken any vindictive attitude in this matter. Wherever understanding was necessary, wherever sympathy was necessary, it has been shown. That is all that I can say about it.

About the other issues, I do not think that I should mention them, but I was very intrigued to listen about the analysis of the elections, particularly. This is the main point on which this no-confidence motion has been raised. First of all, let me congratulate the United Front on their very good success in Bengal. We do not mind it ; you have won it. But take it with a little courtesy. At least one can understand people who lose to lose possibly their balance, but people who win should not lose their balance. I am glad that they have won. We wish them all well. We wish that they remain together united.

SHRI PILOO MODY : Have you got some doubt about it ?

SHRI Y. B. CHAVAN : We also pray that they maintain the spirit of the Constitution and become one of the strengths of the Indian nation. This is all I can say.

But may I ask other political parties why they are rejoicing ? I cannot understand it.

AN HON. MEMBER : What about Dharma Vira ?

SHRI Y. B. CHAVAN : As a matter of fact, it is rather too early to make an analysis of the 1967 elections and the midterm elections. In the very larger canvas of Indian political life, it is rather too premature to come to any conclusion as yet in that respect.

I know the Congress Party is not what it was before...

AN HON. MEMBER : Declined. Admit it.

SHRI Y. B. CHAVAN : Sometimes it will decline ; sometimes it will come up again. It has now become the fashion for everybody to get up and ask 'what have you done for 22 years ?'' At least, we remained in power for 22 years (*Interruption*).

श्री रवि राय (पुरी) : 22 साल गद्दी पर बैठे रहे हैं, इतना ही किया, और कुछ नहीं किया।

SHRI Y. B. CHAVAN : But it was not possible for my good friends to remain in power even for 22 months. So what is use of asking, 'What have you done ?'

SHRI PILOO MODY : As long as they are in power, they need not worry about what they have done.

Shri Y. B. CHAVAN: Speaking about other political parties, I do not know why Atal Bihari Vajpayeeji is so happy about the result.

हमने किसी के चरण नहीं छुए लेकिन चरण सिंह के चरण आपने अवश्य छुए हैं।

I remember at that time in 1967, one of the leaders of the Jana Sangh took pride that they took away one of our important persons from the Congress Party. But after two years that same important person has whipped them out of their position.

सोचने की बात है।

Sometimes our friends take statistical consolation in proving that we have got the same percentage of votes. At least, we have some statistical satisfaction. But what about statistical satisfaction for them ?

I do not understand the jobilation of the Right Communists. My hon. friend, Shri H. N. Mukerjee, was very eloquent about it. Whenever he speaks, we always listen to him with great respect. May I ask him what is the performance of his party in other States ? May I warn his party and other political parties in Bengal that after a couple of years possibly they will come to this hon. House and say, 'We are sorry we joined with the other political party'.

SHRI VASUDEVAN NAIR (Peerwade): Do not worry about that.

SHRI Y. B. CHAVAN: I never like to make political prophecies, but I would certainly like to make this political prophecy, that all those political parties who are today very joyful for having united with the Communists (Marxist) will after a couple of years find that they are prisoners of that 'United Front'. If this prophecy proves wrong, I will be happy, but my fear is that I am not going to be wrong in this matter.

SHRI SHEO NARAIN: You are correct.

SHRI Y. B. CHAVAN: My main point is this. They have won the elections there, but why no confidence in this Government? If you have won the elections, please run that government. I do not see any relation between their victory in Bengal and no confidence in this Government.

SHRI S. M. BANERJEE: You toppled them.

SHRI MADHU LIMAYE: You dismissed them.

SHRI Y. B. CHAVAN: Certainly the political background of India is in the process of change. It is some sort of a transitional period. Every political party is trying to put its point of view before the people.

In this matter, whether political parties are wise or not, I am glad that the people of India are very wise. I have got great faith in the wisdom of the people of India. Parties may come and go; parties may prove wrong or right; ultimately it is the will of the people that is going to triumph in this country. We are very glad about it. We are a Government here because people are with us and as long as people are with us, we shall remain here. They may move any number of no-confidence motions, but that is not going to change the people.

SHRI NATH PAI (Rajapur): I should like to begin by congratulating those of my colleagues who have raised the level of this debate. We were normally used to first class performance from this side of the House; for a change we got three really good speakers from the Government benches. I was deeply impressed by the performance of not only Mr. Ramamurti but also I must mention the very fine contribution made by Mr. Dandekar and Prof. Hiren Mukerjee and even Shri Fernandes inspite of his innuendos and insinuations. There were two very remarkable contributions from Mr. Venkatasubbiah and Shrimati Tarkeshwri Sinha. The Home Minister was of course in very good form and if we want him to fail in his performance, the best thing would be to leave him alone; I suggest this to my friends.

To start with I should like to mention one thing as a clarification on the moving of the no-confidence motion. Those who have moved it are a little agitated and annoyed with the stand which my party has taken. I do regard it as the most serious weapon in the armoury of Parliament and therefore it needs to be used with the greatest care and concentrated effort and preparation and utmost caution. I should like one day to make such an effort and then would I like to move such a motion so that not only will we get every Opposition vote; but if we make an effort properly, there are many *chupa* Charan Singhs who will also join us and the motion will be adopted (*Interruptions.*)

AN HON. MEMBER : He is living in a fool's paradise.

SHRI NATH PAI: They are there, ready and waiting in the Central Loby. It is therefore that we did not lend our support. We should like to make this clear. When attacking, attack properly, use your fullest possible strength, energy, resources and forces.

This particular debate has been carried on under the shadow of the outburst of violence in many parts of the country, particularly the shadow of what transpired in Bombay has dominated this debate. Before turning my attention to that, I should like to mention one or two things. First, about the elections. I am not going to delve into statistics because they could

[Shri Nath Pai]

be thoroughly misleading to those who use it and for those against whom they are employed.

The Prime Minister played upon one very persistent theme for want of anything better. Throughout her election tour, she said: if you want stability, vote for the Congress. Wherever she went, she exhorted her audience to do this. What was she offering : stability. I think she will sit and reflect and not take a complacent view of things. I know the retort will come: what about you ? We can go deeper into the decline of the democratic forces in this country. But there is this rejection of the only thing that they had to offer: stable Government. What does it signify ? The kind of barren stability which their party signifies has been the stability of stagnation, of frustration and of the falling of living standards. It is only this stability which they were capable of offering and it is this meaning of stability in the minds of our people that had been so categorically rejected.

This is something to pause and ponder about.

17 hrs.

Mr. Deputy-Speaker, there is another thing which I would like the Home Minister—he is no longer here—to consider. Last year we debated a motion moved by me in this House, saying that the office of the Governor of a State is not to be used as an agent of the party in power at the Centre, but as an instrument of the Constitution, for the upholding of that Constitution. When that debate came, Shri Dandeker goaded, guided and misled the Government and precipitated the downfall of the Government in West Bengal. I am absolutely sure, had the Government of India waited, it would have been different, and it becomes a tragedy when civil Servants are to be the main deciding factor in taking what is essentially a political decision. Mr. Dharma Vira may be a very brilliant man and may be a man of great integrity, but certainly such vital issues as to whether the fate of a Government should be decided on the floor of the House, in the Chamber of the Speaker or in the Governor's house ought not to have been decided by the advice and opinion of a member of the ICS. I am not very disrespectful of them. *(Interruption)*

SHRI MADHU LIMAYE: The Union Cabinet.

SHRI NATH PAI: I am coming to that. Otherwise, we were told—and what happened ? Mr Deputy-Speaker, I have also toured West Bengal. I have not persuaded the people of West Bengal to give up their noble tradition of patriotism, of fervent nationalism. Bengal has not forgotten that it is the cradle of the renaissance of India; Bengal has not forgotten that it was Bengal which gave the clarion call for slumbering India to rise from the thraldom of the foreign occupying power. All this throbs in the Bengali mind. It was not, therefore, so much as embracing this creed or that creed, right communism or left communism; it was a rejection of those policies which you tried to pursue; particularly, it was a vote against the Central intervention in the legitimate affairs of the people of West Bengal. The massive vote of protest by the people of West Bengal has been against this action. Will the Government try to drop that ? The major lesson to be drawn from that is that the fate of Government shall be decided by the representatives of the people, neither by the Union Government nor by the Governor, nor, as it happened in one case, by the speaker.

Mr Deputy-Speaker, while I was touring I discovered not something noble, something inspiring, but something deeply distressing. I was brought up on the belief that what holds India together, in spite of many pulls in the contrary direction, is that great cultural tradition, our heritage, our history, our culture. But now, I discovered suddenly to my dismay and shock, that what is holding us together are not those silken bonds of common culture, common heritage and common outlook on life but a common degree of backwardness, a common exploitation, the same kind of frustration, the same kind of demoralisation. From Kerala to West Bengal, what holds us together is that we

are all equally backward, equally poor, equally demoralised. And it is this negative explosive material that is the binding factor in the India of today.

Something, I think, the Prime Minister through the phalanx of policemen who guarded her meetings, was able to say; sometimes she might not have been able to say, because she makes some remarks with a strange sense of humour, as in Muzaffarpur where I followed her the next day. She said:

"कोई कोई यहां खड़े हैं और चुनाव लड़ रहे हैं"

imitating the fine style of her departed father.

"सुना है कि है कोई पी.एस.पी. है। पहले सुना था कि खत्म हो गई है, मगर कुछ खड़े हैं"

(*Interruption*) Yes, yes. I have got those papers with me. I think her history is terribly bad, but why should her geography be so bad also ? Well, I would not go deep into it, but in this manner the election campaign went on. That very candidate to whom you have given your massive support was defeated; we have been defeated also. Now is not the time for any remorse.

Now, the Government also should ponder over it: whether the so-called demonstration of fake strength against the Government employees has paid any good to anyone. Their families were maligned and victimisation was let loose. Let Mr. Chavan protest against it 20 times, but the fact remains that for asking for what is most legitimate even in the capitalist countries, the employees have been victimised in this country. And, the price had to be paid by that party in Bengal. There was the agony of the Government employee whom you condemed and ridiculed as Class III and Class IV, the man whom you summarily dismissed and took pride in it. He had his day when the voting came and for this also, you have been penalised. These are serious things to contemplate.

I would have liked to touch upon Foreign Affairs but I hope she is going to provide us with an opportunity for that. We are aware that she has technically divested herself of that portfolio, but I think she remains basically responsible for it and the source for inspiration for the policies or lack of them which we are seeing. There are one or two things I would like to say. I think she attended the Commonwealth Conference. She was representing the biggest member of the Commonwealth. I think many of you Sir, have seen the picture, which is an official photograph. What I am mentioning is a small matter, but it is a very significant matter, significant in showing the decline of the status, prestige and place of this country in the eyes of the world. Whatever may be our own estimate about her performance, we may or may not agree with the word used by Atal Behariji and he has rectified it promptly, but the fact remains that she represented the biggest democracy in the world. As it was, she happened to be the only lady present. But they know they could take India for granted and take her for granted. And, the normal courtesy known to the British was not extended to the Prime Minister of India. Shyly like a school girl about to receive her prize, she is standing behind the Queen of England. Her proper place ought to have been in the front row. This is not a small matter. I do not want a lecture on protocol that she was coming for the first time, that there were Heads of States and all that. We are not intersted in this rubbish. I have to draw the necessary meaning from this. This was a measure of the real standing of India and of the Prime Minister of India in the counsels of world. She has to take her humble position somewhere behind and no longer in the first row.

I do not want protocol explanations. I have seen England and she had been brought up there. One thing that marks the British is the unfailing degree of courtesy to ladies. She was the only lady present apart from the Queen and that courtesy ought to have been extended to her. But why was it not done? Please get out of that Commonwealth. If you want to stay, atleast have this gumption, courage

[Shri Nath Pai]

and vision that this nation's Prime Minister does not take a place in the back row. The Prime Minister of this nation presides at the Commonwealth meeting. This should be the approach. But we have fallen so low that anybody can kick us anywhere in the world. Of course, we will come with the explanation of protocol.

There is one small thing I would refer to before I come to Telengana and Bombay. We have an eminent scholar, statesman and patriot in the form of Dr. Zakir Hussain, as the President of India. I have nothing but the highest regard even when we opposed his election, for his service, scholarship and that very rare quality—the quality of a real gentleman, which he symbolises for us. But I do not understand his and his Government's hanging on to this pathetic emblem and symbol of an age that is dead—the President of India having a flag of his own on the Rashtrapati Bhavan. This is an archaic hangover from an age of monarchy, which we never had. We are so much aping the British. It is said, the Queen of England has her own standard when she goes to the Epsom. I have not gone there; it is very expensive. But now and then we rea d that the Queen has her own standard. But the Queen of England is not the elected head of the U. K. She is the hereditary monarch of the realm of the U. K. For the President of India, there should be only one flag as in any other Republic and democracy—the Ashoka Chakra and Tricolour. We raised the matter once, but we did not get any response. I do not mean any disrespect to the President of India. But these who are supposed to advise the President, should take into consideration that we do not want these Vestiges of the feudal age, the President of India having a flag of his own, different from the national flag. I have no objection about the vehicle, but about the old feudal atmosphere one feels a little disturbed. It is not good for the spirit in which we are living, for the truly republican spirit.

I have heard some mention about me but I will not allow that to prejudice what I have to submit. I have seen a statement here. That also does not worry me. What we are discussing, what is causing anguish and anxiety in the minds of many, not only my mind but the minds of many, is this atmosphere of violence in the country. We saw shocking demonstrations of this in Telengana in Andhra. We saw it in Monghyr where fire-arms, guns, knives and swords were used by men to fight. They were all Indians. We saw a gruesome demonstration of it in Tamilnadu—your party was not responsible. When this kind of violence grips our people we should try very seriously to take a proper perspective view of what is wrong.

This is a problem which is worrying other countries also, but the approach of the other countries where violence is threatening is not this superficial hand-to-mouth approach which the Government of India is specialising in. In the past two years, Mr. Deputy-Speaker, you are aware of the unprecedented scenes and outbreaks of violence in the United States of America on the legitimate issue of civil rights of the Negroes. The President of the United States apart from trying to do what he can for giving them the civil rights—perhaps it was inadequate—did something very sincere and in the long run he appointed a Commission for violence. They have produced a monumental report. I have no time to read from the pages of that. This report is a useful guide for all of us.

What is the genesis, what is the anatomy of violence? Why should people lose all sense of proportion? Why should one man fight another fellow-being? In Maharashtra it may have appeared to be the so-called Maharashtrians attacking some non-Maharashtrians. It is a lasting shame and nothing can be a more portend of danger to the unity of this country and in future an Indian for the retrieval of an alleged wrong will raise his hand against a fellow Indian. He can legitimately do that against the Government, against the authority, against the state, but surely not against a fellow Indian. The United States confronted and

challenged by the spectacle of violence has done something basic. There are pages which tell you how often the police have gone wrong, how there was no appraisal of the underlying roots. I am very glad in this matter both Shrimati Tarkeshwari Sinha from that side and practically every speaker who spoke have asked the Government not to persuade itself that what happened is now over, the trouble in Uttar Pradesh is over, the trouble in all other parts is over or the trouble in Bombay is over. There are a variety of reasons for it. When I say it let not distortion and misrepresentation be brought that their was a glorified justification of what transpired. We cannot do anything but condemnation of all this kind of things.

Will pontifical condemnation, I want to ask this House, help us. Have we not all these twenty years condmned outbursts of violence? Has it mitigated it, has it curtailed it, has it stopped it, has it led us to the path of sanity? Of course, condemnation is necessary. Let us not spare words when we go on with condemnation. Let us not take any shelter behind any kind of trying to hedge here and there. Let us be forthright, straightforward, honest and sincere and from the very heart.

My party's name was mentioned—not by anybody here. Even George was kind to explain to me what he meant. As a friend I asked him and he explained to me. Unfortunately I did not know that the riot was coming. Therefore, I could not have gone there in anticipation to play the role of a peace-maker. I returned from a tour of Panjab and when I heard about the riots I rushed.

George told of his experience. I think it was a common universal experience. In a car which was cosmopolitan, typical Bombay, a Parsee lady, a Gujarati gentleman, a Maharashtra Professor and one other gentleman, we were driving. It was night and we had hardly driven a furlong from the airport when the car suddenly came to a screeching halt and the driver said in Marathi: बाप रे हे पहा A few feet ahead of us there was a big barricade. Even before we could see what was happening, we saw a young man with a huge rock about to hurl. Professor said: थाम्बा, थाम्बा: "Please stop. What are you doing? We have Nath Pai with us." The young man asked. "Who is this Nath Pai" ? कुठले नाथ पाई ?

By that time I was out of the car and I replied to him:

"I do not know how many there are, but I am one. Now, what is happening" ? He put down his hand at that time and I saw a crowbar. I asked him why he was doing it. He said:

[*Quoted in Marathi*]

I refrained from condemning him because I wanted to know who were doing this and why. I am sorry, I have to quote verbatim what has transpired. I asked him: "why are you doing this? Why were you about to assault me and my colleagues?" The young man said "Our homes have been burnt and so many of our men have been shot by the police; we want to take revenge and we will not allow anybody to go."

I asked him: "how do you get your men who were killed by attacking people or burning their property?" Of course, he could not give any answer.

I met the Commissioner of police, the Inspector-General and the Chief Minister and told them "I think this is a challenge not only to the government, to the police but to everyone of us; so, it is not enough to issue a statement condemning the violence. We must go to the crowds; we must go to the people who are doing it and try to persuade them." I was told by the Commissioner of Bombay and his colleague that it is a very risky thing and "you must go escorted by the police and you must take some arms." I said "if I am going armed with all these people, then why should I go at all?" Then he said: "at least, take some people in mufti". I said "No, if the people have reached the conclusion that they will not allow us to speak to them, then we must realise that the time has come for us to retire from public life." So, I and my colleague went to meet the people. I addressed

[Shri Nath Pai]

twelve meetings. Now I will tell you what I have said to them and you tell me whether what I said is a crime. I asked: "you claim Bombay to be your capital; then how can you remain silent when it is being looted, when arson is being committed, when people are being harassed?"

I condemned them for doing all this. I think it is not a crime; it is not helping the forces of anarchy; it is not supporting the forces of violence or inviting violence at a time when the people of Bombay are being submitted to the language of the bullet or the rifle of the police. I do not want to go into it. Again, in an innuendo was dropped in the other House. Before I analyse them, let me state the position. As soon as this news came, the Chiarman of the PSP unequivocally and categorically condemned it and called upon the leaders of the Shiv Sena to define their position with regard to the violence, loot and arson that was being carried on in Bombay. Was it wrong? Our Bombay unit of the party did it and I did it through out. I would like the House to know why I am saying all this, because a certain leader of the Bombay Provincial Congress Committee—I do not know where he was hiding when Bombay was burnt—had the gumption and audacity to condemn me for saying that even when we fight goondaism we should not forget that the people who are dying are our people, fellow India's and if South Indian is injured, he is also of my flesh and my blood and I will try to stop it. Here is my speech and still I am attacked.

I do not understand this slogan 'lungiwalla and phatkewala'. Maharashtrians are phatkewalas. When the firing, was going, on, I could not appreciate this kind of thing, going into some comfortable office and issuing a statement condemning that act. I said: we need to go deeper into this and see that this does not happen in Calcutta, Coimbatore, Monghyr or in our Bombay.

What was the crime in saying that in this perspective ? What was wrong ? What was the shame that we had committed ? I want to say that the Party at the national level, at the State level and at the city level did it. I am accused, I know.

Much can be said. I do not want to twit George. I do not believe in that when there is a No-confidence Motion. That is ethics. Sometimes listening to myfriends I felt whether they were using their fine eloquence—you are a really charming personality, George—to draw an indictment against the Government or against some of their own colleagues. I was sometimes wondering about it. It is not fair. I will stop there, George. But it is very desirable that we resist the temptation of pointing an accusing finger at one of us when something goes wrong.

There has been a total failure of leadership in Bombay—failure at the level of administration, at the level of Government, at the level of police and at the level of political leadership. All these leaders ought to have got together, gone and faced the crowds and said, "You destroy us ; you face us ; everybody is going to remain in Bombay ; Bombay belongs not only to this group or to that group ; anybody in India has a claim on any part of this country ; Bombay, Culcutta, Madras and Trivandrum all belong to us." We said this and here are these pages. I do not want to take the time of the House by reading them.

But this temptation is very difficult to resist when some thing goes so wrong. The temptation is of pointing an accusing finger here and say, "I did the correct thing." We would not also claim that we were successful. We proved inadequate and this is the malady that we must go into. Why does this nation of Buddha, Asoka and Gandhi in the very year of Gandhi's centenary take so easily to violence ? Other nations are committed to violence. Why does it happen here ? How did it happen in Telangana ? I do not know how many of us here in this House are acquainted and familiar with the gruesome story of an Andhra setting himself against a fellow Andhra. Men have been buried alive; clothing taken away ; people stripped naked. There is no question of language or of region. There is something wrong deeper. I can give one reason and let them not take umbrage and offence against this. The leadership in this country stands discredited, theirs fundamentally but to a certain

extent ours, because our writ does not seem to run in this country. Let us be introspective in the hour of this kind of a catastrophe and tragedy. Let us be humble and honest and try to see what we can do. I would not like to take the time of the House in only exonerating the PSP. I hope, after this heartfelt anguish which I have expressed this temptation of dropping innuendoes in this fashion in the face of such a colossal tragedy will be resisted.

I did say one sentence. I do not know why the great BPCC President is annoyed with me. What was that sentence? Please look at that sentence. It is not in Shri Thackaray's *Marmik* in which I never wrote as some friends have written. Look at these pictures. I am sorry to do this. The other tragic occasion was when Shri M. L. Sondhi brought here about what happened at Indraprasth. Every gun is pointed at a bulding, at the people standing there. I will pass it on. As somebody pointed out, the elements which did mischief are too subtle; they are so supple that they disappear before even you. But then the unfortunate boys and girls, schoolboys, get killed. I saw that with my own eyes. It was one of the most agonising tests that I had. Just before I reached Jhabawadi a schoolboy standing in the balcony had been shot. dead. He was not standing perhaps with the intent of committing stone-throwing. They do not know who does it. They get angry. They come and start this thing and this goes on in this fashion as I have seen. I said in this context that this Government had made habit of delaying solutions to burning problems; it is only when our people are driven to a paroxysm of wrath and resentment and anger that this Government is driven to action. There are these inter-State river problems ; there are these border problems. It was the bounden duty of the Government of India to make every sincere and serious effort to provide early solutions based on some acceptable democratic principles. All issues can be solved ; otherwise, let us declare—you and I--that we are incompetent and unworthy to rule this nation, you sitting there and we sitting here. Why are these issues kept on hanging till people give this kind of a demonstration ?

Then, Mr. Deputy-Speaker, Sir, our only reaction is that of a pathetic condemnation and that too very often not in a heroic manner but merely by issuing FATWA, by issuing statements. May I say about that unfortunate little thing which is being bandied against us by everybody ? Well, there was an age of adjustments in this country. We were accused because we were not adjusting with C. P. M., with C. P. I. and with Jana Sangh. Ultimately, our Party did accept it in order to prevent split of anti-Congress votes. We did come to adjustment of seats, that is, you fight where you are strong and leave others where they are strong. That was the general atmosphere in the country. This was done in Bombay. That was the relationship with Shiv Sena. It is being bandied against us. I do not want to be apologetic We are not happy. But I must say that in expressing our condemnation, in expressing our anguish, in expressing our deep sorrow and resentment at what happened in Bombay—I conclude by this appeal—let us avoid these things and I say let there be a comprehensive inquiry not only into firings but also into what went wrong in Bombay during those sad and unfortunate four days. Let us try to find out what happened in Bombay, not only under the aegis of the Supreme Court Judge but I demand a comprehensive Commission of Inquiry. Why ? Not only to fix the responsibility for what happened in Bombay but, more important, to learn the lessons for the future.

Too often, the only reaction has been : Look, there is violence and, then, use more violence on the part of the Government. So, we get into the vicious circle. Let us not pat ourselves on the back that the issues are solved and everything is all right till another explosion comes and take us by surprise. We then come with a spate of crocodile tears over the dead and over the violence.

In conclusion, I submit all of us will have, therefore, to make a very serious andeavour about it. What is at stake is the very delicate Sabric of the unity of the country and the faith of our people that they get justice. To preserve this is not the duty of one

[Shri Nath Pai]

party but, perhaps, of all of us. May I conclude with this appeal, after the warning from Tanjore, after the warning from Andhra Desh and after the warning from Bombay, that we shall resist any temptation and try to learn the lessons for the future so that the fair name of our country is not marred by the kind of holocaust that we witnessed in Bombay.

MR. DEPUTY SPEAKER: Now we are supposed to conclude the debate today. There is some time left for the Swatantra Party, the D. M. K. Party and a few minutes for the Communist Party. The B. A. C. decided yesterday that we should conclude the debate today, and tomorrow the Prime Minister will reply and the mover of the Motion, Mr. Ramamurti, will get his chance. So, we may sit a little longer and try to conclude the debates.

SHRI SURENDRANATH DWIVEDY: No, no. The B. A. C. did not advise that we will sit longer. The debate can continue tomorrow.

MR. DEPUTY SPEAKER: Let us sit a little longer.

SOME HON. MEMBERS : No, no.

श्री चन्द्रजीत यादव (आजमगढ़) : माननीय उपाध्यक्ष महोदय, मुझे इस बात की प्रसन्नता है कि माननीय नाथपाई जी ने अभी अविश्वास प्रस्ताव पर अपने विचार बड़ी भावना के साथ और अपने दिल की गहराइयों के साथ व्यक्त किये हैं और ऐसे प्रश्न के ऊपर जब देश में हिंसा की प्रवृत्ति का उदय हो रहा हो, देश में घृणा और नफरत का दरिया बहता हो और ऐसे राष्ट्रीय-मूल्य, जिन के लिये हम लोग प्रयास कर रहे हैं, परीक्षा की कसौटी पर हों, तो स्वाभाविक है कि ऐसे प्रश्नों पर हमको बड़ी गम्भीरता के साथ विचार करने की जरूरत है।

मैं यह समझता हूँ कि जब देश के अन्दर क्षेत्र के प्रश्नों पर, भाषा के सवाल को लेकर और दूसरे ऐसे प्रश्नों को लेकर कुछ लोग एक दूसरे के विरुद्ध घृणा की भावना को पैदा कर रहे हों, राष्ट्रीय सम्पत्ति का विनाश हो रहा हो और ऐसे मूल्यों का नाश हो रहा हो जिनको हम देश के अन्दर सुदृढ़ करना चाहते हैं तो हर नागरिक को दुख होना चाहिये। ऐसे समय में देश की सर्वोच्च संस्था, प्रजातंत्र के इस मन्दिर में बैठ कर हमको ठण्डे दिल और गम्भीरता के साथ इन प्रश्नों पर विचार करना चाहिये। मेरा विरोधी दलों के नेताओं से सिर्फ इतना ही कहना है कि ऐसे अवसर पर जब हम विचार करना चाहते थे कि वे कौन से कारण हैं कि जिनके कारण हमारे देश में क्षेत्रीय सवालों को लेकर, भाषा के प्रश्नों को लेकर हमारे नागरिक आपस में एक दूसरे के खिलाफ लड़ रहे हैं। वे ऐसे कौन से कारण हैं जो हमारे राज्य और केन्द्रीय सरकार के सम्बन्धों को लेकर आज हमारे राजनीतिक जीवन में एक तनाव की स्थिति पैदा कर रहे हैं। वे ऐसे कौन से प्रश्न हैं जो हमारे देश के सामने, हमारे देश के राजनीतिक ढांचे में एक अस्थिरता और रिक्तता की भावना पैदा कर रहे हैं। ऐसे गम्भीर प्रश्नों पर हम अविश्वास प्रस्ताव के जरिये विचार नहीं कर सकते। मैं इस बात से सहमत हो सकता था कि इन प्रश्नों पर अगर हम राजनीति से ऊपर उठ कर, दलगत राजनीति के रंग से ऊपर उठ कर विचार करते और उसका एक हल निकालने की कोशिश करते तो ज्यादा मुनासिब था। माननीय नाथपाई जी ने कहा कि आज आवश्यकता इस बात की है कि हर दल, हर दल के नेता आत्मनिरीक्षण करें कि इन प्रश्नों में क्या मौलिक कमजोरी है, उसको ढूंढने की कोशिश करें और उसका निदान करने की कोशिश करें। मैं उनसे पूछना चाहता हूँ कि क्या उसका हल यही है कि अविश्वास प्रस्ताव के द्वारा सरकार के ऊपर निराधार आरोप लगा कर तथा तमाम ऐसे प्रश्नों को उठा कर जिनका सम्बन्ध इन प्रश्नों से नहीं है, उन तमाम बुनियादी सवालों को उठाकर, क्या आप इन प्रश्नों पर विचार कर सकते हैं ? हमारे विरोधी दलों की एक

सब से बड़ी कमजोरी यह है कि विरोधी दल हर ऐसे प्रश्न को, राष्ट्रीय सवालों को सामने लाते हैं, लेकिन जब इन प्रश्नों पर विचार करने का अवसर आता है तो राजनीति की दलदल से, अपनी राजनीतिक भावनाओं से वे स्वयं ऊपर नहीं उठ पाते और इसलिये ऐसे प्रश्नों की महत्ता समाप्त हो जाती है।

मैं इस बात को कहना चाहता हूँ कि आज हमारे लिये यह अत्यन्त दुख की बात है कि आज शिव सेना जैसी शक्ति, राष्ट्रीय स्वयं सेवक संघ जैसी शक्ति, लचित सेना जैसी शक्ति हमारे देश के अन्दर धर्म के नाम पर, जाति के नाम पर, क्षेत्र के नाम पर, संकीर्णता के नाम पर ऐसे प्रश्नों को पैदा कर रही है जो हमारी राष्ट्रीय एकता को कमजोर करती है ! आज मुझे ताज्जुब हुआ, जब जनसंघ के नेता माननीय अटल बिहारी वाजपेयी जी ने इन प्रश्नों पर विचार करते समय सब से पहले यह सवाल उठाया कि कांग्रेस का नेतृत्व इस बात का जवाब दे कि पंजाब के अन्दर लक्ष्मणसिंह गिल कहां हैं जिनका समर्थन कांग्रेस पार्टी ने किया था ! वह घोष साहब कहां हैं, जिनका अनुमोदन कांग्रेस पार्टी ने बंगाल में किया था। मंडल साहब कहां हैं, जिनका अनुमोदन कांग्रेस पार्टी ने बिहार में किया था। मैं भी उन से पूछना चाहता हूँ—श्री अटल बिहारी वाजपेयी जी इस बात का जवाब दें—उत्तर प्रदेश में जब उनकी सरकार बनी थी, उनकी पार्टी के वे मन्त्री कहां हैं—उनके मन्त्री ताम्रेश्वर प्रसाद कहां हैं, उनके मन्त्री वरमेश्वर पांडे कहां हैं, उनके मन्त्री गंगा भक्त सिंह कहां हैं ? ये सारे के सारे उत्तर प्रदेश के पिछले चुनाव में धराशायी हुए हैं, पराजित हुए हैं। इस प्रकार के प्रश्नों से समस्या का हल नहीं निकल सकता।

आज, श्रीमान् अटल बिहारी वाजपेयी जी ने प्रधान मन्त्री जी पर कुछ आक्षेप लगाये, वे बड़े गुस्से में थे और इतने क्रोध में थे कि उन्होंने अपने मस्तिष्क का संतुलन खो दिया था। उन्होंने आरोप लगाया कि सरकारी कर्मचारियों के प्रयास से बड़ी बड़ी मीटिंगें की गईं। मैं वाजपेयी जी का गुस्सा और उनका असंतुलित होना समझ सकता हूं। उन्होंने यह भी कहा कि प्रधान मन्त्री जी ने इन चुनावों के बीच अपने भाषणों में जन-मानस को ऊपर उठाने की कोशिश नहीं की, बुनियादी सवालों को देश के सामने रखने की कोशिश नहीं की, आज जो राष्ट्रीय दिक्कतें और परेशानियां हैं, उन पर जनता को शिक्षित करने की कोशिश नहीं की।

प्रधान मन्त्री का सबसे बड़ा चुनाव भाषणों का मुद्दा यह था कि देश के अन्दर जो शक्तियां राष्ट्रीय एकता को भंग कर रही हैं, धर्म के नाम पर, जाति के नाम पर, भाषा के नाम पर या क्षेत्रीयता के नाम पर संकीर्णता की भावना पैदा कर रही हैं, जनता को उन्होंने उससे सजग किया। प्रधान मंत्री जी ने इस बात को महसूस किया था कि उत्तर प्रदेश, बिहार और उत्तर भारत के तमाम हिन्दी बोलने वाले इलाकों में जनसंघ संकीर्णता की भावना का प्रचार कर रहा है। जिस प्रकार से जनसंघ साम्प्रदायिकता की भावना को बढ़ावा दे रहा है, राष्ट्रीय शक्तियों को तोड़ने की नीति चला रहा है जिससे कि हमारे राष्ट्रीय मूल्य, राष्ट्रीय नीतियां और राष्ट्रीय एकता खतरे में है, इसीलिए प्रधान मन्त्री ने जनसंघ के ऊपर इस बात का प्रहार किया था कि जनसंघ साम्प्रदायिक शक्ति है और इससे जनता को सावधान हो जाना चाहिए।

आज जो वाजपेयी जी का गुस्सा है, उस गुस्से को हम समझ सकते हैं। उन्होंने एक सपना देखा था, एक सुनहरा सपना, उत्तर प्रदेश में अपनी सरकार बनाने का, बिहार में अपनी पार्टी को बहुमत प्राप्त कराने का, लेकिन प्रधान मन्त्री के चुनाव प्रचार से जनसंघ और वाजपेयी जी का वह सुनहरा

[श्री चन्द्रजीत यादव]

सपना, वह ख्वाब का महल ध्वस्त हो गया, उत्तर प्रदेश में भी और बिहार में भी, इसीलिए वे आज इतने गुस्से में हैं, अपना सन्तुलन खो बैठे हैं और इस प्रकार के अनर्गल आरोप प्रधान मंत्री जी पर लगा रहे हैं।

मैं उनकी इस बात को समझ सकता हूं जो उन्होंने आरोप लगाया कि कांग्रेस पार्टी ने शिव सेना की मदद की। हमारे गृह मन्त्री ने इस बात को स्वीकार किया कि अगर कांग्रेस पार्टी ने किसी भी अवसर पर शिव सेना की सहायता ली तो उसने गलती की और भूल की। हम समझते हैं कि वह भूल थी। हम इस प्रकार अवसरवादी शक्तियों को प्रश्रय और बढ़ावा देने को गलत समझते हैं और हम समझते हैं कि यह राष्ट्रीय हितों के अनुकूल नहीं है।...(**व्यवधान**)...

जनसंघ पार्टी अपने को राष्ट्रीयता का एकमात्र दावेदार समझती है लेकिन क्या मैं उनसे पूछ सकता हूं कि आपने बड़े गर्व के साथ पंजाब में अकाली दल के साथ जो सरकार बना ली है, वह आपके लिये शान की बात है ? एक ऐसी पार्टी जोकि राष्ट्रीयता को भंग कर रही है और होमलैण्ड की मांग करती है, उससे हाथ मिलाना और कुर्सी के मोह में उसके साथ सरकार बनाना कहां तक राष्ट्रीय हित में है ? मैं नम्रतापूर्वक कहना चाहता हूं कि आप स्वयं आत्मनिरीक्षण करें। एक तरफ तो आप गृह मन्त्री से यह शिकायत करते हैं कि आप कम्युनिस्ट पार्टी को बैन नहीं करते, क्योंकि वह देशद्रोही पार्टी है लेकिन दूसरी तरफ आप कम्युनिस्ट पार्टी के साथ बैठकर मंत्रिमंडल बनाते हैं। ...(**व्यवधान**)...

मैं आपसे कहना चाहता हूं कि इस प्रकार के प्रश्नों को उठाकर गलत आरोप लगाना तो आसान बात है लेकिन वास्तविकता यह है कि आज देश के सामने बड़े गम्भीर प्रश्न उपस्थित हैं। श्री जार्ज फरनेन्डीज़ ने कहा कि कांग्रेस समाजवादी शक्तियों का विनाश करने पर तुली हुई है, कांग्रेस अवसरवादी है लेकिन मैं उनको बतलाना चाहता हूं कि समाजवाद का नाम लेने वाली इसी प्रजा सोशलिस्ट पार्टी ने बम्बई में शिव सेना के साथ चुनाव में समझौता किया और उसी से आज आपको कष्ट हो रहा है, जबकि आप यह देखते हैं कि राष्ट्रीय सम्पत्ति आग में जल रही है। हमारे गृह मन्त्री कहते हैं कि यह फासिस्ट पार्टी है लेकिन उसी के साथ-साथ मिलकर आप समाजवाद की स्थापनाक रना चाहते हैं। मैं श्री जार्ज फरनेन्डीज़ से पूछना चाहता हूं कि वे इस बात के दावेदार हैं कि इस देश के अन्दर समाजवाद की स्थापना करना चाहते हैं लेकिन क्या यह वास्तविकता नहीं है कि संयुक्त सोशलिस्ट पार्टी ने कांग्रेस के विरुद्ध इस बात का नारा दिया कि सारी पार्टियों को कांग्रेस के विरोध में मिलना चाहिए। जनसंघ जैसी पार्टी, जो एक राष्ट्र विरोधी पार्टी है, जो एक साम्प्रदायिक पार्टी है, जो राष्ट्रीय एकता के नाम पर राष्ट्रीय एकता को तोड़ती है, जो राष्ट्रीय जीवन में घुन का काम कर रही है, जिसका राष्ट्रीय स्वयंसेवक संघ की आधारशिला पर निर्माण हुआ है, उस पार्टी से हाथ मिलाने वाली संयुक्त सोशलिस्ट पार्टी है। सबसे पहले इसी पार्टी ने नारा दिया कि कांग्रेस को मत आने दो, जनसंघ भले ही सत्तारूढ़ हो जाये या अकाली दल आ जाये। वह शक्तियां जोकि देश को टुकड़ों में बांटना चाहती हैं, देश की एकता को तोड़ना चाहती हैं, भले ही वे शक्तियां पावर में आ जाएं। इसीलिए केवल यह कहने से और आरोप लगाने से काम नहीं चलेगा...(**व्यवधान**)...

SHRI KANWAR LAL GUPTA (Delhi Sadar) : Is he not a fellow-traveller?

MR. DEPUTY-SPEAKER: He has his

own opinion we are only concerned with whether what he is saying is relevant or irrelevant.

SHRI CHANDRAJEET YADAV: I do not want to listen to the murderer of Gandhiji (*Interruptions*).

SHRI KANWAR LAL GUPTA: Is he not a communist infiltrator?

SHRI JAGANNATH RAO JOSHI (Bhopal) : He has called the hon. Member 'murderer of Gandhiji'. It has gone on record. He should withdraw it.

MR. DEPUTY-SPEAKER: These are allegations bandied about.

SHRI KANWAR LAL GUPTA: He must withdraw his words.

MR. DEPUTY-SPEAKER: I cautioned you not to interrupt him at his hour. Then the hon. Member says that he was a fellow traveller.

SHRI KANWARAL GUPTA: Is it unparliamentary ? If it is unparliamentary, I shall withdraw those words. What is bad in it? I can even say that the Prime Minister would like to call herself a fellow traveller.

SHRI JAGANNATH RAO JOSHI: Wild allegations will not be tolerated.

MR. DEPUTY-SPEAKER : I better leave it to his good sense. Let us hear him.

श्री कंवर लाल गुप्त : कोर्ट ने फैसला दिया है कि कौन गांधी जी के मर्डरर हैं। उपाध्यक्ष महोदय, आप उनको ये शब्द वापस करने के लिये कहिये।

श्री चन्द्रजीत यादव : उपाध्यक्ष महोदय, इस प्रकार के व्यक्तिगत आरोप अगर यह न लगाते तो मैं इस प्रकार की बात नहीं कहता। मैं संसदीय मर्यादा और इसकी गरिमा को रखना चाहता हूं इसीलिये मैं इस शब्द को वापस ले रहा हूं।

माननीय उपाध्यक्ष महोदय, मैं यह कह रहा था कि इस प्रकार से केवल आरोप और प्रत्यारोप लगाने से इन समस्याओं का हल निकलने वाला नहीं है। कितने छोटे स्तर पर आकर हम बात करते हैं। अभी माननीय फरनेन्डीज़ ने कहा कि प्रधान मंत्री देश की समस्याओं के बारे में नहीं, मज़ाक उड़ाते हुए उन्होंने कहा, इनको फिक्र इस बात की है कि दुनिया के देशों के अन्दर जो झगड़े हो रहे हैं उसका पुल बनाने की कोशिश करती हैं और गंगा के ऊपर पुल बनाने की चिन्ता प्रधान मंत्री जी को नहीं है। मैं उनको कैसे बताऊं कि हिन्दुस्तान जैसे विशाल देश का प्रधान मंत्री अगर इस बात की चिन्ता करता है कि वियतनाम के अन्दर जो बमबाज़ी हो रही है जिसमें हजारों बहादुर लोग मारे जा रहे हैं अपनी आजादी की रक्षा करने के लिए हर प्रकार की प्राणाहुति दे रहे हैं और जिससे दुनिया की शांति भंग होने का अंदेशा है और अगर प्रधान मंत्री को इस बात की चिन्ता होती है कि वियतनाम की बमबाज़ी बन्द हो, फ़ौजें वापस जायें, वहां की जनता को अपने भाग्य का निर्णय करने का खुद अधिकार हो, तो क्या गलत है। अगर प्रधान मंत्री को इस बात की चिन्ता होती है कि इजराइल और अरब देशों के अन्दर जो झगड़ा है जिस से शांति भंग हो रही है और हिन्दुस्तान का प्रधान मंत्री उसमें पहल लेकर कोई हल निकालने की कोशिश करता है और देश की जनता की तरफ से उसके नेता के रूप में चिन्ता प्रकट करता है तो सिवाय इसके कि हम गर्व का अनुभव करें और कहें कि हमारे देश का प्रधान मंत्री आज दुनिया के अन्दर जो प्रश्नों का हल निकालने के लिये चिन्तित है, उसका प्रयास किया जा रहा है, उसकी बात सुनी जा रही है, हम मज़ाक उड़ायें और कहें कि गंगा के पुल की चिन्ता नहीं

[श्री चन्द्रजीत यादव]

यह इस बात का परिचायक है कि हमारे विरोधी दल में बैठे हुए बहुत से मित्र संकुचित दृष्टिकोण से चीजों को देखना चाहते हैं, तंग दायरे से ऊपर उठना नहीं चाहते हैं और इसीलिये कठिनाई हमारे देश के अन्दर पैदा होती है।

सब से बड़ा दुर्भाग्य इस देश का यह है कि प्रजातन्त्र के इस ढांचे के अन्दर जहां जाकर के जनता को हमें अपने मौलिक सिद्धान्तों के ऊपर शिक्षा देनी चाहिये, उन्हें शिक्षित करना चाहिये और उन कमजोरियों से जो हमारे राष्ट्र को कमजोर कर रही हैं, उनको सैद्धान्तिक प्रश्नों के ऊपर लड़ना चाहिये, उसका मुकाबला करना चाहिये, हम यह नहीं करते हैं।

17.45 hrs.

[**Shri Vasudevan Nayar** *in the Chair*]

हम सभी इस बात के शिकार हो जाते हैं कि अपनी पार्टी के दलगत स्वार्थ में आकर गलत काम कर बैठते हैं। कहीं भाषा और कहीं किसी प्रदेश के स्वार्थ में ऐसे प्रश्न उठते हैं जो कि हमारे राष्ट्र की एकता को कमजोर करते हैं।

अभी श्री जार्ज फरनेन्डीज़ ने एक प्रश्न उठाया और आरोप लगाया कि भारत सरकार बिहार में कम खर्चा करती है, भारत सरकार उत्तर प्रदेश में कम खर्चा करती है और भारत सरकार कुछ प्रदेशों के साथ इंसाफ़ नहीं करती। भारत सरकार कुछ प्रदेशों के प्रति पक्षपातपूर्ण नीति अपनाती है। यही जेहनियत है जिसमें एक प्रदेश को दूसरी जाति के खिलाफ़ इस तरीके से भड़काया जाता है, एक जाति को दूसरी जाति के खिलाफ़ खड़ा किया जाता है, एक धर्म को दूसरे धर्म के खिलाफ़ खड़ा किया जाता है और एक भाषा और दूसरी भाषा वालों के बीच में भड़काव पैदा करके लड़ाई पैदा की जाती है। यह जेहनियत है जोकि हमारे विरोधी दल के बहुत से लोग भड़का कर पैदा करते हैं। उनकी अपनी गलत नीतियों के कारण विशाल दृष्टिकोण नहीं होता है और वह ऐसे प्रश्नों को उभाड़ कर अपना स्वार्थ सिद्ध करते हैं। जाहिर है कि ऐसे तमाम प्रश्नों का नतीजा हमेशा बुरा होता है। इसलिए मैं सभी राजनीतिक पार्टियों के नेताओं से अपील करना चाहूंगा कि जो प्रश्न हमारे देश के सामने हैं और जिन पर हम सबको चिन्ता हो रही है और जिनका कि हल निकालने की हम कोशिश करते हैं उन तमाम प्रश्नों के ऊपर हमें ठंडे दिल से विचार करना चाहिए।

श्री वाजपेयी ने एक अच्छी बात कही। उन्होंने कहा कि इन प्रश्नों का हल सड़कों पर नहीं होगा। मैं भी उनसे इस बात में सहमत हूं कि इन प्रश्नों का हल प्रजातांत्रिक ढंग से ढूंढने का प्रयत्न करना चाहिए। उन का हल प्रजातांत्रिक व्यवस्था के अन्दर हमें करना होगा, सड़कों के ऊपर उन प्रश्नों का हल नहीं हो सकता है।

राजस्थान के अन्दर जो अकाल पड़ा हुआ है, लोग मर रहे हैं उसकी तरफ चिन्ता नहीं हो रही है। अब राजस्थान जोकि संकटग्रस्त है और वैसे जो और प्रश्न हैं उन सभी प्रश्नों के ऊपर हम सब लोग एक साथ बैठ कर संजीदगी से विचार करें और उनका हल तलाश करें। खाली इस तरह से आरोप लगाने से और उपदेश देने से काम नहीं चलेगा।

क्या इस देश के अन्दर जब बंगाल में बाढ़ से जनता पीड़ित हो रही थी और जब उसको अनाज, कपड़ा और जीवन की रोजमर्रा की आवश्यक सामग्री भेजने के लिए कोशिश हो रही थी, उस ज़माने में रेलवे कर्मचारियों को उभाड़ करके हड़ताल कराना और फलस्वरूप एक ऐसी व्यवस्था पैदा करना जिसके कारण बंगाल के पीड़ित लोगों की सहायता न की जा सकी, उचित

कार्य था ? लेकिन यह कार्य मेरे उधर के भाइयों ने किया था। मेरा कहना है कि केवल उपदेश से काम नहीं चलता है। जब ऐसे प्रश्न आयें तो उपदेशात्मक भाषाओं में ही फंस कर न रहा जाय बल्कि जरूरत है कि ऐसे सवालों पर सारे राजनीतिक दल संजीदगी से देशहित को सामने रखते हुए विचार करें और उनका हल तलाश करें। आज हमको संजीदा तरीके से इस बारे में गौर करना चाहिए और हमको अपने आन्दोलनों के बारे में, अपने राजनीतिक प्रचार के बारे में एक कोड आफ कंडक्ट बनाना चाहिए। मैं इस संसद के जरिए सारी राजनीतिक पार्टियों के नेताओं को इसके लिए आवाहन करना चाहता हूँ। अगर हमने सही दृष्टिकोण न अपनाया और दलगत स्वार्थ के चक्कर में पड़ कर एक पार्टी के द्वारा दूसरी पार्टी पर आरोप लगाते रहे और एक दूसरे के खिलाफ दलगत प्रचार किया और पार्टी विशेष के फेर में पड़े रहे और राष्ट्रहित को अपनी आँखों से ओझल किया तो हम देश को हानि पहुँचायेंगे। इस तरह के दृष्टिकोण से सम्पूर्ण देश को नुकसान पहुँचेगा। आज ज़रूरत इस बात की है कि तमाम राजनीतिक दल मिलकर बैठें और विचार करें और एक तरीके का कोड ऑफ़ कंडक्ट बनायें कि कैसे चुनावों के अन्दर जाना है और कैसे प्रचार करना है और कैसे इन समस्याओं पर काबू पाना है जोकि आज हमारे सामने बड़ी भारी चुनौती के रूप में सामने आयी हैं। हमें देखना है कि उनका हल कैसे निकल सकता है। इसके ऊपर हम एक कोड ऑफ़ कंडक्ट बनायें और उन तमाम प्रश्नों का हल निकालने की कोशिश करें।

आखिर में मैं यह कहना चाहता हूँ कि यह बात सही है कि हमारे देश के अन्दर जो परिस्थिति पैदा हुई है, जो प्रश्न खड़े हुए हैं वह सारे प्रश्न ऐसे हैं जिसमें कि दो राय नहीं हो सकतीं कि आज देश के अन्दर क्षेत्रीय असन्तुलन है। कुछ ऐसे प्रदेश हैं, जनता के कुछ ऐसे वर्ग हैं जिनकी कि इन पिछले 20 वर्षों के अन्दर आर्थिक प्रगति दूसरों के मुकाबले कम हुई है और इसको लेकर आज उनके अन्दर एक असन्तोष की भावना पैदा हो रही है। आज ऐसे लोग हैं जिनका कि आर्थिक, सामाजिक रीति से इस देश के अन्दर शोषण हो रहा है और आज वह यह महसूस करते हैं कि उनका राजनीतिक शोषण भी हो रहा है और उस कारण उनके अन्दर असन्तोष पैदा हो रहा है और वह गलत दिशा में भी जा सकते हैं यह हम सभी के लिए चिन्ता का विषय होना चाहिए और हम सभी को बैठकर सोचना पड़ेगा और हमें उनका हल निकालना है।

आज हम सभी इस बात को महसूस करते हैं कि क्षेत्रीय भाषाओं और क्षेत्रीय नारों को देने वाली पार्टियां बढ़ रही हैं, जिससे हमारे राष्ट्र और राष्ट्रीय स्वरूप को, प्रजातान्त्रिक स्वरूप को खतरा पैदा हो रहा है। आज जरूरत इस बात की है कि हम इस सवाल पर विचार करने के लिए बैठें और सोचें कि जो उनकी कमजोरियां हैं, जो शिकायतें हैं, जो परेशानियां हैं, उनको हम कैसे हल कर सकते हैं। आज यह प्रश्न पैदा हो गया है कि राज्यों के अन्दर विभिन्न विरोधी दलों की जो सरकारें बन रही हैं, उनके केन्द्रीय सरकार के साथ किस प्रकार के सम्बन्ध होने चाहिए। मैं आज कहना चाहता हूँ कि डी. एम. के. के. हमारे स्वर्गीय मुख्य मन्त्री श्री अन्नादोराई साहब ने इस बात के लिये प्रयास किया था और एक हल निकालने की कोशिश की थी प्रधान मंत्री ने इसकी सराहना भी की थी कि इस संकट के समय उन्होंने दलगत राजनीति से ऊपर उठकर इन प्रश्नों को हल करने की कोशिश की थी। आज जब विभिन्न पार्टियों की सरकारें बन रही हैं जब विभिन्न पार्टियों के लोग पावर

[श्री चन्द्रजीत यादव]

में आ रहे हैं और आज जिम्मेदारी लेने जा रहे हैं, तब सबके लिये थोड़ा बहुत सोचने की जरूरत है कि इन समस्याओं का बैठकर हल निकाला जाये।

इन शब्दों के साथ मैं तमाम विरोधी पार्टियों से प्रार्थना करूंगा जो इस बात से सहमत थीं कि यह अविश्वास प्रस्ताव लाने का अवसर नहीं है और चूंकि इससे इस की महत्ता कम होती है इसलिये उन्होंने इससे अपने को अलग रक्खा, कि वह समस्याओं को हल करने के लिए आगे आयें। साथ ही उन लोगों से मैं कहना चाहूंगा, जिन्होंने नो-कांफिडेन्स पर अपने विचार प्रकट किये हैं कि उनके विचार सदन के सामने आ गये हैं, इसलिये वह अपना अविश्वास प्रस्ताव वापिस लें और इन प्रश्नों के बारे में सारे सदन की, मुख्यतः कांग्रेस पार्टी की, जो कि शासन में है, प्रमुख जिम्मेदारी है कि सरकारी पार्टी और जो भी विरोधी दल के लोग बैठे हैं वह सब मिलकर इस प्रश्न पर विचार करें।

SHRIMATI GAYATRI DEVI (Jaipur) : Sir, before I speak on this no-Confidence Motion, I would like to answer an accusation of the previous speaker against the opposition parties that they are destroying Government property, railways, etc., and trying to topple the Congress Government. I would like to point out that in 1967, after the general elections, the verdict of the people of Rajasthan was absolutely against the Congress and the Majority of members elected to the Assembly belonged to the opposition parties. It was the Congress Government which resorted to firing, killed a school boy and others and this led to the imposition of President's rule and buying over of opposition members by Congress Ministers. That is why I would like hon. Members opposite to remember that people living in glass houses should not throw stones at others.

There has been enough said about violence in this very violent debate. It is obvious that in democratic countries, egged on by politicians, masses and mobs would turn violent and when mass hysteria takes place, people are not responsible for their actions. Therefore, I would urge on the Home Ministry to impress upon other ministries that whenever there are complaints from the people, they should be looked into immediately and in every dispute, the parties should be given a very unbiassed hearing.

17.53 hrs.

[MR. DEPUTY SPEAKER *in the chair.*]

I myself today would like to express my lack of confidence in this Government for other reasons. It has been in power for 22 years and yet it has failed to do anything for the people of India. Today there is poverty, starvation, unemployment and insecurity from the lack of confidence in Government officials, because from the lowest to the highest, they do not perform their duties impartially, without money passing hands. All this has instilled in the people of India a sense of futilty and frustration and an attitude of "what can one do with a Government like this ?" is rampant throughout the country. It has been often said but it cannot be said often enough to penetrate the rhinoceroa skins that sit before us, that the sole purpose of the Congress Governments in the Centre and in the States is to keep themselves in power and all other considerations are secondary. The Government machinery in every department is geared up to the sole purpose of keeping you people in your seats.

Educational institutions, sports institutions and, I am sorry to say, even the Election Commission are all involved in this process. Even though they have nothing to do with politics, to keep themselves going they have been involved in this process. Nobody is happy with this Government. The over-thirtys may tolerate it but the under.thirtys will not tolerate it but the under-thirtys will not tolerate it. Therefore, it was clever of the Prime Minister to have started a Youth Wing under the Education Ministry. But I can assure you that if their advice is sought and taken the Congress will have to change its face completely.

In whatever sphere it may be, people have lost confidence in this Government. The recent mid-term elections are a proof

of what I am saying. The Prime Minister had record meetings in all the four states playing on the sentiments of the people who had suffered, as she said, under the SVD Government and other governments. The Prime Minister told them repeatedly that the Congress only could give them a stable government. We are tired of reading this in the headlines. She has nothing else to say. The impressive crowds that attended the meetings made the Congress think that they were sitting on an easy wicket until the results came in and then they found that they were clean bowled. I myself was very surprised at the results in Bengal. I come from Bengal, as you know, and I have a lot of knowledge about Bengal. During the U.F. Government's rule I myself saw that the people suffered a lot. The prices of food rose up. There was no security. There was a tremendous amount of insecurity, gheraos this, that and the other. That is why I said that I was myself surprised at the results of Bengal. But Shri Nath Pai has explained that even that sort of Government they preferred to Congress. Is not that a lesson to you ? Can't you ever learn? It is impossible. How is it that you do not understand things? Anyhow, the people preferred them to you.

Then, you talk, for the first time about intimidation of voters. It is for the first time that you had to contest in places where there were no Congress Governments. All the time we have been in the Opposition and we have always been fighting elections in places where the Congress were running Governments. In those places all the government machinery is used for getting votes, extra ballot papers are shoved into ballot boxes; a blind man enters the booth and says that he would like to vote for the Star and the 'bel-ki-jori' is stamped. (*Interruption.*) Our election agents are not allowed inside the booths. This time the boot was on the other leg. What you thought the people they are now playingback on you. It was so amusing to read that you had such an experience.

One of the leaders of the Jan Sangh Party objected to extracts of the Prime Minister's election speeches being broadcast on the All India Radio. It is another example of government machinery being used by the ruling party.

What about the Ministers who were absent from their offices? Any government servant has to take leave when he absents himself on private work. Then how is it that the Ministers absented themselves without leave, taking full advantage of the amenities allowed to them in their positions for weeks on end while they canvassed for the Congress Party? I would like to know how much of government work and development work must have been held up due to their absence and how much money the public exchequer must have spent on their tours—another example of party before the country.

18.00 hrs.

Just now the Home Minister told us that the Chief Minister was a kind of father to his state. well, papa Sukhadia, was ordered to take charge of the Congress election campaign in Punjab. Therefore, the famine-stricken people of Rajasthan have not had a glimpse of him and he has not been able to control the graft and corruption in the relief camps of Rajasthan in Jodhpur, Jaisalmer and Barmer. When the Chief Minister of Rajasthan has been going round big industrialists in Calcutta we thought he was collecting money for the Chief Minister's Famine Relief Fund. Now when we see the condition of the relief camps we know where all that money has gone.

Now I would like to tell you something which is absolutely shocking. With his constant absence from the state, he has not been able to control effectively the maladministration of the relief camps that the government of Rajasthan running in Jodhpur, Barmer, and other famine relief camps. Corruption is rampant in these camps—fake muster rolls are prepared and labour is employed on partisan basis. Thousands of cattle have died because the Government of Rajasthan did not act in time. But how could they, when they were busy buying, bribing cajoling and blackmailing opposition members, specially from the Swatantra party? Why from the Swatantra? Because

[Shrimati Gayatri Devi]

they are very much frightened of that party in Rajasthan. They are trying to demoralise the weeker member of our party so that they will succumb to bribery or corruption of the ministers. Of course, we will answer that challenge in 1972. Now what I would like to tell you is this. In the normal course of events blackmailing, bribing etc. are looked on as crimes, but the Congress Party condones it so that it will get a majority to form the Government. What kind of government and people are you? Just to get a majority in the Assembly you condone even blackmailing, bribery and corruption!

Then I come to another extraordinary situation in this country. You talk so much of national integration. You say that you are so proud of the fact that foodgrain production has reached a record figure and that the restriction on the movement of foodgrains has been relaxed. But if there is a surplus of grains in this country then why are the food zones not abolished, why should the people of Gujarat starve and the workers on the relief works in Rajasthan exist on two kilos of wheat and six kilows of PL 480 milo per month which even the American cattle would not touch but here our people are having to eat it. Why should it happen if there is surplus in this year, when this is one country and one nation, when we talk of national integration, why it is that on the subject of food we should be divided?

After all, food is the substance of existance and the Government makes zones and discriminations between region and region. Why not abolish the food zones? It appears that vested interests who profiteer will not allow the scrapping of food zones. This so-called socialistic benevolent government of ours, with all its boast of surplus food, has not been able to fulfil the basic responsibility of a government of feeding, clothing or sheltering the citizens of India.

You have talked so long about removing the slum in the cities. What have you done? Built mansions for yourselves and are living in them. Don't you? In all your town planning what do you do? Near the government offices and buildings come the Ministers, and officers houses and they have their own private cars to drive in. The workers and labourers live right on the edge of the city without any public conveyance to bring them to work.

SHRI PILOO MODI (Godhra): Send them to Karol Bagh.

SHRIMATI GAYATRI DEVI: That is what I want to impeach this government for.

But I am still on the subject of Rajasthan. What about the Rajasthan Canal Project? It is the largest irrigation complex in the world and the longest forgotten. It goes forward at the rate of one inch a day perhaps. If completed, it would solve many defence, economic and agricultural problems in the Indian sub-continent. When Shri Krishnamachari was Finance Minister, he had promised to take over the commitments of the Rajasthan Canal but with the change of the Finance Minister, the Centre dropped the project. Surely, a commitment by one Finance Minister should be honoured by his successor, as in the case of gold control. This unprecedented famine in Rajasthan is an excuse and an opportunity for the Centre to take over the building of the Rajasthan Canal. As I said, it will change the whole face of India.

If the Government of India could be so generous to give money to Uttar Pradesh and Bihar non-Congress governments why should not they give it to the Congress government of Rajasthan?

SHRI RANGA (Shikakakulam): They have no faith in that government.

SHRIMATI GAYATARI DEVI: Exactly. That was what I was just going to point out. In Bihar and UP the Opposition governments utilised that money beautifully for putting in wells and energising those wells, but in Rajasthan 59 tubewells in the Jaisalmer area have been put in and only three of them are functioning.

Before I conclude I must say that

this government of ours is for ever constituting expensive and powerful committees to advise them on different matters of national importance but they never take their recommendations into consideration because it does not suit them or their fellow travellers. One is the report of the Administrative Reforms Commission. We would like to know whether this was taken into consideration and whether this has affected the formation of the Cabinet or not. Also, the report of the IAC which cost such a lot has been shelved because the recommendations did not suit some fellow travellers. That was scrapped too and one of our biggest foreign exchange earners, tourism, has been affected.

I would also like to have one second to add something. I do not understand this government of ours. One reason why we have no confidence in this government is that we do not quite clearly understand its policies. For instance, in foreign affairs we are always supposed to be non-aligned; we do not take sides and yet we express sympathy with the people of Vietnam. We too feel very sorry for the people of Vietnam but what about the Czechoslovaks? What about their struggle to throw off the imperialistic yoke that is strangling them ? For them we do not have a word of sympathy.

In conclusion I would like to say that this government, which has done nothing for us at home or abroad, should go before this violence in the country throws them out. Therefore, please go before it is too late.

SHRI EBRAHIM SULAIMAN SAIT (Kozhikode) : Mr. Deputy-Speaker, Sir, I am highly grateful to you for giving me this opportunity of participating in this debate on the No-Confidence Motion that is before the House.

Sir, while we are discussing the No-Confidence Motion in the House, a large part of the country has expressed lack of confidence in the Congress raj. Recently, four major States in the country had mini-general elections and out of 200 million people that went to polls, 80 million people rejected the Congress Government. This has been done because of wrong policies and because of the failure of the Congress Government to give economic prosperity and also security and protection to the people of this country, particularly, the minorities, after 22 years of Congress rule.

The Congress Ministers and the Congress leaders talk very much about secular and democratic ideals. They claim to be the propagators of secularism and democracy. They shout from house tops that they are the custodians of the secular and democratic Constitution of this country. But I feel that there will be no parallel in the history of any country as to the manner in which these so-called custodians of secularism and democracy are shattering the very character of secular and democratic Constitution day and night in his country. They have failed to provide the bare necessities of life to the masses, to the poor people, to the working class within their means, clothing, shelter and food, to the people of this country.

This Government has been encouraging regional and communal movements like Shiv Sena, R. S. S. and so many other such movements. Today, the minorities feel, and rightly so, that they do not have protection of their life, property and honour in this country. Not only this. The Congress Government are taking some steps which make minorities feel that there is interference not only in their culture but even in their religious beliefs. Much is being talked about the uniform civil code. This is very much an interference in the Muslim religion. A Public Trust Bill is under consideration which will deprive the minorities the right to manage their own institutions like Wakfs. This is against articles 36 and 37 of the Constitution. Further, this Government has failed to promote balanced development of the country in different parts of the country, and the planning for last 17 years has miserably failed.

Sir, coming to the aggression of regional movements, I would like to point out that much has been said about the recent activities of Shiv Sena in Bombay where we witnessed the black week of violence, killing, looting and arson, early this month It has done incalculable havoc to millions of people and pushed back the social and

[Shri Ebrahim Suleman Sait]

economic life of the country. During these riots of Bombay against non-Maharashtrians, and particularly, against people from Kerala and Tamilnad the property worth Rs. 25 crores has been destroyed, 57 people have been killed, 500 people have been injured and more than 4000 people have been arrested.

This is the havoc that this movement has done. Today, Mr. Chavan says that the Congress has not been behind it. Today, we feel ashamed of it. This is really something that is being done after the action has been committed. Mr. Chavan says that while Mr. Naik took part in their functions, they did not think that the Shiv Sena will develop into such a militant and aggressive organisation. There is an Urdu couplet of Ghalib which says:

کی میرے قتل کے بعد اس نے جفا سے توبہ
ہائے اس ذود پشیان کا پشیماں ہونا

की मेरे कत्ल के बाद उसने जफा से तौबा,
हाय उस ज़ूद पशेमां का पशेमां होना ॥

Sir, I have to point out that there has been an open incitement of violence by Shri Bal Thackeray, the leader of the movement. Articles have been written in their organ 'Marmik' inciting the people to violence. Speechs have been made saying that the border dispute is going to be settled in the streets of Bombay.

They say that no such development would take place. But I must remind them that this is not the first time that such horrible events have taken place in Bombay when non-Maharashtrians are subjected to all sorts of atrocities. Even in August 1967 such atrocities were committed against non-Maharashtrians and particularly against the people of Kerala and Madras in Bombay. If I remember right, Mr. Kunte pointed out in this House in March 1968 about these developments in Maharashtra. Then the Home Minister said that he guaranteed that nothing would happen to the life and property of non-Maharashtrians and that complete protection would be given to them. But what has happened today? The Government has completely failed in its duty of giving protection to non-Maharashtrians who are equally Indians like the Maharashtrians in Maharashtra State. As has been pointed out, even the police has failed in its duty. The administration failed in its duty, and all these things have been done to see that these poor people are made to lose even their bare livelihood. The hotel-keepers, particularly from South India and among them particularly Muslims, have been attacked; the howkers have been attacked; the petty shop-keepers have been attacked; and all these people have been made to lose their bare livelihood. Government should really understand the danger and not just come and give excuses at this juncture when everything has been done, when havoc has been committed.

When minorities form some organisations according to the Constitution in order to protect their rights and to defend themselves against atrocities, they call them as communal organisations and talk of banning such organisations. But when organisations like Shiv Sena and RSS exist, which actually work against the interest of the country nobody talks of banning them and neither the Government takes any action or thinks in that line. Why such a discrimination is made, I fail to understand.

The Congress Government does not seem to have any value for human life as far as we Indians are concerned. The Congress has been rejected by the people after their 20 years of rule because they have failed. They say that they alone can form stable governments. This myth has been exploded today. Where is the stability if they cannot give security, if they cannot give peace, if they cannot give happiness and economic prosperity, to the people? After 15 years of planning, we see only regional imbalances. We see today that the Congress has been rejected by the people of West Bengal, Punjab and other States.

The Congress President, Shri Nijalingappa, had the audacity to go to Kerala last month and say that President's rule in Kerala is round the corner. The Kerala Government is a stable Government; the parties are working very well and they

want to improve the conditions of the people. Still the Congress President says that because of insecurity, because of absence of law and order, President's rule should be imposed in Kerala. What about the law and order situation in the other States which are under Congress rule like Andhra and Maharashtra? Is there law and order in those places today? Why can't the President take over the reins of administration in those States? Therefore, they should not talk such things.

While I refer to the regional aggression, I would also like to say a few words about communal aggression also. Even today communal aggression by the militant organisations is going on in this country. Recently we had communal riots in Cuttack and also at Indore. After all these things, the Prime Minister comes out during elections and says that the Jan Sangh is responsible for all these communal riots in the country. I am very happy that she has come to realise this after 20 years of rule.

But I ask: have the Government done anything in all these 22 years to check the progress and development of the Jan Sangh? They have done nothing. Therefore, I say they have failed in their duty of giving protection to minorities.

One more point, Sir, and I have finished. This is about the National Integration Council. They said that the Jan Sangh is responsible for all these communal riots, for all this devastation, for all these Muslim killings. But what did they do? They invite their leader, Shri Vajpayee, and give an assurance that nothing will be said against them in the National Integration Council and completely let down the Muslim leadership, whether it is the Majlise Mushawarat or the Jamait-i-Islami or the Muslim League. Thus they have passed an ex-parte decree in the National Integration Council.

Sir, You know what things are happening here in Delhi? In the Niyamuddin area, mosques have been demolished by the Delhi Administration. Graveyards have been desecrated and bull-dozers have been run over them. All this is done in the name of secularism and democracy. This is what Delhi Administration is doing in the capital city itself right under the nose of the Congress Central Government. Nobody is there to protest or to put a stop to these criminal acts. When Mufti Ziaul Huque Sahib, President of the Jamaitul-Ulema protested against these desecrations and demanded justice he was arrested and put behind bars.

This is the sort of democracy prevailing under Congress rule. This is the secularism that they want to practice. If this is their democracy, if this is their secularism, we do not want to be in that. We want real democracy and real secularism. From our experience, we have found that this Congress Government is not able to usher in such a democracy and and such a secularism as will bring about happiness and prosperity to the people. As such, they should go and make way for people who will bring about real democracy and happiness to the people.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Shri Atal Bihari Vajpayee was very emotional in his speech today. Usually, he is not emotional. But some body told me that when a party gets defeated and completely routed at the hustings, its spokesmen become a more emotional in their speeches. This has been confirmed in the case of Shri Vajpayee. Generally when he speaks, he does so with his head and heart, but today I found he has spoken with his heart because the Jan Sangh has lost its head.

It is perhaps the Jan Sangh which has been the most badly-mauled in all the States in the mid-term elections. A little while ago, the spokesman of Swatantra was telling us that the Congress is afraid of Swatantra. I do not know whether it is so. But one thing is certain that the people are afraid of Swatantra. If we analyse the poll results, we find that the 200 million voters who went to the polls, were so much afraid of Swatantra that only 9 have been returned on the Swatantra ticket.

AN HON. MEMBER : Eight.

SHRI BADRUDDUJA : None in Bengal.

SHRI S.M. BANERJEE : None in Bengal and one in U.P.

SHRI CHINTAMANI PANIGRAHI : The second round of elections just over has many important lessons to impart to the democratic forces in the country. It requires cool and calm consideration and introspection. There is nothing to grow hysterical over the results on the part of any one party in any part of the country. If one has any humility and any sense of responsibitity, then one should frankly admit that the poll results have indicated almost all the all-India political parties. The poll results have humbled the arrogant assertions of some of the feudal and reactionary communal parties that they provide the alternative to the Congress. The enlightened electorate, 200 million strong, have exercised their votes judiciously and have brought down and cut the reactionary and feudal forces to their rightful sizes.

After the mid-term poll, various political parties have analysed the results.

Here is an interesting analysis. People in U.P. have rejected the extremism of both the right and the left. On the one hand the Jan Sangh and on the other the Communist, SSP and PSP all have suffered miserably. Therefore, the SSP leader Shri Rajnarain has openly accused the BKD leader of playing on caste sentiments and exploiting the power of money to wreck the progressive socialist forces. Today Shri Vajpayee was asking the Congress where it got its funds. I think he should first publish his accounts and say how much money he got and from which sources. Some months ago the SSP was hailing Shri Charan Singh as a great new savant. What is the analysis of the PSP about the U.P. results ? Here is a statement of Mr. Bhasin : "The failure of the SVD Government to deliver the goods and the non-interference by the Centre in U.P. affairs were also partly responsible for the Congress performance in the mid-term elections." Let us take the case of Punjab. The communists had been eliminated from the Sikh peasant bases as a result of Akali-Jan Sangh alliances. In Bihar everybody had been chastised. Are not these things to be studied and analysed seriously ? After the blind anti-Congressism of 1967 a new sense of realism has dawned upon the leadership of the major political parties who were thinking of providing alternatives to Congress unitedly or separately. Therefore, for the first time in the history of Lok Sabha, after 1967, the Jan Sangh, PSP, Swatantra and DMK had decided in their wisdom not to extend support to this motion. But may I humbly ask this question ? Is the CPM strengthening the unity of the Progressive, socialist and democratic forces of the country ? Are its efforts and utterances directed towards that end ? Do they realise that by owning up for themselves what is a united victory of thirteen parties, how much incalculable harm they have done during this short period of eleven days ?

The Prime Minister declared in 1967 and she has done so again now : "The Union Government had always heeded to the verdict of the people and would continue to co-operate with non-Congress State Governments. We are already having non-Congress Governments in some States and we are co-operating with them." But what is the response from the other side for this extended hand of co-operation ? In a big rally after the mid-term victory the CPM leader Mr. Das Gupta says in Calcutta : "We have adopted the path of Parliamentary democracy in order to strengthen the democratic struggle, but we firmly believe that we would not be able to reach our goal through parliamentary democracy. Our goal is socialism and for that is required the bloody revolution. We want to reach the state of clash between the Centre and the State through the path of parliamentary democracy to such a level that would spark off the bloody revolution." Another speaker Mr. K. G. Bose said : "If any of the constituent parties took an attempt to disrupt the unity of the United Front the people of West Bengal would whip it up to set in order."

SHRI P. RAMAMURTI: (Madhurai) May I just inform the hon. Member that no rally has been held after the election? The first rally is going to be held only on the 23rd.

SHRI CHINTAMANI PANIGRAHI: I am very happy to be told so. But I shall send the cutting to him. He will express his regret to them I am very glad that Shri Ramamurti has told me so now. I shall send the cutting to him. Now, a further elucidation of this point has been published in *People's Democracy*, which is an article by Shri Namboodripad. He has said:

> "The dictum of Mao Tse-tung that power flows from the barrel of a gun was in its essentials correct and should be accepted by every Marxist Leninist.

AN HON. MEMBER : It is correct.

SHRI CHINTAMANI PANIGRAHI: The quotation is correct. That is what I say. He has said that "in assessing the character of the ruling party *vis a vis* the other parties, the CPI, "that is, the Rightists, "had first said that the Congress should be included in the forces of democracy and progress and that they would have no truck with communal parties and then swing into the other extreme of coalition at all costs." He has further stated that it was open to the Rightist to admit their mistake and 'come closer' to us." I do not know whether the Rightists have admitted their so-called mistakes by now before the CPM.

I am quite sure that when the heat of the elections dies out the brave and highly political-conscious people of Bengal will think whether they have voted for shedding the blood of their brothers or for more and cheap food, more housing a cleaner Calcutta and for building a happy and prosperous Bengal about which the great poet Tagore said, 'I refuse to die in this beautiful land'.

Now, Sir, what is the difference between the theory of violent bloody class revolution of the CPI Marxists and the racial violence pursued by Shiv Sena. As Mr. Nath Pai has said, let us decide that all political parties today should eschew this sort of politics of ours and that we shall try to do our best to see that whatever efforts we are making, all our efforts should be directed towards safeguarding the democratic struggle and for achieving the minimum economic needs of our people. While stability is an essential need today, stability does not mean that we shall have to be static; stability means that we shall have to build millions of near houses for the people, and we shall have millions of schools for our children; it means that we shall have to give two square meals a day for the hungry masses in this country. Therefore, this is the great challenge before us.

Sir, therefore, I feel that the time has come when we shall have to think seriously, (*Interruption*) why do they get so much worried? I do not understand it. Therefore, the time has come when we must be serious of thinking of devising ways and means as to how the Centre and the States can function in a manner in which the people's verdict is honoured, and at the same time, the democratic set-up that we have built up is nurtured with will and hope.

SHRI S. KANDAPPAN (Mettur): Sir, it should be said to the credit of the Congressmen who spoke before me that they have made the DMK feel that we have to support the no-confidence motion. There is no substance whatsoever in the arguments that they have advanced, and it is not even keeping with the seriousness of the problem when they have taken up the challenge that is thrown by the opposition. Even the reply of the Home Minister is very much disappointing to me. For example, on the question of Shiv Sena, I actually expected from him some kind of a concrete proposal that he has got in mind, as to how he is going to check the pernicious actvities of this organisation in Bombay. There is no use comparting it with other organisations elsewhere and putting forward the excuse of total deterioration in the general law and order situation throughout the country. Here is an organisation which is a challenge to the citizens of this country about their citizenship itself. After 22 years of freedom, I do not know whether I should call myself an Indian or a Tamilian first. I know

[Shri S. Kandappan]

the invariable answer of this House would be, we are Indians first. If so, I am unable to appreciate the theory of the sons of the soil which is bandied about and supported by some responsible Congressmen also. Once you say that the State belongs to the sons of that State, naturally ugly manifestations of Shiv Sena will appear throughout the country. If the citizenship is of the Indian nation and not that of the State, Government cannot show any quarter to such an organisation.

The Home Minister has got the cheek to say that he cannot do anything legally to ban the organisation. If he cannot do so with the present laws, let him bring forward suitable legislation and with the support of this House, let him ban it. I take pride in the fact that even when the DMK was demanding secession it was on the issue of language, keeping up our cultural heritage intact without being polluted, on the issue of our State not being neglected by the Centre and getting the economic benefits due to us. But even then not even an ordinary member of the DMK took it into his head to attack the shop of any non-Tamilian. There was a time when there was picketing before the shops run by outsiders, but that was long before DMK came into being ; it was at the time of DK. But even at that time, it did not degenerate into hooliganism. My leader opposed it and after we formed into a separate group in September, 1949, even though we had that slogan of secession, it was for the whole people of Tamil Nadu. It never occurred to us to create any sort of difficulty for the settlers from outside—from the north, east or west. Now such an attempt is being made in a State, particularly at the spot which is considered to be the economic nerve centre of India.

This has not suddenly erupted. Two years back this attack was started. What was the Government doing ? As my colleague pointed out yesterday, the Home Minister gave a guarantee to me on the floor of this House. A guarantee is some what stronger then an assurance. If I take an article from a shop with a guarantee, if it is defective, he has to take it back. I do not know what I can expect from the Home Minister. After that guarantee, I thought some positive thinking on the part of the Home Minister would be there. But unfortunately there was no indication in his reply as what he is going to do in future. After 22 years of freedom, if we still feel complacent about the activities of such an organisation, there is no meaning in allowing this Government to remain in power. But unfortunately the opposition being what it is now, you are able to continue in power. As Shri Nath Pai and others have pointed out, I hope a time will come when the opposition parties will rise up to the challenge and see that you are replaced.

I would like to say a word about the feeling that is there in Tamilnádu. Our Chief Minister Shri Karunanidhi wrote a letter sometime back to the Prime Minister, the Home Minister and to the Chief Minister of Maharashtra. I do not know whether he got a reply. But that is indicative of the mood that prevails in Tamilnadu. Thanks to the soberness that was shown by our leadership, there is no counter revolution or a counter-movement so far started in Tamilnadu. I am afraid, if things are allowed to continue like this in spite of our best efforts it would be difficult for us to keep things under control. There are many people in Bombay who write to their relatives in Tamilnadu telling them as to what they are going through. If a counter-movement sparks off in Tamilnadu I am afraid it will spread. Nobody would like that. We are doing our best not to give any room for such a kind of feeling. Unless the Centre co-operates, unless the Government does something about it, how can this be controlled.

Some hon. Member of the Congress Party mentioned that after the DMK Party took over the Government in Tamilnadu there was a burning incident when 42 persons belonging to Harijan community were burnt in a hut. That is a shameful, gruesome incident. I am happy that the Member referred to it. That is very much relevant to the no-confidnce motion that we are pesently debating. I cannot enter into the details

because that matter is *Sub Judice* and it is before the court. Still I can say one thing that all the people arrested in connection with that belong to the Congress Party and many of them are holding very important portfolios.

SHRI R.S. ARUMUGAM (Tenkasi) : It is completely false.

SHRI S. KANDAPPAN : It is true that most of them are Congress landlords.

SHRI R. S. ARUMUGAM : Under the DMK Government many things are happening and the police do not take any action.

MR. DEPUTY-SPEAKER : As the matter is *sub judice* I would request hon. Members to be very cautious about it.

SHRI S. KANDAPPAN : They are holding important portfolios. Soon after the arrests of some responsible senior Congressmen interviewed them in the Jail. I do not know if the hon. Member would let me mention the names. Shri Karuthiruman interviewed them in the Jail. In spite of what Shri Arumugam is saying I am driving at a different point. It is for the court to decide about the particular incident. Here there is a relevance because the mood of the Congress throughout the country where they are not in power is being more emphasised and it comes to more light if you think in terms of what the Congressmen are feeling in a State where they cannot even remotely hope of coming to power before 1972. I am really sorry to say that when it is pointed out to the Congress that they have erred on certain things, there were defections and wrong-doings on their part they simply retort by asking "are you doing well ; why do you blame us ?" That does not exonerate the Congress.

If some body points a finger at me and says that I am dishonest, if I retort that he is also dishonest that does not exonerate me. So, that should not be the way of behaviour of a party with which Gandhiji was associated, especially in the Gandhi Centenary year. After the 1967 elections the whole complexion of the Indian politics has shown a very definite shift ; there is no doublt about it. And the 1969 election has confirmed it again. That being the position, is it not the duty of a responsible party like the Congress—I take it that it is a responsible part—to see that while it is indulging in its scramble for power, it does not do away with democracy altogether ?

I will give a concrete example. In Parliament there are members belonging to various groups coming from different States. There are occasions when members coming from the same State, even though they belong to Congress and other parties, demand that there should be more allocation to that State. Even when a United Front Government is ruling in West Bengal, Congress Members of Parliament from West Bengal would not say that allocations should not be made to that State. Everybody will put the economic interest of his State first and then the party interest and that is but natural. But in my State I find that Congressmen have stooped to such a level that they think that if a sound economy is maintained and the DMK government is helped with finance that is legally or legitimately due to them in the form of loans and grants from the Centre, then the DMK administration will get such a good name that it will be a very difficult thing for the Congress to stage a come-back. So, responsible Congressmen in my State have openly requested the Centre not to give our State any money.

Here I am going to quote *The Indian Express*, dated 6th November, 1968. At the time of the Goa Congress, when the prohibition question was being discussed, a member of our State Legislature, Shri Vinayakam—I think he is the Deputy Leader there—spoke on that resolution. There was a demand that we should be given a little compensation because we have incurred some loss of revenue on enforcing prohibition. There was wide support from various groups to this demand but Shri Desai was reluctant. A Congressman from my State spoke on that occasion.

SHRI P. RAMAMURTI : He is a

[Shri P. Ramamurti]

licensee of a liquor shop.

SHRI S. KANDAPPAN : *The Indian Express* says :

> "Stating that the DMK Chief Minister has undone all the good things achieved by Mr. Kamraj and Mr. Bhaktavatsalam in regard to prohibition, he turned to Mr. Desai to plead not to give any money to DMK Government to compensate for the loss incurred by it through prohibition."

So, he was prepared to have even a crushing economy of the State to topple the government. What they want is only power. Such a shameless act has never happened in any other State. The report further says :

> "The Madras Government have already raised sales tax and taken other steps to recover the loss. Any decision to compensate that government for the losses, Mr Vinayakam said, would be a stab in our back."

This shows the intensity of their power-hunger, after being in power for twenty years. This is the only danger to democracy and this is the only trend that the party in power should try to arrest. If they are not able to set an example, if they are not able to show courage and restrain their over-enthusiastic members I am afraid we cannot save democracy and our country is doomed.

In this light, I have a suspicion in my mind. Of course, it has to go through court. There are six reserved parliamentary constituencies in Tamil Nadu of which five are controlled by us ; only one has gone to them.

So, I can understand why Congressmen stoop to so low a level. I can very well appreciate that. With our magnanimity and with our approach we never thought that Congress would stoop to such a level to come back to power. But now we have understood that with our experience in Tanjore and we know what steps to take. As far as that is concerned. I should like to emphasize only that.

As far as the No-confidence Motion is concerned, after the Home Minister's reply we feel very much convinced and we are of the firm opinion that this Government has no business to rule this country any more.

SHRIMATI ILA PALCHOUDHURI (Krishnagar) : Mr. Deputy-Speaker, Sir, I have been listening carefully to this debate on the No-confidence Motion and have heard a lot of very fiery speeches and the reasons why there should be no confidence in the Government because the Congress is very bad and so on and so forth. I come from a State where the Congress has not come into power.

SHRI VASUDEVAN NAIR : Routed.

SHRIMATI ILA PALCHOUDHURI : It has not been routed. It has got 55 seats and the percentage of votes for it has been more than what it was last time. But that does not matter. Even if we have lost the seats, I would say that democracy has worked. Sometimes some party comes in and some parties do not. There is no shame in that.

But what I would like to bring to the notice of the House is this. It is often alleged that the Congress toppled the previous ministry. The Congress never meant to topple any United Front ministry. What was the position ? When Dr. P. C. Ghosh went out, 17 members of the Legislature went out with him. They went and told the Governor that they would not support the Ajoy Mukherjee Ministry. What does the Governor do ? He asks them to go to the Assembly and show their majority. They do not do that ; they stick to accusing the Congress of power-mongering. They try to stick on without majority in the Legislative Assembly and would not face the Assembly. So, Congress being the largest single party was then asked to form the government with Dr. P. C. Ghosh. Then the Communists launched agitation after agitation. What does the Governor do ? On page 5 of the report submitted to the Rashtrapati

you will find that the Governor says so himself—these are not my words—Sir,

> "Shri Ajoy Kumar Mukherjee and Shri Jyoty Basu urged that I should recommend to you President's rule because if the president's rule could be introduced even for a day they would withdraw the agitation."

What would you say to that ? Would you say that the Congress toppled the Government? No, Sir.

SHRI UMANATH: It was already quoted yesterday by some Member.

SHRIMATI ILA PALCHOUDHURI: May be, it was quoted but I quote it again.

But one illuminating point about this is that while the Assembly was on for the short time thereafter, it was the Communist party that kept on saying constantly that is was an illegal Assembly.

SHRI S. M. BANERJEE: It was the illegitimate child of democracy.

SHRIMATI ILA PALCHOUDHURI: But from that illegitimate child of democracy they went on signing and taking their salaries and allowances.

SHRI S. M. BANERJEE: That was the only legitimate part of it.

SHRIMATI ILA PALCHOUDHURI: Legitimate parties will certainly have their allowances but you considered that as illegitimate and you should certainly not have taken the money from that Assembly. Anyway enough of that.

The hon. lady Member opposite who preceded me has made some very sweeping allegations. The Swatantra Party and the Jana Sangh have no face to show in West Bengal nor have the parties of Shri Humayun Kabir and his brother, Shri Jehangir Kabir. Both Humayun and Jehangir have gone back to the pages of history.

SHRI S. M. BANERJEE : Moghul Dynasty.

SHRI ILA PALCHOUDHURI: The Moghul Dynasty has gone back where it belongs to, to the pages of history. They have no other place. But the hon. lady Member said that the Congress in these 22 years......(*Interruption*)

MR. DEPUTY-SPEAKER: The hon. Member should conclude now.

SHRIMATI ILA PALCHOUDHURI : Give me a little more time, sir.

MR. DEPUTY-SPEAKER : You cannot get more than two minutes. The hon. Member may try to conclude now. Be brief.

SHRIMATI ILA PALCHOUDHURI I just want to make one or two points.

The hon. lady Member opposite said that the people have got no confidence in the Congress and that it has not done anything in the last 22 years. May I just put to the House one criterion which without doubt shows confidence? Are not the public debts a mark of confidence? In 1951, the amount of internal debts given by the people to the Congress Government was to the tune of Rs.2022.30 crores and the amount of external debts that was available to India was Rs. 32.03 crores and, in 1968, the internal debt was to the extent of Rs. 6555.72 crores and the external debt was Rs. 5400.78 crores. That does not show that the people of the country and the world have lost confidence in the Congress. That does not show that the external world has lost confidence in India or in the Congress Government.

There is one other thing that I would like to point out and that is about the utilisation of external assistance. The utilisation of external assistance has been to the tune of Rs. 6725.12 crores which shows that there has not been, as Mr. Dandeker said, an absolute stagnation everywhere and that there has been no sort of activity in industry. The Swatantra Party does not exist in

[Shrimati Ila Palchaudhury]

Bengal and in many other states, and in Orissa it is not feeling very well.

Lastly, I just want to contradict one thing that was said by Mr. Dandekar which hurts all Indians because we stand behind the Prime Minister and for the Prime Minister of India. He said that the image of our Prime Minister has been spoilt and that the British press have given some very bad press reportings. I do not know which ill-informed and prejudiced press it is that he quoted. But let me quote from the British journalists who came here, Mrs. Jegar, Mr. Frank Moraes and Mr. Maxwell. What have they to say about our Prime Minister? I quote them. The lady journalist, Mrs. Jegar, says:

> "It was only given to her to bear the strains of long and arduous journeys of such campigns which showed her to be a woman of tremendous endurance and courage."

Her image to the world has been projected as some thing illuminating. She says that if she writes a book about India, it will be the most illuminating one.

Then, this is what Mr. Frank Moraes says about our Prime Minister. I quote:

"She has an independent mind and is exetrmely observant and sensitive."

And Mr. Maxwell dwelt on Mrs. Gandhi's "sensitivity to the suffering of the people and their problems."

The ill-informed and prejudiced press may say anything. But the British press and the B.B.C. have, actually, everything to say that is good about our Prime Minister and about India.

As there is no time at my disposal, in conclusion, all that I say is that I vehemently oppose the No-Confidence Motion because what they have said does not have any ground and I hope it will be thrown out lock, stock and barrel as it deserves. The Congress may have lost in West Beangal but I may assure the House that the Congress will come to power again without any doubt whatsoever.

MR. DEPUTY-SPEAKER: Shri M. N. Reddy; just 5 minutes.

SHRI M. N. REDDY: (Nizamabad) I have been patiently waiting till this time. Telangana is put as the second point of the No-Confidence Motion. I come from that area. If you just give 5 minutes only, I would rather stage a walkout. I will have at last 10 minutes. I have heard all the speeches and you have allowed 30 to 40 minutes. When it comes to us, you allow only 5 minutes. Kindly allow me 10 minutes.

MR. DEPUTY-SPEAKER: I will consider that. There is no question of argument here. So far as the Independents are concerned, they have exhausted the time. Because you come from that area, I thought, I will give you some time. Please try to be very brief.

19 hrs.

SHRI M. N. REDDY: At the outset I would like to submit that it is not a proper exercise of Parliamentary privilege to submit such motions. It makes a mockery of the Parliamentary procedure. I say this for two reasons. When the entire Opposition has not joined in submitting the no-confidence motion, Parliamentary procedure and conventions require that such a motion should not be presented. Another reason is this. But for the three Independents, the motion would have been lost even at the outset, thereby giving a wrong impression to the people that there are not even 50 Opposition members in the House. So, such opportunities should be used with the greatest care.

Two things have been referred to in the motion—Shiv Sena incidents and Telengana agitation. First of all I would like to ask whether we have any right to criticise and take account of the violent activities all over India when we ourselves are not setting better standards in this Parliament. I say this because I was very much pained to hear specially two observations from two leaders on either side: one was from Shri Randhir

Singh comparing the Opposition with cats and rats; this is the level of the debate the other was Mr. Vajpayee's reference to the Prime Minister which I did not like; I have a great respect for him. (*Interruptions*) Unless we avoid using violent language, there is no use criticising the violent activities in the country. We have to set better standards for the country...... (*Interruptions*)

SHRI M. L. SONDHI (New Delhi): I object to his linking Mr. Vajpayee who is one of India's distinguished Parliamentarians with Mr. Randhir Singh, a precious commodity that the Congress Party has got.

SHRI M. N. REDDY: About Telengana, unfortunately, the Telengana agitation has been clubbed with the violent activities of Shiv Sena. The Telengana agitation is in no way comparable with the violent incidents that happened in Bombay recently. Most of the members, inclubing some of the members from the Andhra region, did not understand the agitation and the aftermath of it. I would only submit that the agitation was very peaceful. No person died. Some harrowing tales were narrated; they are all untrue. If Mr. Ranga were here he would have vouched for, and confirmed what I have said.

I come from Nizamabad. It is a part of Telengana. In this district there are more than one lakh Andhras settled down permanently during the last 15 or 20 years, and not a single soul left Nizamabad during this agitation. Not only that, we have even an MLA and the District Congress President who are Andhras. The agitation was never directed against the people of Andhra, whether they are living in one district or another. It was only against the Government for not implementing the safeguards. It was actually organized by the students. I do not want to go into the merits of the agitation and all that, but I would like to say that no violent things occurred there. A section of the Press that was mostly prejudiced gave a distorted version and thereby aggravated the situation. There was not a single death. There was only one death during those activities and that too of a surveyor of some department in Nalgonda and it was reported that it was due to factions among themselves. Two or three persons died due to police firing, but not a single person died in the Telengana agitation. I want to make this very clear. It is absolutely wrong to exaggerate violence through Parliament. That does not help. On the contrary we should not give much publicity to such things. Here, it is entirely unfounded. I would like to tell you how the Telengana people were blamed. Many of the members do not know what actually happened. On 8th January the agitation started, and the Chief Minister took very prompt action inasmuch as he convened an all-party meeting and took a very sensible decision. That was on 19th January. After that, after the all-party accord which was signed by all party members, on 23rd January the students called off the agitation.

On 25 January, another section of students, a negligible section, which was asking for a separate Telengana, also called off the agitation. So then there was no ogitation at all; everything was officially called off. But on 27 January, three or four days after the calling off of the agitation all over Telengana, an agitation was started in the Andhra region saying that the properties of the Andhra people in the Telengana area should be protected, an agitation which was really unjustified, unwarranted and uncalled for. Instead of strengthening the hands of the administration and the Chief Minister they unnecessarily started that agitation, with the result that the military and the CRP had to be called out on the 29th January. In this situation, all the anti-social elements jumped into the fray and naturally did what was expected of them. But actually, there was no violence to persons. There are not many Andhras in any district there except in Nizamabad, and in the twin cities of Hyderabad. There was no violence. Throughout it was a peaceful agitation as far as the students were concerned. Later, the army was called out to protect properties from the anti-social elements.

Regarding the safeguards in 1956, when the States reorganisation was effected, the Fazl Ali Commission itself reported (in page 107 of their Report) that having regard to the backwardness, educational and economic, and the typically feudal atmosphere and environment in Telengana, it is better that it be kept for about five years after which period in the next election they could be asked to opt for merger and all that. They also said this about the safeguards:

> "We have carefully gone into the details of arrangements which may be made on these lines. It seems to us, however, that neither guarantees on the lines of the Shri Bagh Pact nor constitutional devices such as the Scottish evolution in the UK will prove workable or meet the requirements of Telengana during the period of transition. Anything short of supervision by the Central Government over the measures intended to meet the special needs of Telengana will be found ineffective."

These were the prophetic words of the Commission, that unless the Central Government took the responsibility of implementing the safeguards, they would be ineffective and useless. But the Central Government have not taken that responsibility on themselves, nor have seen that those safeguards were really implemented and all that.

A decision has recently been taken in regard to employment. There is a Central Act, Public Employment (Requirements as to residence) Act, 1957. This is applicable not only to Telengana in Andhra but also to Himachal Pradesh, part of Punjab and many other centrally-administered territories. On the lines of this Act, in Andhra Pradesh a separate Act was passed to be in force for five years giving rights to the Telengana people in the matter of employment. But that was not implemented. That is the grievance. With the result it was extended by another five years, and the extension period is expiring on 21 March this year. People thought that it might not be further extended. Again it was recommended for extension by another five years. That Bill is pending in the Rajya Sabha and it will come up soon in this House. The Home Minister has given an assurance about that.

The second point is regarding economic development. It was agreed under the gentlemen's agreement reached in 1956 prior to the formation of Andhra Pradesh that one-third of the funds from the entire budget in proportion to population would be spent in Telengana. Appropriations were accordingly made, but at the end of the financial year, it was found that somehow the whole of it could not be spent, with the result that there were Telengana surpluses eccumulating to several crores. According to the Chief Minister's own estimate, they were of the order of Rs. 30 crores, as mentioned in the Governor's Address to the another Assembly last November.

But a leader from the Telangana region said that the amount was about Rs. 70 crores and so an independent authority is now compiling the accounts. Such safeguards were given but they were not implemented. There is a propaganda that there has been a tremendous amount of violence and a great agitation in which the property & lives of the Andhra people were lost; that impression was created in many places and even among some Members here. I want to disabuse them of such an impression. No such thing happened; in fact the Telangana people did not ask for, or, at any rate a large section of these people are not asking for a separate Telangana. A few persons have asked for it and even they are no more asking for it. So, it should be treated with the sympathy it deserves. The State Government is not in a position to implement all the assurances at the moment; the Central Government should strengthen the hands of the Chief Minister and the State Government and provide funds which could be adjusted or set off against future grants; the funds should immediately be provided to the State Government so that they can implement the schemes and thereby create confidence among the people and the resentment could be brought down. Andhra was the first of the linguistic State

to be formed. Whatever emotional integration was there was affected adversely by this agitation and counter-agitation in Andhra Pradesh and the clock had been set back in the matter of emotional integration. If the Central and the State Governments and the leader of public opinion sincerely work for the integration and for the removel of these imbalances, creating thereby confidence in the minds of the people, it would not be difficult to solve the problem and lead towards national integration which is very dear to all of us. Therefore, I appeal to the Central Government not to be a disinterested spectator but seriously ponder over the situation and extend assistance in time so that the State Government could take steps to create confidence. So far as the services are concerned, the Chief Minister passed a very good order on 21 Jaunary but unfortunately that is being challenged in the Supreme Court and the orders had been stayed and we do not know when it will be decided upon. If financial assistance could be given the Chief Minister and the Government will be in a position to implement immediately some schemes of economic development. As I said earlier, distorted and exaggerated reports and rumours have caused this impression. Not a single person died. They are comparing this stuation to Bombay incidents and other places. I was a little pained when they tried to compare this movement with the Shiva Sena agitation and that is why I took this opportunity to explain the position in some detail.

SHRI KARTIK ORAON (Lohardage): It is rather unfortunate that Members become restless when there is no motion of no-confidence. Perhaps the Opposition is sick; if they are cured of their sickness they will be restless. I am reminded of an incident. When Panditji visited a mental hospital at Ranchi and somebody told a mental patient that Panditji had come, he said; *chal, chal sab bolte hain apneko Pandiji*. That shows the man was sick and he did not understand what he was doing; and he always thought that the other was wrong. For their failure to gain the confidence of the people members of opposition always bring in motions of no confidence; t what they had been doing.

As a matter of fact, the Opposition in the real sense has not been able to capture the imagination of the masses, and therefore, it has not been able to establish itself in an absolute majority at any place. They perhaps think that merely by combining a number of parties they will be able to establish their stand. But the strength lies in an individual party establishing an absolute majority. That, none of the parties has been able to establish except Congress.

These political parties are something like co-wives. They cannot get on together, but they want to form a Government. That is the reason why these Governments have been toppling; but they have been trying to throw the blame on the Congress or the Congress Governments.

SHRI S. M. BANERJEE: We cannot marry more than one woman. Has he got two wives ? (*Interruption*)

SARI KARTIK ORAON: You have got many wives. Please try to understand things and face the facts. Do not try to argue. Face the facts. That is your failure; that is because of your failure.

MR. DEPUTY-SPEAKER: Please address the Chair.

SHRI KARTIK ORAON: That is the reason why, as I explained, all these Governments have been toppling. Let the people of this country understand why these Governments are falling. These opposition Governments are living by exploiting the poor masses. They are not doing any thing. And they say that the Congress Government has been doing this, that and the other. Only that person makes a mistake who does some work; some people make mistakes and throw the blame on the others! The Congress Governments have been doing well, but the people have not got the eyes to see: what can you do ?

SARI S.M. BANERJEE: You are taxing the Prime Minister.

R' RI KARTIK ORAON: The point is the

F MR. DEPUTY-SPEAKER: Please conclude.

SHRI KARTIK ORAON: Some of the political parties are showing trends of blowing up. That is the sign of a fall. For instance, take Lachit Sena and the Shiv Sena and other such things. I cannot understand why the Prime Minister or the Home Minister should be made answerable or responsible for the action or omission of any parties or for any communal outburst or for the action and omission of any Chief Minister. Certainly, it would have been a very good thing for the DMK—which is in Opposition here—in Madras to bring in a no-confidence motion for the failure of their Chief Minister in Madras to settle the matter with the Maharashtra Government. That would be the right procedure; not here.

These are social evils; Lachit Sena and Shiv Sena and any Sena for that matter; they are social evils. Try to go anywhere in Bihar. There are a number of projects located there. But we do not have any Sena there. Not that we are not suffering. The point is this social evil has to be removed by having a cool, caculated mind, and not by having these inflammatory speeches. We do not pour a litre of petrol into the fire to quench the fire. But that is what the opposition have been doing. That is the excuse for speaking in this House. I say that there is no room for any no-confidence motion. You do not have the confidence of the people, and, at the same time, all the political parties are not combined. They are not united. Therefore, there is no question of any no-confidence motion arising.

I should like to say, is you bring about charges which you cannot establish, what is the use? What are you doing? You commit public mischief, and here you are committing a parliamentary mischief. That is what you are doing. If you are the Commander-in-Chief Sir and if some parties bring about charges which cannot be established, you can court-martial them.

MR. DEPUTY-SPEAKER: The hon. Member's time is up.

SHRI KARTIK ORAON: Finally, this no-confidence motion is not only unfounded and baseless but it is quite out of place.

19.20 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday February 20, 1969/Phalguna 1890 (Saka).

Printed at Navin Press, 6, Faiz Bazar, Delhi-6.